

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 248 OF 2022**

In re: News item published in The Hindu dated 27.03.2022 titled
"Digging up the Chambal"

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1.	Factual and Action Taken Report of Joint Committee dated 17.05.2022 filed on behalf of the MPPCB in compliance of order dated 05.04.2022 by the Hon'ble National Green Tribunal, Principal Bench, New Delhi.	A-258

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Factual and Action Taken Report of Joint Committee

In the Matter of

Original Application No.248/2022

In reference

**News Item Published in The Hindu
dated 27.03.2022 titled
'Digging up the Chambal'**

w.r.t.

**Hon`ble National Green Tribunal Principal Bench
New Delhi Order Dated 05.04.2022**



Date of Visit: 17th May 2022

Location: National Chambal Sanctuary Stretch

In Dholpur, Rajasthan & Morena, MP

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Joint Committee Inspection Report**Original Application No. 248/2022****In reference****News Item Published in The Hindu****dated 27.03.2022 titled****‘Digging up the Chambal’****w.r.t.****Hon`ble National Green Tribunal Principal Bench****New Delhi Order Dated 05.04.2022**

Hon`ble NGT in OA No. 248/2022 vide its order dated 05/04/2022 in the matter in reference to News Item published in The Hindu dated 27.03.2022 titled “ Digging up the Chambal” directed under para 1, 2 & 3 as:-

- 1. The matter has been taken up on the basis of captioned media report to the effect that illegal mining is taking place in the periphery of Keoladeo National Park in Rajasthan near Dholpur. The area is also close to National Chambal Sanctuary which is habitat of rare species of animals particularly Gharial, roofed turtles and also river dolphins. Illegal and unscientific mining is resulting in pollution in the area, adversely affecting the environment and public health. Blanket clearances are given for mining projects in violation of Sustainable Sand Mining Guidelines, 2016 and 2020.*
- 2. It is well known that mining can be allowed only after requisite EC in terms of direction of the Hon`ble Supreme Court in Deepak Kumar v. State of Haryana & Ors., (2012) 4 SCC 629 for which District Survey Report and Replenishment study have to be prepared and appraisal conducted.*

3. *In view of above averments, we constitute an Eight Member Joint Committee comprising DGF&SS, Wildlife, MoEF&CC; Director, National Chambal Sanctuary; Secretaries Mining, Rajasthan, UP and M.P. and UP, MP and Rajasthan State PCBs. Madhya Pradesh State PCB will be the nodal agency for coordination and compliance. The Committee may meet within two weeks, undertake visit to the site, interact with the stakeholders and prepare an action plan for remedial action for protecting aquatic habitats, demarcating and notifying areas for sand mining operations in conformity with ESMG 2016 and SSMG 2020, replenishment potential without conflicting with the national parks/sanctuaries or any ecological habitat area, whether notified or not. The statutory authorities may take further remedial action in light to the said action plan, as per law. A factual and action taken report may be filed before this Tribunal within two months by e-mail.*

With reference to above order of Hon'ble NGT dated 05.04.2022 a joint committee consisting of officials of DGF&SS, Wildlife, MoEF&CC; Director, National Chambal Sanctuary; Secretaries Mining, Rajasthan, UP and M.P. and UP, MP and Rajasthan State PCBs conducted visit of the various places along National Chambal Sanctuary situated in Rajasthan, M.P. and U.P. mentioned in News item published in The Hindu dated 27.03.2022 titled 'Digging up the Chambal' on dated 17th May 2022. The Members of Joint Committee who joined meeting and carried out inspection are as follows:-

S.No	Name of Department	Name of Representative
1.	<i>DGF&SS, Wildlife, MoEF&CC, New Delhi</i>	Shri Shrawan Kumar Verma, IFS RO, IRO Jaipur (MoEF&CC)
2.	<i>Director, National Chambal Sanctuary</i>	1-Shri Brijendra Shrivastava, IFS Incharge DFO Morena, MP 2- Shri Rakesh Lahari, ACF SDO Forest, Sabalgarh, Morena, MP 3- Shri Prateek Dubey SDO Forest, Morena, MP

		<p>4- Shri Deepankar Singh Range Officer, Ambah, Morena, MP</p> <p>5- Shri Lakhan Singh Shrama Range Officer, Devari, Morena, MP</p> <p>6- Suman Khare Range Officer (T), Sabalgarh, Morena, MP</p> <p>7- Shri Deepak Sharma Range Officer, Sabalgarh, Morena, MP</p>
3.	<i>Director, National Chambal Sanctuary</i>	Shri Diwakar Prasad Shrivastava DFO, National Chambal Sanctuary Project, Agra, UP
4.	<i>Secretary Mining, Rajasthan</i>	<p>1-Shri M.P. Meena Additional Director (Mines), Kota Zone, Kota, Rajasthan</p> <p>2- Shri Ram Nivas Mangal SME, Bharatpur, Rajasthan</p> <p>3- Shri Mukesh Mangal Mining Engineer Dholpur, Rajasthan</p>
5.	<i>Secretary Mining, U.P.</i>	Shri Ashish Choudhary Regional Officer Mining MG Road Collectorate, Agra, UP
6.	<i>Secretary Mining, M.P.</i>	<p>1-Shri Dinesh Singh Dudwe Assistant Geologist, RO Gwalior</p> <p>2- Shri S.K. Nirmal Mining Officer, Morena, MP</p> <p>3- Shri Virendra Verma Mining Inspector, Morena, MP</p>
7.	<i>Member Secretary UPPCB</i>	<p>1-Shri V.K. Dubey Regional Officer, UPPCB, Firozabad, UP</p> <p>2- Dr. Atul Kumar JRF, Regional Office, UPPCB, Firozabad, UP</p>
8.	<i>Member Secretary RPCB</i>	<p>1- Shri Deependra Jharwal Regional Officer, RSPCB, Bharatpur, Rajasthan</p> <p>2- Shri Narendra Singh Rajawat, JEE, RSPCB, Bharatpur, Rajasthan</p>
9.	<i>Member Secretary MPPCB</i>	<p>1- Shri Rishiraj Singh Sengar Executive Engineer, RO MPPCB, Gwalior, MP</p> <p>2- Shri N.P. Singh Regional Officer, RO MPPCB, Gwalior, MP</p>

As per order, a factual and action taken report has to be submitted by Joint Committee after discussion in meeting and visiting the place as mentioned in News item published in The Hindu dated 27.03.2022 titled "Digging up the Chambal" and in NGT Case OA 248/2022.

SUMMARY OF JOINT COMMITTEE MEETING HELD ON 17-05-2022

A meeting of Joint Committee members held on 17-05-2022 at DFO cum Director National Chambal Sanctuary Office in Morena, MP. Attendance sheet of Joint Committee members and other officials present in meeting is enclosed as **Annexure C-1**

The Joint Committee first discussed about the scope of the discussion and further steps to be taken in the matter considering the details of news items published in The Hindu on 27-03-2022 titled "Digging up the Chambal" and the content of Hon'ble NGT order dated 05-04-2022 in the Suo-Moto matter bearing case number OA 248/2022. After detailed discussion the scope of enquiry in the matter is finalized as under :

As per news items published in The Hindu on 27-03-2022 titled "Digging up the Chambal"

1. Illegal sand mining is carried out day and night from Chambal River near Chambal bridge near Dholpur, Rajasthan which forms the border between Rajasthan and Madhya Pradesh
2. The sand excavated from Chambal River near Chambal bridge is transported along the periphery of Keoladeo National Park in Rajasthan through tractor trolleys to Jaipur- Agra highway, from where it reaches all corners of the region, the NCR and further.

As per Hon'ble NGT order dated 05-04-2022 in the matter OA 248/2022

1. Illegal sand mining is carried out in the periphery of Keoladeo National Park in Rajasthan near Dholpur. This area is closed to National Chambal Sanctuary which is habitat of rare species of animals particularly Gharial, Roofed Turtles and also river Dolphins

2. Illegal and unscientific mining is resulting in pollution in the area adversely affecting the environment and public health.
3. Blanket clearances are given for mining projects in violation of sustainable Sand Mining Guidelines, 2016 and 2020.
4. It is well known that mining can be allowed only after requisite EC, for which District Survey Report and Replenishment Study have to be prepared an appraisal conducted.
5. Joint committee may meet, undertake visit to site, interact with the stack holders and prepare an action plan for remedial action for protecting aquatic habitats, demarcating and notifying area for sand mining operations in conformity with ESNG 2016 and SSMG 2020, replenishment potential without conflicting with the national parks/sanctuaries or any ecological habitat area, whether notified or not.

The above points were discussed in meeting of Joint Committee. Minutes of meeting is summarized as under :

1. Brief About National Chambal Sanctuary :

The Chambal river originated in the Vindhayan ranges in the District of Indore, Madhya Pradesh and flows far 960 Kilometer through Madhya Pradesh, Rajasthan and Uttar Pradesh and joins the Yamuna in the district of Etawah, UP. The Chambal River is a tributary of Yamuna and forms part of the greater Gangetic drainage system.

Government of India launched a Crocodile Breeding and Management Project in 1975. The presence of Gharial prompted the Government to establish a protected area to secure the future of species. Thus the National Chambal Sanctuary (NCS) was established covering nearly 610 kilometer across the three states. About 435 kilometer of the NCS, notified on 30th September 1979 under section 18(1) of The Wild Life Protection Act of 1972.

The NCS is among the most important riverian habitats where several globally threatened faunal elements still survive. It's rich biodiversity is evident from the presence of Gharial, Mugger, 10 species of freshwater turtles, smooth-coated otter, Gangetic river Dolphins, Indian skimmers and Black bellied terns amongst others. The Chambal River is the one of

cleanest river in India, and one of the few rivers of the Gangetic river system to have retained significant conservation values.

NCS Eco-sensitive Zone map is enclosed as **Annexure C-2**.

Conservation Management :

The sanctuary is protected under India's Wild Life Protection Act of 1972. The sanctuary is administered by the Department of Forest under the project officers/directors with Head Quarters at Morena in Madhya Pradesh, Sawai Madhopur in Rajasthan and Agra in Uttar Pradesh.

Parts of the sanctuary are threatened by excessive illegal sand mining, which is endangering the fragile lotic ecosystem critical for Gharial breeding.

Visitor Activity :

There are many nature watching opportunities available for visitors in the NCS.

2. Keoladeo National Park formerly known as the Bharatpur Bird Sanctuary in Bharatpur, Rajasthan is a famous avifauna sanctuary that hosts thousands of birds, specially during the winter season. Chambal river is far away from the boundary of Keoladeo National Park.
3. National Chambal Sanctuary, Morena carried out annual survey/census of whole NCS area every year. As per census report of 2021 and 2022 the population of Mugger, Dolphin, Gharial, Indian skimmer count in NCS observed a short fall in year 2022 as compare to year 2021.

Species/Year	2021	2022
Mugger	886	868
Dolphin	82	72
Gharial	2176	2014
Indian Skimmer	577	517

Annual survey report of year 2021 and 2022 are enclosed as **Annexure C-3 and C-4**.

As per annual survey report of NCS of year 2022 in Chapter-III Page 36 **(Annexure C-4)** threats/anthropogenic pressure on biodiversity are described as –

- (i) River bank agriculture.
- (ii) Sand mining
- (iii) Illegal fishing and pouching
- (iv) Reduced water flow

Threat of Sand Mining :

Sand mining is a well documented issue in the NCS. Sand mining possess a severe threat to the basking and nesting sites of Gharial and other species which require sand for nesting. Continued presence of human activity at the mining sites prevents animals from utilizing the sites for their needs. Animals are thus denied access to necessary basking and nesting habits.

Sand mining has increased exponentially within the sanctuary. Several locations, previously untouched are now being incessantly mined for sand. Along with new locations, increase in activity at the existing locations have completely damaged those sites. The Rithora sand bank has been completely levelled. Until 2019, there used to be atleast 35 Gharial nest at the Rithora sand bank. However, the nesting site does not exist any more due to illegal mining. Illegal mining is direct threat to the immediate future of all aquatic reptiles and fauna utilizing sand for basking and nesting.

Discussion part of the annual survey report of year 2022 in Chapter-V Page 43 described as under:

Discussion

Illegal sand mining is a serious issue present in the sanctuary and has proven to be extremely difficult to control. Sand mining also reduced the available nesting habitat for Gharial, Indian skimmer and other sand bank/ sandbar nesting species. Stopping or reducing illegal mining and the associated anthropogenic presence with help in providing inviolate spaces for species that utilize sand banks/sandbars for basking and nesting. Low water level have provided with increased access to

sandbars along the river. Major mining site such as Rithora, Barbasin, Gathora have shown an increase in activity as well as the use of heavy machinery such as JCB machine. Over 30 Gharial nest and several turtle nests of Batagur species used to be recorded at the sand bank of Rithora. However, this year due to incessant sand mining activity the entire sand bank has been levelled rendering it useless for nesting by aquatic reptiles. This is the first instance, so far, of a nesting site being completely destroyed and made useless for nesting. If sand mining is carried out at the present rate, then other vital nesting sites are likely to follow the same fate in the near future.

4. List of Identified and Reported Locations in NCS area from where illegal sand mining carried out

This information is provided by Director NCS Morena and Additional Director (Mines), Kota in their reports which is summarized as below:

Madhya Pradesh : (Annexure C-5)

Name of Ghat/Location	GPS Coordinates
Ghadora Ghat Village : Ghadora, Tehsil : Morena Disrict : Morena	26°39'47"N 77°58'15"E
Tigari Ghat Village : Patel Ka Pura (Rithora) Tehsil : Morena, Disrict : Morena	26°40'31"N 78°00'06"E
Rajghat Village : Bhanpur, Tehsil : Morena Disrict : Morena	26°39'23.8"N 77°54'30.37"E
Dabarpura Village : Dabarpura, Tehsil : Joura Disrict : Morena	26°29'42"N 77°45'53"E
Barbasin Ghat Village : Kitoi, Tehsil : Joura Disrict : Morena	26°39'04"N 77°54'04"E

Rajasthan : (Annexure C-6)

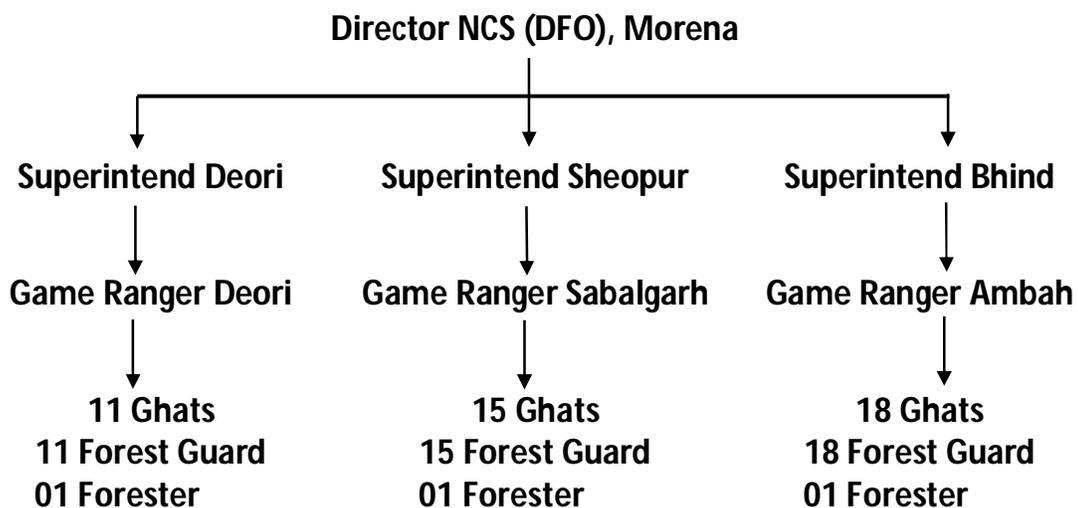
Name of Ghat/Location	GPS Coordinates
Village : Samola Tehsil : Rajakheda, Disrict Dholpur	26°49'28.2"N 78°12'15.3"E
Village : Jaitpura Tehsil : Rajakheda, Disrict Dholpur	26°47'39.2"N 78°06'36.4"E

Village : Andava Puraini Tehsil : Rajakheda, Disrict Dholpur	26°45'00.3"N 78°07'10.5"E
Village : Kathumara Tehsil : Rajakheda, Disrict Dholpur	26°41'29.3"N 78°05'37.5"E
Village : Shankarpura Tehsil : Rajakheda, Disrict Dholpur	26°40'32.5"N 78°05'03.6"E
Village : Bhurakheda Tehsil : Dholpur, Disrict Dholpur	26°41'00.5"N 77°59'16.3"E
Village : Basai Neem Tehsil : Dholpur, Disrict Dholpur	26°39'07.4"N 77°53'50.2"E
Village : Mauroli Bichhiya Tehsil : Dholpur, Disrict Dholpur	26°37'02.7"N 77°53'37.6"E
Village : Nagar Tehsil : Badi, Disrict Dholpur	26°33'07.2"N 77°47'25.3"E
Village : Chandilpura Tehsil : Badi, Disrict Dholpur	26°32'30.6"N 77°45'00.7"E
Village : Sewarpali Tehsil : Badi, Disrict Dholpur	26°24'21.7"N 77°27'06.5"E
Village : Jhiri Tehsil Sarmathura, Disrict Dholpur	26°26'16.4"N 77°33'36.8"E

5. Brief Details of Mechanism Framed in the District Level to stop Illegal Sand Mining and Transportation from Chambal River in NCS Area

This information is provided by Director NCS Morena and Additional Director (Mines) Kota in their reports which is summarized as below:

(a) Director National Chambal Sanctuary, Morena, MP (Annexure C-5)



(b) Mining Department, Dholpur, Rajasthan (Annexure C-6)

District Level SIT has been constituted for Dholpur District vide Collector Dholpur order dated 11.05.2018 for taking action against illegal sand mining /transportation. Mining Department provided due support to SIT during action. SIT in each district have been constituted vide Government of Rajasthan, Mines (GR II) Department order dated 10.05.2018 in compliance to Honourable High Court Jaipur order dated 03.05.2018 in the matter WP 9458/2018 Sanjay Garg Vs Rajasthan State and Others. Government of Rajasthan, Mines (GR.II) Department also issued directives vide order dated 06.05.2020 and circular on 09.02.2012 and on 05.07.2021 for stopping illegal sand mining and transportation.

6. Action Taken in year 2021-22 for stopping illegal sand mining and transportation from Chambal River in NCS area.

(a) By NCS/Forest Department, Morena, MP(Annexure C-5)

Cases of illegal sand mining/transportation registered – 193
Vehicle seized - 137

(b) By NCS/Forest Department, Agra, UP (Annexure C-7)

Cases of illegal sand mining/transportation registered – 10
Vehicle seized - Nil

(c) By Mining Department, Bharatpur, Rajasthan (Annexure C-6)

Within NCS area action is taken by Forest department and Police department jointly in Dholpur district --

Cases of illegal sand mining/transportation/storage registered – 89
Vehicles seized – 88

(d) By Mining Department, Morena, Madhya Pradesh (Annexure C-8)

Within NCS area action could be taken by Forest department only.

7. Problems Faced by NCS/Forest Department Officials in Stopping Illegal Sand Mining & Transportation from Chambal River in NCS Area :

(a) As per information provided by Forest Department/NCS Morena, Madhya Pradesh (Annexure C-5) :

- (i) Those involved in illegal sand mining carried illegal weapons with themselves. Many previous incidents happened with Forest Officer in controlling illegal mining.
- (ii) Forest field staff does not have latest weapons which inhibit themselves in controlling illegal sand mining.
- (iii) Those involved in sand mining have their villages surrounding illegal mining area. They come together in hundreds, when any raid carried out.
- (iv) There is no any other sand source in Morena which made local people depend on mining Chambal source.
- (v) Dependency of local community on Chambal for livelihood over the years made them furious if any raid carried out.
- (vi) In controlling mining one Deputy ranger Mr. Subedar Singh Kushwah was killed near forest depot by a tractor.
- (vii) On 13th June 2021 an incident happen with Forest staff in Amol Ka Pura village in Ambah Tehsil of Morena. Due to that accident 07 forester staff was charged with IPC 302 and case is under trial.
- (viii) They drive their tractor at very high speed. Many accident happen with local people in Morena city. Whenever any raid carried out in city area, there are always chances of law & order and accident. In comparison to illegal mining mafiya forest department has very few staff which make us unable to fully control it.
- (ix) Vehicles in NCS area are limited. We required at least one JCB, one dumper, one tractor and two four wheel drive vehicles per game ranger.
- (x) As per present mechanism we have one forest guard for approximately 10 square kilometer area of NCS area. In this very sensitive area we required 10 forest guard and one Deputy ranger per ghat like 10 square kilometer area.
- (xi) Regular correspondence has been done with Police department to assist with forest department for controlling illegal sand mining and transportation from NCS area but proper co-

operation has not been provided by Police department. Copy of correspondence and paper cutting are enclosed as **Annexure C-9**.

(b) As per information provided by Forest NCS Project, Agra, UP (Annexure C-7) :

- (i) Inadequate front line staff, forest guards and foresters.
- (ii) Inadequate resources.
- (iii) Very difficult geographical terrain (beehad) of Chambal River.
- (iv) Illegal sand mining is supported by influential political persons.
- (v) Poor employment condition prevailing in villages situated near the Chambal River.

(c) As per information provided by Superintendent Mining Engineer, Bharatpur (Annexure C-6).

- (i) Illegal sand mining is carried out in very organized way by sand mafia. They are always equipped with weapons, sticks, stones etc. Several incident of firing by them have been reported in past. SIT has carried out action time to time but illegal sand mining could not be stopped.

8. Status of Chambal River Water Quality in NCS stretch :

Under National Water Monitoring Program (NWMP) monitoring of Chambal River water quality in NCS area is carried out at seven locations situated in Madhya Pradesh, Rajasthan and Uttar Pradesh by concerning SPCBs. River water quality is represented as per criteria mentioned in IS:2296-1982. Copy enclosed as **Annexure C-10** Chambal river water quality monitoring reports of year 2020 and 2021 in NCS stretch of river are collected from respective SPCBs. Reports are enclosed as **Annexure C-11** of Madhya Pradesh, **Annexure C-12** of Rajasthan and **Annexure C-13** of Uttar Pradesh. Summary of Chambal river quality in NCS stretch is as per following table :

Sr. No.	Chambal River Sampling Point Location in NCS Stretch	GPS Coordinates of Sampling Points	Average Water Quality as per IS:2296-1982		Governing Parameters for Quality Reduction
			2021	2020	
1	Pali Road, Sheopur, MP	25.8634N 76.5761E	A	A	-

2	Morena-Dholpur Road Bridge, Rajghat, Bhanpur, Morena, MP	26.6593N 77.9052E	B	A	MPN
3	Pinahat Road, Usethghat, Bhind, MP	26.8632N 78.3654E	A	A	-
4	Bhind-Etawah Road Bridge, Barhi, Bhind, MP	26.6977N 78.9335E	B	A	MPN
5	Rameshwar Ghat, Sawai Madhopur, Rajasthan	25.9078N 76.7287E	B	B	BOD, MPN
6	Chambal bridge, Dholpur-Morena Road, Dholpur, Rajasthan	26.6602N 77.9038E	B	B	BOD, MPN
7	Udi Mod bridge, Etawah, UP	26.6983N 78.9356E	D	D	BOD

A Google map indicating location of above 7 monitoring stations is enclosed as **Annexure C-14**.

OBSERVATIONS:-

The Joint Committee decided to visit the illegal sand mining site mentioned in news item published in The Hindu dated 27/03/2022 titled "Digging of Chambal". So joint committee visited the Rajghat site situated adjacent to Road bridge on Morena-Dholpur Road in Village Bhanpur, Tehsil and District Morena. Following observations were made by the joint committee at this site:-

1. Illegal sand mining was carried out at the site continuously by using JCBs and loaders on right bank of Chambal river known as Rajghat which is situated in village Bhanpur of Tehsil and District Morena in Madhya Pradesh. A big exposed sand bed area seen at this site. About 30-40 tractor trolleys were seen on the site, which are used for transportation of sand. From the site. Photographs taking during visit are enclosed as **Annexure C-15**.
2. Sand was excavated from exposed sand bed and also from river stream. Sand bed cuts were seen about 10-20 feet deep from where sand has been already excavated.

3. Tractors were moving continuously in and out from this illegal sand mining site. These transport vehicles either go towards Morena, MP or towards Dholpur, Rajasthan.
4. Two other Chambal river bank sites having exposed sand bed situated in Dholpur District, Rajasthan were also visited by Joint Committee. On both sites no sand excavation was seen to be carried out. Photographs taken during visit at both sites are enclosed as **Annexure C-16 & C-17**. Details of sites and status of sand mining observed is as follows :

Sr. No.	Site Location	GPS Coordinates	Observation at site
1	Village Basaineem, Tehsil Dholpur, District Dholpur, Rajasthan	26.6494N 77.8950E	No sand mining activity seen
2	Village Shankarpura, Tehsil Rajakheda, District Dholpur, Rajasthan	26.6744N 78.0847E	No sand mining activity seen

5. About the issue of blanket clearances to sand mine projects in NCS area it is stated that National Chambal Sanctuary is a protected area under The Wild Life Protection Act of 1972. Hence sand mining could not be permitted in NCS area. Requisite EC, Appraisal of District Survey Report and Replenishment study are only required when any mining could be permitted in the NCS area.
6. About the issue of preparation of action plan for sand mining as per prevailing guidelines etc. it is stated that sand mining is not permitted in NCS area, hence at present there is no need of preparation of action plan for demarcating and notifying areas for sand mining operation in conformity with ESMG 2016 and SSMG 2020 and Replenishment potential of of Chambal River in NCS area

(A)FACTUAL STATUS OF THE MAJOR ISSUES RAISED IN PETITION ON WHICH STATUS REPORT SOUGHT BY HON'BLE NGT THROUGH ORDER DATED 05.04.2022

On the basis of observation made by Joint Committee the factual status against the issues raised in petition on which status report sought by Hon'ble NGT through order dated 05.04.2022 is summarized as below:-

S.No.	Detail of Issues	Factual status										
1	<i>The matter has been taken up on the basis of captioned media report to the effect that illegal mining is taking place in the periphery of Keoladeo National Park in Rajasthan near Dholpur. The area is also close to National Chambal Sanctuary which is habitat of rare species of animals particularly Gharial, roofed turtles and also river dolphins. Illegal and unscientific mining is resulting in pollution in the area, adversely affecting the environment and public health. Blanket clearances are given for mining projects in violation of Sustainable Sand Mining Guidelines, 2016 and 2020.</i>	<p>Illegal sand mining from various identified locations in NCS area is reported to be carried out by sand mafia.Keoladeo National Park, Bharatpur is far away from NCS area. So this is not correct to say that illegal sand mining is taking place in the periphery of Keoladeo National Park in Bharatpur. But it is reported that sand mafia uses interior routs passing from the periphery of Keoladeo National Park for transportation of sand illegally mined out from NCS area.</p> <p>River Chambal water quality in NCS area is regularly monitored by concerning SPCBs through total seven sampling stations (4 in MP, 2 in Rajasthan and 1 in UP). Water quality of river is compared with Indian Standards for Inland Surface Water IS:2296-1982. The brief of category and class of inland surface water specified in standards is as follows:</p> <table border="1"> <thead> <tr> <th>Category</th> <th>Classification (suitable for)</th> </tr> </thead> <tbody> <tr> <td>A</td> <td>Drinking water source without conventional treatment but after disinfection</td> </tr> <tr> <td>B</td> <td>Outdoor Bathing</td> </tr> <tr> <td>C</td> <td>Drinking water source with conventional treatment followed by disinfection</td> </tr> <tr> <td>D</td> <td>Fish Culture and wild life propagation</td> </tr> </tbody> </table>	Category	Classification (suitable for)	A	Drinking water source without conventional treatment but after disinfection	B	Outdoor Bathing	C	Drinking water source with conventional treatment followed by disinfection	D	Fish Culture and wild life propagation
Category	Classification (suitable for)											
A	Drinking water source without conventional treatment but after disinfection											
B	Outdoor Bathing											
C	Drinking water source with conventional treatment followed by disinfection											
D	Fish Culture and wild life propagation											

		E	Irrigation, Industrial cooling or controlled waste disposal
		<p>The Chambal River water quality in year 2020 and 2021 in NCS area found in category A to B in MP (4 sampling stations) and category B in Rajasthan (2 sampling stations) and category D in UP (1 sampling station). Governing parameters found responsible for deterioration of category of water are MPN and BOD which is mainly imparted by discharge of sewage in to river from nearby habitations / townships. Since National Chambal Sanctuary is a protected area notified under The Wild Life Protection Act of 1972. Hence sand or other mineral mining is completely prohibited in NCS area. So there is no question of giving blanket clearances to any sand mining project in NCS area in violation of Sustainable Sand Mining Guidelines, 2016 and 2020 since sand mining is not permitted in NCS area.</p>	
2	<i>It is well known that mining can be allowed only after requisite EC in terms of direction of the Hon'ble Supreme Court in Deepak Kumar v. State of Haryana & Ors., (2012) 4 SCC 629 for which District Survey Report and Replenishment study have to be prepared and appraisal conducted.</i>	<p>National Chambal Sanctuary is a protected area. Hence sand mining could not permitted in this area. Requisite EC, Appraisal of District Survey Report and Replenishment study are only required when any mining could be permitted in the NCS area.</p>	
3	<i>In view of above averments, we constitute an Eight Member Joint Committee comprising DGF&SS, Wildlife, MoEF&CC; Director, National Chambal Sanctuary; Secretaries Mining, Rajasthan, UP and M.P. and UP, MP and</i>	<p>The Joint Committee meeting and field inspection has been performed on 17.05.2022 at NCS Morena, MP office. In NCS area illegal sand mining is reported to be carried out at various locations already covered in this report. Illegal Mining is the major threat for aquatic habitats of NCS area. Since sand mining is not permitted in NCS area,</p>	

<p><i>Rajasthan State PCBs. Madhya Pradesh State PCB will be the nodal agency for coordination and compliance. The Committee may meet within two weeks, undertake visit to the site, interact with the stakeholders and prepare an action plan for remedial action for protecting aquatic habitats, demarcating and notifying areas for sand mining operations in conformity with ESMG 2016 and SSMG 2020, replenishment potential without conflicting with the nation parks/sanctuaries or any ecological habitat area, whether notified or not. The statutory authorities may take further remedial action in light to the said action plan, as per law. A factual and action taken report may be filed before this Tribunal within two months by e-mail.</i></p>	<p>hence at present there is no need of preparation of action plan for demarcating and notifying areas for sand mining operation in conformity with ESMG 2016 and SSMG 2020 and Replenishment potential of of Chambal River in NCS area.</p> <p>For protecting aquatic habitats from the threat of illegal sand mining in NCS area, Joint committee made various recommendations after detailed discussion and feed back provided by stack holder departments which are elaborated in recommendation part of this report.</p> <p>This factual and action taken report is prepared by Joint Committee for submission before Hon'ble NGT.</p>
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RECOMMENDATIONS :

After detailed discussion in meeting and field visit, facts came to the knowledge of joint committee, it is clear that illegal sand mining is carried out in NCS area by well organized sand mafia supported political persons in background. Sand mafia evolved the villagers residing near Chambal for carrying out illegal sand mining. In case of any raid by forest department, SIT etc., these people gathered in large number and equipped with weapons, stones, sticks etc. Several incidents of conflict, firing and protest have been reported during raids. In spite lot of efforts and action taken by

forest department, SIT etc. it is not possible to stop the illegal sand mining from NCS area. So joint committee firmly submits the following recommendations to stop/control the illegal sand mining in NCS area :

1. An independent dedicated special task force either State Police or Central force may be deployed at illegal sand mining sites in NCS area for taking stern action against defaulters at least two full sand seasons.
2. An interstate task force may be constituted with members of stack holder departments for proper co-ordination and joint action.
3. Adequate number of check post equipped with CCTV surveillance camera connected with server accessible to all concern shall be provided for effective monitoring.
4. Creating alternative livelihood opportunity for locals who are totally dependent on illegal mining.
5. Equipping forest force with latest weapons and increasing their numbers along with boat patrolling and drone survey facilities.
6. Creating alternative of sand available in this area like sand crush etc. since there is no alternate of NCS where alternate sand may be there.
7. Opening source area for legal mining. It is under pipeline. NCS Morena have proposed 292 hectare of area for de-notification, so that local requirement can be fulfilled. This proposal is with NBWI for approval.
8. In case of Law and Order situation if any enquiry is instituted against any forest officer, then power of magisterial enquiry should be given to the forest department.
9. Considering it a big problem, every stack holder department should come together and do their bot.
- 10.RTO shall be directed to seize transport vehicles used in illegal transportation of river sand from NCS area and to cancel registration of illegal miners vehicle who are without number plates.
- 11.Petrol pump not to give diesel/petrol to vehicles involved in this.
- 12.Illegal properties of illegal miners to be seized.
- 13.Police to come heavily on illegal miners.
- 14.Revenue department to register case against those whose land is used for illegal sand dumping.
- 15.A strong political will required to stop the activities of sand mafia.

16. A mass publicity of action taken by forces on illegal mining should be regularly carried out through local news paper, FM Radio etc.
17. Local public participation also needs to be encouraged for their contribution to control the illegal mining. Awareness campaign among the public about the side effects of illegal mining through MLAs, MPs and public representatives may be started by forest department or other concerned authorities.
18. A continuous media campaign shall be started for creating awareness in public about environment and wild life related to Chambal River and side effects of illegal mining on it.

(B) ACTION TAKEN REPORT:-

1. Action taken report of year 2021-22, for stopping illegal sand mining and transportation from Chambal River in NCS area, was called upon by Joint Committee from concerned departments. As per reports received from concerning departments, status is summarized as below :

(a) ATR of NCS/Forest Department, Morena, Madhya Pradesh

Cases of illegal sand mining/transportation registered – 193
Vehicle seized - 137

(b) ATR of NCS/Forest Department, Agra, Uttar Pradesh

Cases of illegal sand mining/transportation registered – 10
Vehicle seized - Nil

(c) ATR of Mining Department, Bharatpur, Rajasthan

Action taken by Forest department and Police department jointly in Dholpur district --

Cases of illegal sand mining/transportation/storage registered – 89
Vehicles seized – 88

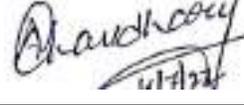
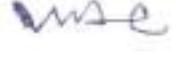
(d) ATR of Mining Department, Morena, Madhya Pradesh

Within NCS area action are taken by Forest department.

2. Hon'ble NGT Central Zonal Bench Bhopal passed an order on 25.05.2022 in the matter OA 57/2021 Dr. Govind Singh-MLA Vs State of Madhya Pradesh . Copy of order is enclosed as **Annexure C-18**. This case is on the

issues related to illegal sand mining in the basin of river Sindh and Chambal in different places of district Bhind, Datia, Gwalior and Morena. In compliance to Hon'ble NGT Order dated 25.05.2022 a meeting of stake holder departments was called upon recently by Chief Secretary of Madhya Pradesh on dated 27.06.2022. Copy of minutes of meeting received from Mineral Resources Department of Madhya Pradesh is enclosed as **Annexure C-19**.

The members of Joint Committee present during meeting and field inspection on 17.05.2022 duly signed this report as follows:

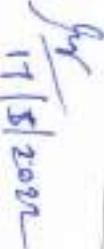
S.No	Name of Department	Name of Representative	Signature
1.	DGF&SS, Wildlife, MoEF&CC, New Delhi	Shri Shrawan Kumar Verma, IFS RO, IRO Jaipur (MoEF&CC)	
2.	Director, National Chambal Sanctuary	Shri Brijendra Shrivastava, IFS Incharge DFO, Morena, MP	
3.	Director, National Chambal Sanctuary	Shri Diwakar Prasad Shrivastava DFO, National Chambal Sanctuary Project, Agra, UP	
4.	Secretary Mining, Rajasthan	Shri M.P. Meena Additional Director (Mines), Kota Zone, Kota, Rajasthan	
5.	Secretary Mining, UP	Shri Ashish Choudhary Regional Officer Mining, Agra, UP	
6.	Secretary Mining, MP	Shri Dinesh Singh Dudwe Assistant Geologist, RO Gwalior, MP	
7.	Member Secretary UPPCB	Shri V.K. Dubey Regional Officer, UPPCB, Firozabad, UP	
8.	Member Secretary RPCB	Shri Deependra Jharwal Regional Officer, RPCB, Bharatpur, Rajasthan	
9.	Member Secretary MPPCB	Shri Rishiraj Singh Sengar Executive Engineer cum JC Co-ordinator MPPCB, Regional Office Gwalior, MP	

Meeting of Joint Committee Members Constituted by Hon'ble NGT By Order Dated 05.04.2022 in the matter of OA 248/2022

ATTENDANCE SHEET

[Date - 17.05.2022]

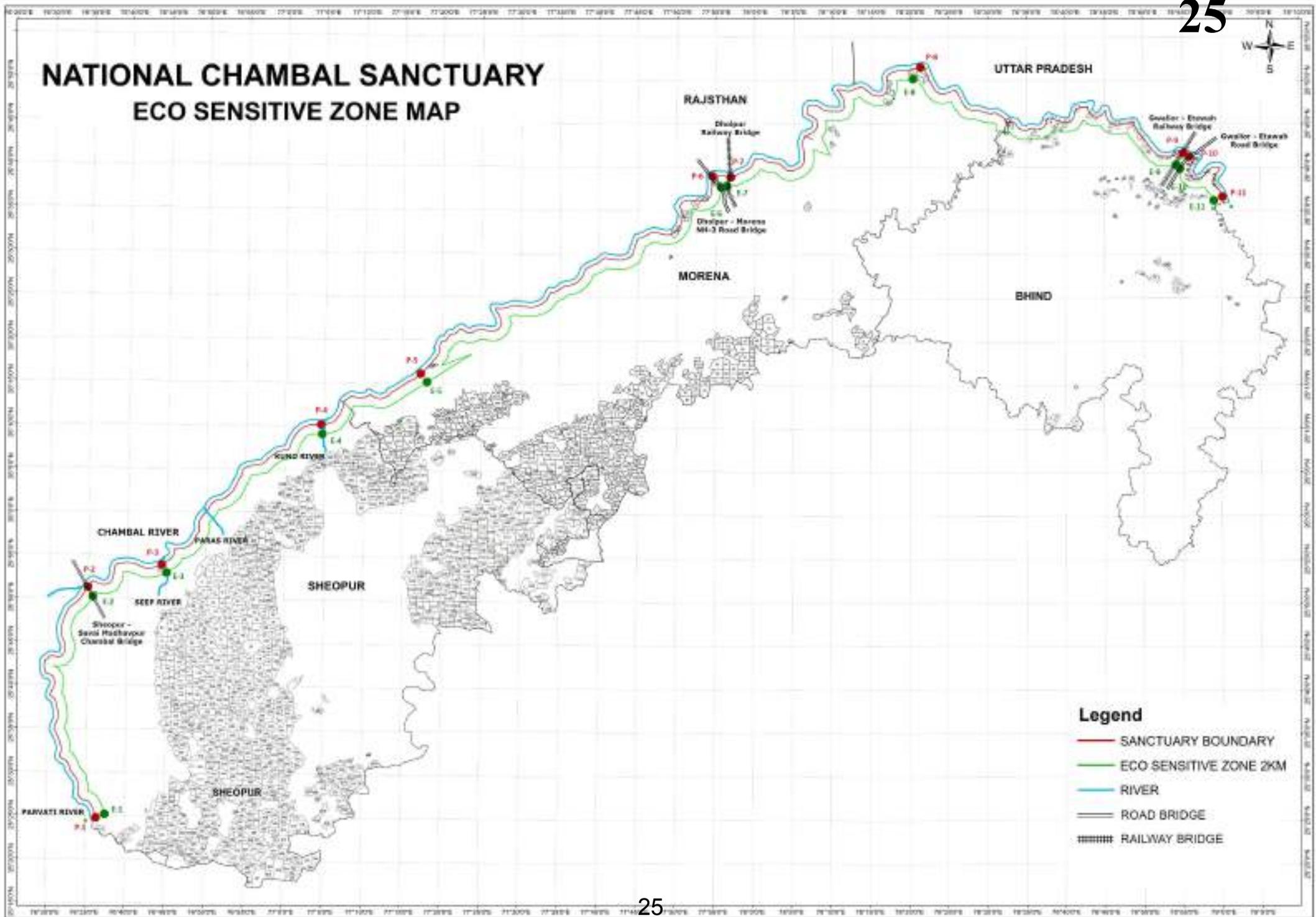
S.No.	Name of Committee Member/ Representative	Designation and Office Address	Signature	Mobile No. and Email address
1.	MUKESH MATHAL	MINING ENGINEER		98290-98309
2.	M. P. Arora	Additional Director (Miners) Kotg-zone, KOTA		9414004500.
3.	Ram Nivras Nayal	S.M.E. Bhatelpur		9828897860
4.	Ashish Chaudhary	RO Agra, UP DGM		8887534763
5.	Shrawan Kumar Verma RO, IRO Jaipur (MOEF&CC)	RO, IRO, Jaipur MOEF&CC		9414028806
6.	Rakesh Laluri ACF S DO Sabalgarh, Morera MP.	S DO, Sabalgarh. Div. Morera. MP.		6260965550 rakeshlaluri@gmail.com

S.No.	Name of Committee Member/ Representative	Designation and Office Address	Signature	Mobile No. and Email Address
7.	Duwendra Thakur	Regional Officer, RSPRG Bhanupur		9461773878 006pctb.bhanupur@gmail.com
8.	Narendra Singh Kajant	JEE, RSPRB, Bhanupur		9315665199 007pctb.bhanupur@gmail.com
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13.	Virendra Verma	M.A. Morang		8847630240

Sl. No.	Name of Committee Member/ Representative	Designation and Office Address	Signature	Mobile No. and Email Address
14.	V. K. Dubey	R.O. CID U.P. Pollution Control Board FIRDA A-9, A-10	[Signature]	9411836559 rofingabkd@uppcb.in
15.	Dr. Atul Kumar	JRF, UPPCB, Firered.	[Signature]	9675508012 anves9019@gmail.com
16.	J. N. CHILWAR	In. R. H. B. S. M. Gurd	[Signature] 19/10/2022	9752795290
17.	DEEPANKAR SINGH	RANGE OFFICER, AMBARI MURANA	[Signature] 17/10/2022	9770035890
18.	Lalithan Singh Sharma	Range officer Awaras Perni	[Signature] 17/10/22	9420791810
19.	Suman Khare	Range officer (T) Range Sabalgarh	[Signature] 17/10/2022	9424791822
20.	DRE Poo Sharma	Range officer Sabalgarh.	[Signature]	9425119788

S. No.	Name of Committee Member/ Representative	Designation and office address	Signature	Mobile No. and Email Address
21	Dinesh Singh Ahluwale	Asstt. Geologist Geology & Mining In-charge		935500564
22	Brigade Srinivas	B.F. 0 Mysuru		9424791676.
23	R.R. Singh Sengra (Jc co-ordinator)	Executive Engineer M.P. Pollution Control Board, Badalior		9340299512
24				
25				
26				
27				

NATIONAL CHAMBAL SANCTUARY ECO SENSITIVE ZONE MAP



Annual Survey Report
National Chambal Sanctuary
2021



Madhya Pradesh Forest Department



Annual Aquatic and Avian Faunal Survey

27

Report – February 2021

National Chambal Sanctuary, Madhya Pradesh

Prepared by: Forest division, Morena with credential inputs from Suyash Katdare, Parveen Shaikh and Amir Khan

Photo Credits: Parveen Shaikh, Suyash Katdare, Jyoti Prasad Dandotiya and Dhaval Keshavlal Shukal

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Acknowledgements

We would like to thank Mr. B.S. Annigiri, APCCF Gwalior Circle for his support and guidance during the survey.

The Forest Division Morena would like to thank volunteer participants, who participated from different parts of country who joined on various days for bird count during the two legs of the survey. We also thank Mr. Ajay Gadikar and Mr. Swapnil Phanse for their support in coordinating and selecting volunteers for bird count during the survey.

We would like to thank Mr. Diwaker Shrivastava, Dy. Conservator of Forest, Chambal Division, Uttar Pradesh Forest Department for graciously providing timely support and assistance to the survey team within the Uttar Pradesh border

Finally, the survey would not have been complete without the immense help provided by the boat operators and labors who helped navigate the boat through dangerous rocky waters in the first leg of the survey.

Background

The Chambal River is one of the few rivers belonging to the Gangetic river that has still retained significant conservation values. The National Chambal Sanctuary (NCS) was notified in 1978 by MP and consequently by UP and Rajasthan in 1979. The formation of the protected area, aided by assisted recovery programs, helped in reviving the gharial population which was believed to be less than 500 individuals. Currently, the NCS reportedly holds almost 90% of the total wild gharial population in the world. This has accorded an important status to the NCS and its population of the Critically Endangered gharial.

As the assisted recovery programs, started in the early 80s, began to bear fruit, monitoring of the population in the NCS became the next logical step in conservation management. The first partial survey was carried out in 1979, and the entire sanctuary was surveyed for the first time in 1983 by the forest department.

These annual surveys, over 2 decades, have yielded important data pertaining to the demography and distribution of certain key fauna such as the Gharial, Mugger, Indian Skimmer and the Gangetic dolphin. Along with the fauna, the surveys have also provided a temporal perspective of the NCS, recording changes in the river and the pressures that the sanctuary has been facing over the years. The annual survey is thus an extremely important practice which is an extensive repository of facts and figures relating to the NCS.

The lower 60km of the Parvati river have also been regularly surveyed since 2018 due to the discovery of gharial nesting in 2017. Thus, including the Parvati river, the annual survey covers a length of almost 500km.

Executive Summary

The National Chambal Sanctuary (NCS), notified in 1978, comprises of 600km of the 960km long Chambal River. It is the longest riverine sanctuary in India and is managed by three states viz., Madhya Pradesh (MP), Rajasthan and Uttar Pradesh (UP). As one of the management initiatives, an annual survey of 425km of the NCS is being carried out since 1983 with a 5-year gap from 1996 – 2001. This stretch begins from the confluence of the Parvati river at the MP and Rajasthan border and ends at Panchnada in UP.

This year, the survey was conducted from the 2nd to the 15th of February. The main findings of the survey are – 2176 Gharials, 886 Muggers and 577 Indian Skimmers. Gharial, Muger and Indian Skimmer numbers have shown an increase from the previous year. Notable was the rise in the number of adult males, evident by the presence of several young adult males.

Threats such as illegal fishing and sand mining have shown an increase. Several adult gharials were spotted with fishing nets entangled on the snout. A dead juvenile gharial was also seen entangled in a fishing net. Illegal sand mining is rampant in the sanctuary to the extent that sand is now being dredged from the exposed river bed. One of the largest gharial nesting sites, at Rithora, has now been completely destroyed by incessant mining activity.

Team Members

The survey team was split into two groups. One team occupying the first boat constituted the core team made up of experienced observers. The second team was made up of volunteers contributing to the bird survey. Given below is the list of survey supervisors and participants.

Mr. Amit Vasant Nikam, DFO, Morena	Mentor
Mr. Davendra Singh Prajapati, Supt., N.C.S., Morena	Supervisor
Mr. Lakhan Singh Sharma, GRO, N.C.S., Deori	Supervisor
Mr. R. R. Atal, GRO, N.C.S., Sabalgarh	Supervisor
Mr. Deepak Sharma, GRO, N.C.S., Ambah	Supervisor
Mr. J. P. Dandotiya, Forest Guard/DGRC In-charge, Deori	Team Member
Mr. Amir Khan, Project Coordinator, N.C.S.	Team Member
Mr. Suyash Katdare, Independent Researcher	Team Member
Ms. Parveen Shaikh, Scientist-B, BNHS	Team Member
Mr. Ramesh Malha, Mr. Siyaram, Mr. Satish Sharma and Mr. Jawahar Paliya	Boat Operators
Mr. Ramavtar Malha, Mr. Balkishan Kevat, Mr. Jagdish Malha	Labor
All the Forest guards participated in the survey and the volunteers for bird survey	





Survey team on the first day of the survey, with local villagers



Survey team in the leading boat

Survey Plan

The survey was carried out from 2nd February to 15th February. The survey team was supported along the way by staff from all three game ranges and the Chambal Division of the UP-forest department. The day wise plan is given in Table 1.

Table 1: Day wise survey plan

Segment No.	Date	Location	Approx. Distance (Kms)	Legs Detail
1.	02 Feb.2021	Badodiya Bindi – Jalalpur	35	Leg 1
2.	03 Feb.2021	Jalalpur – Rameshwar	50	
3.	04 Feb.2021	Rameshwar – Katarnipura	35	
4.	05 Feb.2021	Katarnipura – Atar	48	
5.	06 Feb.2021	Atar – Bateshwara	28	
6.	07 Feb.2021	Bateshwara – Sarseni	41	
7.	08 Feb.2021	Sarseni – Raj Ghat	32	
8.	09 Feb.2021	Rest Day		
9.	10 Feb.2021	Raj Ghat – Kuthiyana	30	Leg 2
10.	11 Feb.2021	Kuthiyana – Useth Ghat	46	
11.	12 Feb.2021	Useth Gath – Ater	40	
12.	13 Feb.2021	Ater – Barhi	41	
13.	14 Feb.2021	Barhi – Sehson	35	
14.	15 Feb.2021	Sehson – Pachnada	38	

The survey was carried out using an aluminum boat which was fitted with a 25 bhp Yamaha engine. Each segment was surveyed during the day time (0900 hrs – 1700hrs). All observations and readings were taken from the boat except for certain stretches upstream of Rajghat. The river stretch upstream of Rajghat is known for its rocky profile and sloping gradient. There are several shallow, riffle stretches as well as rapids and waterfalls at Jind Baba (Parvati river) and Rahu Gaon (Chambal river). These parts cannot be navigated with a fully occupied boat.

Team members were equipped with binoculars to spot animals (gharial and mugger) from a distance. These animals were counted using the direct observation method. In this method, all visible individuals that may be basking or swimming are counted. Repeat counts for larger groups were taken, along with a photograph to verify the counts later on to reduce error and maximize accuracy. GPS co-ordinates were marked for each gharial sighting using the Garmin eTrex Venture HC model. Photographs, wherever possible and necessary, were also taken. Size classes of animals were recorded by visual estimation. Habitat features were recorded for every sighting of an individual or a group of individuals.

Total count of waterbirds, water associated birds and raptors were conducted for all the stretches. Terrestrial birds observed during the survey were listed. Whenever there was Indian Skimmer sighting the flock size, activity and sighting location was noted. Since May 2018 BNHS has ringed 65 adults Indian Skimmer at eight different locations in the sanctuary. All the birds caught were marked with numbered metal ring and a coloured flag (white flag with alpha numeric number engraved in red colour). During the survey we scanned for the tagged skimmers in the flock and recorded if there were any re-sightings.

River depth was recorded at regular intervals using a Hondex PS-7 Handheld Depth Sounder. Parameters such as - Anthropogenic activities such as river bank cultivation, water pumps for irrigation, stone and sand mining, fishing, etc were also recorded. GPS coordinates were recorded for each instance.

2.1) Gharial

A total of 2176 gharial were recorded in this survey. This indicates an increase of 317 animals from the 2020 survey (Table 3). Stretch wise gharial sightings of 2021 survey are given in Table 2 and Map 1.

Table 2: Gharial Sightings during the survey

Date	River Stretch		Size Class							Total
	Start	End	M (>2.8m)	A (>2.8m)	SA (2-2.8m)	J (0.9-2m)	Y (0.6-0.9m)	H (0.3-0.6m)	NA	
02.02.21	Badodiya Bindi	Jalalpur	1	11	0	1	0	0	0	13
03.02.21	Jalalpur	Rameshwar	3	31	2	2	0	1	0	39
04.02.21	Rameshwar	Katarnipura	2	4	1	4	2	0	0	13
05.02.21	Katarnipura	Atar	5	98	8	16	1	0	0	128
06.02.21	Atar	Bateshwara	1	14	1	2	0	0	0	18
07.02.21	Bateshwara	Sarseni	5	30	3	2	0	0	0	40
08.02.21	Sarseni	Rajghat	9	104	39	22	6	0	0	180
10.02.21	Rajghat	Kuthiyana	10	84	40	25	13	1	21	194
11.02.21	Kuthiyana	Useth	15	190	59	31	30	8	0	333
12.02.21	Useth	Ater	12	131	51	39	30	2	0	265
13.02.21	Ater	Barhi	17	171	43	28	16	7	0	282
14.02.21	Barhi	Sehson	13	200	94	49	27	0	25	408
15.02.21	Sehson	Panchnada	10	52	60	75	56	10	0	263
Grand Total			103	1120	401	296	181	29	46	2176

(M = Adult male (with ghara), A = Adult gharial with sex not determined, SA = Sub adult, J = Juvenile, Y = Yearling, H = Hatchling, NA= Size class not determined)

Table 3: Stretch wise comparison of Gharial numbers

Survey Stretch	Survey Year		Difference in numbers and% Change
	2020	2021	
Badodiya Bindi - Jalalpur	10	13	3 (30%)
Jalalpur - Rameshwar	67	39	28(41%)
Rameshwar - Katarnipura	25	13	12(48%)
Katarnipura - Atar	189	128	61(32%)
Atar - Bateshwara	26	18	8(30%)
Bateshwara - Sarseni	24	40	16(66.66%)
Sarseni - Raj Ghat	164	180	16(9.75%)
Raj Ghat - Kuthiyana	192	194	2(1.04%)
Kuthiyana - Useth Ghat	350	333	17(4.8%)
Useth Ghat - Ater	215	265	50(23.25%)
Ater - Barhi	154	282	128(83.11%)
Barhi - Sehson	251	408	157(62.54%)
Sehson - Pachnada	192	263	71(36.97%)
Total	1859	2176	

Increase in Gharial numbers
 Decrease in Gharial numbers

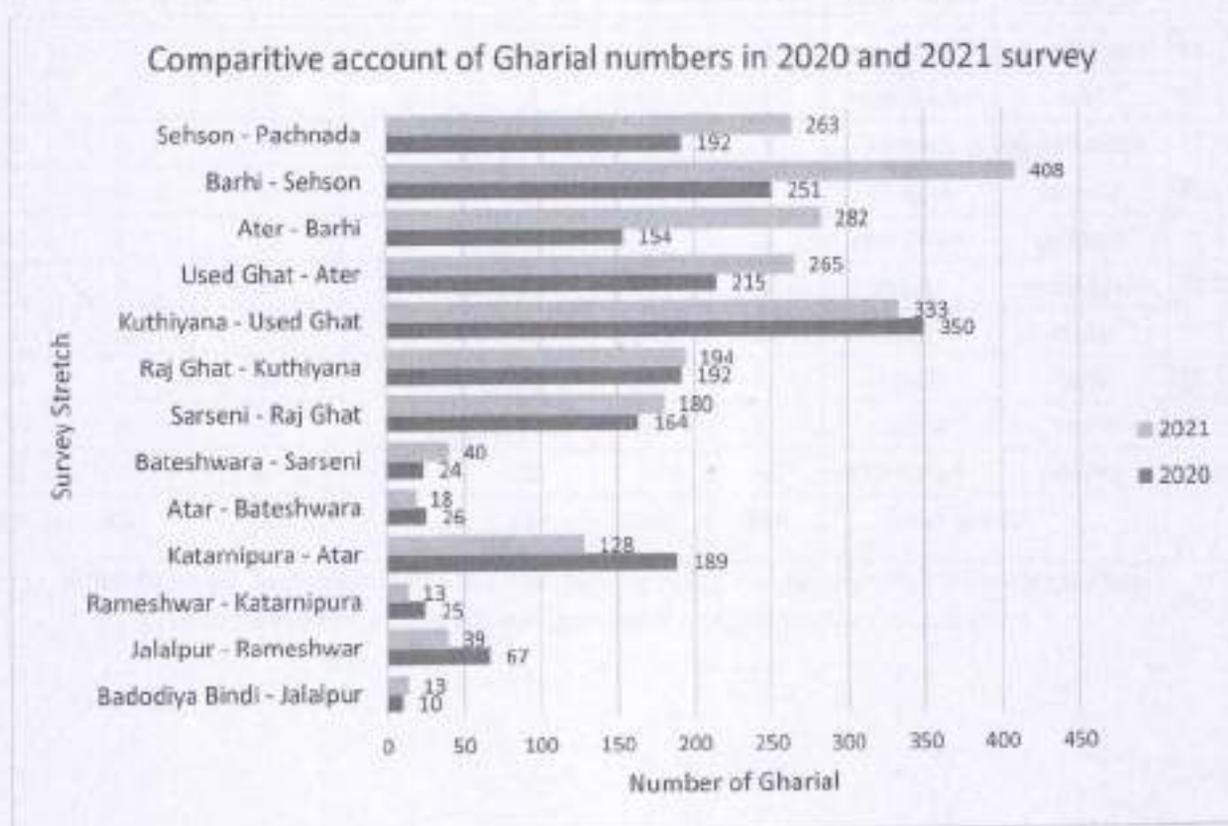


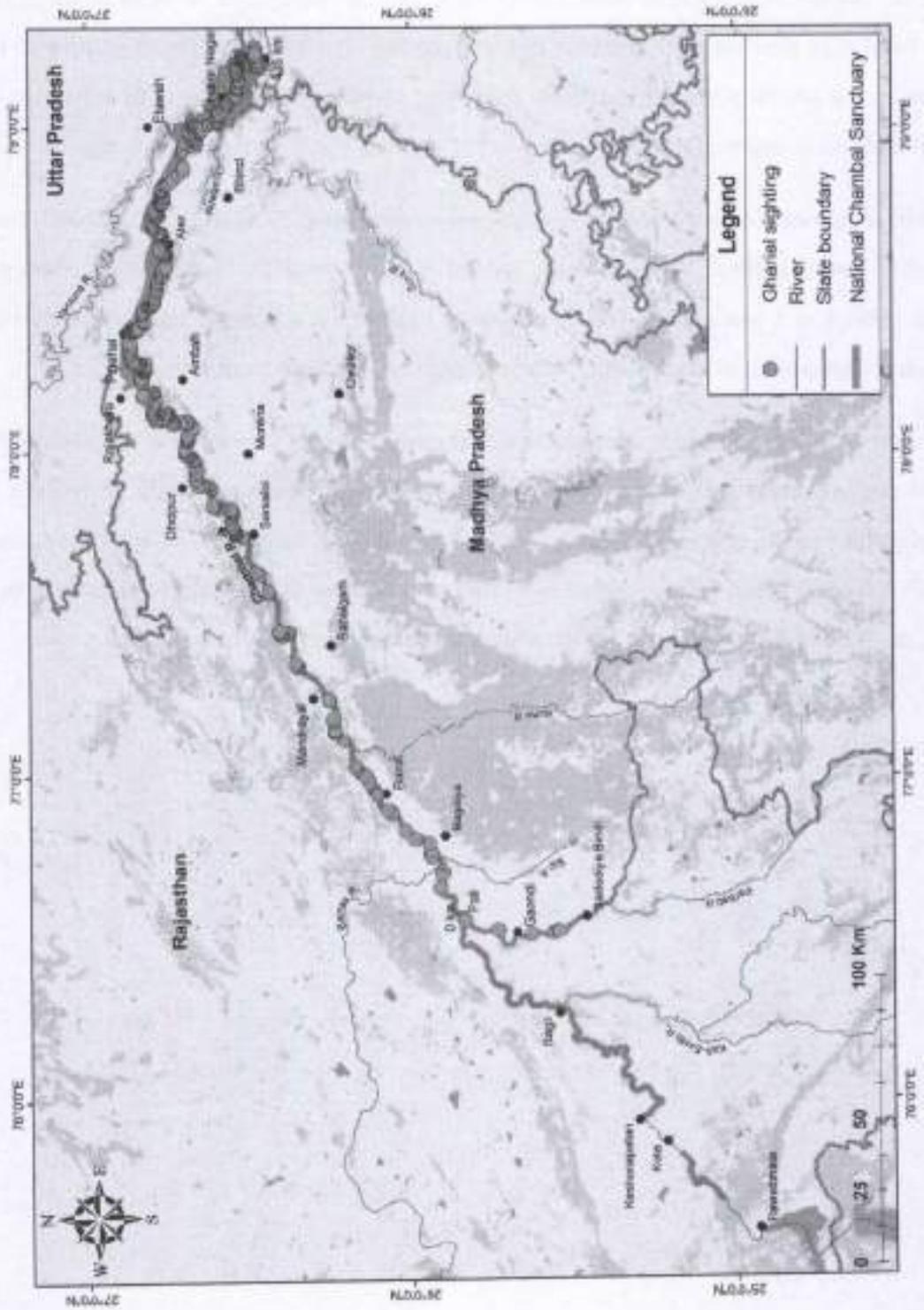
Fig 1: Comparitive account of Gharial numbers in 2020 and 2021 surveys

A considerable rise in gharial numbers is seen in gharial numbers downstream from Rajghat. In the same stretch 1745 gharials were counted this year, as compared to 1354 in 2020. On the other hand, 431 gharials were counted this year, in the upstream stretch, as compared to 505 gharials in the previous year. A particular stand out stretch was from Barhi to Sehson in which 408 gharials were counted this year, which is 157 gharials more than what was counted in 2020.

This shift in numbers may indicate a downstream movement of gharials to areas within the river that offer better habitat. The upstream habitat is predominantly rocky, while offering ideal gharial habitat in a few places. The downstream habitat, on the other hand is predominantly sandy with deep pools of water which offers ideal gharial habitat throughout.

Another reason for the shift in numbers could be presence of disturbance in the form of fishing nets in the upstream part of the river. Instances of illegal fishing are more prominent in the upstream part of the sanctuary. Fishing using gill nets directly target the primary food source of gharials. Gharials often get entangled in fishing nets leading to their strangulation or in other cases, parts of fishing nets might get entangled on their snout.

Map 1: Gharial sightings during the survey





Group of adult gharials seen basking during the survey



Adult Male gharial basking

2.2) Mugger

A total of 886 muggers were counted in the survey, marking a rise of 176 individuals from the previous survey (Table 5 and Fig 2). Mugger sightings and distribution is given in Table 4 and Map 2

Table 4: Mugger sightings during the survey.

Date	River Stretch		Size Class					Total
	Start	End	A	SA	J	Y	H	
02.02.2021	Badodiya Bindi	Jalalpura	17	2	0	0	0	19
03.02.2021	Jalalpura	Rameshwar	83	5	0	0	0	88
04.02.2021	Rameshwar	Katernipura	38	2	0	0	0	40
05.02.2021	Katernipura	Atar	63	1	0	0	0	64
06.02.2021	Atar	Bateshwara	18	1	1	0	0	20
07.02.2021	Bateshwara	Sarseni	52	0	0	0	0	52
08.02.2021	Sarseni	Rajghat	72	8	4	0	0	84
10.02.2021	Rajghat	Kuthiyana	50	10	2	0	0	62
11.02.2021	Kuthiyana	Used	126	13	4	0	0	143
12.02.2021	Used	Ater	104	9	4	0	0	117
13.02.2021	Ater	Barhi	80	3	0	0	0	83
14.02.2021	Barhi	Sehson	72	1	2	0	0	75
15.02.2021	Sehson	Panchnada	32	3	4	0	0	39
Grand Total			807	58	21	0	0	886

(A = Adult, SA = Sub Adult, J = Juvenile, Y = Yearling, H = Hatchling)

Table 5: Stretch wise comparison of Mugger numbers

Survey Stretch	Survey Year		Difference in numbers and% Change
	2020	2021	
Badodiya Bindi - Jalalpur	16	19	3(18.75%)
Jalalpur - Rameshwar	91	88	3(3.29%)
Rameshwar - Katarnipura	40	40	0
Katarnipura - Atar	61	64	3(4.91%)
Atar - Bateshwara	14	20	6(42.85%)
Bateshwara - Sarseni	56	52	4(7.14%)
Sarseni - Raj Ghat	56	84	28(50%)
Raj Ghat - Kuthiyana	51	62	11(21.56%)
Kuthiyana - Useth Ghat	120	143	23(19.16%)
Useth Ghat - Ater	77	117	50(23.25%)
Ater - Barhi	56	83	27(48.21%)
Barhi - Sehson	50	75	25(50%)
Sehson - Pachnada	22	39	17(77.27%)
Total	710	886	

Increase in Mugger numbers
 Decrease in Gharial numbers

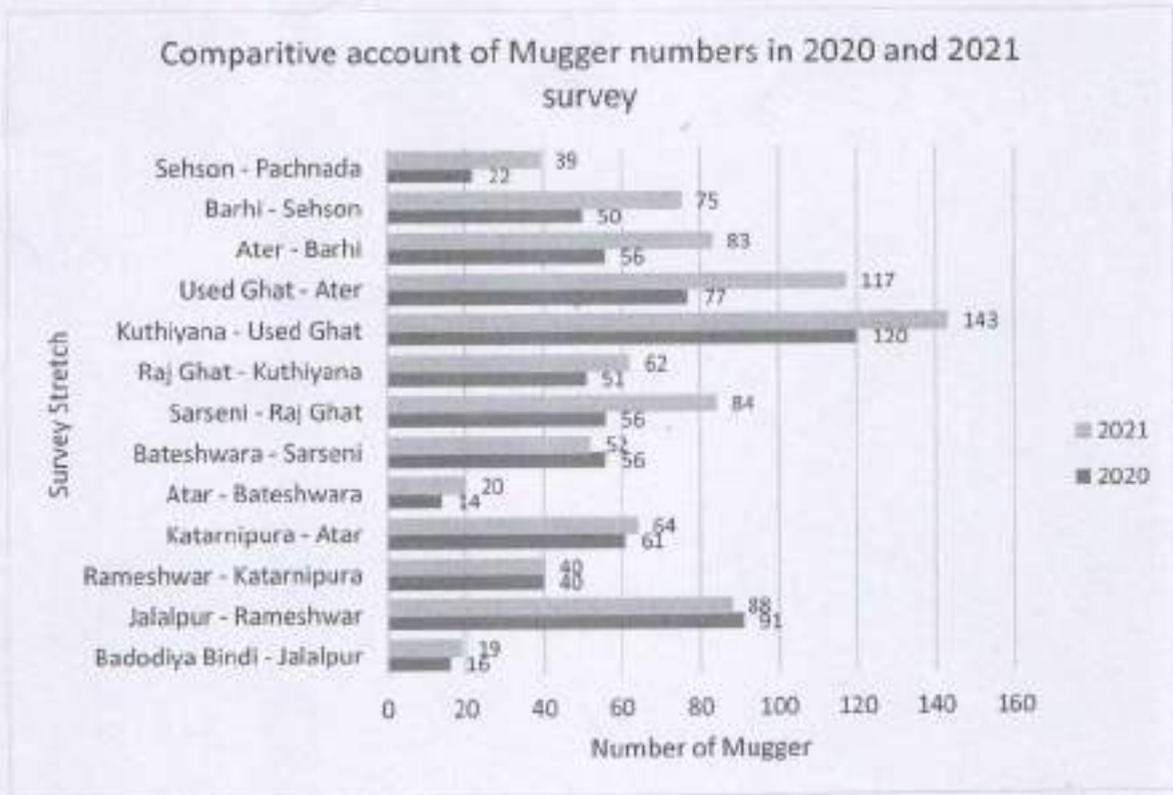
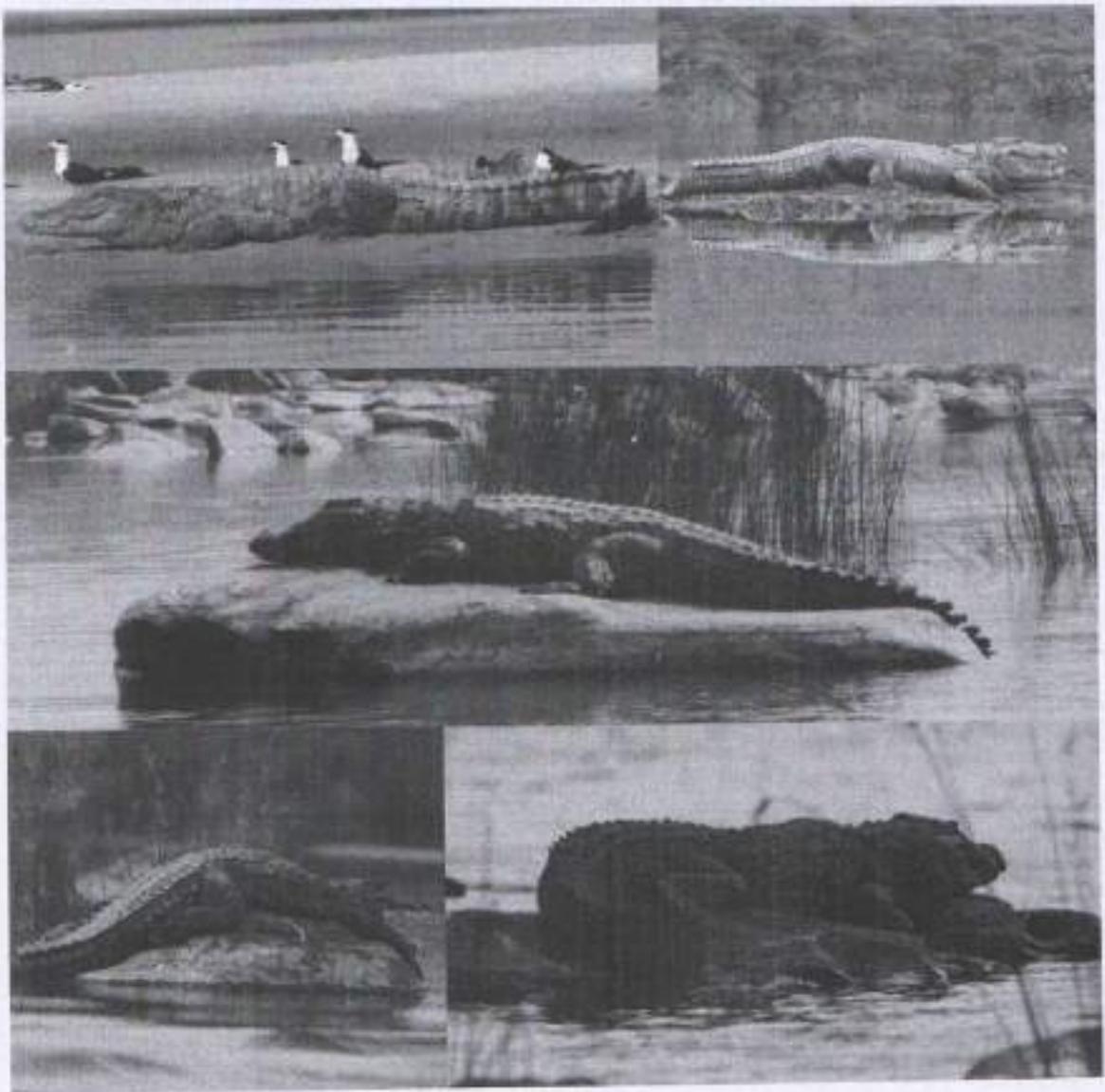


Fig 2: Comparative account of Mugger numbers in 2020 and 2021 surveys

The mugger is a more generalist species as compared to the gharial and as such its distribution reflects its habitat preference. The mugger is distributed evenly throughout the sanctuary.

In 2020, 334 muggers were counted upstream of Rajghat as compared to this survey where 364 muggers were counted. The difference of 30 muggers could be attributed to muggers that might not have been basking or it could also be due to observer ability/bias.

In this year's survey, the downstream stretch had 519 muggers compared to 376 counted in 2020. This rise in numbers could be due to some downstream movement of some individuals.

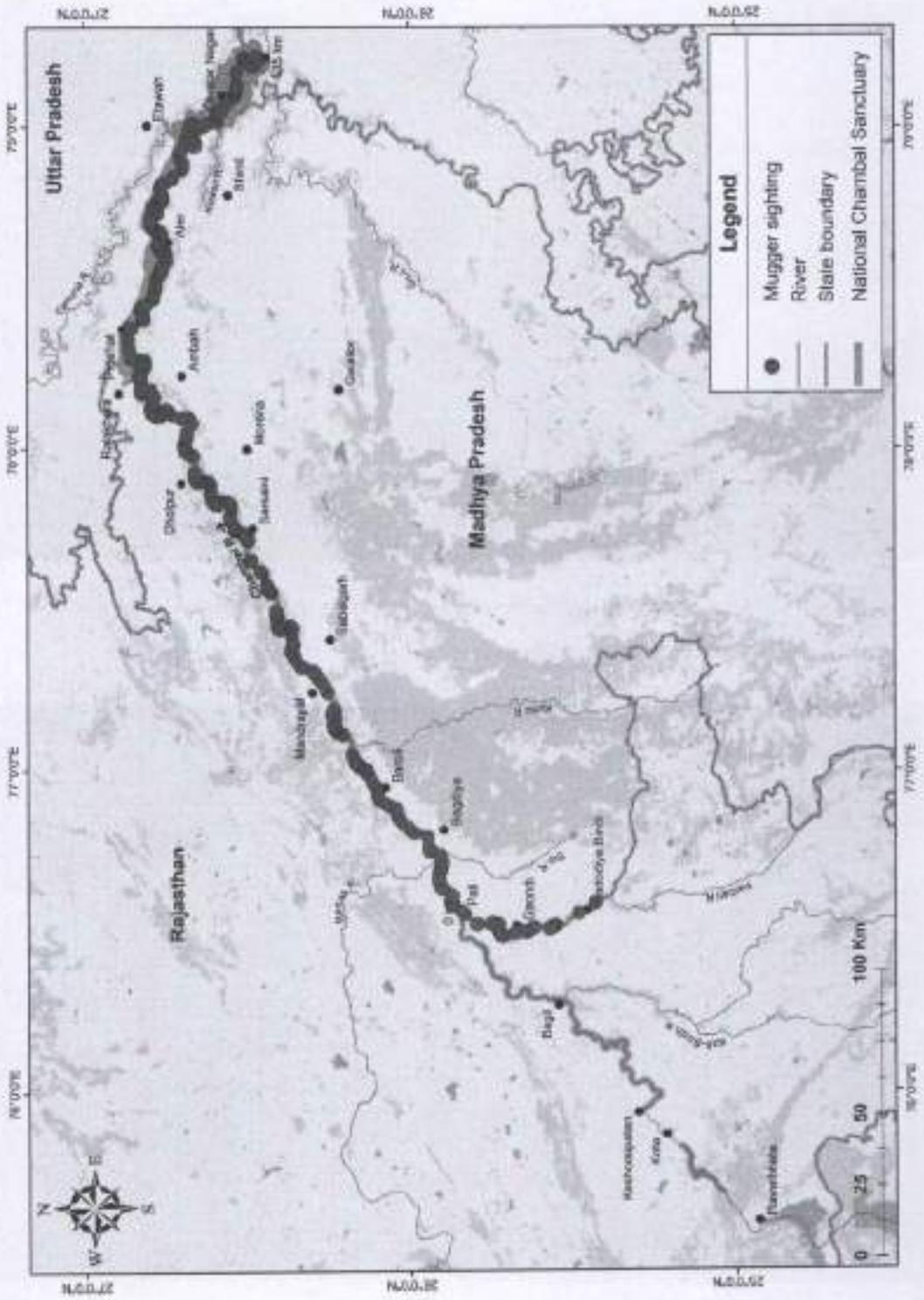




Adult Mugger seen basking during the survey



Map 2: Muger sightings during the survey



Comparing gharial and mugger numbers, as seen during the current survey reflects largely what is known about the habitat preferences of the two species. Gharial prefer sandy habitats (Hussain 2009) whereas muggers are more generalist, occupying habitats which are not suitable for gharials (Da Silva & Lenin 2010).

Broadly, the NCS can be divided into a majorly rocky upper stretch (upstream of Rajghat) and a predominantly sandy lower stretch (Rajghat downstream). Muggers that can occupy either of the available habitats are evenly spread out through the sanctuary. However, the sandy lower half of the NCS holds almost 80% of the observed gharial population. This only goes to further highlight the importance of sand for the survival of gharials.

Table 6: Stretch-wise comparison of gharial and mugger

Stretch	Gharial	Mugger
Badodiya Bindi - Jalalpur	13	19
Jalalpur - Rameshwar	39	88
Rameshwar - Katarnipura	13	40
Katarnipura - Atar	128	64
Atar - Bateshwara	18	20
Bateshwara - Sarseni	40	52
Sarseni - Raj Ghat	180	84
Raj Ghat - Kuthiyana	194	62
Kuthiyana - Useth Ghat	333	143
Useth Ghat - Ater	265	117
Ater - Barhi	282	83
Barhi - Sehson	408	75
Sehson - Pachnada	263	39
Total	2176	886

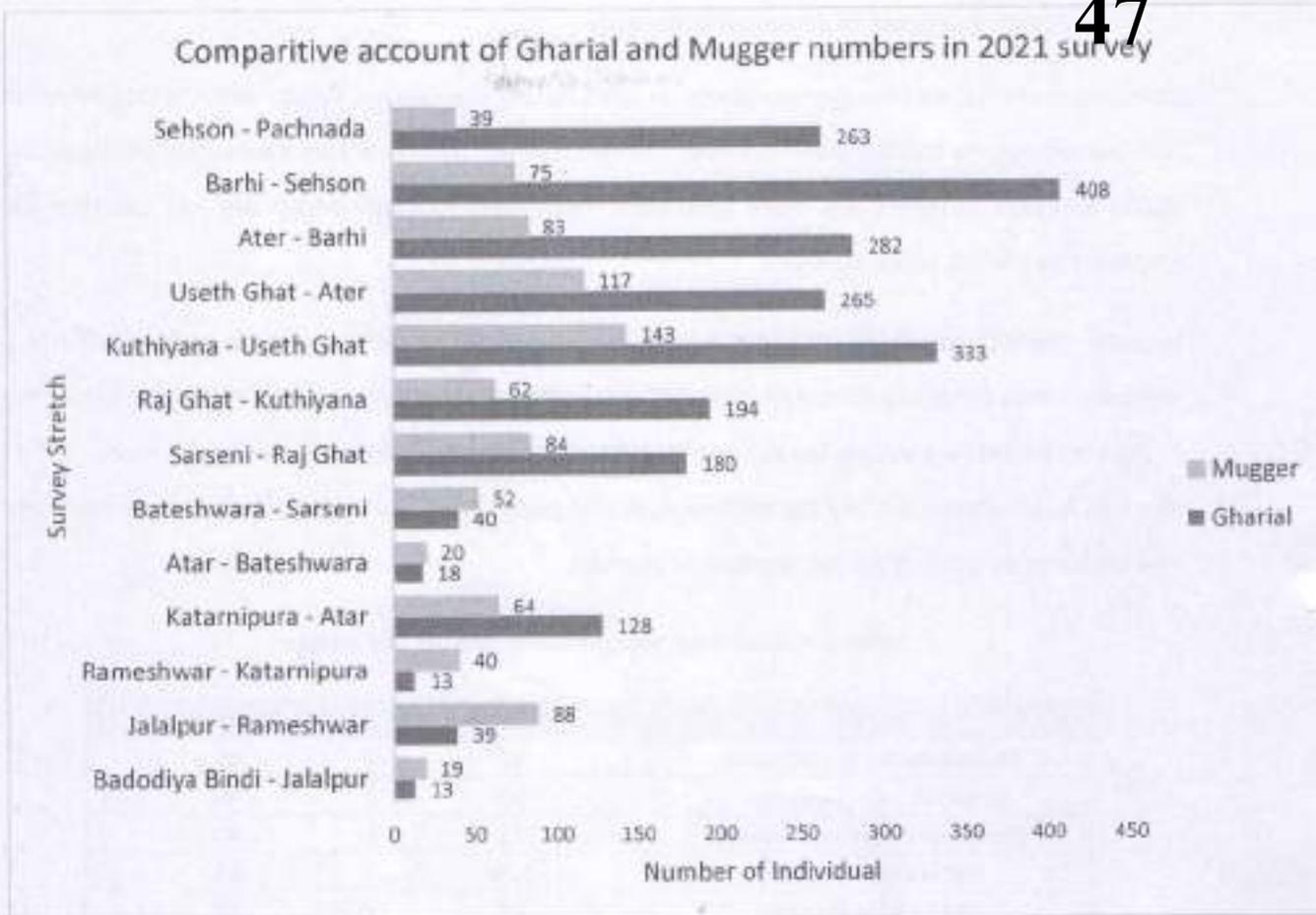


Fig 3: Comparative account of Gharial and Mugger numbers in 2021 survey

2.3) Avifauna

Avifauna sighted during the survey

During the present survey, a total of 181 bird species (Table 7) were recorded. Species with maximum number of individuals were - Greater Cormorant (n=8762) followed by Northern Pintail (n=3246), Small Pratincole (n=2113) and Ruddy Shelduck (n=881) [Table 8]. Migratory waterbird like population was high as compared to previous year. Threatened bird species sighted are White-rumped Vulture (CR), Indian Vulture (CR), Egyptian Vulture (EN), Black-bellied Tern (EN), Indian Skimmer (EN), Dalmatian Pelican (VU), Woolly-necked Stork (VU), River Tern (VU), Sarus Crane (VU), Painted Stork (NT), Black-necked Stork (NT), Black-headed Ibis (NT), Oriental Darter (NT), Great Thick-knee (NT), River Lapwing (NT) and Black-tailed Godwit (NT).

Congregation of Greater Cormorant, Great White Pelican, Dalmatian Pelican, Northern Pintail and Painted Stork was seen at the confluence of Chambal and Yamuna. This congregation is a common sighting at the confluence and it is due to the high organic content in water of River Yamuna and hence a high food productivity.

Comparative account of counts of individuals of species shows increase in number of most of the migrant species. Great Cormorant, Bar-headed Goose, Northern Pintail, Red-crested Pochard and Great White Pelican shows a significant increase in numbers; whereas decrease in the number of Small Pratincole, Ruddy Shelduck and River Lapwing was observed (Figure 4). River being a very dynamic system have always shown a change in number of migratory birds visiting every year. This change in count may be due to many reasons and further long-term monitoring and studies can help us understand it.

Table 7: Checklist of Avifauna (Waterbirds and water associated birds)

S.N.	Order	Family	Species
1.	Anseriformes	Anatidae	Lesser Whistling Duck <i>Dendrocygna javanica</i>
2.	Anseriformes	Anatidae	Bar-headed Goose <i>Anser indicus</i>
3.	Anseriformes	Anatidae	Greylag Goose <i>Anser anser</i>
4.	Anseriformes	Anatidae	Ruddy Shelduck <i>Tadorna ferruginea</i>
5.	Anseriformes	Anatidae	Common Shelduck <i>Tadorna tadorna</i>
6.	Anseriformes	Anatidae	Red-crested Pochard <i>Netta rufina</i>
7.	Anseriformes	Anatidae	Common Pochard <i>Aythya ferina</i>
8.	Anseriformes	Anatidae	Garganey <i>Spatula querquedula</i>
9.	Anseriformes	Anatidae	Northern Shoveler <i>Spatula clypeata</i>
10.	Anseriformes	Anatidae	Gadwall <i>Mareca strepera</i>
11.	Anseriformes	Anatidae	Eurasian Wigeon <i>Mareca penelope</i>
12.	Anseriformes	Anatidae	Indian Spot-billed Duck <i>Anas poecilorhyncha</i>
13.	Anseriformes	Anatidae	Mallard <i>Anas platyrhynchos</i>
14.	Anseriformes	Anatidae	Northern Pintail <i>Anas acuta</i>
15.	Anseriformes	Anatidae	Common Teal <i>Anas crecca</i>
16.	Anseriformes	Anatidae	Comb Duck <i>Sarkidiornis melanotos</i>
17.	Anseriformes	Anatidae	Cotton Teal <i>Nettapus coromandelianus</i>
18.	Galliformes	Phasianidae	Indian Peafowl <i>Pavo cristatus</i>
19.	Galliformes	Phasianidae	Painted Francolin <i>Francolinus pictus</i>
20.	Galliformes	Phasianidae	Black Francolin <i>Francolinus francolinus</i>
21.	Galliformes	Phasianidae	Grey Francolin <i>Francolinus pondicerianus</i>
22.	Phoenicopteriformes	Podicipedidae	Little Grebe <i>Tachybaptus ruficollis</i>
23.	Phoenicopteriformes	Podicipedidae	Great Crested Grebe <i>Podiceps cristatus</i>
24.	Columbiformes	Columbidae	Rock Pigeon <i>Columba livia</i>
25.	Columbiformes	Columbidae	Eurasian Collared Dove <i>Streptopelia decaocto</i>
26.	Columbiformes	Columbidae	Red Collared Dove <i>Streptopelia tranquebarica</i>
27.	Columbiformes	Columbidae	Spotted Dove <i>Streptopelia chinensis</i>
28.	Columbiformes	Columbidae	Laughing Dove <i>Streptopelia senegalensis</i>
29.	Columbiformes	Columbidae	Yellow-legged Green Pigeon <i>Treron phoenicopterus</i>
30.	Pterocliiformes	Pterocliidae	Chestnut-bellied Sandgrouse <i>Pterocles exustus</i>

S.N.	Order	Family	Species
31.	Caprimulgiformes	Caprimulgidae	Indian Nightjar <i>Caprimulgus asiaticus</i>
32.	Cuculiformes	Cuculidae	Greater Coucal <i>Centropus sinensis</i>
33.	Cuculiformes	Cuculidae	Asian Koel <i>Eudynamys scolopacea</i>
34.	Cuculiformes	Cuculidae	Common Hawk Cuckoo <i>Hierococcyx varius</i>
35.	Gruiformes	Rallidae	White-breasted Waterhen <i>Amaurornis phoenicurus</i>
36.	Gruiformes	Rallidae	Purple Swampfen <i>Porphyrio porphyrio</i>
37.	Gruiformes	Rallidae	Common Moorhen <i>Gallinula chloropus</i>
38.	Gruiformes	Rallidae	Common Coot <i>Fulica atra</i>
39.	Gruiformes	Rallidae	Brown Crake <i>Zapornia akool</i>
40.	Gruiformes	Gruidae	Sarus Crane <i>Antigone Antigone</i>
41.	Pelecaniformes	Ciconiidae	Painted Stork <i>Mycteria leucocephala</i>
42.	Pelecaniformes	Ciconiidae	Asian Openbill <i>Anastomus oscitans</i>
43.	Pelecaniformes	Ciconiidae	Black Stork <i>Ciconia nigra</i>
44.	Pelecaniformes	Ciconiidae	Woolly-necked Stork <i>Ciconia episcopus</i>
45.	Pelecaniformes	Ciconiidae	Black-necked Stork <i>Ephippiorhynchus asiaticus</i>
46.	Pelecaniformes	Pelecanidae	Great White Pelican <i>Pelecanus onocrotalus</i>
47.	Pelecaniformes	Pelecanidae	Dalmatian Pelican <i>Pelecanus crispus</i>
48.	Pelecaniformes	Ardeidae	Black-crowned Night Heron <i>Nycticorax nycticorax</i>
49.	Pelecaniformes	Ardeidae	Striated Heron <i>Butorides striata</i>
50.	Pelecaniformes	Ardeidae	Indian Pond Heron <i>Ardeola grayii</i>
51.	Pelecaniformes	Ardeidae	Cattle Egret <i>Bubulcus ibis</i>
52.	Pelecaniformes	Ardeidae	Grey Heron <i>Ardea cinerea</i>
53.	Pelecaniformes	Ardeidae	Purple Heron <i>Ardea purpurea</i>
54.	Pelecaniformes	Ardeidae	Great Egret <i>Ardea alba</i>
55.	Pelecaniformes	Ardeidae	Intermediate Egret <i>Ardea intermedia</i>
56.	Pelecaniformes	Ardeidae	Little Egret <i>Egretta garzetta</i>
57.	Pelecaniformes	Threskiornithidae	Black-headed Ibis <i>Threskiornis melanocephalus</i>
58.	Pelecaniformes	Threskiornithidae	Eurasian Spoonbill <i>Platalea leucorodia</i>
59.	Pelecaniformes	Threskiornithidae	Indian Black Ibis <i>Pseudibis papillosa</i>
60.	Pelecaniformes	Phalacrocoracidae	Little Cormorant <i>Microcarbo niger</i>
61.	Pelecaniformes	Phalacrocoracidae	Great Cormorant <i>Phalacrocorax carbo</i>

S.N.	Order	Family	Species
62.	Pelecaniformes	Phalacrocoracidae	Indian Cormorant <i>Phalacrocorax fuscicollis</i>
63.	Pelecaniformes	Anhingidae	Oriental Darter <i>Anhinga melanogaster</i>
64.	Charadriiformes	Burhinidae	Great Thick-knee <i>Esacus recurvirostris</i>
65.	Charadriiformes	Recurvirostridae	Pied Avocet <i>Recurvirostra avosetta</i>
66.	Charadriiformes	Recurvirostridae	Black-winged Stilt <i>Himantopus himantopus</i>
67.	Charadriiformes	Charadriidae	Little Ringed Plover <i>Charadrius dubius</i>
68.	Charadriiformes	Charadriidae	Kentish Plover <i>Charadrius alexandrinus</i>
69.	Charadriiformes	Charadriidae	Lesser Sand Plover <i>Charadrius mongolus</i>
70.	Charadriiformes	Charadriidae	River Lapwing <i>Vanellus duvaucelii</i>
71.	Charadriiformes	Charadriidae	Red-wattled Lapwing <i>Vanellus indicus</i>
72.	Charadriiformes	Scolopacidae	Black-tailed Godwit <i>Limosa limosa</i>
73.	Charadriiformes	Scolopacidae	Ruff <i>Calidris pugnax</i>
74.	Charadriiformes	Scolopacidae	Temminck's Stint <i>Calidris temminckii</i>
75.	Charadriiformes	Scolopacidae	Dunlin <i>Calidris alpina</i>
76.	Charadriiformes	Scolopacidae	Little Stint <i>Calidris minuta</i>
77.	Charadriiformes	Scolopacidae	Common Sandpiper <i>Actitis hypoleucos</i>
78.	Charadriiformes	Scolopacidae	Green Sandpiper <i>Tringa ochropus</i>
79.	Charadriiformes	Scolopacidae	Spotted Redshank <i>Tringa erythropus</i>
80.	Charadriiformes	Scolopacidae	Common Greenshank <i>Tringa nebularia</i>
81.	Charadriiformes	Scolopacidae	Common Redshank <i>Tringa totanus</i>
82.	Charadriiformes	Scolopacidae	Wood Sandpiper <i>Tringa glareola</i>
83.	Charadriiformes	Scolopacidae	Common Snipe <i>Gallinago gallinago</i>
84.	Charadriiformes	Glareolidae	Little Pratincole <i>Glareola lactea</i>
85.	Charadriiformes	Laridae	Indian Skimmer <i>Rynchops albicollis</i>
86.	Charadriiformes	Laridae	Brown-headed Gull <i>Chroicocephalus brunnicephalus</i>
87.	Charadriiformes	Laridae	Black-headed Gull <i>Chroicocephalus ridibundus</i>
88.	Charadriiformes	Laridae	Pallas's Gull <i>Ichthyæetus ichthyæetus</i>
89.	Charadriiformes	Laridae	River Tern <i>Sterna aurantia</i>
90.	Charadriiformes	Laridae	Black-bellied Tern <i>Sterna acuticauda</i>
91.	Charadriiformes	Jacaniidae	Bronze-winged Jacana <i>Metopidius indicus</i>
92.	Charadriiformes	Jacaniidae	Pheasant-tailed Jacana <i>Hydrophasianus chirurgus</i>

S.N.	Order	Family	Species
93.	Accipitriformes	Pandionidae	Osprey <i>Pandion haliaetus</i>
94.	Accipitriformes	Accipitridae	Black-winged Kite <i>Elanus coeruleus</i>
95.	Accipitriformes	Accipitridae	Egyptian Vulture <i>Neophron percnopterus</i>
96.	Accipitriformes	Accipitridae	White-rumped Vulture <i>Gyps bengalensis</i>
97.	Accipitriformes	Accipitridae	Crested Serpent Eagle <i>Spilornis cheela</i>
98.	Accipitriformes	Accipitridae	Short-toed Snake Eagle <i>Circaetus gallicus</i>
99.	Accipitriformes	Accipitridae	Red-headed Vulture <i>Sarcogyps calvus</i>
100.	Accipitriformes	Accipitridae	Indian Vulture <i>Gyps indicus</i>
101.	Accipitriformes	Accipitridae	Bonelli's Eagle <i>Aquila fasciata</i>
102.	Accipitriformes	Accipitridae	Booted Eagle <i>Hieraaetus pennatus</i>
103.	Accipitriformes	Accipitridae	Western Marsh Harrier <i>Circus aeruginosus</i>
104.	Accipitriformes	Accipitridae	Shikra <i>Accipiter badius</i>
105.	Accipitriformes	Accipitridae	Eurasian Sparrowhawk <i>Accipiter nisus</i>
106.	Accipitriformes	Accipitridae	Long-legged Buzzard <i>Buteo rufinus</i>
107.	Accipitriformes	Accipitridae	White-eyed Buzzard <i>Butastur teesa</i>
108.	Strigiformes	Strigidae	Spotted Owlet <i>Athene brama</i>
109.	Bucerotiformes	Bucerotidae	Indian Grey Hornbill <i>Ocyrceros birostris</i>
110.	Bucerotiformes	Upupidae	Common Hoopoe <i>Upupa epops</i>
111.	Piciformes	Ramphastidae	Coppersmith Barbet <i>Psilopogon haemacephalus</i>
112.	Coraciiformes	Meropidae	Green Bee-eater <i>Merops orientalis</i>
113.	Coraciiformes	Meropidae	Blue-tailed Bee-eater <i>Merops philippinus</i>
114.	Coraciiformes	Coraciidae	Indian Roller <i>Coracias benghalensis</i>
115.	Coraciiformes	Alcedinidae	Common Kingfisher <i>Alcedo atthis</i>
116.	Coraciiformes	Alcedinidae	Pied Kingfisher <i>Ceryle rudis</i>
117.	Coraciiformes	Alcedinidae	White-throated Kingfisher <i>Halcyon smyrnensis</i>
118.	Falconiformes	Falconidae	Common Kestrel <i>Falco tinnunculus</i>
119.	Falconiformes	Falconidae	Laggar Falcon <i>Falco jugger</i>
120.	Psittaciformes	Psittaculidae	Plum-headed Parakeet <i>Psittacula cyanocephala</i>
121.	Psittaciformes	Psittaculidae	Alexandrine Parakeet <i>Psittacula eupatria</i>
122.	Psittaciformes	Psittaculidae	Rose-ringed Parakeet <i>Psittacula krameri</i>
123.	Passeriformes	Campephagidae	Small Minivet <i>Pericrocotus cinnamomeus</i>

S.N.	Order	Family	Species
124.	Passeriformes	Oriolidae	Indian Golden Oriole <i>Oriolus kundaa</i>
125.	Passeriformes	Dicruridae	Black Drongo <i>Dicrurus macrocercus</i>
126.	Passeriformes	Laniidae	Bay-backed Shrike <i>Lanius vittatus</i>
127.	Passeriformes	Laniidae	Long-tailed Shrike <i>Lanius schach</i>
128.	Passeriformes	Laniidae	Great Grey Shrike <i>Lanius excubitor</i>
129.	Passeriformes	Corvidae	Rufous Treepie <i>Dendrocitta vagabunda</i>
130.	Passeriformes	Corvidae	House Crow <i>Corvus splendens</i>
131.	Passeriformes	Corvidae	Large-billed Crow <i>Corvus macrorhynchos</i>
132.	Passeriformes	Nectariniidae	Purple Sunbird <i>Cinnyris asiaticus</i>
133.	Passeriformes	Ploceidae	Baya Weaver <i>Ploceus philippinus</i>
134.	Passeriformes	Estrildidae	Indian Silverbill <i>Euodice malabarica</i>
135.	Passeriformes	Passeridae	House Sparrow <i>Passer domesticus</i>
136.	Passeriformes	Passeridae	Yellow-throated Sparrow <i>Gymnoris xanthocollis</i>
137.	Passeriformes	Motacillidae	Tree Pipit <i>Anthus trivialis</i>
138.	Passeriformes	Motacillidae	Paddyfield Pipit <i>Anthus rufulus</i>
139.	Passeriformes	Motacillidae	Western Yellow Wagtail <i>Motacilla flava</i>
140.	Passeriformes	Motacillidae	Grey Wagtail <i>Motacilla cinerea</i>
141.	Passeriformes	Motacillidae	Citrine Wagtail <i>Motacilla citreola</i>
142.	Passeriformes	Motacillidae	White-browed Wagtail <i>Motacilla maderaspatensis</i>
143.	Passeriformes	Motacillidae	White Wagtail <i>Motacilla alba</i>
144.	Passeriformes	Alaudidae	Rufous-tailed Lark <i>Ammamanes phoenicura</i>
145.	Passeriformes	Alaudidae	Ashy-crowned Sparrow Lark <i>Eremopterix griseus</i>
146.	Passeriformes	Alaudidae	Indian Bushlark <i>Mirafra erythroptera</i>
147.	Passeriformes	Alaudidae	Greater Short-toed Lark <i>Calandrella brachydactyla</i>
148.	Passeriformes	Alaudidae	Oriental Skylark <i>Alauda gulgula</i>
149.	Passeriformes	Alaudidae	Crested Lark <i>Galerida cristata</i>
150.	Passeriformes	Cisticolidae	Zitting Cisticola <i>Cisticola juncidis</i>
151.	Passeriformes	Cisticolidae	Ashy Prinia <i>Prinia socialis</i>
152.	Passeriformes	Cisticolidae	Plain Prinia <i>Prinia inornate</i>
153.	Passeriformes	Cisticolidae	Common Tailorbird <i>Orthotomus sutorius</i>
154.	Passeriformes	Acrocephalidae	Booted Warbler <i>Iduna caligata</i>

S.N.	Order	Family	Species
155.	Passeriformes	Acrocephalidae	Blyth's Reed Warbler <i>Acrocephalus dumetorum</i>
156.	Passeriformes	Hirundinidae	Streak-throated Swallow <i>Petrochelidon fluvicola</i>
157.	Passeriformes	Hirundinidae	Wire-tailed Swallow <i>Hirundo smithii</i>
158.	Passeriformes	Hirundinidae	Barn Swallow <i>Hirundo rustica</i>
159.	Passeriformes	Hirundinidae	Dusky Crag Martin <i>Ptyonoprogne concolor</i>
160.	Passeriformes	Hirundinidae	Grey-throated Martin <i>Riparia chinensis</i>
161.	Passeriformes	Hirundinidae	Sand Martin <i>Riparia riparia</i>
162.	Passeriformes	Pycnonotidae	White-eared Bulbul <i>Pycnonotus leucotis</i>
163.	Passeriformes	Pycnonotidae	Red-vented Bulbul <i>Pycnonotus cafer</i>
164.	Passeriformes	Leiothrichidae	Large Grey Babbler <i>Argya malcolmi</i>
165.	Passeriformes	Leiothrichidae	Common Babbler <i>Argya caudata</i>
166.	Passeriformes	Leiothrichidae	Jungle Babbler <i>Turdoides striata</i>
167.	Passeriformes	Sturnidae	Rosy Starling <i>Pastor roseus</i>
168.	Passeriformes	Sturnidae	Asian Pied Starling <i>Gracupica contra</i>
169.	Passeriformes	Sturnidae	Brahminy Starling <i>Sturnia pagodarum</i>
170.	Passeriformes	Sturnidae	Common Myna <i>Acridotheres tristis</i>
171.	Passeriformes	Sturnidae	Bank Myna <i>Acridotheres ginginianus</i>
172.	Passeriformes	Muscicapidae	Indian Robin <i>Saxicoloides fulcatus</i>
173.	Passeriformes	Muscicapidae	Oriental Magpie Robin <i>Copsychus saularis</i>
174.	Passeriformes	Muscicapidae	Red-breasted Flycatcher <i>Ficedula parva</i>
175.	Passeriformes	Muscicapidae	Black Redstart <i>Phoenicurus ochrurus</i>
176.	Passeriformes	Muscicapidae	Blue Rock Thrush <i>Monticola solitarius</i>
177.	Passeriformes	Muscicapidae	Siberian Stonechat <i>Saxicola maurus</i>
178.	Passeriformes	Muscicapidae	Pied Bushchat <i>Saxicola caprata</i>
179.	Passeriformes	Muscicapidae	Isabelline Wheatear <i>Oenanthe isabellina</i>
180.	Passeriformes	Muscicapidae	Desert Wheatear <i>Oenanthe deserti</i>
181.	Passeriformes	Muscicapidae	Brown Rock Chat <i>Oenanthe fusca</i>

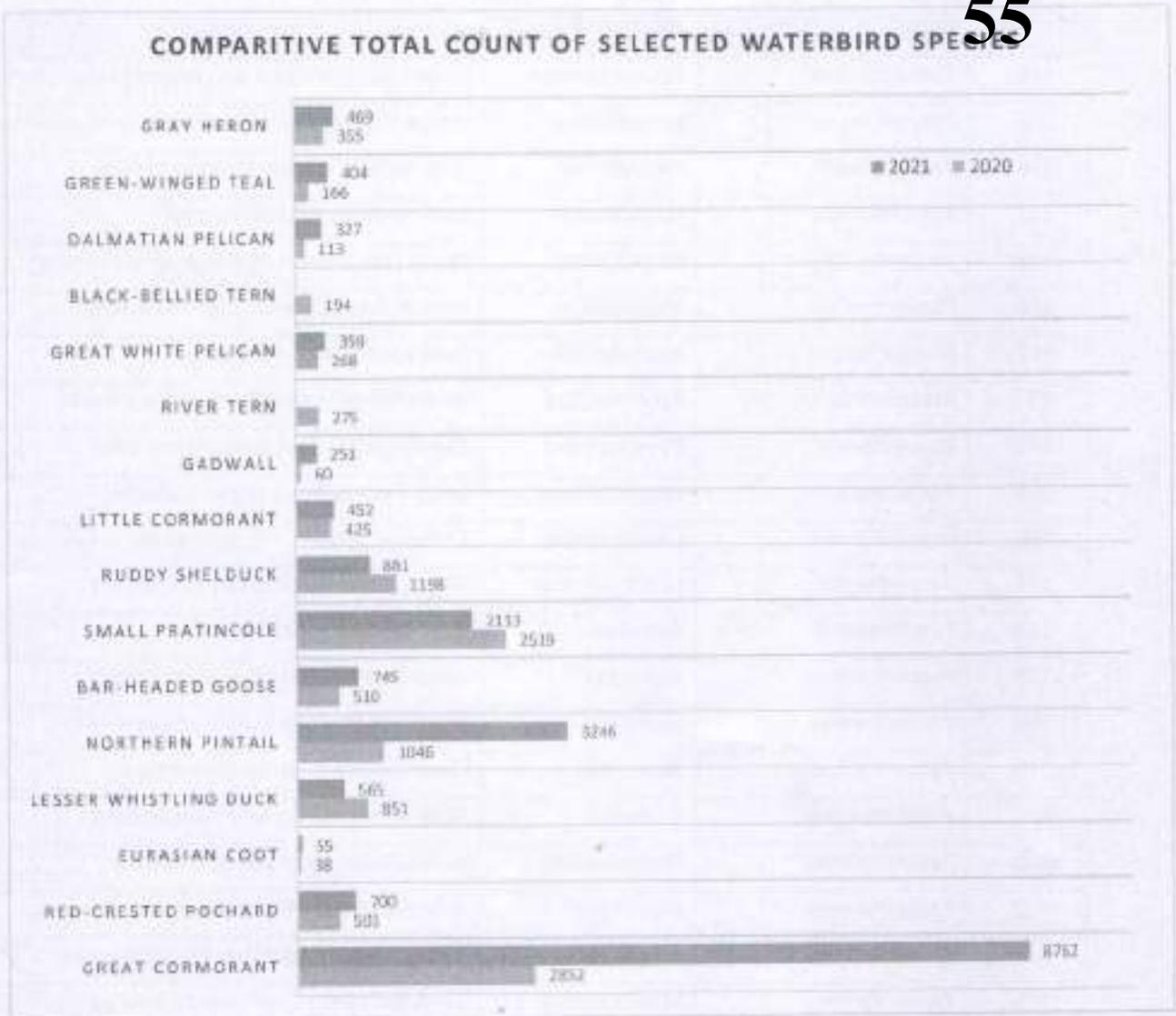


Fig 4: Comparative account of selected waterbird counts in 2020 and 2021 survey



Flock of migratory ducks observed during the survey

Table 8: Stretch-wise bird count during the survey

Sl. No.	Start point	Badodibindi	Jalalpura	Rameshwar	Baroli	Atar	Bateshwara	Sarseni	Rajghat	Kuthiyana	Useth	Ater	Barhi	Sahson	TOTAL
	End point	Jalalpura	Rameshwar	Baroli	Atar	Bateshwara	Sarseni	Rajghat	Kuthiyana	Useth	Ater	Barhi	Sahson	Panchnada	
	Date	02-02-2021	03-02-2021	04-02-2021	05-02-2021	06-02-2021	07-02-2021	08-02-2021	10-02-2021	11-02-2021	12-02-2021	13-02-2021	14-02-2021	15-02-2021	
	SPECIES	Bird count													
1	Great Cormorant	152	94	630	41	4	14	45	71	112	8	36	91	7464	8762
2	Northern Pintail	10	0	450	10	10	0	0	0	0	0	2	54	2710	3246
3	Small Pratincole	50	0	460	80	30	22	162	8	428	0	0	23	850	2113
4	Rock Pigeon	60	50	0	36	0	50	300	160	209	200	20	140	0	1225
5	Ruddy Shelduck	45	50	44	45	10	28	55	102	183	57	61	41	160	881
6	Bar-headed Goose	0	0	2	0	0	0	81	121	199	105	184	32	21	745
7	River Lapwing	10	20	16	48	12	17	23	96	173	114	45	85	57	716
8	Red-crested Pochard	1	424	4	104	80	0	31	0	0	0	6	0	50	700
9	Lesser Whistling-Duck	40	120	40	110	20	40	41	13	0	44	78	19	0	565
10	Gray Heron	23	16	14	23	6	20	14	16	22	17	23	42	233	469
11	Little Cormorant	114	34	65	23	2	11	2	12	30	16	4	71	68	452
12	River Tern	55	43	137	47	26	20	20	10	23	13	19	4	3	420
13	Green-winged Teal	0	28	90	50	0	0	5	5	14	0	9	3	200	404
14	Kentish Plover	0	0	0	2	4	6	0	0	150	0	0	30	200	392
15	Red-wattled Lapwing	21	65	23	15	6	4	9	8	29	137	11	20	22	370
16	Great White Pelican	0	0	0	0	0	0	0	0	0	0	0	0	359	359
17	Dalmatian Pelican	0	0	0	0	0	0	0	0	0	0	0	0	327	327
18	Black-winged Stilt	17	28	5	16	7	10	16	26	22	74	8	28	44	301
19	Cattle Egret	35	7	9	28	0	6	10	11	0	131	0	0	30	267
20	Gadwall	44	157	0	0	0	0	7	4	26	0	9	0	4	251
21	Indian Spot-billed Duck	75	66	14	27	2	0	33	4	16	0	1	2	2	242
22	Indian Cormorant	0	0	0	5	0	1	6	2	7	8	114	50	23	216
23	Red-naped Ibis	1	8	3	7	1	2	2	20	65	27	34	32	9	211
24	Pallas's Gull	14	14	1	27	6	42	2	1	8	6	12	1	67	201
25	Eurasian Wigeon	90	60	0	15	10	0	0	0	7	0	2	0	0	184

Sl. No.	Start point	Badodi Bindi	Jalalpura	Rameshwar	Baroli	Atar	Bateshwara	Sarseni	Rajghat	Kuthiyana	Useth	Ater	Barhi	Sahson	TOTAL
	End point	Jalalpura	Rameshwar	Baroli	Atar	Bateshwara	Sarseni	Rajghat	Kuthiyana	Useth	Ater	Barhi	Sahson	Panchnada	
	Date	02-02-2021	03-02-2021	04-02-2021	05-02-2021	06-02-2021	07-02-2021	08-02-2021	10-02-2021	11-02-2021	12-02-2021	13-02-2021	14-02-2021	15-02-2021	
	SPECIES	Bird count													
26	Painted Stork	0	0	3	2	0	0	68	0	0	2	0	10	87	172
27	Black-bellied Tern	3	2	9	19	9	2	18	7	28	20	17	23	12	169
28	Eurasian Spoonbill	0	0	2	0	0	0	0	0	0	2	5	20	138	167
29	Great Thick-knee	8	7	15	12	8	5	4	12	21	10	10	16	16	144
30	Garganey	2	0	30	30	0	0	0	0	3	0	0	0	50	115
31	Northern Shoveler	10	0	0	0	0	0	0	0	9	0	5	0	90	114
32	Black Stork	0	0	0	0	80	33	0	0	0	0	0	0	0	113
33	Little Stint	0	6	0	0	0	0	0	0	70	0	0	20	10	106
34	Egyptian Vulture	0	0	0	2	6	15	14	2	17	8	12	11	15	102
35	House Crow	12	0	27	16	0	13	0	0	0	10	14	0	7	99
36	Bank Myna	0	0	0	0	0	0	0	0	0	90	0	0	0	90
37	Great Egret	24	20	11	12	7	6	0	3	1	1	0	0	3	88
38	Little Egret	6	1	12	5	2	0	1	0	17	5	5	3	16	73
39	Knob-billed Duck	9	7	40	0	0	0	2	0	6	0	0	2	0	66
40	Eurasian Coot	23	20	0	0	0	0	6	0	0	1	0	0	5	55
41	Osprey	0	3	3	3	2	2	2	7	8	3	6	6	7	52
42	Pied Avocet	0	0	3	0	0	0	0	0	0	1	0	0	48	52
43	Intermediate Egret	16	7	0	9	3	1	0	1	2	5	0	1	0	45
44	Gray-headed Swamphen	20	8	4	4	0	4	4	0	0	0	0	0	0	44
45	Woolly-necked Stork	3	3	6	9	2	3	1	1	8	2	1	1	4	44
46	Asian Openbill	2	2	7	13	1	0	0	0	0	0	3	2	3	33
47	Black-necked Stork	0	0	0	0	0	0	7	2	4	3	2	9	2	29
48	Graylag Goose	0	0	0	0	0	0	0	1	0	0	0	0	20	21
49	Purple Heron	6	4	2	0	0	5	1	0	0	0	1	0	0	19
50	Eurasian Moorhen	3	12	0	0	0	0	0	1	0	0	0	0	0	16
51	Oriental Darter	2	0	1	1	0	1	0	0	0	0	2	2	4	13



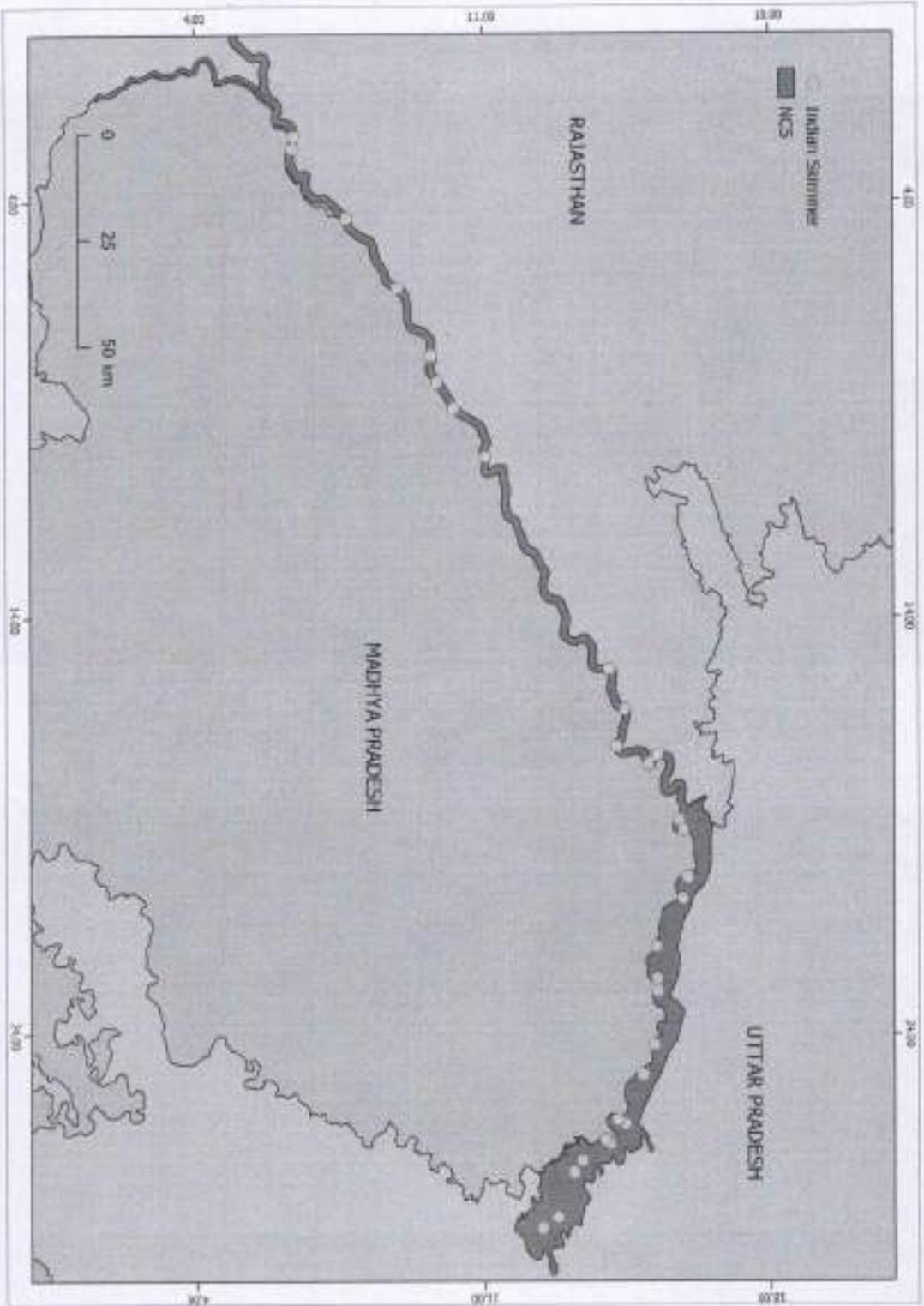
Indian Skimmer count February 2021

During the survey we observed 577 individuals of Indian Skimmer. Stretch wise counts for the Indian Skimmer are given in Table 9 and Map 3. The total count of skimmer was observed more than previous year (512 individuals) during the survey. At most of sighting locations pairs of Indian Skimmer were seen performing their courtship rituals.

During the survey re-sighted flagged skimmers at various location during the survey. The re-sighting of tagged birds indicates that these birds do have strong site fidelity to their nesting ground.

Table 9: Stretch-wise count of Indian Skimmer during survey

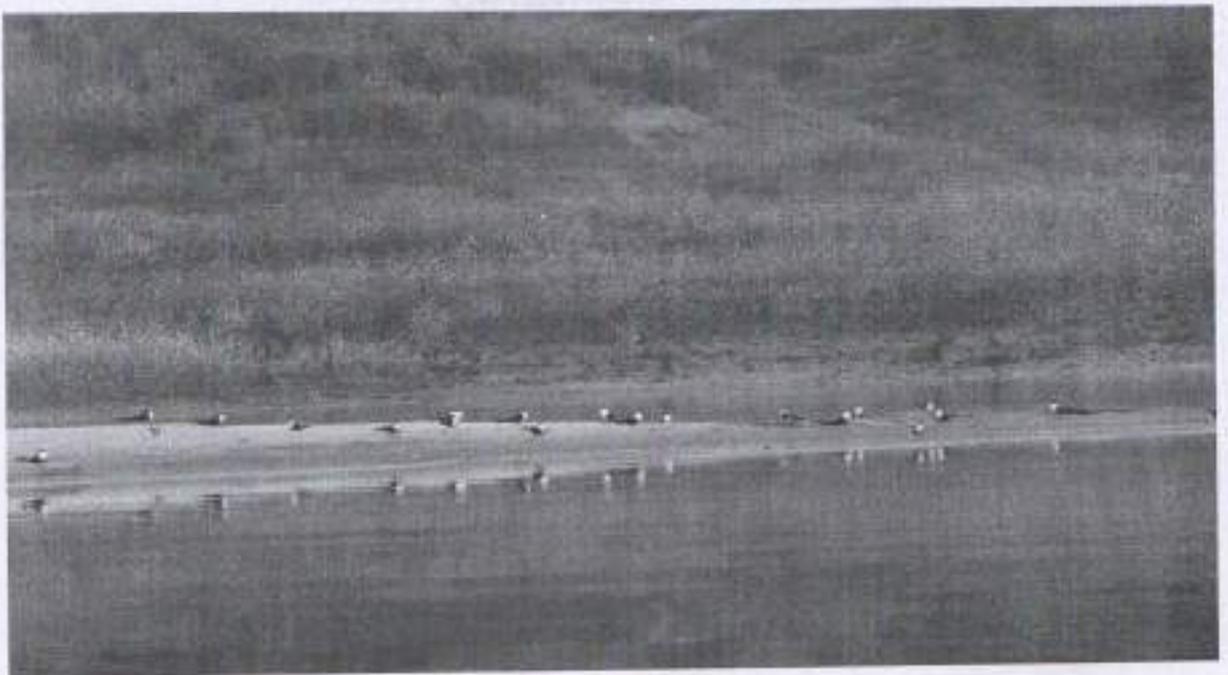
Indian Skimmer count February 2021				
Date	Stretch Name	Count		Total
		Adult	Subadult	
02-02-2021	Badodiya Bindi-Jalaipura	0	0	0
03-02-2021	Jalalpura-Rameshwar	38	1	39
04-02-2021	Rameshwar-Baroli	6	0	6
05-02-2021	Baroli-Atar	57	1	58
06-02-2021	Atar-Bateshwara	35	0	35
07-02-2021	Bateshwara-Sarseni	0	0	0
08-02-2021	Sarseni-Rajghat	63	0	63
10-02-2021	Rajghat-Kuthiyana	29	0	29
11-02-2021	Kuthiyana-Usethghat	90	0	90
12-02-2021	Useth-Ater	56	0	56
13-02-2021	Ater-Barhi	56	0	56
14-02-2021	Barhi-Sahson	57	0	57
15-02-2021	Sahson-Pachnada	88	0	88
TOTAL		575	2	577



Map 3: Indian Skimmer sightings during the 2021 survey



Indian Skimmer *Rynchops albigollis*



Indian Skimmer flock on sand bar

A total of 82 Gangetic river dolphins were spotted during the survey. All sightings occurred downstream of Rajghat. In the previous survey, 68 dolphins were recorded.

Table 10: Dolphin sightings during the survey.

Date	River Stretch		Size Class			
	Start	End	Adult	Calf	NA	Stretch Total
02.02.2021	Badodiya Bindi	Jalalpura	0	0	0	0
03.02.2021	Jalalpura	Rameshwar	0	0	0	0
04.02.2021	Rameshwar	Katarnipura	0	0	0	0
05.02.2021	Katarnipura	Atar	0	0	0	0
06.02.2021	Atar	Bateshura	0	0	0	0
07.02.2021	Bateshura	Sarseni	0	0	0	0
08.02.2021	Sarseni	Rajghat	0	0	0	0
10.02.2021	Rajghat	Kuthiyana	1	2	0	3
11.02.2021	Kuthiyana	Used	2	1	0	3
12.02.2021	Used	Ater	4	3	0	7
13.02.2021	Ater	Barahi	9	4	0	13
14.02.2021	Barahi	Sahson	28	10	5	43
15.02.2021	Sahson	Panchnada	13	0	0	13
Total			57	20	5	82

Table 11: Dolphin sightings with corresponding water depth

Stretch	WD	Deep Pool	Location	Adult	Calf	NA	Total
Rajghat to Kuthiyana	9.6	1	Gorkha	1	1		2
	5.4	2	Kulhada		1		1
Kuthiyana to Useth	9.6	3	Babusingh Gher	1			1
	16.7	4	Daljitpura	1	1		2
Useth Ghat to Ater	8.3	5	Raipur	1			1
	2.8	5	Kach	3	3		6
Ater to Barhi	10.5	6	Maghera	4	4		8
	22.5	7	Deenpura	1			1
	7.7			3			3
	3.8	8	Ranipura	1			1
Barhi to Sehson	19.5	9	Barhi	3	3		6
	11.4	10	Sapad	2			2
				4	1		5
				2			2
	3.1	11	Gyanpura	2	1		3
				1			1
	11.3	12	Kanakpura			5	5
	3.1	13	Saakhri	2			2
	5			2			2
	3.9	13	Bindwa	2			2
		13			1		1
	14.9	14	Jagtoli	2	2		4
	5.7	14		2			2
	9.2	14		4	1		5
	3.8	15	Barcholi		1		1
Sehson to Pachnada	11.6	16	Sehson	4			4
	5.5			3			3
	11.5	17	Rawani	3			3
	3.5	18	Patharra	2			2
				1			1
TOTAL			1	57	20	5	82

Given above are all the dolphin sightings from the survey along with their corresponding water depths. Based on the water depth and sightings, the sightings have been grouped into probable deep pools of water that dolphins prefer. Based on the observations, there are likely to be 18 deep pools in the river.

Gangetic river dolphins prefer deep waters, >3m deep, within a river with optimum depth assumed to be >10m (Hussain et. al. 2011). The lower half of the NCS has deep waters, especially closer to the Yamuna confluence. This may be the reason for higher sightings of dolphins in the final two days of the survey. Little is known about how these dolphins might be moving between different deep pools of water throughout the year. The relatively low sightings of dolphins around Rajghat could be due to the various infrastructure projects that are currently under construction in the area, viz., Dholpur lift irrigation project, a new railway bridge on the Morena – Delhi route. Constant construction activities are a source of underwater noise pollution and likely disturb the sonic communication pathways of dolphins.

3.1) River bank Agriculture

Riparian agriculture and associated activities like water abstraction, noisy pumps, constant human disturbance from pump operation and crop protection, and risks of water pollution from agro-chemical use and oil leaks contribute substantially to habitat loss, degradation and pollution. Increased use of submersible pumps leads to further risk of electrocution through live wires and haphazard installations. The settlement of rights of villages falling within the sanctuary boundary and the final notification of the sanctuary has not been carried out. This has proved to be a major hurdle in preventing the spread of agriculture along the banks of the river

During the survey, bankside agriculture was documented throughout the stretch, and in most instances, it was being carried out over an entire sand bank, right till the shoreline. Such agriculture takes up vital basking and nesting sites of the aquatic reptiles.

3.2) Sand Mining

Sand mining is a well-documented issue in the NCS. Sand mining poses a severe threat to the basking and nesting sites of gharials and other species which require sand for nesting. Continued presence of human activity at the mining sites prevents animals from utilizing the sites for their needs. Animals are thus denied access to necessary basking and nesting habitats.

Sand mining has increased exponentially within the sanctuary. Several locations, previously untouched are now being incessantly mined for sand. Along with new locations, increase in activity at the existing locations have completely damaged those sites. The Rithora sand bank has been completely levelled. Until 2019, there used to be at least 35 gharial nests at the Rithora sand bank. However, the nesting site does not exist anymore due to illegal mining. Illegal mining is a direct threat to the immediate future of all aquatic reptiles and fauna utilizing sand for basking and nesting.



Sand Mining tractors at Barothena ghat



Sand Mining at Kulhadana ghat

3.3) Illegal Fishing and Poaching

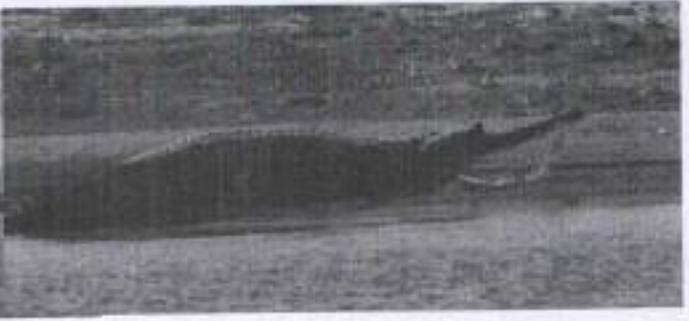
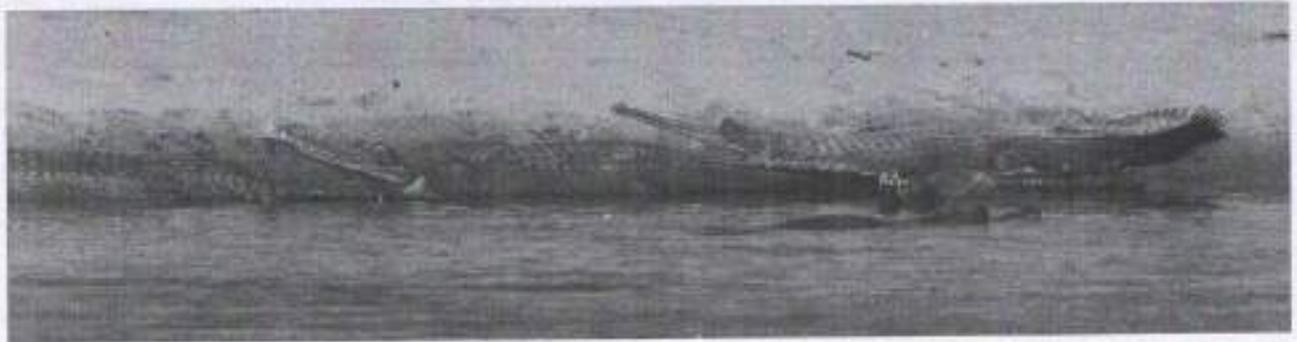
Fishing in the NCS has been banned under the Wildlife Protection Act of 1972. Fishing, however, still persists in the sanctuary, more prevalent in the upper section of the NCS. Main fishing gears used are gill nets, however hook lines and dynamite fishing is also practiced.

Fishing and nets are a severe threat to most of the aquatic fauna in the Chambal river. Obligate piscivores like the Gharial, Gangetic Dolphin, Indian Skimmer and other species of diving water birds, etc. are all susceptible to entanglement in the fishing nets. Over the years, several cases of gharials and muggers dying due to entanglement in fishing nets have been recorded. In 2008 and 2009, dead gharials were reported which were completely entangled in fishing nets. A mugger, similarly entangled in a fishing net was found dead in 2012, followed by two hard shell turtles entangled in fishing nets. In 2017, an adult gharial male was found dead with a fishing net around its snout at Rijetha ghat.

Fishing was more prominent in the upper half of the sanctuary, i.e., between Pali and Rajghat. Fishermen were regularly encountered when they would abandon their fishing gear after spotting the survey boat. Throughout this stretch, several gharials were seen with fishing nets entangled in their snouts (see photo plate on page 38). A few km upstream of sarseni ghat, a dead juvenile gharial was also encountered that was entangled in a fishing net. The presence of fishing nets on gharials has been very prominent, unlike previous years, which indicates an increase in fishing practice in the entire sanctuary. Locations of illegal fishing have been given in Map 5.

Notable during the survey was the discovery of a line with several hooks attached across it, commonly known as a 'hazari' (indicating a thousand hooks). This was seized a couple of km upstream of the Banwara ghat. This equipment is specifically used for hunting freshwater turtles. This appears to be the first instance of such a practice being carried out in this part of the Chambal river, presumably to target turtles.

Gharials with fishing nets caught on their snout



3.4) Reduced Water Flow

In the recent years, the Chambal River has been facing the issue of reduced water flow due to an increase in water demand for irrigation and domestic purposes. The presence of 4 large dams in Kota (Rajasthan), along with the Dholpur Lift Irrigation (Rajasthan) and Pinahat Lift Irrigation (Uttar Pradesh) has severely affected the water flow of the Chambal River. The study by Hussain et.al. in 2011, had stated that the flow of the Chambal river has a declining trend of 3.5% per annum. Furthermore, the report had stated that there is a reduction of over 50% in available optimum habitat for gharial during the lean season. Recent study by the Wildlife Institute of India reports 67cumecs of water in the month of December 2017, indicating critically low level of water. Low water flows lead to habitat fragmentation in the river by reducing lateral connectivity. Fragmented water pools are thus vulnerable to anthropogenic activities such as fishing. Low flows also result in reduced access to key habitat such as nesting islands, and river banks.

The upcoming lift irrigation project at Dholpur, along with the drinking water project for Gwalior and Morena is going to further threaten the already compromised flows within the sanctuary. It may be further noted that the NWBL in its 22nd meeting had decided that no further water extraction projects should be approved on the Chambal river (Hussain et. al. 2011).

Populations of species such as gharial, mugger and the Indian Skimmer appear to be increasing based on evidence (increase in the number of yearly nest counts). However, direct threats to the habitats of the above-mentioned species also seem to be increasing. There has been an apparent increase in the extent and intensity of illegal sand mining, fishing and river bank agriculture. All these activities pose a direct threat to the existing habitat of aquatic species.

The gharial population is showing an increasing trend in the National Chambal Sanctuary. This is partly a consequence of the conservation efforts over several decades and the quality of habitat that is available to the gharials and other aquatic fauna. Habitat components such as sand and good quality water which are so vital for the survival of the aquatic fauna in Chambal are also in demand to meet the developmental requirements of an ever-increasing human population. This has led to an increase in demand for freshwater for drinking and irrigation purposes and an increase in illegal activities, more particularly, illegal sand mining.

Illegal sand mining is a serious issue present in the sanctuary and had proven to be extremely difficult to control. Sand mining also reduces the available nesting habitat for gharials, Indian Skimmer and other sandbank/sandbar nesting species. Stopping or reducing illegal mining and the associated anthropogenic presence will help in providing inviolate spaces for species that utilize sand banks/sandbars for basking and nesting. Low water levels have provided with increased access to sandbars along the river. Major mining sites such as Rithora, Barwasin, Gadhora have shown an increase in activity as well as the use of heavy machinery such as JCB machines. Over 30 gharial nests and several turtle nests of Batagur species used to be recorded at the sand bank at Rithora. However, this year, due to incessant sand mining activity, the entire sand bank has been levelled rendering it useless for nesting by aquatic reptiles. This is the first instance, so far, of a nesting site being completely destroyed and made useless for nesting. If sand mining is carried out at the present rate, then other vital nesting sites are likely to follow the same fate in the near future.

Illegal fishing activity is becoming apparent with the increase in the number of adult gharials seen with fishing nets entangled in their snouts. After sand mining, fishing

The assessment carried out by the Wildlife Institute of India (WII) in December 2017 showed the water discharge for the Chambal River to be 67 m³/sec. This figure indicates a critically low level of water based on the recommendations of the river flow assessment carried out by the WII (Hussain et. al. 2011). Water flow in the Chambal River has already been compromised due to 4 large dams near Kota and further affected by the Dholpur Lift Irrigation project and the Pinahat Lift irrigation project. New projects for irrigation and drinking water purpose have been proposed for Sheopur, Morena and Dholpur. These projects will irreversibly affect the hydrology of the Chambal River and render the aquatic as well as the supporting terrestrial habitat sub optimal for the survival of gharials and other associated fauna. This issue has been further compounded by upcoming water extraction projects, at Dholpur where construction is underway and the proposed project to draw water from the Chambal river for the city of Gwalior. River bank cultivation has shown an increase with several locations showing presence of agriculture that was never recorded prior to this survey.

Gharial nesting was recorded in 2017 in the Parvati river. Every survey since then has recorded the presence of an adult population as well as nesting in subsequent seasons. Similarly, in 2020 gharial nesting was recorded in the Kuno River, approximately 10km upstream of the Kuno – Chambal confluence. Thus, the established presence of Gharials in the Parvati River along with the new discovery of nesting in the Kuno river further highlights the need for an increased focus on the tributaries for securing the future of the Chambal river. The importance of the Chambal River is highlighted by the fact that it harbors almost 90% of the global Gharial population and more than 25% of global Indian Skimmer population.

A more holistic approach at conserving the entire Chambal River Basin will ensure security for the Chambal River as well as its tributaries. By doing so, a significant proportion of pressures on the Chambal River could be reduced. It could also potentially provide more avenues for seasonal habitat use by Gharials and other aquatic fauna.

The NCS offers optimal habitat for a wide variety of taxa, of which several are listed as Endangered (EN) or Critically Endangered (CR) by the IUCN. More specifically, it harbours several unique and threatened aquatic reptiles such as soft-shell and hard-shell turtles, of which 9 species are present as well as two species of crocodiles, viz., gharial and mugger. Among these, the gharial (*Gavialis gangeticus*) and the Red-Crowned Roofed Turtle (*Batagur kachuga*) have been listed as CR while the Narrow-headed Softshell Turtle (*Chitra indica*) and the Three-striped Roofed Turtle (*Batagur dhongoka*) have been listed as EN (Nair & Krishna 2013).

Ever since the NCS was established, as a result of Project Crocodile, extensive research on gharials, mainly in the form of annual surveys conducted by the Madhya Pradesh Forest Department and research projects executed by individuals and organizations has been carried out and is ongoing (Bustard 1976; Hussain 1991, 1999, 2009; Katdare et. al. 2011; Khandal et. al. 2017; Lang and Kumar 2013, 2016, Rao 1987; Singh 1985).

In comparison, there is a relative dearth of information regarding the freshwater turtles of the NCS. There are only 4 publications on the ecology of freshwater turtles in the NCS, out of which 3 studies have been carried out over 30 years ago, while the other is based on two *Batagur* species over a 3-year research period before 2010 (Sirsi et. al., 2017). Beyond species occurrence records (Nair & Krishna 2013), there is little or no information available on the basic ecology of freshwater turtles in the NCS.

5.1.) Present Knowledge Gap

As such, this indicates a major knowledge gap in the fundamental understanding of the ecology freshwater turtles. Some major ecological aspects that require studying are -

1. Species Community structure and assemblage – To determine the occurrence of all the species in the NCS and their relative abundance. This will provide a clearer picture about the spatio-temporal distribution patterns of all the species occurring presently. Additionally, this will allow a revision of all the species occurrence data available so far in the NCS.

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As such, this indicates a major knowledge gap in the fundamental understanding of the ecology freshwater turtles. Some major ecological aspects that require studying are -

1. Species Community structure and assemblage – To determine the occurrence of all the species in the NCS and their relative abundance. This will provide a clearer picture about the spatio-temporal distribution patterns of all the species occurring presently. Additionally, this will allow a revision of all the species occurrence data available so far in the NCS.

2. Phenology of species – Once species occurrence is determined, each species or species of immediate importance can be further studied to understand their respective life history strategies, for eg. -Determining the peak nesting times of different species by counting the total number of nests in the wild. Total number of nests provides an index of the adult breeding population.

3. Reproductive biology – Most turtles and all crocodiles have temperature dependent sex determination (TSD), in which the incubation temperature influences the sex of the offspring. The incubation temperature also affects the performance of the offspring, once it hatches from the egg. Thus, studies to understand thermal thresholds of different species are instrumental in informing any adaptive management strategies. (Dodd 2010; Grigg 2015; Janzen & Paukstis 1991)

4. Inter and intra specific dynamics – Within the given habitat and based on the relative abundance, it will be important to understand the level of competition between all the species, and by extension, the ecological niche preferences of individual species.

5. Current level of threat assessment – All available data on freshwater turtles of NCS is either anecdotal, only documenting their occurrence, or too outdated to be considered suitable for the current scenario, given the rise in anthropogenic activities (legal as well as illegal) within the NCS. Thus, threat assessment can be carried out simultaneously along with the above mentioned ecological studies.

5.2) In-situ Conservation

In-situ turtle hatcheries are intensive conservation practices aimed at increasing hatching success and there by supplementing wild populations with hatchlings (Dodd 2010). Often, this practice is extended to captive rearing of the hatched individuals, so as to increase their survival in wild by giving them a 'head-start' as grown individuals in wild. The need of these practices, however, is determined by the current ecological status of the species.

Specifically, the need for head starting captive reared individuals arises when there is an observable population decline. An example of this practice is the rear and release program of gharial juveniles which was started in the early 1980s to revive a severely depleted population.

Similarly, the need for intensive in-situ protection of nests by creating hatcheries is necessary when there are observable threats affecting the hatching success of wild nests. Threats may include predation, poaching and disturbance from anthropogenic activities such as agriculture and illegal sand mining.

Currently, there is no information available on the historic population trend of any species of freshwater turtles occurring in the NCS. Without these data, there is no way of knowing the population statuses of any species. Either the species may not be in decline, thus negating the need for in-situ hatcheries or the species may be so severely in decline that mere hatcheries may not help in reviving their population. Available data on estimates or an absolute count of total number of nests for any species are based on either cursory observations or on studies with a very low sample size which do not provide an accurate picture of the current scenario.

Nest predation by jackals or other wild animals is often portrayed as the reason behind creating in-situ hatcheries to provide nest protection. However, without having estimates of total number of nests and estimates of nests that are damaged due to predation, it is difficult to say whether predation by wild animals causes a loss enough to warrant intensive protection. Additionally, wild animals predated on reptile eggs is a natural phenomenon as eggs laid in the wild are natural food resources for omnivores.

5.3) Drawbacks of in-situ hatcheries

Typically, in-situ hatcheries are temporary enclosures that house several clutches of eggs which are collected from eggs laid in the wild. These structures are designed to provide protection from predators and often employ 1-2 persons to guard the hatchery. Nests are relocated from nesting sites which may be disturbed due to any activity which may pose a threat to either an individual nest or the entire nesting site. Such nests are located based on visual observations by trained personnel and upon assessment, are relocated to the hatchery.

A key issue here deals with the nest site selection by a female turtle. Nest site selection by a female turtle is an evolutionary adaptation that has been fine-tuned over thousands of years (Kolbe and Janzen 2002; Wilson 1998). A female will lay dig a nest and lay eggs based in a site

deemed ideal by the female. Such an ideal site provide optimum environmental conditions for the embryo to develop.

Relocating such a nest from its natural location into a different site has the potential to severely affect the development of the eggs. As mentioned above, incubation temperature is important not just for sex determination, but the overall development of an embryo. Studies have shown that even a small increase of a couple of degrees has the potential to completely skew the sex ratio of hatchlings within a nest (Janzen 1994). An artificial nest (relocated) nest has the potential to provide such thermal conditions that may result in a highly biased sex ratio of the hatchlings, and as such cause imbalance in the sex ratio in the wild.

Additionally, without a post release mechanism in place, it is not possible to determine the efficacy of in-situ conservation efforts. Fate of hatchlings that are released into the river from these hatcheries remains unknown.

5.4) Brief Methodology

Area of the habitat, the extent and heterogeneity of habitat, degree of isolation and trapping effort provides an index of the number of species within an assemblage. An assemblage needs to be sampled the extent where no new species are added to it. Following which, inter specific dynamics and species abundance may be determined.

Sampling units within the sanctuary will be determined based on habitat heterogeneity and known presence of turtles. Each sampling unit will be sampled thoroughly through different seasons at varying times of the day. This will be to determine the spatio-temporal distribution patterns of freshwater turtles.

- 1) **Mark recapture trapping** – This method is widely used to obtain reliable data about population size and structure. Mark recapture entails trapping turtles using different nets and traps. Once trapped, each individual will be marked using a scute clipping as a unique mark. Morphometric measurements and sex of each trapped individuals will be recorded. In subsequent trapping efforts, recaptured individuals as well as new individuals will be recorded accordingly.

- 2) **Radio telemetry** – Mark recapture study can be supplemented with radio telemetry. Trapped individuals can be fitted with VHF/GPS transmitters. Tracking tagged individuals will provide insights into seasonal movements and habitat use by different species.
- 3) **Nest surveys** – Different species nest during different times of the year. Surveys can be carried out within the sampling units to determine the number of nest encounters of different species. Number of nests provides an index of the breeding population. Nest counts combined with mark recapture studies will provide better population estimates.

It should be noted that different species have different habitat preferences as well as basking habits. Therefore, the use of a single trapping method may not prove successful for all species and will lead to a sampling bias. Thus, in the beginning of the study, different trapping methods may be used to determine the efficacy of each method. However, it will be ideal to use a variety of trapping methods to eliminate biases arising out of each trapping method.

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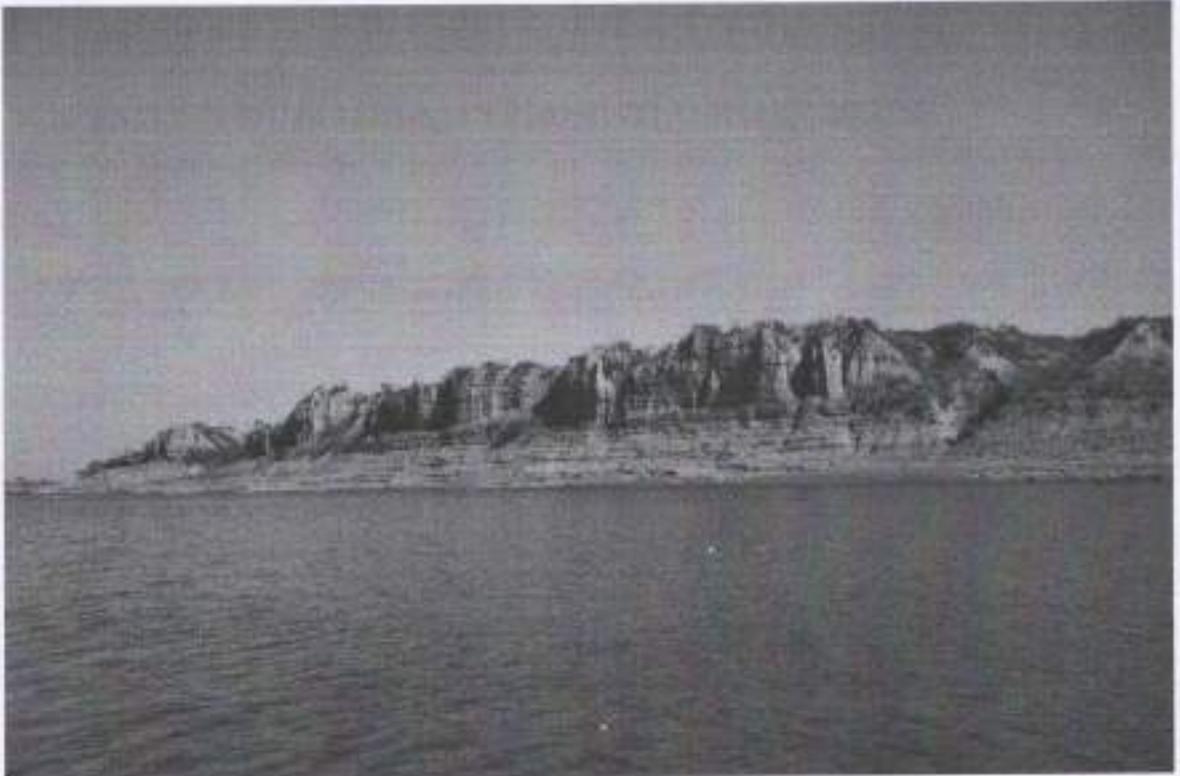
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Annual Survey Report
National Chambal Sanctuary
2022



Madhya Pradesh Forest Department



Annual Aquatic and Avian Faunal Survey
Report – February 2022
National Chambal Sanctuary, Madhya Pradesh

Prepared by: Amir Khan, Parveen Shaikh

Submitted to: Divisional Forest Officer, Morena

Photo Credits: Parveen Shaikh, Amir Khan, Suyash Katdare, and Jyoti Prasad Dandotiya

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Annual Aquatic and Avian Faunal Survey

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Report – February 2022

National Chambal Sanctuary, Madhya Pradesh

Prepared by: Amir Khan, Parveen Shaikh

Submitted to: Divisional Forest Officer, Morena

Photo Credits: Parveen Shaikh, Amir Khan, Suyash Katdare, and Jyoti Prasad Dandotiya

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Finally, the survey would not have been complete without the immense help provided by the boat operators and labors who helped navigate the boat through dangerous rocky waters in the first leg of the survey.

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Background

The Chambal River is one of the few rivers belonging to the Gangetic River that has still retained significant conservation values. The National Chambal Sanctuary (NCS) was notified in 1978 by MP and consequently by UP and Rajasthan in 1979. The formation of the protected area, aided by assisted recovery programs, helped in reviving the gharial population which was believed to be less than 500 individuals. Currently, the NCS reportedly holds almost 90% of the total wild gharial population in the world. This has accorded an important status to the NCS and its population of the Critically Endangered gharial.

As the assisted recovery programs, started in the early 80s, began to bear fruit, monitoring of the population in the NCS became the next logical step in conservation management. The first partial survey was carried out in 1979, and the entire sanctuary was surveyed for the first time in 1983 by the forest department.

These annual surveys, over 2 decades, have yielded important data pertaining to the demography and distribution of certain key fauna such as the Gharial, Mugger, Indian Skimmer and the Gangetic dolphin. Along with the fauna, the surveys have also provided a temporal perspective of the NCS, recording changes in the river and the pressures that the sanctuary has been facing over the years. The annual survey is thus an extremely important practice which is an extensive repository of facts and figures relating to the NCS.

The lower 60km of the Parvati River have also been regularly surveyed since 2018 due to the discovery of gharial nesting in 2017. Thus, including the Parvati River, the annual survey covers a length of almost 500km.

Executive Summary

The National Chambal Sanctuary (NCS), notified in 1978, comprises of 600km of the 960km long Chambal River. It is the longest riverine sanctuary in India and is managed by three states viz., Madhya Pradesh (MP), Rajasthan and Uttar Pradesh (UP). As one of the management initiatives, an annual survey of 425km of the NCS is being carried out since 1983 with a 5-year gap from 1996 – 2001. This stretch begins from the confluence of the Parvati River at the MP and Rajasthan border and ends at Panchnada in UP.

The lower section of the Parvati River, ~60km upstream from Chambal – Parvati confluence also forms a part of the National Chambal Sanctuary, notified in Madhya Pradesh. Thus, ~500 km covering the Parvati and the Chambal River were surveyed from Badodiya Bindi (Parvati River, Sheopur, MP) to Panchnada (Yamuna River, Etawah, UP).

This year, the survey was conducted from the 8th to the 21st of February. The survey team rested for 1 day at Eco Center Deori, Morena. The main findings of the survey are 2014 gharials, 868 Muggers, 517 Indian Skimmers, 72 Dolphin and 166 bird species.

Threats such as illegal fishing and sand mining have shown an increase. Some gharials were spotted with fishing nets entangled on the snout. A dead adult gharial was also seen entangled in a fishing net.

Survey plan:

The survey covered ~500km. from Badodiya Bindi to Pachnada in U.P. The Survey was conducted from 8th Feb. 2022 to 21th Feb.2022 with one day rest halt on 18th February at Deori, Morena. The stretch wise survey segments are given below:

Table 1: Survey Segments (stretch)

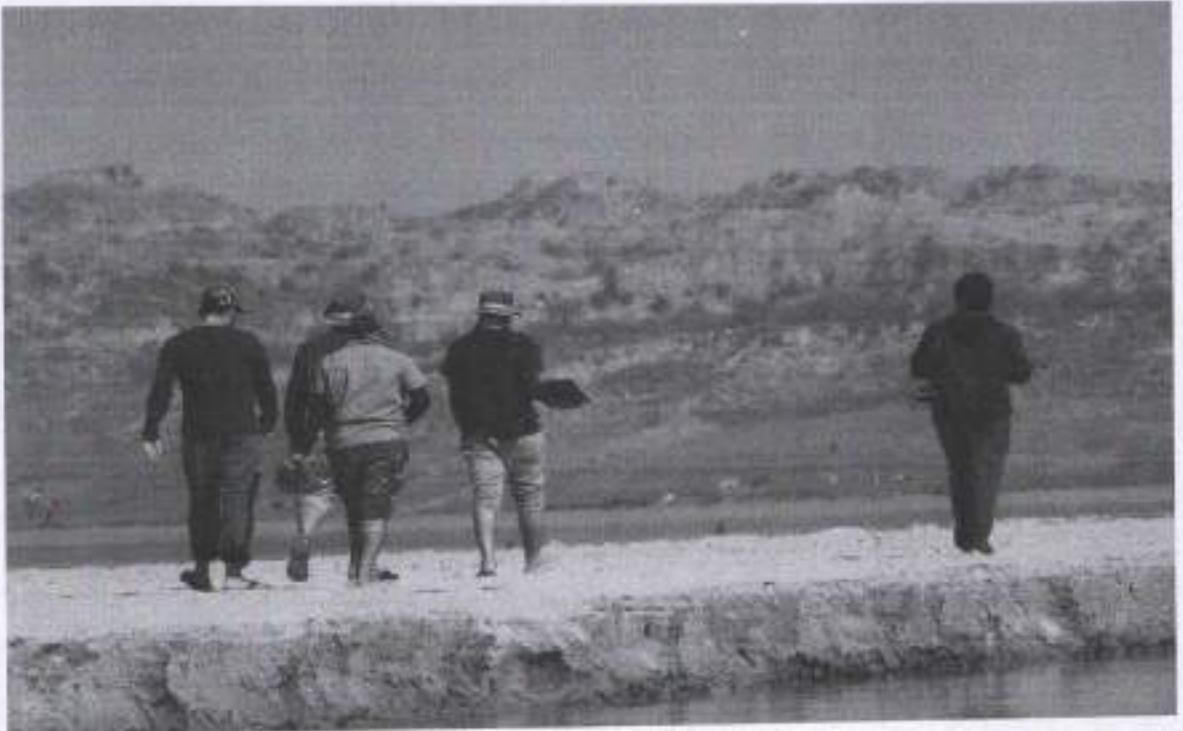
Segment No.	Date	Location	Approx. Dist. (kms)
1.	08.02.2022	Badodiya Bindi – Khatoli	35
2.	09.02.2022	Khatoli - Rameshwar	50
3.	10.02.2022	Rameshwar - Baroli	35
4.	11.02.2022	Baroli – Ataar	48
5.	12.02.2022	Ataar - Bateshwara	28
6.	13.02.2022	Bateshwara - Sarseni	41
7.	14.02.2022	Sarseni - Rajghat	32
8.	15.02.2022	Rajghat - Kuthiyana	30
9.	16.02.2022	Kuthiyana - Useth	46
10	17.02.2022	Survey team halted at Deori, Morena	
10.	18.02.2022	Useth – Ater	40
11.	19.02.2022	Ater – Barahi	41
12.	20.02.2022	Barahi – Sehson	35
13.	21.02.2022	Sehson - Pachnada	38

The survey team was joined by Mr. Prateek Dubey, Superintendent Bhind for Barhi to Sankri and other staff on various days at start and end points of survey stretch. The survey team was assisted in entire survey from all the three game ranges. Forest guards provided logistic support along river.

Mr. Swaroop Dixit, DFO, Morena	Mentor
Mr. Y.K. Pardhe, Supt., N.C.S., Sheopur	Supervisor
Mr. Devendra Singh, Supt., N.C.S., Deori	Supervisor
Mr. Prateek Kumar Dubey, Supt., N.C.S., Bhind	Supervisor
Mr. Lakhan Singh Sharma, GRO, N.C.S., Deori	Supervisor
Mr. Deepankar Singh, GRO, N.C.S., Ambah	Supervisor
Mr. J. P. Dandotiya, Forest Guard/DGRC In-charge, Deori	Team Member
Mr. Amir Khan, Project Coordinator, N.C.S.	Team Member
Mr. Suyash Katdare, Senior Research Fellow WII	Team Member
Ms. Parveen Shaikh, Scientist-B, BNHS	Team Member
Mr. Arif Ahmed, Project Associate	Team Member
Mr. Praver Mourya, Bird watcher	Team Member
Mr. Ramesh Malha, Mr. Siyaram, Mr. Satish Sharma and Mr. Jawahar Paliya	Boat Operators
Mr. Ramavtar Malha, Mr. Balkishan Kevat, Mr. Jagdish Malha	Labor



Survey team on the first day of the survey, with local villagers



Survey team doing walking survey

The survey was carried out using an aluminum boat which was fitted with a 25 bhp Yamaha engine. Each segment was surveyed during the day time (0900 hrs – 1700hrs). All observations and readings were taken from the boat except for certain stretches upstream of Rajghat. The river stretch upstream of Rajghat is known for its rocky profile and sloping gradient. There are several shallow, riffle stretches as well as rapids and waterfalls at Jind Baba (Parvati river) and Rahu Gaon (Chambal river). These parts cannot be navigated with a fully occupied boat.

Team members were equipped with binoculars to spot animals (gharial and mugger) from a distance. These animals were counted using the direct observation method. In this method, all visible individuals that may be basking or swimming are counted. Repeat counts for larger groups were taken, along with a photograph to verify the counts later on to reduce error and maximize accuracy. GPS co-ordinates were marked for each gharial sighting using the Garmin eTrex Venture HC model. Photographs, wherever possible and necessary, were also taken. Size classes of animals were recorded by visual estimation. Habitat features were recorded for every sighting of an individual or a group of individuals.

Total count of waterbirds, water associated birds and raptors were conducted for all the stretches. Terrestrial birds observed during the survey were listed. Whenever there was Indian Skimmer sighting the flock size, activity and sighting location was noted. Since May 2018 BNHS has ringed 65 adults Indian Skimmer at eight different locations in the sanctuary. All the birds caught were marked with numbered metal ring and a coloured flag (white flag with alpha numeric number engraved in red colour). During the survey we scanned for the tagged skimmers in the flock and recorded if there were any re-sightings.

River depth was recorded at regular intervals using a Hondex PS-7 Handheld Depth Sounder. Parameters such as - Anthropogenic activities such as river bank cultivation, water pumps for irrigation, stone and sand mining, fishing, etc were also recorded. GPS coordinates were recorded for each instance.

Chapter II: Findings

2.1) Gharial

A total of 2014 gharial were recorded in this survey. Total 112 male of 950 Adult, 461 Sub adult, 324 Juvenile, 247 Yearling, 25 hatchling and 7 were unknown. Indicates decrease of 162 gharials as compared to 2021 survey.

Table 2: Gharial Sightings during the survey

Date	River Stretch		Size Class							Total
	Start	End	M (>2.8m)	A (>2.8m)	SA (2-2.8m)	J (0.9-2m)	Y (0.6-0.9m)	H (0.3-0.6m)	NA	
08.02.22	Badodiya Bindi	Jalalpura	1	6	3	-	-	-	-	10
09.02.22	Jalalpura	Rameshwar	5	31	6	3	1	-	-	46
10.02.22	Rameshwar	Baroli	4	43	13	6	1	-	-	67
11.02.22	Baroli	Atar	10	78	14	6	1	-	-	109
12.02.22	Atar	Bateshwara	1	9	5	-	-	-	-	15
13.02.22	Bateshwara	Sarseni	4	29	10	1	1	-	-	45
14.02.22	Sarseni	Rajghat	9	90	45	12	21	-	2	179
15.02.22	Rajghat	Kuthiyana	10	68	60	28	15	-	-	181
16.02.22	Kuthiyana	Useth	12	124	53	47	43	-	-	279
18.02.22	Useth	Ater	11	115	87	44	13	5	5	280
19.02.22	Ater	Barhi	12	117	67	41	55	12	-	304
20.02.22	Barhi	Sehson	16	90	55	43	40	5	-	249
21.02.22	Sehson	Panchnada	17	38	43	93	56	3	-	250
Grand Total			112	838	461	324	247	25	7	2014

(Abbreviations: M = Adult male (with ghara), A = Adult gharial with sex not determined, SA = Sub adult, J = Juvenile, Y = Yearling, H = Hatchling, NA = Size class not determined)

Observations- A considerable rise in gharial numbers is seen in upstream from Rajghat. In the same stretch 471 gharials were counted this year, as compared to 431 in 2021. On the other hand, decrease in gharial number is seen in downstream from Rajghat 1543 gharials were counted this year, as compared to 1745 gharials in the previous year. A particular stand out stretch was from Barhi to Sehson in which 249 gharials were counted this year, which was 159 gharials less than what was counted in 2021.

Figure 1: Comparative account of Gharial count year 2021 and 2022

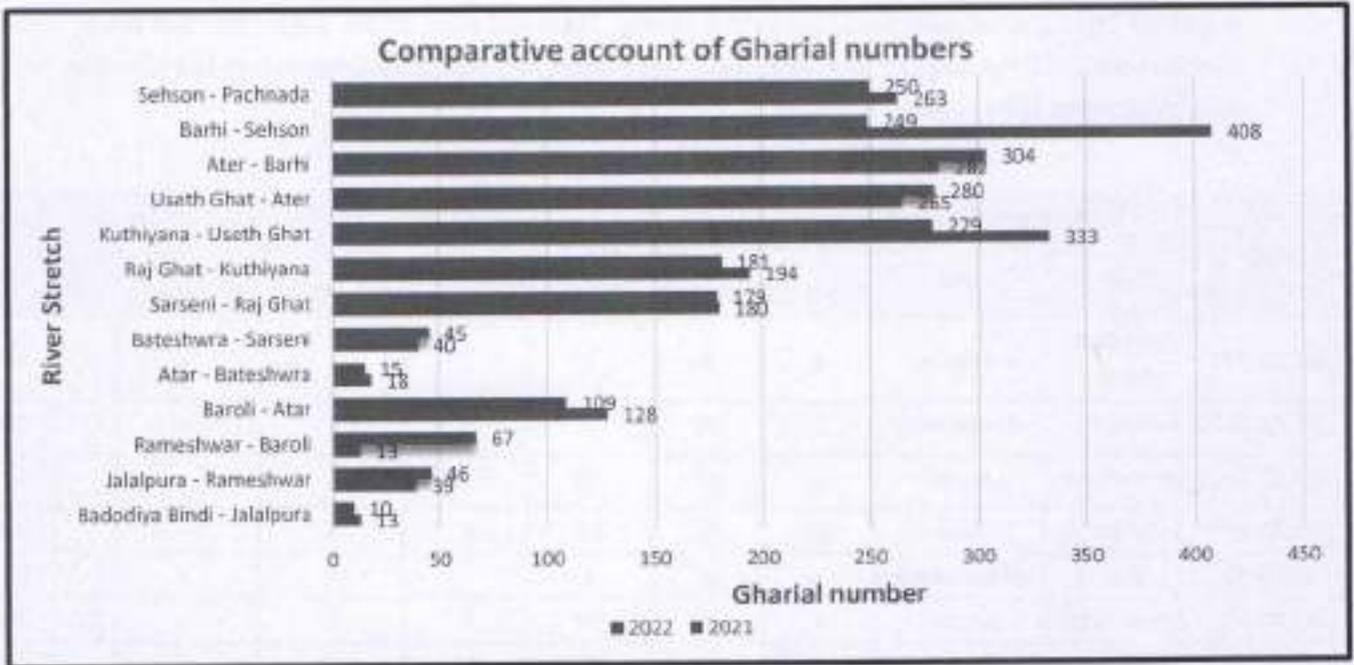
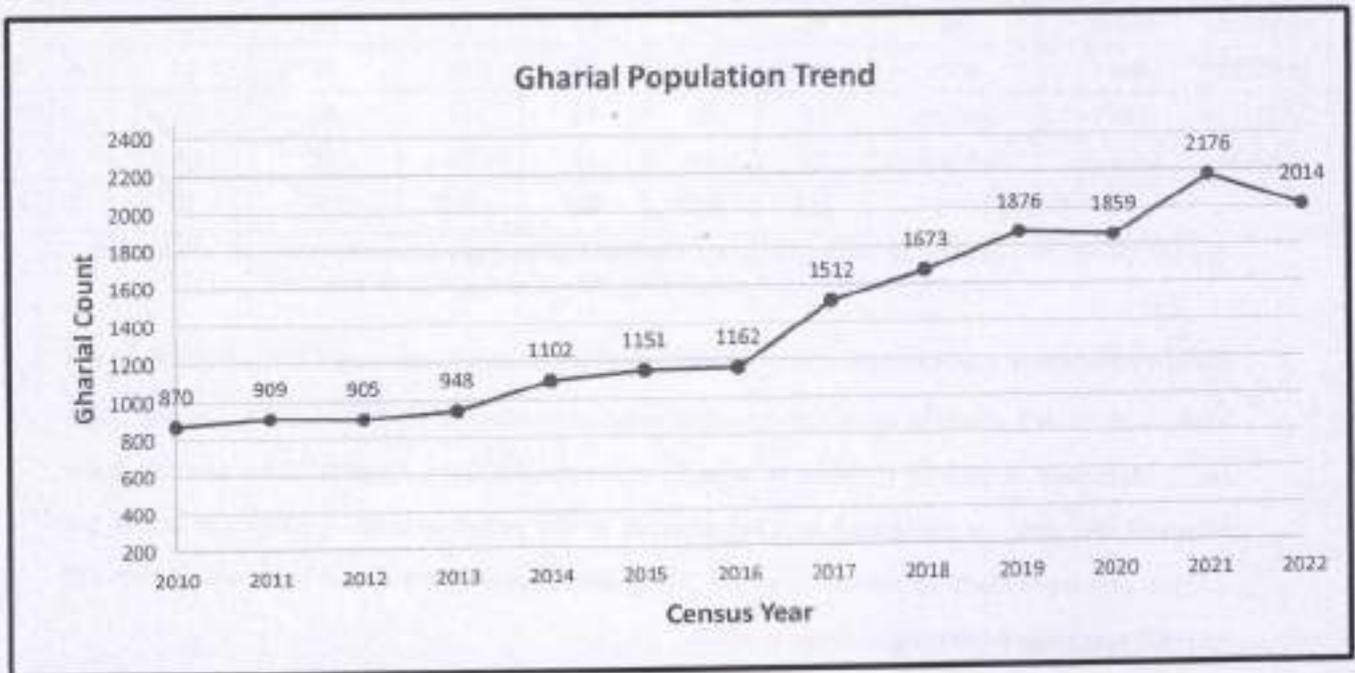
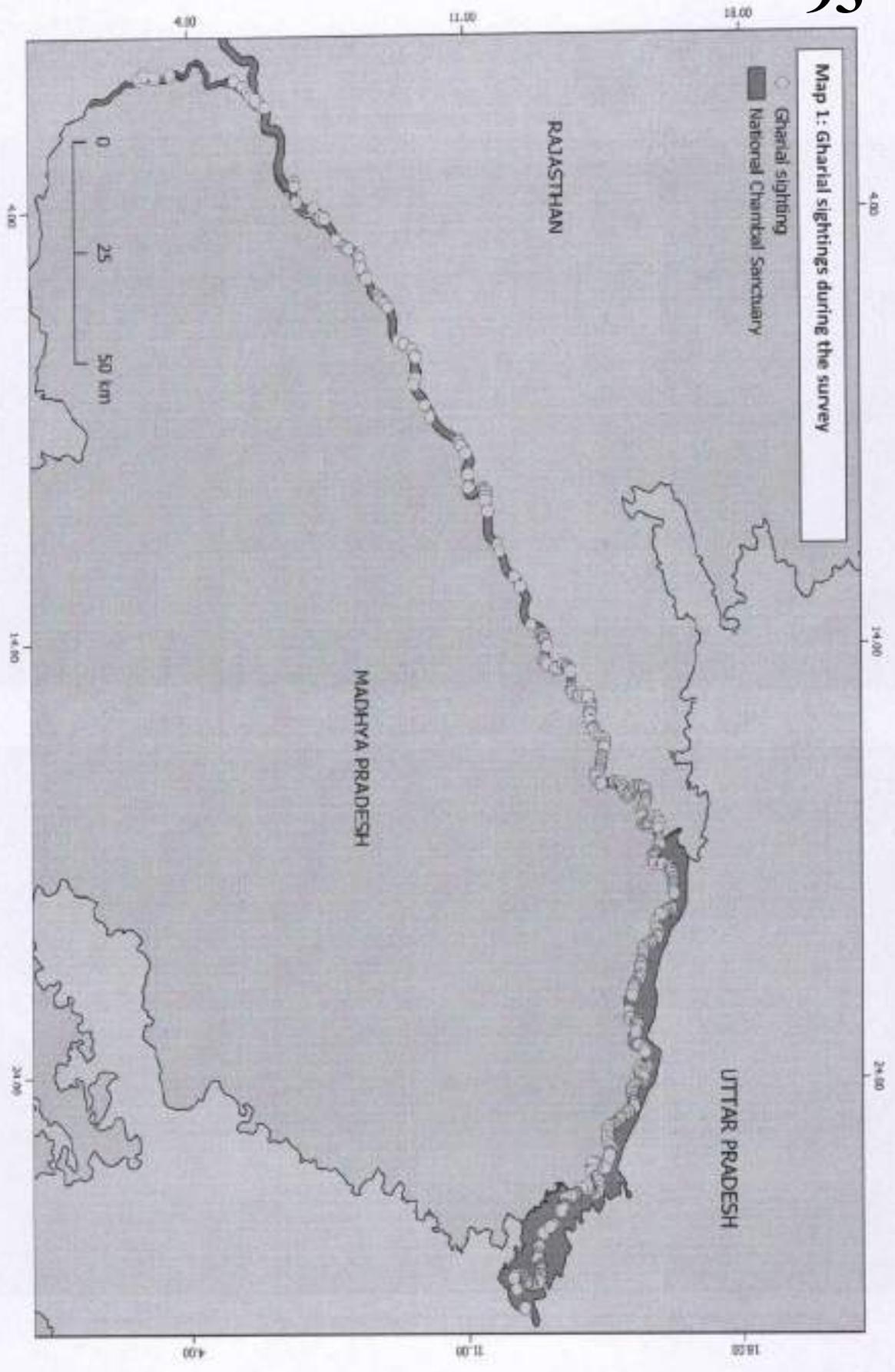


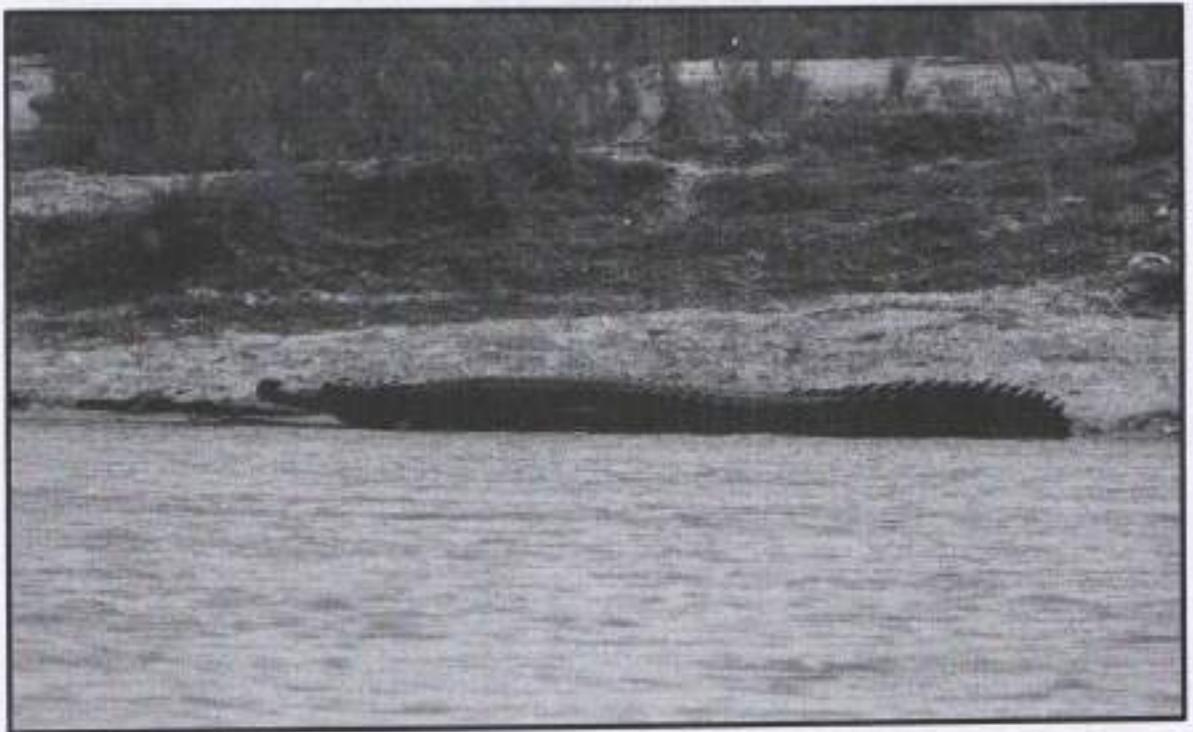
Figure 2: Gharial Population Trend from year 2010 to 2022







Group of adult gharials seen at Dang basal basking during the survey



Adult Male gharial seen basking



2.2) Mugger

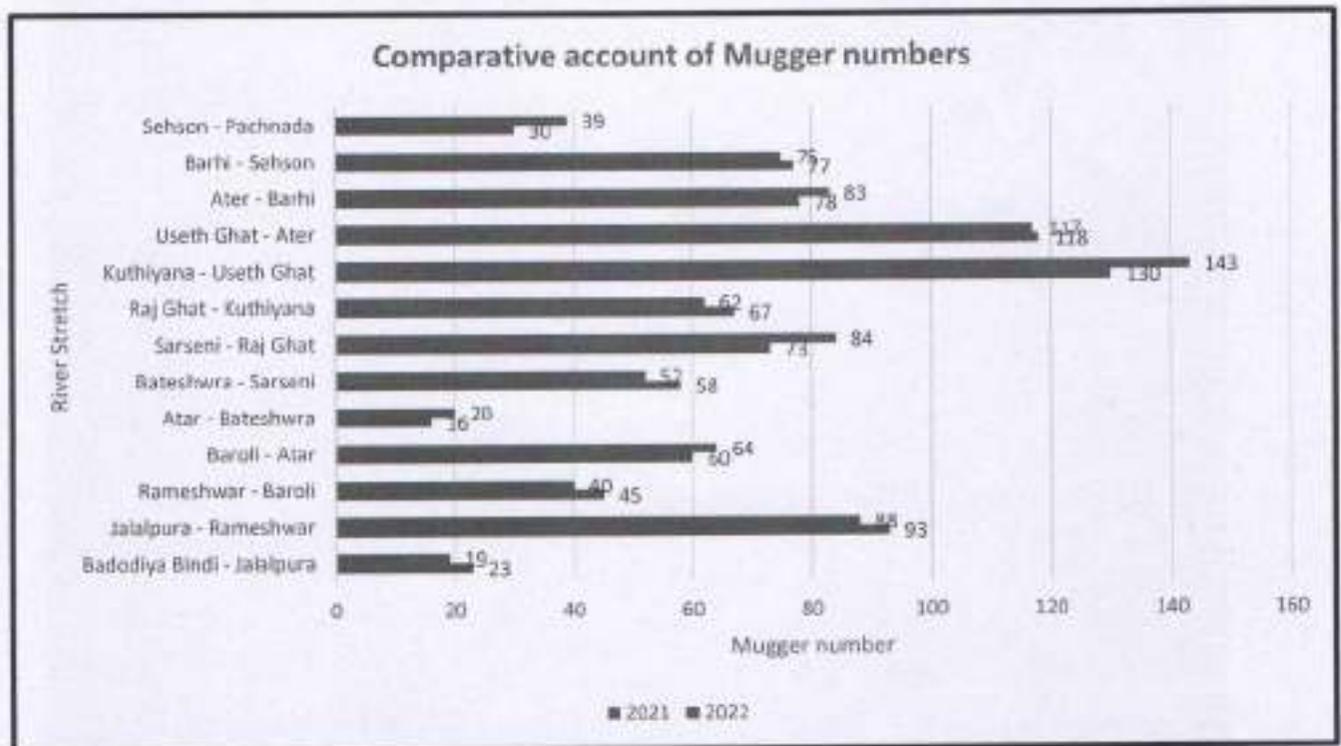
A total of 868 muggers were counted in the survey, a decrease of 18 individuals from the previous survey (Table 5 and Fig 2). Mugger sightings and distribution is given in Table 4 and Map 2

Table 4: Mugger sightings during the survey.

Date	River Stretch		Size Class					Total
	Start	End	A	SA	J	Y	H	
08.02.22	Badodiya Bindi	Jalalpura	22	1	-	-	-	23
09.02.22	Jalalpura	Rameshwar	89	4	-	-	-	93
10.02.22	Rameshwar	Baroli	41	2	2	-	-	45
11.02.22	Baroli	Atar	58	2	-	-	-	60
12.02.22	Atar	Bateshwara	15	1	-	-	-	16
13.02.22	Bateshwara	Sarseni	56	1	-	1	-	58
14.02.22	Sarseni	Rajghat	54	10	9	-	-	73
15.02.22	Rajghat	Kuthiyana	60	3	3	1	-	67
16.02.22	Kuthiyana	Used	122	7	1	-	-	130
18.02.22	Used	Ater	101	9	8	-	-	118
19.02.22	Ater	Barhi	70	2	6	-	-	78
20.02.22	Barhi	Sehson	70	1	6	-	-	77
21.02.22	Sehson	Panchnada	29	1	-	-	-	30
Grand Total			787	44	35	2	-	868

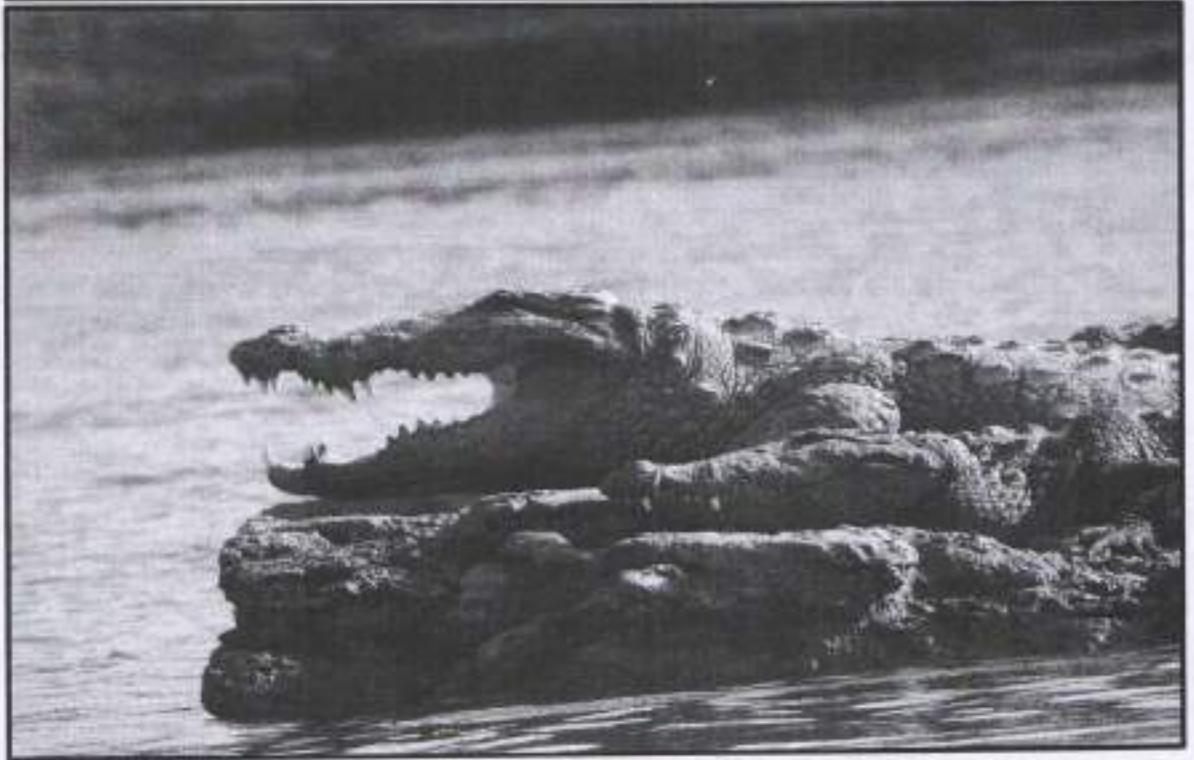
(A = Adult, SA = Sub Adult, J = Juvenile, Y = Yearling, H = Hatchling)

Fig 3: Comparative account of Mugger numbers in 2020 and 2021 surveys



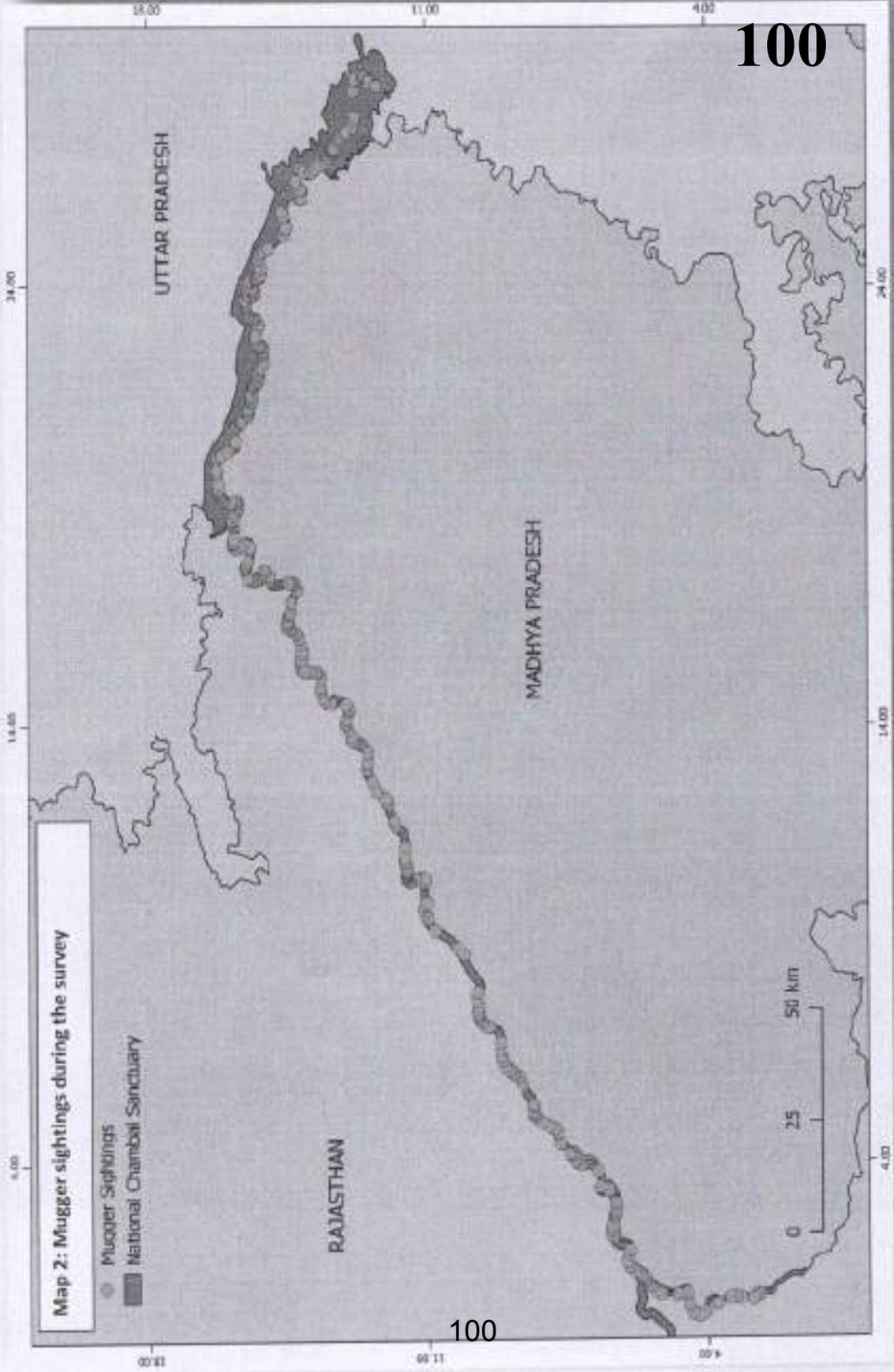
The mugger is a more generalist species as compared to the gharial and as such its distribution reflects its habitat preference. The mugger is distributed evenly throughout the sanctuary.

In 2021, 886 muggers were counted as compared to this survey where 868 muggers were counted. The difference of 18 muggers could be attributed to muggers that might not have been basking or it could also be due to observer ability/bias.



Mugger seen basking during survey





100

100

2.2) Comparative account of Gharial and Mugger

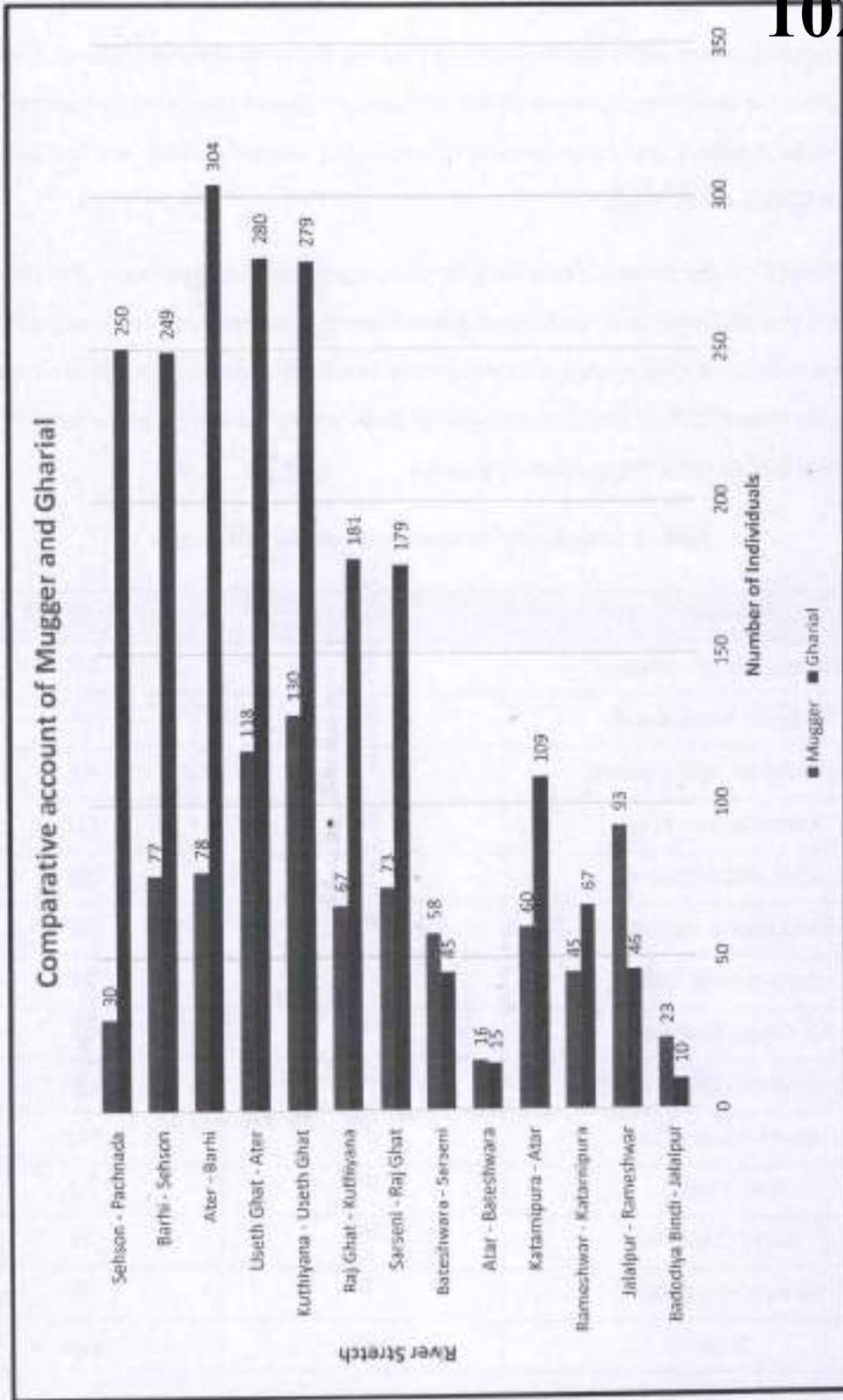
Comparing gharial and mugger numbers, as seen during the current survey reflects largely what is known about the habitat preferences of the two species. Gharial prefer sandy habitats (Hussain 2009) whereas muggers are more generalist, occupying habitats which are not suitable for gharials (Da Silva & Lenin 2010).

Broadly, the NCS can be divided into a majorly rocky upper stretch (upstream of Rajghat) and a predominantly sandy lower stretch (Rajghat downstream). Muggers that can occupy either of the available habitats are evenly spread out through the sanctuary. However, the sandy lower half of the NCS holds almost 80% of the observed gharial population. This only goes to further highlight the importance of sand for the survival of gharials.

Table 5: Stretch-wise comparison of gharial and mugger

Stretch	Gharial	Mugger
Badodiya Bindi - Jalalpur	10	23
Jalalpur - Rameshwar	46	93
Rameshwar - Katarnipura	67	45
Katarnipura - Atar	109	60
Atar - Bateshwara	15	16
Bateshwara - Sarseni	45	58
Sarseni - Raj Ghat	179	73
Raj Ghat - Kuthiyana	181	67
Kuthiyana - Useth Ghat	279	130
Useth Ghat - Ater	280	118
Ater - Barhi	304	78
Barhi - Sehson	249	77
Sehson - Pachnada	250	30
Total	2014	868

Fig 4: Comparative account of Gharial and Mugger numbers in 2022 survey



2.3) Avifauna

Avifauna sighted during the survey

During the present survey, a total of 166 bird species (Table 6) were recorded. Species with maximum number of individuals were - Small Pratincole (n=2113), Greater Cormorant (n=1835) followed by Ruddy Shelduck (n=1066) and River Lapwing (n=1038), [Table 7]. Migratory waterbird like population was low as compared to previous year. Threatened bird species sighted are Indian Vulture (CR), Egyptian Vulture (EN), Black-bellied Tern (EN), Indian Skimmer (EN), Dalmatian Pelican (VU), Woolly-necked Stork (VU), River Tern (VU), Sarus Crane (VU), Painted Stork (NT), Black-necked Stork (NT), Black-headed Ibis (NT), Oriental Darter (NT), Great Thick-knee (NT) and River Lapwing (NT).

Congregation of Greater Cormorant, Great White Pelican, Dalmatian Pelican, Northern Pintail, Greater Flamingo and Painted Stork was seen at the confluence of Chambal and Yamuna. This congregation is a common sighting at the confluence and it is due to the high organic content in water of River Yamuna and hence a high food productivity.

River being a very dynamic system have always shown a change in number of migratory birds visiting every year. This change in count may be due to many reasons and further long-term monitoring and studies can help us understand it.

S.N.	Order	Family	Species
31.	Gruiformes	Rallidae	White-breasted Waterhen <i>Amaurornis phoenicurus</i>
32.	Gruiformes	Rallidae	Purple Swamphen <i>Porphyrio porphyrio</i>
33.	Gruiformes	Rallidae	Common Moorhen <i>Gallinula chloropus</i>
34.	Gruiformes	Rallidae	Common Coot <i>Fulca atra</i>
35.	Gruiformes	Gruidae	Common Crane <i>Grus grus</i>
36.	Pelecaniformes	Ciconiidae	Painted Stork <i>Mycteria leucocephala</i>
37.	Pelecaniformes	Ciconiidae	Asian Openbill <i>Anastomus oscitans</i>
38.	Pelecaniformes	Ciconiidae	Black Stork <i>Ciconia nigra</i>
39.	Pelecaniformes	Ciconiidae	Woolly-necked Stork <i>Ciconia episcopus</i>
40.	Pelecaniformes	Ciconiidae	Black-necked Stork <i>Ephippiorhynchus asiaticus</i>
41.	Pelecaniformes	Pelecanidae	Great White Pelican <i>Pelecanus onocrotalus</i>
42.	Pelecaniformes	Pelecanidae	Dalmatian Pelican <i>Pelecanus crispus</i>
43.	Pelecaniformes	Ardeidae	Black-crowned Night Heron <i>Nycticorax nycticorax</i>
44.	Pelecaniformes	Ardeidae	Striated Heron <i>Butorides striata</i>
45.	Pelecaniformes	Ardeidae	Indian Pond Heron <i>Ardeola grayii</i>
46.	Pelecaniformes	Ardeidae	Cattle Egret <i>Bubulcus ibis</i>
47.	Pelecaniformes	Ardeidae	Grey Heron <i>Ardea cinerea</i>
48.	Pelecaniformes	Ardeidae	Purple Heron <i>Ardea purpurea</i>
49.	Pelecaniformes	Ardeidae	Great Egret <i>Ardea alba</i>
50.	Pelecaniformes	Ardeidae	Intermediate Egret <i>Ardea intermedia</i>
51.	Pelecaniformes	Ardeidae	Little Egret <i>Egretta garzetta</i>
52.	Pelecaniformes	Threskiornithidae	Black-headed Ibis <i>Threskiornis melanocephalus</i>
53.	Pelecaniformes	Threskiornithidae	Eurasian Spoonbill <i>Platalea leucorodia</i>
54.	Pelecaniformes	Threskiornithidae	Indian Black Ibis <i>Pseudibis papillosa</i>
55.	Pelecaniformes	Phalacrocoracidae	Little Cormorant <i>Microcarbo niger</i>
56.	Pelecaniformes	Phalacrocoracidae	Great Cormorant <i>Phalacrocorax carbo</i>
57.	Pelecaniformes	Phalacrocoracidae	Indian Cormorant <i>Phalacrocorax fuscicollis</i>
58.	Pelecaniformes	Anhingidae	Oriental Darter <i>Anhinga melanogaster</i>
59.	Charadriiformes	Burhinidae	Great Thick-knee <i>Esacus recurvirostris</i>
60.	Charadriiformes	Recurvirostridae	Pied Avocet <i>Recurvirostra avosetta</i>
61.	Charadriiformes	Recurvirostridae	Black-winged Stilt <i>Himantopus himantopus</i>

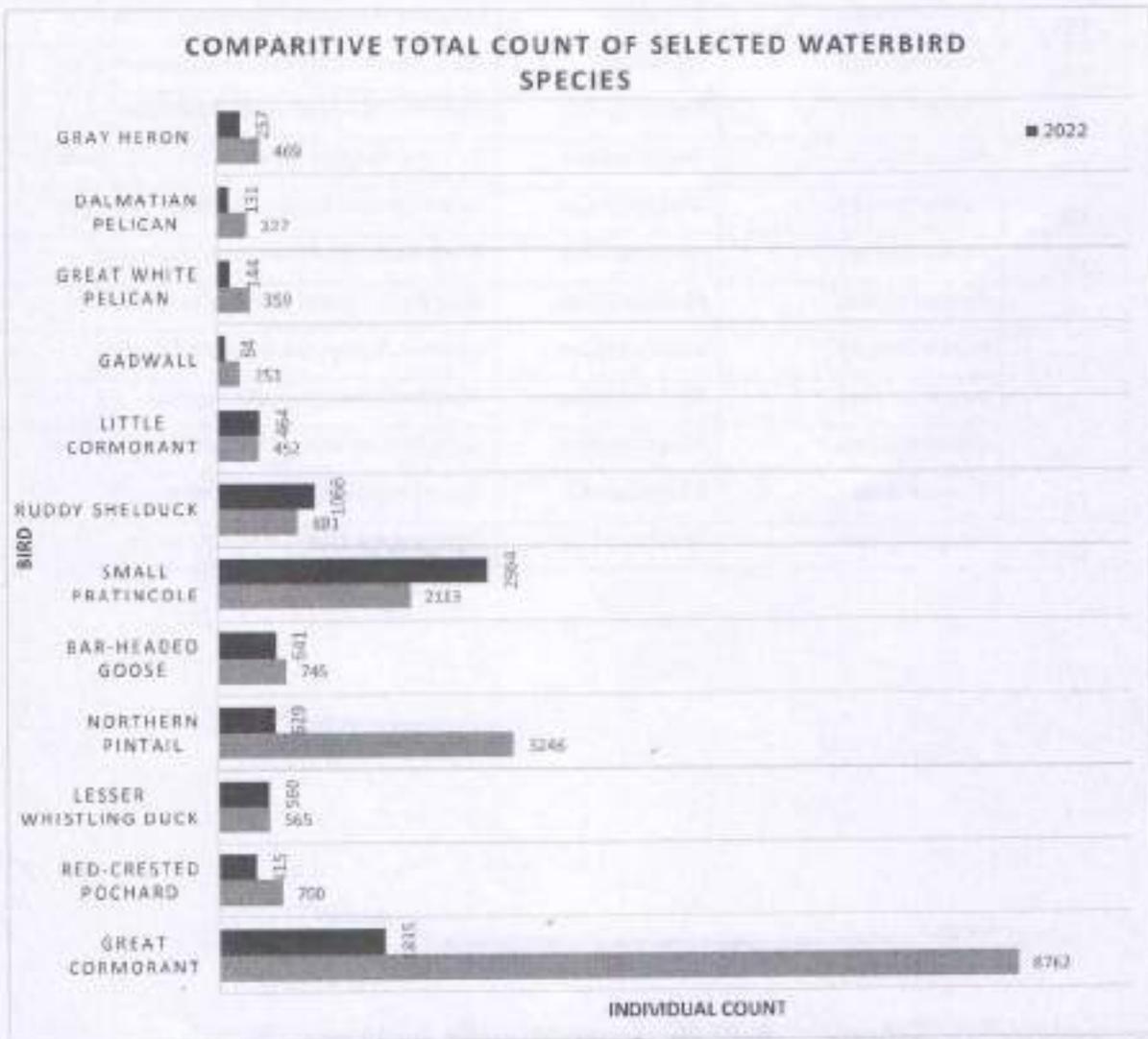
S.N.	Order	Family	Species
62.	Charadriiformes	Charadriidae	Little Ringed Plover <i>Charadrius dubius</i>
63.	Charadriiformes	Charadriidae	Kentish Plover <i>Charadrius alexandrinus</i>
64.	Charadriiformes	Charadriidae	Lesser Sand Plover <i>Charadrius mongolus</i>
65.	Charadriiformes	Charadriidae	River Lapwing <i>Vanellus duvaucelii</i>
66.	Charadriiformes	Charadriidae	Red-wattled Lapwing <i>Vanellus indicus</i>
67.	Charadriiformes	Scolopacidae	Temminck's Stint <i>Calidris temminckii</i>
68.	Charadriiformes	Scolopacidae	Little Stint <i>Calidris minuta</i>
69.	Charadriiformes	Scolopacidae	Common Sandpiper <i>Actitis hypoleucos</i>
70.	Charadriiformes	Scolopacidae	Green Sandpiper <i>Tringa ochropus</i>
71.	Charadriiformes	Scolopacidae	Spotted Redshank <i>Tringa erythropus</i>
72.	Charadriiformes	Scolopacidae	Common Greenshank <i>Tringa nebularia</i>
73.	Charadriiformes	Scolopacidae	Common Redshank <i>Tringa totanus</i>
74.	Charadriiformes	Scolopacidae	Wood Sandpiper <i>Tringa glareola</i>
75.	Charadriiformes	Glareolidae	Little Pratincole <i>Glareola lactea</i>
76.	Charadriiformes	Laridae	Indian Skimmer <i>Rynchops albicollis</i>
77.	Charadriiformes	Laridae	Brown-headed Gull <i>Chroicocephalus brunnicephalus</i>
78.	Charadriiformes	Laridae	Black-headed Gull <i>Chroicocephalus ridibundus</i>
79.	Charadriiformes	Laridae	Pallas's Gull <i>Ichthyaetus ichthyaetus</i>
80.	Charadriiformes	Laridae	River Tern <i>Sterna aurantia</i>
81.	Charadriiformes	Laridae	Black-bellied Tern <i>Sterna acuticauda</i>
82.	Accipitriformes	Pandionidae	Osprey <i>Pandion haliaetus</i>
83.	Accipitriformes	Accipitridae	Black-winged Kite <i>Elanus caeruleus</i>
84.	Accipitriformes	Accipitridae	Egyptian Vulture <i>Neophron percnopterus</i>
85.	Accipitriformes	Accipitridae	Crested Serpent Eagle <i>Spilornis cheela</i>
86.	Accipitriformes	Accipitridae	Short-toed Snake Eagle <i>Circaetus gallicus</i>
87.	Accipitriformes	Accipitridae	Indian Vulture <i>Gyps indicus</i>
88.	Accipitriformes	Accipitridae	Bonelli's Eagle <i>Aquila fasciata</i>
89.	Accipitriformes	Accipitridae	Booted Eagle <i>Hieraaetus pennatus</i>
90.	Accipitriformes	Accipitridae	Western Marsh Harrier <i>Circus aeruginosus</i>
91.	Accipitriformes	Accipitridae	Shikra <i>Accipiter badius</i>
92.	Accipitriformes	Accipitridae	Eurasian Sparrowhawk <i>Accipiter nisus</i>

S.N.	Order	Family	Species
93.	Accipitriformes	Accipitridae	Long-legged Buzzard <i>Buteo rufinus</i>
94.	Strigiformes	Strigidae	Spotted Owlet <i>Athene brama</i>
95.	Bucerotiformes	Bucerotidae	Indian Grey Hornbill <i>Ocyrceros birostris</i>
96.	Bucerotiformes	Upupidae	Common Hoopoe <i>Upupa epops</i>
97.	Piciformes	Ramphastidae	Coppersmith Barbet <i>Psilopogon haemacephalus</i>
98.	Coraciiformes	Meropidae	Green Bee-eater <i>Merops orientalis</i>
99.	Coraciiformes	Coraciidae	Indian Roller <i>Coracias benghalensis</i>
100.	Coraciiformes	Alcedinidae	Common Kingfisher <i>Alcedo atthis</i>
101.	Coraciiformes	Alcedinidae	Pied Kingfisher <i>Ceryle rudis</i>
102.	Coraciiformes	Alcedinidae	White-throated Kingfisher <i>Halcyon smyrnensis</i>
103.	Falconiformes	Falconidae	Common Kestrel <i>Falco tinnunculus</i>
104.	Psittaciformes	Psittaculidae	Plum-headed Parakeet <i>Psittacula cyanacephala</i>
105.	Psittaciformes	Psittaculidae	Alexandrine Parakeet <i>Psittacula eupatria</i>
106.	Psittaciformes	Psittaculidae	Rose-ringed Parakeet <i>Psittacula krameri</i>
107.	Passeriformes	Campephagidae	Small Minivet <i>Pericrocotus cinnamomeus</i>
108.	Passeriformes	Oriolidae	Indian Golden Oriole <i>Oriolus kundoo</i>
109.	Passeriformes	Dicruridae	Black Drongo <i>Dicrurus macracercus</i>
110.	Passeriformes	Laniidae	Bay-backed Shrike <i>Lanius vittatus</i>
111.	Passeriformes	Laniidae	Long-tailed Shrike <i>Lanius schach</i>
112.	Passeriformes	Laniidae	Great Grey Shrike <i>Lanius excubitor</i>
113.	Passeriformes	Corvidae	Rufous Treepie <i>Dendrocitta vagabunda</i>
114.	Passeriformes	Corvidae	House Crow <i>Corvus splendens</i>
115.	Passeriformes	Corvidae	Large-billed Crow <i>Corvus macrorhynchos</i>
116.	Passeriformes	Nectariniidae	Purple Sunbird <i>Cinnyris asiaticus</i>
117.	Passeriformes	Ploceidae	Baya Weaver <i>Ploceus philippinus</i>
118.	Passeriformes	Estrildidae	Indian Silverbill <i>Eudice malabarica</i>
119.	Passeriformes	Passeridae	House Sparrow <i>Passer domesticus</i>
120.	Passeriformes	Passeridae	Yellow-throated Sparrow <i>Gymnoris xanthocollis</i>
121.	Passeriformes	Motacillidae	Tree Pipit <i>Anthus trivialis</i>
122.	Passeriformes	Motacillidae	Paddyfield Pipit <i>Anthus rufulus</i>
123.	Passeriformes	Motacillidae	Western Yellow Wagtail <i>Motacilla flava</i>

S.N.	Order	Family	Species
124.	Passeriformes	Motacillidae	Grey Wagtail <i>Motacilla cinerea</i>
125.	Passeriformes	Motacillidae	Citrine Wagtail <i>Motacilla citreola</i>
126.	Passeriformes	Motacillidae	White-browed Wagtail <i>Motacilla maderaspatensis</i>
127.	Passeriformes	Motacillidae	White Wagtail <i>Motacilla alba</i>
128.	Passeriformes	Alaudidae	Rufous-tailed Lark <i>Ammomanes phoenicura</i>
129.	Passeriformes	Alaudidae	Ashy-crowned Sparrow Lark <i>Eremopterix griseus</i>
130.	Passeriformes	Alaudidae	Indian Bushlark <i>Mirafra erythroptera</i>
131.	Passeriformes	Alaudidae	Greater Short-toed Lark <i>Calandrella brachydactyla</i>
132.	Passeriformes	Alaudidae	Oriental Skylark <i>Alauda gulguia</i>
133.	Passeriformes	Alaudidae	Crested Lark <i>Galerida cristata</i>
134.	Passeriformes	Alaudidae	Sand lark <i>Alaudala raytal</i>
135.	Passeriformes	Cisticolidae	Zitting Cisticola <i>Cisticola juncidis</i>
136.	Passeriformes	Cisticolidae	Ashy Prinia <i>Prinia socialis</i>
137.	Passeriformes	Cisticolidae	Plain Prinia <i>Prinia inornata</i>
138.	Passeriformes	Cisticolidae	Common Tallorbird <i>Orthotomus sutorius</i>
139.	Passeriformes	Acrocephalidae	Booted Warbler <i>Iduna caligata</i>
140.	Passeriformes	Acrocephalidae	Blyth's Reed Warbler <i>Acrocephalus dumetorum</i>
141.	Passeriformes	Hirundinidae	Streak-throated Swallow <i>Petrochelidon fluvicola</i>
142.	Passeriformes	Hirundinidae	Wire-tailed Swallow <i>Hirundo smithii</i>
143.	Passeriformes	Hirundinidae	Barn Swallow <i>Hirundo rustica</i>
144.	Passeriformes	Hirundinidae	Dusky Crag Martin <i>Ptyonoprogne concolor</i>
145.	Passeriformes	Hirundinidae	Grey-throated Martin <i>Riparia chinensis</i>
146.	Passeriformes	Hirundinidae	Sand Martin <i>Riparia riparia</i>
147.	Passeriformes	Pycnonotidae	White-eared Bulbul <i>Pycnonotus leucotis</i>
148.	Passeriformes	Pycnonotidae	Red-vented Bulbul <i>Pycnonotus cafer</i>
149.	Passeriformes	Leiothrichidae	Large Grey Babbler <i>Argya malcoimi</i>
150.	Passeriformes	Leiothrichidae	Common Babbler <i>Argya caudata</i>
151.	Passeriformes	Leiothrichidae	Jungle Babbler <i>Turdoides striata</i>
152.	Passeriformes	Sturnidae	Rosy Starling <i>Pastor roseus</i>
153.	Passeriformes	Sturnidae	Asian Pied Starling <i>Gracupica contra</i>
154.	Passeriformes	Sturnidae	Brahminy Starling <i>Sturnia pagodarum</i>

S.N.	Order	Family	Species
155.	Passeriformes	Sturnidae	Common Myna <i>Acridotheres tristis</i>
156.	Passeriformes	Sturnidae	Bank Myna <i>Acridotheres ginginianus</i>
157.	Passeriformes	Muscicapidae	Indian Robin <i>Saxicoloides fulicatus</i>
158.	Passeriformes	Muscicapidae	Oriental Magpie Robin <i>Copsychus saularis</i>
159.	Passeriformes	Muscicapidae	Red-breasted Flycatcher <i>Ficedula parva</i>
160.	Passeriformes	Muscicapidae	Black Redstart <i>Phoenicurus ochrurus</i>
161.	Passeriformes	Muscicapidae	Blue Rock Thrush <i>Monticola solitarius</i>
162.	Passeriformes	Muscicapidae	Siberian Stonechat <i>Saxicola maurus</i>
163.	Passeriformes	Muscicapidae	Pied Bushchat <i>Saxicola caprata</i>
164.	Passeriformes	Muscicapidae	Isabelline Wheatear <i>Oenanthe isabellina</i>
165.	Passeriformes	Muscicapidae	Desert Wheatear <i>Oenanthe deserti</i>
166.	Passeriformes	Muscicapidae	Brown Rock Chat <i>Oenanthe fusca</i>

Fig 5: Comparative account of selected waterbird counts in 2021 and 2022 survey



Flock of migratory pelican observed during the survey

Table 7: Stretch-wise bird count during the survey

Sl. No.	Start point	BadodiBindi	Jalalpura	Rameshwar	Baroli	Atar	Bateshwara	Sarseni	Rajghat	Kuthiyana	Useth	Ater	Barhi	Sahson	TOTAL
	End point	Jalalpura	Rameshwar	Baroli	Atar	Bateshwara	Sarseni	Rajghat	Kuthiyana	Useth	Ater	Barhi	Sahson	Panchnada	
	Date	09-02-2022	10-02-2022	11-02-2022	12-02-2022	13-02-2022	14-02-2022	15-02-2022	16-02-2022	17-02-2022	18-02-2022	19-02-2022	20-02-2022	21-02-2022	
	SPECIES	Bird count													
1	Small Pratincole	45	85	115	38	37	52	0	0	3	332	42	230	1985	2964
2	Great Cormorant	25	38	155	17	12	48	156	49	232	36	38	96	933	1835
3	Ruddy Shelduck	81	87	18	141	24	42	55	90	132	78	88	76	154	1066
4	River Lapwing	13	20	33	69	23	54	112	90	169	117	134	117	87	1038
5	Bar-headed Goose	0	0	34	84	0	6	110	57	150	81	78	33	8	641
6	Northern Pintail	0	0	0	11	0	0	0	0	0	45	13	30	530	629
7	Red-wattled Lapwing	86	89	59	40	10	64	69	45	87	19	31	0	0	599
8	Lesser Whistling-Duck	75	34	73	0	0	45	0	0	0	58	172	76	27	560
9	Little Cormorant	122	77	84	25	20	10	23	15	20	22	19	19	8	464
10	Red-crested Pochard	112	200	0	16	76	0	0	0	0	0	4	0	7	415
11	Black-winged Stilt	14	21	12	31	15	21	62	65	40	85	19	0	0	385
12	Cattle Egret	60	80	64	83	0	55	0	12	0	0	0	0	0	354
13	Gray Heron	17	17	7	11	7	13	16	11	35	17	24	22	60	257
14	Painted Stork	104	17	0	0	17	1	33	0	34	1	5	11	23	246
15	Red-naped Ibis	4	6	5	2	1	5	5	0	38	22	65	35	16	204
16	Little Egret	27	48	32	24	9	26	5	8	0	0	0	1	0	180
17	Indian Spot-billed Duck	66	29	4	16	9	20	13	5	8	0	1	0	0	171
18	Indian Cormorant	2	3	0	3	0	0	3	10	4	2	20	9	114	170
19	Great Thick-knee	18	3	19	17	16	11	4	14	10	2	2	12	25	153
20	Pallas's Gull	47	5	0	12	25	17	0	2	7	6	2	4	25	152
21	Great White Pelican	0	0	0	0	0	0	0	0	0	0	0	0	144	144
22	Dalmatian Pelican	0	0	0	0	0	0	0	0	0	0	0	0	131	131
23	Little Stint	1	0	0	0	0	0	0	0	0	0	0	100	20	121
24	River Tern	0	19	22	16	14	9	10	2	8	4	5	4	6	119
25	Eurasian Spoonbill	0	0	0	0	0	0	0	1	13	6	19	13	60	112

Sl. No.	Start point	Badodi/Bindi	Jalalpura	Rameshwar	Baroli	Atar	Bateshwara	Sarseni	Rajghat	Kuthiyana	Useth	Ater	Barhi	Sahson	TOTAL
	End point	Jalalpura	Rameshwar	Baroli	Atar	Bateshwara	Sarseni	Rajghat	Kuthiyana	Useth	Ater	Barhi	Sahson	Pandnada	
	Date	09-02-2022	10-02-2022	11-02-2022	12-02-2022	13-02-2022	14-02-2022	15-02-2022	16-02-2022	17-02-2022	18-02-2022	19-02-2022	20-02-2022	21-02-2022	
	SPECIES	Bird count													
26	Black-bellied Tern	5	4	0	0	0	0	0	0	29	14	13	15	24	104
27	Pied Kingfisher	22	9	16	2	3	6	15	0	0	0	0	10	8	91
28	Egyptian Vulture	0	0	0	0	0	0	0	4	42	17	5	14	7	89
29	Gadwall	0	46	38	0	0	0	0	0	0	0	0	0	0	84
30	Temminck's Stint	0	16	0	5	0	0	0	0	0	0	0	50	3	74
31	Green-winged Teal	0	0	0	6	0	0	0	0	29	0	0	0	30	65
32	Kentish Plover	0	0	0	0	0	0	0	0	0	0	0	60	5	65
33	Eurasian Wigeon	0	30	0	20	9	0	0	0	0	0	0	0	0	59
34	Greater Flamingo	0	0	0	0	0	0	0	0	0	0	0	0	58	58
35	Knob-billed Duck	0	3	5	0	0	3	0	1	0	0	0	0	39	51
36	Osprey	0	0	0	3	0	2	3	3	10	2	4	4	9	40
37	Asian Openbill	6	3	1	0	0	0	0	0	2	2	7	8	3	32
38	Woolly-necked Stork	4	2	5	4	0	2	0	0	2	2	1	2	0	24
39	Gray-headed Swamphen	14	1	1	5	0	1	0	0	0	0	0	0	0	22
40	Garganey	0	0	0	15	0	0	0	0	0	0	0	0	0	15
41	Black-headed Ibis	1	3	4	4	0	0	0	0	0	0	0	0	0	12
42	Graylag Goose	0	0	0	0	0	0	0	0	0	0	0	0	11	11
43	Mallard	0	0	0	5	0	6	0	0	0	0	0	0	0	11
44	Purple Heron	6	1	2	0	0	2	0	0	0	0	0	0	0	11
45	Black Stork	0	0	0	0	3	5	0	0	0	0	0	0	1	9
46	Black-necked Stork	0	0	0	0	0	0	0	0	2	1	2	1	3	9
47	Pied Avocet	0	0	0	0	0	0	0	0	0	0	0	0	9	9
48	Oriental Darter	0	0	0	0	0	0	0	0	0	0	0	0	6	6
49	Great Crested Grebe	0	0	0	0	0	0	0	0	0	0	0	0	2	2
50	Northern Shoveler	0	0	0	0	0	0	2	0	0	0	0	0	0	2

Avifaunal diversity observed during the survey



Indian Skimmer count February 2022

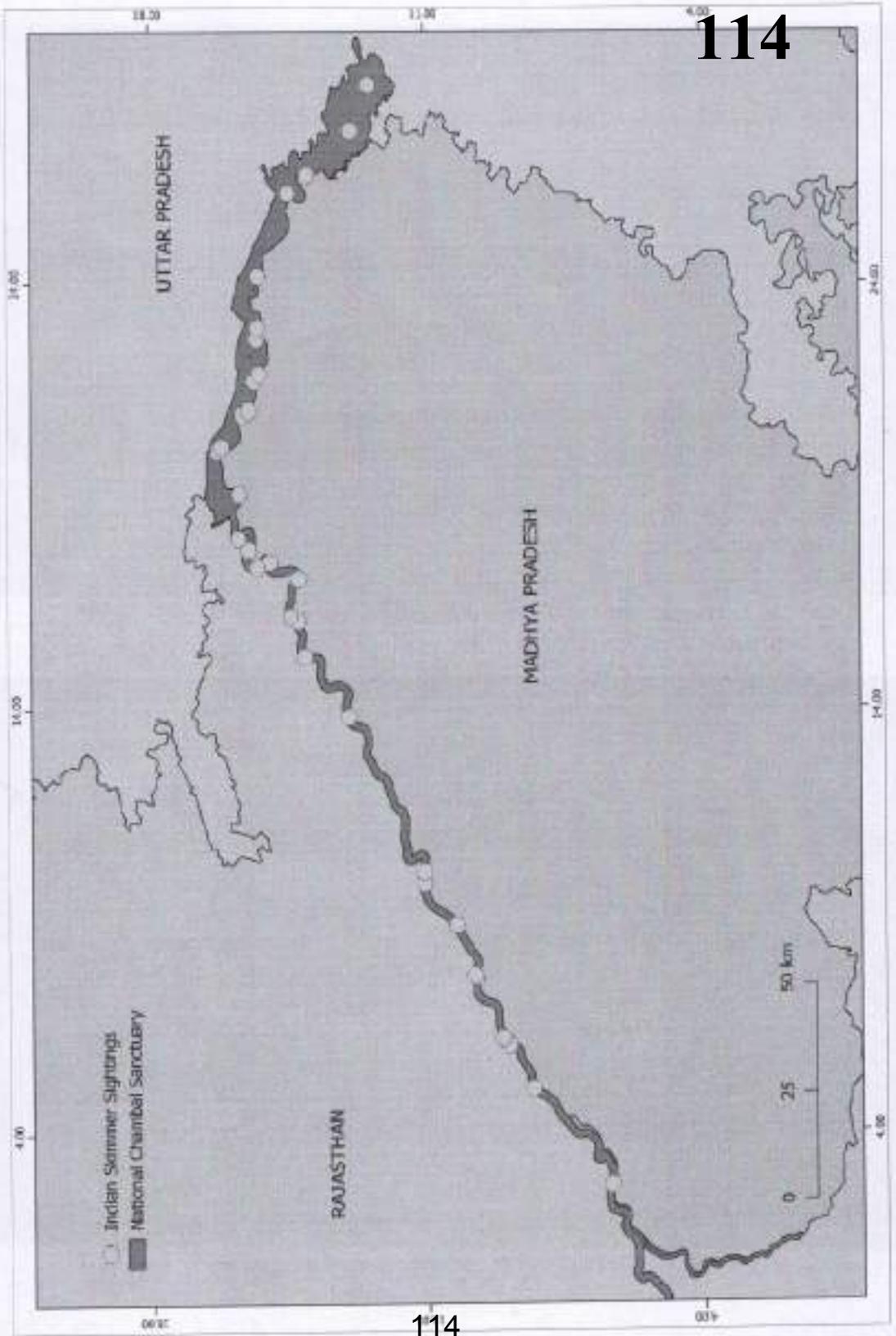
During the survey we observed 517 individuals of Indian Skimmer. Stretch wise counts for the Indian Skimmer are given in Table 9 and Map 3. The total count of skimmer was observed less than previous year (51 individuals) during the survey. At most of sighting locations pairs of Indian Skimmer were seen performing their courtship rituals.

During the survey re-sighted flagged skimmers at various location during the survey. The re-sighting of tagged birds indicates that these birds do have strong site fidelity to their nesting ground.

Table 8: Stretch-wise count of Indian Skimmer during survey

Indian Skimmer count February 2022				
Date	Stretch Name	Count		Total
		Adult	Subadult	
08-02-2021	Badodiya Bindi-Jalalpura	0	0	0
09-02-2021	Jalalpura-Rameshwar	20	0	20
10-02-2021	Rameshwar-Baroli	13	0	13
11-02-2021	Baroli-Atar	43	0	43
12-02-2021	Atar-Bateshwara	20	0	20
13-02-2021	Bateshwara-Sarseni	0	0	0
14-02-2021	Sarseni-Rajghat	74	0	74
15-02-2021	Rajghat-Kuthiyana	40	0	40
16-02-2021	Kuthiyana-Ussethghat	64	0	64
18-02-2021	Usseth-Ater	51	0	51
19-02-2021	Ater-Barhi	48	0	48
20-02-2021	Barhi-Sahson	42	0	42
21-02-2021	Sahson-Pachnada	102	0	102
TOTAL		517	0	517

Map 3: Indian Skimmer sightings during the 2022 survey





Flagged Indian Skimmer *Rynchops albicollis* seen during survey



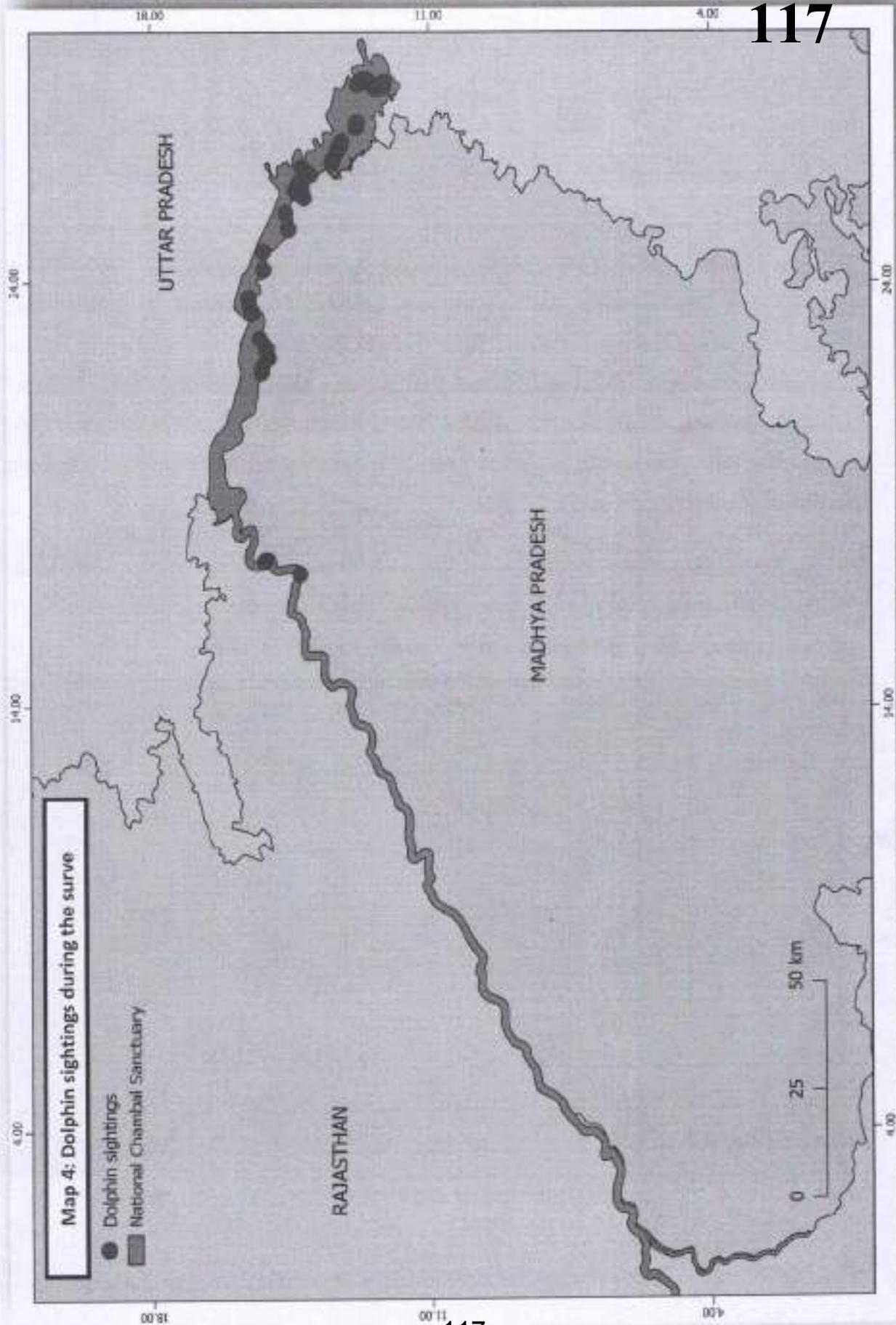
Flock of Indian Skimmer seen during survey

2.4) Dolphin

A total of 72 Gangetic River dolphins were spotted during the survey. All sightings occurred downstream of Rajghat. In the previous survey, 82 dolphins were recorded.

Table 9: Dolphin sightings with corresponding water depth

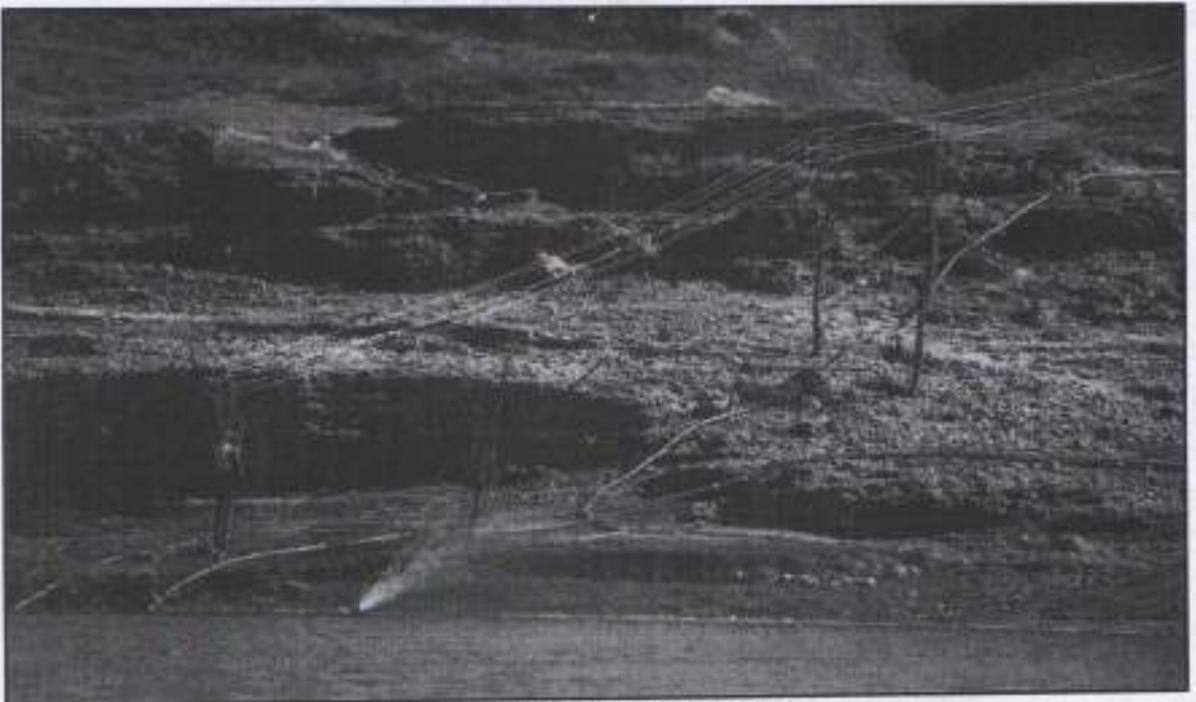
SNo.	River stretch	Waypoint	Width	Depth (m)	Number in each size class			Total no. of Dolphin
					Adult	Calf	Unknown	
1	Rajghat to Kuthiana	109	204	7.8	-	-	2	2
2	Kuthiana to Useeth ghat	137	207	6.4	3	-	-	3
3	Useeth ghat to Ater	283	246	3.6	1	-	-	1
4		286	302	3.4	1	1	-	2
5		290	280	12.1	-	-	1	1
6		294	248	7.7	-	-	1	1
7		304	377	8.3	2	1	-	3
8	Ater to Barhi	325	394	3.3	1	1	-	2
9		328	203	12.7	1	1	-	2
10		330	248	4.1	-	-	1	1
11		337	300	6.8	1	-	-	1
12		365	231	8.3	1	-	-	1
13		377	229	6.2	1	-	-	1
14		395	215	2	1	2	-	3
15		404	333	10.03	1	-	1	2
16		418	209	12.6	2	-	-	2
17	419			-	2	-	2	
18	426		8.7	1	1	-	2	
19	431	205	4.4	1	1	-	2	
20	435	211	5	1	-	-	1	
21	Barhi to Sehson	444	256	14.2	-	-	1	1
22		453		6.7	1	1	-	2
23		469	355	5.8	1	-	1	2
24		470	280	32.3	1	-	1	2
25		482	356	10.2	2	-	-	2
26		483	320	14.8	2	1	-	3
27		486	385	4.4	1	-	-	1



3.1) River bank Agriculture

Riparian agriculture and associated activities like water abstraction, noisy pumps, submersible, constant human disturbance from pump operation and crop protection, and risks of water pollution from agro-chemical use and oil leaks contribute substantially to habitat loss, degradation and pollution. Increased use of submersible pumps leads to further risk of electrocution through live wires and haphazard installations. The settlement of rights of villages falling within the sanctuary boundary and the final notification of the sanctuary has not been carried out. This has proved to be a major hurdle in preventing the spread of agriculture along the banks of the river

During the survey, bankside agriculture was documented throughout the stretch, and in most instances, it was being carried out over an entire sand bank, right till the shoreline. Such agriculture takes up vital basking and nesting sites of the aquatic reptiles.



Submersible and electric wires

3.2) Sand Mining

Sand mining is a well-documented issue in the NCS. Sand mining poses a severe threat to the basking and nesting sites of gharials and other species which require sand for nesting. Continued presence of human activity at the mining sites prevents animals from utilizing the sites for their needs. Animals are thus denied access to necessary basking and nesting habitats.

Sand mining has increased exponentially within the sanctuary. Several locations, previously untouched are now being incessantly mined for sand. Along with new locations, increase in activity at the existing locations have completely damaged those sites. The Rithora sand bank has been completely levelled. Until 2019, there used to be at least 35 gharial nests at the Rithora sand bank. However, the nesting site does not exist anymore due to illegal mining. Illegal mining is a direct threat to the immediate future of all aquatic reptiles and fauna utilizing sand for basking and nesting.



Sand mining tractors seen at Rajghat

Fishing in the NCS has been banned under the Wildlife Protection Act of 1972. Fishing, however, still persists in the sanctuary, more prevalent in the upper section of the NCS. Main fishing gears used are gill nets, however hook lines and dynamite fishing is also practiced.

Fishing and nets are a severe threat to most of the aquatic fauna in the Chambal River. Obligate piscivores like the Gharial, Gangetic Dolphin, Indian Skimmer and other species of diving water birds, etc. are all susceptible to entanglement in the fishing nets. Over the years, several cases of gharials and muggers dying due to entanglement in fishing nets have been recorded. In 2008 and 2009, dead gharials were reported which were completely entangled in fishing nets. A mugger, similarly entangled in a fishing net was found dead in 2012, followed by two hard shell turtles entangled in fishing nets. In 2017, an adult gharial male was found dead with a fishing net around its snout at Rijetha ghat. In year 2021, a juvenile gharial was found dead completely entangled in fishing nets at Sarseni.

Fishing was more prominent in the upper half of the sanctuary, i.e., between Pali and Rajghat. Fishermen were regularly encountered when they would abandon their fishing gear after spotting the survey boat. An adult dead gharial was seen at rajora ghat entangled in fishing nets around snout.



Fishing net in National Chambal Sanctuary



Dead adult gharial entangled in fishing net around snout



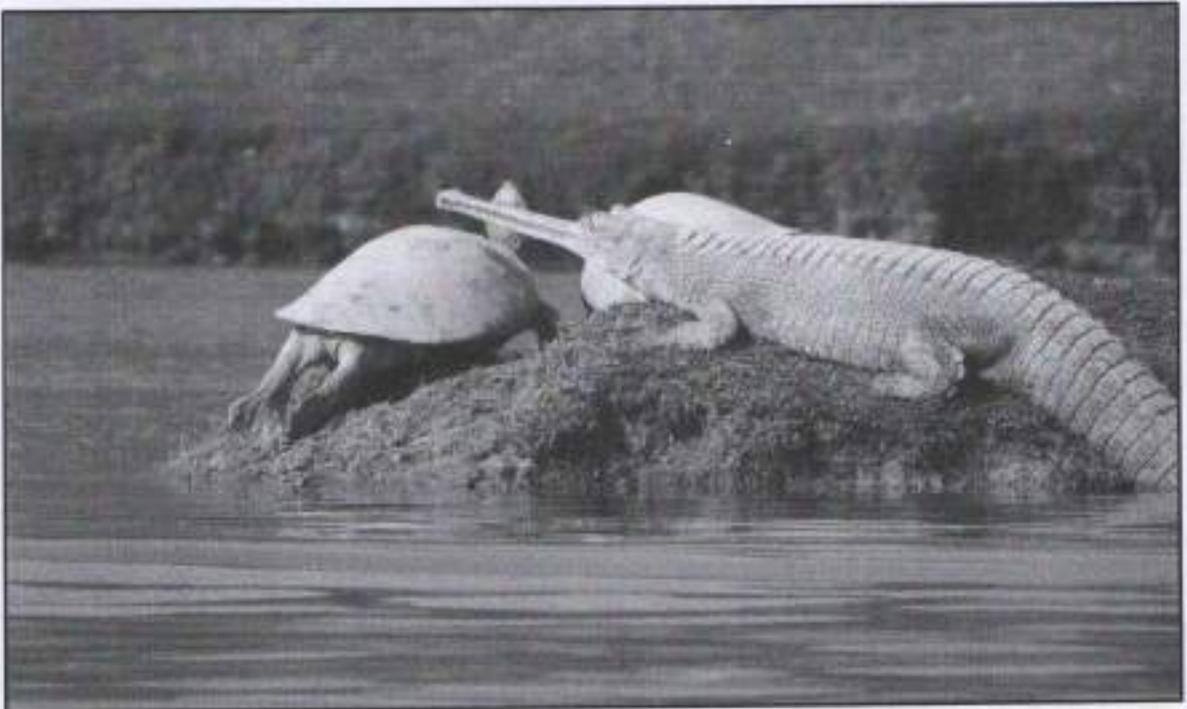
Male entangled in fishing net seen near Nadigaon

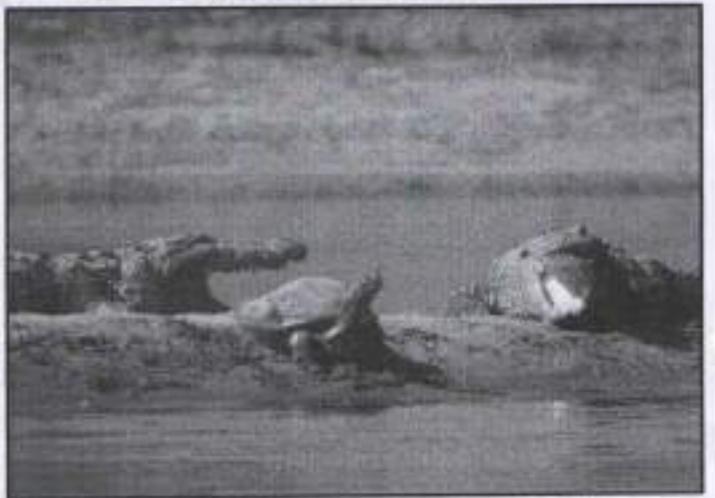
3.4) Reduced Water Flow

In the recent years, the Chambal River has been facing the issue of reduced water flow due to an increase in water demand for irrigation and domestic purposes. The presence of 4 large dams in Kota (Rajasthan), along with the Dholpur Lift Irrigation (Rajasthan) and Pinahat Lift Irrigation (Uttar Pradesh) has severely affected the water flow of the Chambal River. The study by Hussain et.al. in 2011, had stated that the flow of the Chambal River has a declining trend of 3.5% per annum. Furthermore, the report had stated that there is a reduction of over 50% in available optimum habitat for gharial during the lean season. Recent study by the Wildlife Institute of India reports 67cumecs of water in the month of December 2017, indicating critically low level of water. Low water flows lead to habitat fragmentation in the river by reducing lateral connectivity. Fragmented water pools are thus vulnerable to anthropogenic activities such as fishing. Low flows also result in reduced access to key habitat such as nesting islands, and river banks.

The upcoming lift irrigation project at Dholpur, along with the drinking water project for Gwalior and Morena is going to further threaten the already compromised flows within the sanctuary. It may be further noted that the NWBL in its 22nd meeting had decided that no further water extraction projects should be approved on the Chambal River (Hussain et. al. 2011).

A total of 9 species of freshwater have been reported from the NCS in past namely Red Crowned Roofed Turtle *Batagur kachuga*, Three striped Roofed turtle *Batagur dhongoka*, Crowned Roofed turtle *Hardella thurjii*, Indian tent turtle *Pangshura tentoria*, Indian Roofed turtle *Pangshura tecta*, Indian narrow headed softshell turtle *Chitra indica*, Indian softshell turtle *Nilssonina gangetica*, Indian flapshell turtle *Lissemys punctata*, Peacock softshell turtle *Nilssonina hurum* and 1 species of tortoise Indian star tortoise *Geochelone elegans* (Nair and Krishna 2013). In this survey, a total of 4 species were sighted, viz. Red Crowned Roofed Turtle *Batagur kachuga*, Three striped Roofed turtle *Batagur dhongoka*, Indian tent turtle *Pangshura tentoria*, Indian softshell turtle *Nilssonina gangetica*. These sightings were opportunistic and only enough to identify species. Concentrated projects need to be taken up to understand the ecology, current population status, species composition and community assemblages of freshwater turtles in NCS.





This year the total Gharial count in National Chambal Sanctuary observed a short fall as compared to last year the only dip seen in adult gharials number, the possible reason can be extensive flood during last monsoon or higher water level during survey result in sand islands or banks were not properly emerged. Though there is significant increase in number of Male, sub-adult and juveniles. This is partly a result of the conservation efforts over several decades and the quality of habitat that is available to the gharials and other aquatic fauna. This survey is not enough to conclude any decrease in population. However, the direct threats to the habitats of the above-mentioned species also seem to be increasing. There has been an apparent increase in the extent and intensity of illegal sand mining, fishing and river bank agriculture. All these activities pose a direct threat to the existing habitat of aquatic species. Habitat components such as sand and good quality water which are so vital for the survival of the aquatic fauna in Chambal are also in demand to meet the developmental requirements of an ever-increasing human population. This has led to an increase in demand for freshwater for drinking and irrigation purposes and an increase in illegal activities, more particularly, illegal sand mining.

Chambal is a nesting ground for Indian Skimmer bird. A decrease in Indian Skimmer count is seen as compared to last census, possible reason can be late arrival to nesting ground. The exact count in the sanctuary can be confirmed after the onset of nesting.

Illegal sand mining is a serious issue present in the sanctuary and had proven to be extremely difficult to control. Sand mining also reduces the available nesting habitat for gharials, Indian Skimmer and other sandbank/sandbar nesting species. Stopping or reducing illegal mining and the associated anthropogenic presence will help in providing inviolate spaces for species that utilize sand banks/sandbars for basking and nesting. Low water levels have provided with increased access to sandbars along the river. Major mining sites such as Rithora, Barwasin, Gadhora have shown an increase in activity as well as the use of heavy machinery such as JCB machines. Over 30 gharial nests and several turtle nests of Batagur species used to be recorded at the sand bank at Rithora. However, this year, due to incessant sand mining activity, the entire sand bank has been levelled rendering it useless for nesting by aquatic reptiles. This is the first

instance, so far, of a nesting site being completely destroyed and made unsuitable for nesting. If sand mining is carried out at the present rate, then other vital nesting sites are likely to follow the same fate in the near future.

Illegal fishing activity is becoming apparent with the increase in the number of adult gharials seen with fishing nets entangled in their snouts.

The assessment carried out by the Wildlife Institute of India (WII) in December 2017 showed the water discharge for the Chambal River to be 67 m³/sec. This figure indicates a critically low level of water based on the recommendations of the river flow assessment carried out by the WII (Hussain et. al. 2011). Water flow in the Chambal River has already been compromised due to 4 large dams near Kota and further affected by the Dholpur Lift Irrigation project and the Pinahat Lift irrigation project. New projects for irrigation and drinking water purpose have been proposed for Sheopur, Morena and Dholpur. These projects will irreversibly affect the hydrology of the Chambal River and render the aquatic as well as the supporting terrestrial habitat sub optimal for the survival of gharials and other associated fauna. This issue has been further compounded by upcoming water extraction projects, at Dholpur where construction is underway and the proposed project to draw water from the Chambal River for the city of Gwalior. River bank cultivation has shown an increase with several locations showing presence of agriculture that was never recorded prior to this survey.

Gharial nesting was recorded in 2017 in the Parvati River. Every survey since then has recorded the presence of an adult population as well as nesting in subsequent seasons. Similarly, in 2020 gharial nesting was recorded in the Kuno River, approximately 10km upstream of the Kuno – Chambal confluence. Thus, the established presence of Gharials in the Parvati River along with the new discovery of nesting in the Kuno river further highlights the need for an increased focus on the tributaries for securing the future of the Chambal River. The importance of the Chambal River is highlighted by the fact that it harbors almost 90% of the global Gharial population and more than 25% of global Indian Skimmer population.

A more holistic approach at conserving the entire Chambal River Basin will ensure security for the Chambal River as well as its tributaries. By doing so, a significant proportion of pressures on the Chambal River could be reduced. It could also potentially provide more avenues for seasonal habitat use by Gharials and other aquatic fauna.

Divisional Forest Officer, Forest Division Morena

ab road Forest colony morena Madhya prades pincode 476001

mob ☎: 9424791800 E-mail ✉: dfotmorena@mp.gov.in

No...../Protection/22/ 2611

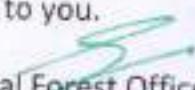
Date 13/06/2022

To,
Pollution Control Board
Gwalior (M.P)

Sub :- N.G.T Case No.O.a 248 2022 (Division Of Chambel)

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With reference to NGT case O.A. 248/22 a meeting was held at Morena with committee members. In Meeting issues were discussed. That ATR & status reports with suggestions are submitted to you.


 Divisional Forest Officer
 Division Morena

S.No.	Descriptions of information required	Committee member from Whom information sought
1	ATR of last year 2021-2022 for stopping illegal sand mining & transportation from Chambal River in NCS area	Total 193 case under N.C.S. in illegal mining registered in last year 2021-22. and Total 137 vehicle siezed
2	Problems faced by NCS/ forest department officials to stopping illegal sand mining & transportation from Chambal River in NCS area	<ul style="list-style-type: none"> • Those involved in illegal mining carried illegal weapons with themselves. Many Previous incidents happened with forest officers in controlling illegal mining. • Forest field staff does not have latest weapon Which inhibit themselves in controlling illegal sand mining. • Those involved in sand mining have their villages surrounding illegal mined area. They come together in hundreds, When any raid carried out. • There are not any other sand source in morena, Which made local people bound mining Chambal Source. • Dependency of local community on Chambal for livelihood over the years made them furious, If any raid is carried out. • in controlling mining one deputy ranger Mr. Subedar singh kushwah was killed near forest depot by a tractor. • last year on june 13th an accident happened with our forest staff. in Amol Ka Pura

		<p>village in ambah tehsil morena. Due to that accident 07 forest Staff was charged with ipc 302 and case is under trial.</p> <ul style="list-style-type: none"> • They drive their tractors at very high speed. Many accident happened with local people in morena city. Whenever any raid is carried out in city area, there are always chances of law and order and accident. In comparison to illegal mining mafia department has very few staff which make us unable to fully control it. • Vehicles in NCS area are limited. We require at least 01 J.C.B. , 01 Dumper, 01 tractor and two 04 wheel vehicle per game range • As per present mechanism we have 01 forest guard for approx. 10 km² area of N.C.S. area. in this very sensitive area we require 10 forest guard and 01 deputy ranger per ghat like (approx. 10 km² area) • many letter were written from our offices, which are attached. Paper cutting are also attached.
3	<p>Suggestion regarding respects to be required for stopping illegal sand mining & transportation from Chambal River in NCS area effectively</p>	<ul style="list-style-type: none"> • Deploying central force for specific purpose for at least one full sand season. • Creating alternative livelihood opportunity for locals Who are totally depending on illegal mining. • equipping Forest force with latest weapons and increasing their numbers. • Creating alternative of sand available in this area like sand crush etc. • Opening source area for legal mining. A is under pipeline, we have proposed 292 hectare of area for denotification, so that local requirement can be fulfilled. This proposal is with NBWI for approval. • In case of law and order situation if any inquiry is instituted against any forest officers, then power of magisterial inquiry should be given to forest department. • Considering it a bigger problem. every department should come together and do their bit. <p><u>EX. :-</u></p> <ol style="list-style-type: none"> I. RTO to cancel Registration Illegal miners vehicle who are without numbers . II. petrol pump not to give Diesel/Petrol

		<p>involved in this.</p> <p>III. Illegal properties of illegal miners to be seized.</p> <p>IV. Police to come heavily on illegal miners.</p> <p>V. Revenue to register case against those in whose land illegal dump of sand is being done etc.</p>															
4	Month Wise Chambal Water quality in NCS area of last three years as per IS :2296 & GPS locations of Sampling	<ul style="list-style-type: none"> Not available with NCS morena. 															
5	Brief details of mechanism framed in the district Level to Stop illegal Sand mining & transportation from Chambal River in NCS	<p align="center">Present district Level mechanism Director NCS- (DFO Morena)</p> <pre> graph TD Director[Director NCS- (DFO Morena)] --> Super[Superintendent deori] Director --> Supt_Sheopur[Supt. Sheopur] Director --> Supt_Bhind[Supt. Bhind] Super --> GR_Deori[Game ranger Deori] Supt_Sheopur --> GR_Sabalgarh[Game ranger Sabalgarh] Supt_Bhind --> GR_Ambah[Game ranger Ambah] GR_Deori --> Ghat_Deori[11 Ghat (11 Forest guard and 01 forester)] GR_Sabalgarh --> Ghat_Sabalgarh[15 Ghat (15 Forest guard and 01 forester)] GR_Ambah --> Ghat_Ambah[18 Ghat (18 Forest guard and 01 forester)] </pre>															
6	List of Identified Reported locations in NCS area from where illegal Sand mining carried out with GPS locations.	<p>List of Identified Reported locations in NCS area from where illegal Sand mining carried out with GPS locations are below as :-</p> <table border="1"> <thead> <tr> <th>Name of Ghat</th> <th>GPS locations</th> </tr> </thead> <tbody> <tr> <td>Ghadora Ghat</td> <td>N26°39'47" E77°58'15"</td> </tr> <tr> <td>Tigari Ghat</td> <td>N26°40'31" E078°0'6"</td> </tr> <tr> <td>Rajghat</td> <td>N26°64'82" E77°91'90"</td> </tr> <tr> <td>Dabarpura</td> <td>N26°29'42" E77°45'53"</td> </tr> <tr> <td>Barbasin Ghat</td> <td>N26°39'04" E77°54'04"</td> </tr> </tbody> </table>	Name of Ghat	GPS locations	Ghadora Ghat	N26°39'47" E77°58'15"	Tigari Ghat	N26°40'31" E078°0'6"	Rajghat	N26°64'82" E77°91'90"	Dabarpura	N26°29'42" E77°45'53"	Barbasin Ghat	N26°39'04" E77°54'04"			
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7	Gazette notification of NCS	attached															
8	Last census report of NCS area	<p>census report of NCS area year 2020-21 & 2021-22</p> <table border="1"> <thead> <tr> <th>Year</th> <th>2021</th> <th>2022</th> </tr> </thead> <tbody> <tr> <td>Mugger</td> <td>886</td> <td>868</td> </tr> <tr> <td>Dolphin</td> <td>82</td> <td>72</td> </tr> <tr> <td>Gharial</td> <td>2176</td> <td>2014</td> </tr> <tr> <td>Indian skimmer</td> <td>577</td> <td>517</td> </tr> </tbody> </table> <p>Census report 2021&2022 is attached.</p>	Year	2021	2022	Mugger	886	868	Dolphin	82	72	Gharial	2176	2014	Indian skimmer	577	517
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 Divisional Forest Officer
 Division Morena

East.—The State boundary between Orissa and Madhya Pradesh along the Kolab river (Comprising boundaries of Comptt. 62, 65, 66 and 325).

South.—Starting from Kolab river, southern boundaries of Kanger Reserve Forest, Comptt. No. 325, 324, 323, 322 and the ridge passing through the Comptt. Nos. 321, 320 and 318 of Kanger Reserve Forest extending to Kanger Reserve Forest, western boundary of Comptt. 330, 331, 332, southern boundary of Comptt. 334, 339, 340, 344 and continuing up to the ridge passing through Comptt. No. 345, 347, 294, 287 & 288 and southern boundary of Comptt. 174, 175.

West.—Western boundary of Comptt. 175, boundary of Kanger Reserve Forest, Comptt. 172 and Kakalgur Revenue Village, Southern, Western and Northern boundary of Comptt. 171; Southern boundary of Comptt. Nos. 85, 86, 87, 168, 165, 164, Western boundary of Kanger Reserve Forest comprising boundaries of Comptt. Nos. 165, 163 & 91.

By order and in the name of the Governor of Madhya Pradesh,
J. B. LAL, Dy. Secy.

भोपाल, दिनांक 24 दिसम्बर 1982

क. 15-12-दस(2)-82—कम्य प्राणी (संरक्षण) अधिनियम 1972 (कमिफ 53 एन 1972) की धारा 18 की उपधारा (1) द्वारा प्रदत्त अधिकारों का प्रयोग करते हुए, मध्य प्रदेश शासन, वन विभाग की पूर्व अधिसूचना क्र. एक. 15-5-77-दस (2), दिनांक 20 दिसम्बर 1978 का आंशिक संशोधन करते हुए नीचे परिशिष्ट में द्योतित क्षेत्र को मगर एवं घड़ियाल तथा अन्य वन्य जीवों के लिये राष्ट्रीय चम्पल अभयारण्य घोषित करता है—

परिशिष्ट

निका—दूरंगा एवं पिड

वन मंडल का नाम—मगपुर, रतलपर (मू-संरक्षण)

अभयारण्य का नाम—राष्ट्रीय चंबल अभयारण्य.

सीमा

उत्तर—मध्य प्रदेश, उत्तर प्रदेश एवं मध्य प्रदेश-राजस्थान राज्यों की अन्तर्राज्यीय सीमा.

पश्चिम—मध्य प्रदेश-राजस्थान की अन्तर्राज्यीय सीमा पारंगती नदी के उस स्थान तक जहाँ चंबल राहिलो मुख्य नहर पारंगती नदी को पार करती है.

दक्षिण—अग्निप सीमा मध्य प्रदेश-राजस्थान एवं मध्य प्रदेश उत्तर प्रदेश राज्यों की अन्तर्राज्यीय सीमा से एक किलोमीटर समानान्तर दक्षिण की ओर (स्वाधीन दूरी) पर पश्चिम से पूर्व की ओर पारंगती एवं चंबल नदी के किनारे जो गाँव बड़ोदिया, बिन्दी, राधापुर, बड़खेडा, अर्धोपुरा, बड़ोदिया (गुसाई), कानूखेडा, बड़वाखेडा, पहाडली, पतनाड, राजौरी, गुलाबवा (उत्तमवाडा) मुंखली, पटपडा, सामला, निमोएपीड, गाँवको, पानडी, जनालपुर, उडवाड, सूबी, सीताखेडली, मधना खेडली, गुवाड, मलारना, धनवा, बहेडेड, इधना खेडली अट्टा, मुलादपाडा, लहवाडा, सामरसा, ऊंचाखेडा, बिन्दीपुरी, धाननी, जथासा, धौगनी, सेकपुर, सिरखोड, मानपुर, फोहरा, मकडोड, बगदिया, बरादरी, विलोनी, शिराबरो, बालेटी, बलवानो, खैरोडा खेड, मिलावली, गुजरा, अरोवरी, नीमच, गिराघो, बिरोडा, बली, चैनपुर, जमुरदा, बुधाखो, नदीगाँव, विलोनी, जिमोरसा, पाँचों नितनवास, गैडा, केमरकलान, केमराखुद, मडला, चम्बर, गोन्दीली, शिवर, खेड दिवशार, रोडुनागाव, गाँवो, पालरी, बनारा, नोरावली, खैरोड, खैरान, कलर, मण्डपुर, कडाकला, बरेड, गिरागोली, बिन्दीनीचम्बर, तिवोवर, बिन्दीगो, मिनडना, कोटरा, कोन्डुवा, गुला, धिनवरा, उत्तमपुरा, ताजपुर, इरसेनी, बिन्दीखेडनाड, नंदपुर, गुडा, चम्बल, बांठीली, लुंशरी, बिन्दीका, चम्बल, खैरपुर, चम्बल मानपुर, नौबकपुरा, गुडौरा, गौरवा, रिडौरा खेड, जखोना, एतहा, कुधियाला, बीलपुर, कितरील, अरोज, नोसरखई, मलखई, गुंज, तिराजु, बरखई, राजवखई, इपर, रिडौरा, रछेड, लुधावली, जमई, विन्दा, रावपुर, कदौना, कुरेडा, मिलावली, धौरी, नहरापोरसा, भदावली, चौपक, झणपुरा, कनेरा, खेरपड, नावली, बिन्दावन, अटेर, देपुरा, विन्दा, मानोत्पुर, धिपोनी अंतरकार, पण्डरा, जमलाव, झलोन, मखलीली, कोसठ, बिबोर, लोवा, परिजावा, रमा, भगवंतपुर, खोरी, अहीर गडा, चोवल, खेडरी, बड़पुरा, रातोपुरा, नारीपुरा, बड़ो, समजा, मगड, कुधावली, खई, सरपा, जानपुरा, कुरीली, सांखरी, खई विन्दा, से गुजर कर जाती है.

पूर्व—मध्य प्रदेश उत्तर प्रदेश राज्यों की अन्तर्राज्यीय सीमा (चम्बर नदी से एक किलोमीटर समानान्तर दूरी तक).

मध्य प्रदेश के राज्यपाल के नाम से तथा भादेशानुसार,
के. बी. लाल, उपसचिव.

भोपाल, दिनांक 24 दिसम्बर 1982

क. 4327-दस(दो)-82—भारत के संविधान के अनुच्छेद 348 के खंड (3) अनुसरण में इस विभाग की अधिसूचना क. 15-12-दस (2)-82, दिनांक 24 दिसम्बर 1982 का भादेशी अनुवाद राजपत्र के प्राधिकार से एतद्वारा प्रकाशित किया जाता है.

मध्य प्रदेश के राज्यपाल के नाम से तथा भादेशानुसार,
के. बी. लाल, उपसचिव.

Bhopal, the 24th December 1982

No. 15-12-X(2)—82. In exercise of the powers conferred by section 18 (1) of the Wild Life (Protection) Act, 1972 (Act No. 53 of 1972) and in partial modification of this department notification No. F-15-5-77-10(2), dated the 20th December, 1978 the State Government hereby declare the area defined below as the National Chambal Sanctuary for Crocodile, Gharial and other wild animals.

SCHEDULE

District—Morena & Bind.

Name of Division—Sheopur, Gwalior (Soil Conservation).

Name of sanctuary—National Chambal Sanctuary.

Boundary

North.—The inter state boundary of M. P. Rajasthan and U. P.

West.—The inter state boundary of M. P. Rajasthan along the Parvati river up to the point where the Chambal right main canal crosses the Parvati river.

South.—Artificial boundary running parallel at a distance of 1 Km. south of inter-state boundary of M. P., Rajasthan and U. P. but from West to East basins through the villages on the bank of the Parvati and Chambal river. viz. Badodi, Bindi, Radhapura, Badkheda, Adotpora, Badodia (Gusain) Kalukheda, Behadaband, Pahadli, Panwad, Rajora, Gurnawada, (Utanwad) Sankdoli, Patpada, Amalda, Nimodapur, Gawandi, Panadi, Jalalpur, Udwad, Sundi, Sitakhedhi, Makhmakhedli, Juwad, Malama, Dul Khan, Behted, Ekshna, Khedli, Adisa, Muladpada, Lahchouda, Samarsa, Unchakheda, Bichpuri, Awani, Jawasa, Dhogni, Sewapur, Sirsaud, Bhaopur, Fatehpur, Maklod, Bagdiya, Baradari, Biloni, Khirkhiri, Dateti, Balawani, Kheroda, Khurd, Milawali, Suthar, Arodari, Neemuch, Pipragi, Rizora, Baroli, Chaimpura, Jamardi, Buwawali, Naligaon, Liloti, Jimiraksha, Panchaon, Nitawas, Barotha, Khaimarakala, Kaimarakhurd, Gadula, Wanthar, Gandoli, Atar, Digwar, Khedadigwar,

Rohukagaon, Ganjikheda, Palari, Banwara, Norwali, Khairol, Khairon,, Kalarghati, Zundpura, Kadhawana, Barend, Singrouli, Chinnoni, Chambal, Tidokhar, Bijgarhi, Milauwa, Kotra Kalhu, Danda, Gurja, Dhinwara, Uttampura, Tajpur, Sarseni, Bindwa, Deogarh, Nandpura, Gadhachambal, Kandoli,, Kaithari, Bindwachambal, Jaitpurchambal, Bhanpur, Naikpura, Gadora Gorkha, Rithora, Khurd, Jakhona Aisana, Kuthiyana, Bilpur, Kisroli, Aroliy Gosbassi, Malwasai, Gunj, Tirol, Barwai, Haramwasa, Kuar, Hit, hora, Rached, Ludhavali, Used, Vindwa, Raipur, Kudauna, Kuretham Silawali, Dhorra, Nagaraporasa, Bhadrawali, Chapak, Kachpura, Kanera, Kherghat, Nawli, Bindrawan, Ater, Repura, Vindw, Salimpur, Khipona, Dangarkar, Nayera, Jamsara, Akon, Nakhloli, Kosad, Bijora, Loga, Priyapa, Rama, Bhagwantpur, Jorahir, Gadha Chochad, Bedri, Badapura, Ranipura, Naripura, Barhi, Samanna, Sapad, Kuawali, Jawai, Saraya, Gyanpura, Kuroli, Sankhri, Kanchai, Vindwa.

East.—Inter-state boundary of M. P. and U. P. running parallel up to the distance of 1 km. along the chambal river.

By order and in the name of the Governor of Madhya Pradesh,
J. B. LAL, Dy. Secy.

भोपाल, दिनांक 27 जनवरी 1983

क्र. 18-1-83-दस-दो.—दस विभाग की अधिसूचना क्र. 18-3-77-दस(2), दिनांक 22 मई 82 के अनुक्रमांक 5 बादा 4 में उल्लिखित "तथा प्रवर्गीकृत वन" शब्द अधिसूचना से काटे जाते हैं।

मध्यप्रदेश के राज्यपाल के नाम से तथा आदेशानुसार,
जे. बी. लाल, उपसचिव-

भोपाल, दिनांक 27 जनवरी 1983

क्र. 18-1-83-दस-दो.—भारत के संविधान के अनुच्छेद 348 के खण्ड (3) के अनुसरण से दस विभाग की अधिसूचना क्र. 18-1-83-दस-दो, दिनांक 27 जनवरी 1983 का संशोधी अनुवाद राजपत्र के अधिकार से एतद्वारा प्रकाशित किया जाता है।

मध्यप्रदेश के राज्यपाल के नाम से तथा आदेशानुसार,
जे. बी. लाल, उपसचिव-

SCHEDULE

District: Morena & Bhind.

Name of Division: Sheopur, Gwalior (Soil Conservation).

Name of Sanctuary: National Chambal Sanctuary.

Boundary

NORTH: The inter-state boundary of M.P. Rajasthan and U.P.

WEST: The inter-state boundary of M. P. Rajasthan along the Parvati River up to the point where the Chambal right main canal crosses the Parvati River.

SOUTH: Artificial boundary running parallel at a distance of 1 Km. south of interstate boundary of M. P., Rajasthan and U. P. but from West to East basins through the villages on the bank of the Parvati and Chambal river, viz. Badodi, Bindi, Radhapura, Badkheda, Adotpura, Badodia (Gusain) Kalukhela, Behada band, Pahadli,

Panwad, Rajora, Gurna wada, (Utanwad) Sankdal,
 Patpada, Amalda, Nimodapur, Gawandi, Panadi,
 Jalalpur, Udwad, Sundi, Sita , Makhnakhedli,
 Juwad, Maluma, Dul klian, Behted, Ekshna,
 Khedli, Adisa, Muladpada, Lahchouda, Samarsa,
 Unchakheda, Bichpuri, Awani, Jawasa, Dhogai,
 Sewapur, Sirsaud, Bhanpur, Fatehpur, Maklod,
 Bagdiya, Bagdiya, Gandoli, Atar, Digwar,
 Khedadigwar, Rohukagaon, Ganjikheda, Palari,
 Ban wara, Norwali, Khairol, Khairon, Kalarghati,
 Zundpura, Kadhawana, Barend, Singrouli,
 Chinnoni, Chambal, Tidokhar, Bijgarhi, Milauwa,
 Kotra Kalhu, Danda, Gurja,Dhinwara, Uttam
 pura, Tajpur, Sarseni, Bindwa, Deogarh,
 Nandpura, Gadhachambal, Kandoli,, Kaithari,
 Bindwachambal, Jaitpur chambal, Bhanpur,
 Naikpura, Gadora Gorkha, Rithora, Khurd,
 Jakhona Aisana, Kuthiyana, Bilpur, Kisroli,
 Aroliy, Gosbassi, Haramwasa, Kuar, Hit hora,
 Rached, Ludhawali, Usedh, Vindwa, Raipur,
 Kudauna, Kuretham Silaali, Dhorra,
 Nagaraporasa, Bhadwal, Chapak, Kachpura,
 Kanera, Kherghat Nawli, Bindrawan,Ater, Repura,
 Vindw Salimpur, Khipona , Dangsarkar,Nayera
 Jamsara, Akon, Nakhloli, Kosad, Bijora Loga,
 Priyapa, Rama, Bhagwantpur' Joriahir, Gadha

Chochad, Bedri, Bada pura, Ranipura, Naripura, Barhi Samanna Sapad, Kuawali, Jawai, Saraya, Gyanpura, Kuroli, Sankhri , Kanchai, Vindwa.

EAST- Inter-state boundary of M. P. and U. P. running parallel up to the distance of 1 km along the Chambal River.

By order and in the name of the Governor of
Madhya Pradesh,

J. B. LAL, Dy. Secy

कराया है।

एसडीओ पर हमला, जवाब में फायरिंग तो जान बचाकर भागे माफिया

वे किनारे स्थित चंबल नदी की पत्थर की दीवारों में कार्रवाई करने वाली थी टीम

भास्कर संवाददाता | मुरैना

ए-मुंबई हल्वे के किनारे न कॉलोनी रोड पर खड़े होने पत्थरों से भरे ट्रैक्टर-ट्रॉलियों को जने पहुंची वन विभाग की टीम माफिया ने हमला कर दिया। व में वन विभाग के अधिकारी पुलिसकर्मियों ने भी 2 फायर जिंस्कौ वजह से माफिया

पत्थरों को सड़क पर पटककर ट्रैक्टर निकालते हुए भाग निकला। एनएच-थ्री हल्वे पर नवीन कलेक्टोरेट भवन के सामने आमपुर रोड किनारे पत्थर की मंडी लगती है। बुधवार को एसडीओ श्रद्धा पांडेरे अपनी टीम के साथ वहां पहुंच गई। टीम को वहां पत्थर से भरे आधा दर्जन ट्रैक्टर-ट्रॉली दिखाई दिए। टीम को देखते ही पत्थर माफिया में हड़कंप मच गया। ट्रैक्टर-ट्रॉलियों के साथ मौजूद हथियारबंद लोगों ने कड़ों से हवाई फायरिंग करना शुरू कर दी। इसी दौरान उन्होंने ट्रैक्टर-ट्रॉलियों को

आमपुरा रोड की ओर दौड़ाना शुरू कर दिया। ट्रैक्टरों को दौड़ते समय ट्रॉलियों में सवार माफिया के लोगों ने सड़क पर पत्थरों को गिराना शुरू कर दिया। वहीं दुपहिया वाहनों पर सवार माफिया के लोग कड़ों से तबड़तौड़ हवाई फायरिंग कर रहे थे। पीछा कर रही फॉरिस्ट की टीम ने भी पत्थर माफिया की फायरिंग का कहर जवाब दिया और कई राउण्ड जवाबी फायरिंग की। लेकिन पत्थर माफिया अपने ट्रैक्टर-ट्रॉलियों को लेकर आमपुरा रोड से होते हुए बीआईपी रोड की ओर भाग निकले।

सीएसपी को दी सूचना, पुलिस को पहुंचने में हुई देरी फॉरिस्ट टीम के वाहन पत्थर से भरे ट्रैक्टर-ट्रॉलियों का पीछा कर रहे थे, तभी एसडीओ श्रद्धा पांडेरे ने फोन पर सीएसपी वीरेन्द्र रघुवंशी को फोर्स भेजने के लिए चुके थे। कॉल किया। लेकिन जब तक पुलिस फोर्स मौके पर पहुंचा, देर हो चुकी थी, तब तक पत्थर माफिया अपने वाहनों के साथ भाग चुके थे।

हमें देखकर भाग निकला पत्थर माफिया

पत्थर की मंडी में कार्रवाई करने पहुंचे थे। आधा दर्जन ट्रैक्टर-ट्रॉलियों के साथ हथियारबंद लोग थे, जिनके द्वारा फायरिंग की गई। सड़क पर पत्थर गिरते हुए आमपुरा रोड से होकर ट्रैक्टर-ट्रॉलियों को बीआईपी रोड की ओर लेकर भाग निकले।

-श्रद्धा पांडेरे, एसडीओ, फॉरिस्ट, मुरैना

Morena: 03.06.2021

Dainik Bhaskar

SDO ATTACKED, FIRING IN RESPONSE, MAFIA
RAN AWAY AFTER SAVING LIFE

The team was carrying out proceedings in the stone mine situated at bank of ___ in Chambal colony.

A team of the forest department reaching to act on tractor-trolley full of stones, standing on the side of the Agra-Mumbai highway, was attacked by the mafia. In response, the officers of the forest department also fired 2 fires, due to which the mafia pulled the tractor out and ran away while throwing the stones on the road.

In front of the new Collectorate building on NH-3 Highway, there is a stone market on the side of Ampura road. On Wednesday, SDO Shraddha Pandre reached there with her team. The team saw half a dozen tractor-trolleys filled with stones. On seeing the team, there was a stir in the stone mafia. Armed men present with tractor-trolleys started firing in the air with guns (katta). During this time they started driving the tractor-

trolleys towards Ampura road. While driving the tractors, the mafia people riding in trolleys started pelting stones on the road. At the same time, the people of the mafia riding on two-wheelers were firing in the air with kattas. The chasing forest team also responded by firing upon stone mafia and fired several rounds in counter-firing. But the stone mafia took their tractor trolleys and fled towards VIP Road via Ampura Road.

INFORMATION GIVEN TO CSP, DELAY IN REACHING OF POLICE.

Forest team vehicles were chasing tractor-trolleys full of stones, when SDO Shraddha Pandre had called CSP Virendra Raghuvanshi on the phone to send the force. But by the time the police force reached the spot, it was too late, the stone mafia fled with their vehicles.

SEEING US, THE STONE MAFIA FLED

They had reached the stone market to take action. There were armed men with half a dozen tractor-trolleys, who opened fire. Throwing stones on the road, they escaped by taking tractor-trolleys towards VIP Road via Ampura Road.

चंबल रेत से भरी ट्रैक्टर-ट्रॉली को छुड़ाने माफिया ने चलाई गोलियां

बुधवार की शाम 4.30 बजे विसंगपुर की घटना, 5 लोगों पर एफआईआर

भास्कर संवाददाता | मुरैना

चंबल की रेत से भरी ट्रैक्टर-ट्रॉली को छुड़ाने के लिए बोलेरो में सवार होकर आए माफिया ने वन विभाग की टीम पर 315 बोर की बंदूक



से 5 राउंड फायर किए। आरोपियों ने वन विभाग के ड्राइवर को अगवा कर उसे पीटा और रेत वाहन को

सबरौली के पांच लोगों के खिलाफ आपराधिक प्रकरण दर्ज किया है।

एफआईआर दर्ज कराने के लिए देवरी घड़ियाल केन्द्र की अधीक्षक श्रद्धा पट्टे बुधवार की शाम 6 बजे स्टेशन रोड थाने पहुंचीं। उन्होंने पुलिस को बताया कि बुधवार की शाम 4.30 बजे उनके स्टाफ ने गश्त के दौरान विसंगपुर में चंबल रेत से भरे एक ट्रैक्टर-ट्रॉली को जब्त कर लिया। उनके विभाग का ड्राइवर, जब्त ट्रैक्टर-ट्रॉली को लेकर मुरैना आ रहा था तभी एक बोलेरो में सवार होकर आए 4 से 5 लोगों ने 315 बोर की बंदूक से फॉरिस्ट टीम पर फायर किए। पुलिस ने आरोपीगण धर्मेन्द्र गुर्जर, गजेन्द्र गुर्जर, लल्ला गुर्जर, दिलीप गुर्जर व कल्लो

रत वाहन को छुड़ाने के लिए बोलेरो में सवार होकर आए माफिया ने वन विभाग की टीम पर 315 बोर की बंदूक से फायर किए।

Shraddha Pandre, SDO, Forest, Morena

Morena Dainik Bhaskar 08.07.2021

MAFIA FIRED BULLETS TO RESCUE A TRACTOR-TROLLEY FULL OF CHAMBAL SAND

INCIDENT OF VISANGPUR ON WEDNESDAY EVENING AT 4.30 PM, FIR LODGED ON 5 PERSONS

To get escape of tractor-trolley filled with Chambal sand, the mafia riding in a Bolero fired 5 rounds at the team of forest department with a 315 bore gun. The accused abducted the driver of the department and beat him and become successful in getting the trolley. Criminal case has been registered against five people of Sabrauli.

To register the FIR, the superintendent of Deori Gharial Center Shraddha Pandre reached the Station Road police station at 6 pm on Wednesday. She told the police that at 4.30 pm on Wednesday, her staff, during patrolling, seized a tractor-trolley filled with Chambal sand in Visangpur. The driver of her department was coming to Morena with the seized tractor-trolley,

when 4 to 5 people riding in a Bolero fired at the forest team with a 315 bore gun. Police arrested the accused Dharmendra Gurjar, Gajendra Gurjar, Lalla sand vehicle as Gurjar, Dilip Gurjar and Kallo Sega and registered a crime against them.

एसडीओ समेत फॉरिस्ट टीम पर हमला : पठामनपुरा के 7 लोगों पर लूट व बल्ला का मुकदमा, पुलिस ने तीन गिरफ्तार किए

एफआईआर में 100 लोगों की भीड़ को आरोपी बनाया गया है

भास्कर संवाददाता | मुरैना

घड़ियाल केन्द्र की अर्धाधिका श्रद्धा पंदरे समेत एसएफ के जवान व वन अमले पर हमला के मामले में कोतवाली पुलिस ने 7 लोगों के खिलाफ ट्रैक्टर-ट्रॉली लूटने का मुकदमा दर्ज किया है। एफआईआर

मुलजिम बनाया है। तीन थानों की पुलिस ने गुरुवार की शाम दबिश के दौरान आरोपी भरत सिंकरवार सरनाम सिंह सिंकरवार व भरत मरिया पंडित को गिरफ्तार कर लिया। थाना देवगढ़ को भेजी गई एफआईआर में धर्मेन्द्र सिंकरवार, छोटे सिंकरवार, भरत सिंकरवार, धर्मा सिंकरवार, सरनाम सिंकरवार, मरिया पंडित व रामधन सिंकरवार समेत 100 लोगों की भीड़ को आरोपी बनाया है। इन

का प्रावधान है। एफआईआर में उल्लेख है कि आरोपी धर्मेन्द्र सिंकरवार व छोटे पुत्र भरत सिंह सिंकरवार ने महिला एसडीओ श्रद्धा पंदरे से ट्रैक्टर-ट्रॉली जब्ती के दौरान धक्का-मुक्की की।

भीड़ में शामिल लोगों ने पथराव कर व गोलियां चलाकर फॉरिस्ट टीम के जीवन के लिए संकट पैदा कर दिया। तहरीर में जिक्र है कि आत्मरक्षा के लिए एसएफ के जवानों को अश्रुगैस छोड़ना

फायर करने पड़े। लाठी के प्रहार से एसएफ के जवान मुकेश सेन के हाथ में प्रेक्चर हुआ है।

फॉरिस्ट टीम पर हमले व रेत से भरे ट्रैक्टर-ट्रॉली को लूट ले जाने की घटना के नामजद आरोपियों की गिरफ्तारी के लिए अनुविभागीय पुलिस अधिकारी जौरा मानवेन्द्र सिंह ने गुरुवार की शाम बागवानो, जौरा व देवगढ़ पुलिस के एसडीओ जवानों के साथ पठामनपुरा समेत अन्य दो गांवों में दबिश दी। जिसमें

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Morena Dainik Bhaskar 11.06.2021

ATTACK ON FOREST TEAM INCLUDING SDO: 7 PEOPLE OF PATHAMANPURA ACCUSED OF ROBBERY AND RIOTING, POLICE ARRESTED THREE

A mob of 100 people has been made accused in the FIR.

In the case of attack on SAF personnel and forest staff, including the superintendent of the Gharial center, the Kotwali police have registered a case against 7 people for robbing a tractor-trolley and they have been made accused. The police of three police stations arrested the accused Bharat Sikarwar, Sarnam Singh, Sikarwar and Maria Pandit during the raid on Thursday evening.

In the FIR sent to the police station Deogarh, a mob of 100 people including Dharmendra Sikarwar, Chhote Sikarwar, Bharat Sikarwar, Dharma Sikarwar, Sarnam Sikarwar, Maria Pandit and Ramdhan Sikarwar have been made accused. There is a provision of them. It is mentioned in the FIR that accused Dharmendra

Sikarwar and Chhotu son of Bharat Singh Sikarwar have thrashed female SDO Shraddha Pandare during the seizure of tractor-trolley.

The people involved in the mob created a crisis for the life of the forest team by pelting stones and firing bullets. It is mentioned in the report that for self-defense, the soldiers of the SAF Had to fire. SAF jawan Mukesh Sen was hit by a stick and his hand was fractured.

For the arrest of the accused named in the incident of attack on the forest team and robbing a tractor-trolley filled with sand, Sub-Divisional Police Officer Jaura Manvendra Singh raided Pathamanpura along with other two villages with 25 soldiers of Bagchini, Jeera and Deogarh police.



राजस्थान सरकार
कार्यालय अतिरिक्त निदेशक (खान), कोटा-जोन, कोटा
कोटा सड़क 5, खनिज खनन, रैवार नगर, राजस्थान रोड, कोटा जिला RD 0744-2471082 ई-मेल
admkota.mg@rajasthan.gov.in

क्रमांक:-अनिखा/कोटा-जोन/कोर्ट/एनजीटी/2022/ 882

दिनांक:- 25/5/22

प्रेषित:-अधिसाषी अभियन्ता एवं
कमेटी नोडल अधिकारी,
मध्य प्रदेश प्रदूषण नियंत्रण मण्डल,
ग्वालियर (मध्य प्रदेश)

विषय:-माननीय हरित अधिकरण, मुख्य बैंच, नई दिल्ली के आदेश दि० 05.04.2022
ओ.ए. नम्बर 248/2022 में गठित कमेटी के सम्बन्ध में।
प्रसंग:-आपका पत्र क्रमांक 1579 दिनांक 23.05.2022।

महोदय,

उपरोक्त विषयान्तर्गत संदर्भित पत्र द्वारा दिनांक 17.05.2022 को मुरेना में कमेटी की मितिग के दौरान किये गये विचार विमर्श के सम्बन्ध में की गई कार्यवाही रिपोर्ट और वस्तुस्थिति रिपोर्ट मय सुझाव के चाहे गये हैं। उक्त कमेटी में खान विभाग, राजस्थान की ओर से अघोहस्ताक्षरकर्ता के साथ अधीक्षण खनि अभियन्ता, भरतपुर एवं खनि अभियन्ता, धौलपुर उपस्थित थे। दिनांक 17.05.2022 को मध्य प्रदेश की सीमा में स्थित खनन स्थल एवं धौलपुर जिले की तहसील धौलपुर के बसईनीम तथा तहसील राजाखेडा के झंकरपुरा ग्राम स्थित क्षेत्रों का निरीक्षण किया गया। धौलपुर जिले की सीमा में स्थित उक्त दोनों खनन स्थलों पर नीके पर बजरी का खनन होता नहीं पाया गया।

संदर्भित पत्र द्वारा कुल 8 बिन्दुओं के सम्बन्ध में सूचना चाही गई है, जिसमें बिन्दु संख्या 1, 3, 5 एवं 6 में खान विभाग, राजस्थान की ओर से रिपोर्ट प्रेषित की जानी है। इस सम्बन्ध में अधीक्षण खनि अभियन्ता, भरतपुर एवं खनि अभियन्ता, धौलपुर से बिन्दुवार टिप्पणी मय नक्शा सहित कार्यवाही रिपोर्ट चाही गई। अधीक्षण खनि अभियन्ता, भरतपुर के पत्र दिनांक 25.05.2022 के साथ बिन्दुवार टिप्पणी मय नक्शा प्राप्त हुआ है, मूल ही अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न:-

1. खान विभाग, राजस्थान आदेश दिनांक 06.05.2020।
2. पुलिस अधीक्षक, धौलपुर पत्र दिनांक 24.05.2022।
3. खान विभाग राजस्थान परिपत्र दिनांक 05.07.2021 एवं 09.02.2021।
4. मुख्य सचिव राजस्थान पत्र दिनांक 10.05.2018।
5. जिला कलेक्टर धौलपुर आदेश दिनांक 11.05.2018।
6. जिला धौलपुर में एन.सी.एस. क्षेत्र में संवेदनशील क्षेत्रों की नक्सा।

EE-I (Soprii)

25/5/22

भवदीय,

(एम. पी. मीणा)

अतिरिक्त निदेशक (खान),
कोटा-जोन, कोटा

ANNEXURE C-6

GOVERNMENT OF RAJASTHAN
OFFICE OF THE ADDITIONAL DIRECTOR
(MINES), KOTA ZONE, KOTA

Number:-Anikha/Kota-Zone/ Court/ NGT/2022/
882 date-25/05/2022

To,

The Executive Engineer and Committee Nodal
Officer

Madhya Pradesh Pollution Control Board,
Gwalior (Madhya Pradesh)

Subject: Regarding the committee constituted
vide Order of Hon'ble Green Tribunal, Principal
Bench, New Delhi dated 05.04.2022 in O.A.
number 248/2022.

Reference:- Your letter number 1579 dated
23.05.2022

Sir,

In relation to the deliberations made during the meeting of the committee in Morena on 17.05.2022 on the above subject, the action taken report and status report and suggestions have been sought vide referenced letter. The Superintending Mining Engineer, Bharatpur and Mining Engineer, Dholpur were present along with the undersigned on behalf of Mines Department, Rajasthan in the said committee. On 17.05.2022, the mining sites located on the border of Madhya Pradesh and Basainim of Tehsil Dholpur tehsil of Dholpur district and Shankarpura village of Tehsil Rajkheda were inspected. Mining of gravel was not found on the spot at both the mining sites located in the border of Dholpur district.

Information has been sought in respect of total of 8 points vide the referenced letter, in which reports are to be sent on behalf of Mines Department, Rajasthan in point number 1, 3, 5 and 6. In this regard, action report was sought from the Superintending Mining Engineer, Bharatpur and Mining Engineer, Dholpur along with a map with point wise comments. Along with the letter dated 25.05.2022 of the Superintending Mining Engineer, Bharatpur, the map with point-

wise comments has been received, the original has been sent for perusal and necessary action.

Encls:

1. Mines Department, Rajasthan Order dated 06.05.2020
2. Superintendent of Police, Dholpur letter dated 24.05.2022
3. Mines Department Rajasthan Circular dated 05.07.2021 and 09.02.2021
4. Chief Secretary Rajasthan letter dated 10.05.2018.
5. District Collector Dholpur Order dated 11.05.2018.
6. Map of sensitive areas in the NCS area in District Dholpur.

Sincerely,

SD/25.05.2022

(M.P. Meena)

Additional Director (Mines)

Kota-Zone, Kota

प्रेषिति:-

श्रीमान् अतिरिक्त निदेशक(खान),
खान एवं भू विज्ञान विभाग,
कोटा-जोन, कोटा।

विषय:- NGT case No.O.A. 248/2022 (Division of Chambal)।

प्रसंग:- खनि अभियन्ता, धौलपुर पत्र क्रमांक 56 दिनांक 24.05.2022।

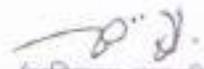
महोदय,

उपरोक्त विषयान्तर्गत एवं प्रासंगिक पत्र के सम्बन्ध में निवेदन है कि खनि अभियन्ता, धौलपुर के प्रासंगिक पत्र क्रमांक 56 दिनांक 24.05.2022 से उक्त प्रकरण में बिन्दुवार प्रत्युत्तर प्राप्त हुआ है (संलग्न)। जिसके अनुसार कार्यालय प्रत्युत्तर बिन्दुवार निम्नानुसार है :-

S.No. of Ref. letter	Description of Information required	Reply
1	ATR of last year 2021-2022 for stopping illegal sand mining & transportation from Chambal River in NCS area	माननीय उच्च न्यायालय के आदेश दिनांक 03.09.2019 की पालना में राज्य में बजरी के अवैध खनन एवं परिवहन को रोकथाम के संबंध में खान (युप-2) विभाग जयपुर के आदेश दिनांक 06.05.2020 के अनुसार " वन विभाग वन क्षेत्र में बजरी अवैध खनन एवं परिवहन पाये जाने पर उक्त वाहनों को मय खनिज जप्त कर वन अधिनियमों के तहत प्राथमिकी दर्ज कर वाहनों/वाहन मालिकों के विरुद्ध नियमानुसार कार्यवाही की जावेगी। वन भूमि से होकर अवैध बजरी परिवहन करने में प्रयुक्त यांत्रिक वाहनों पर वन अधिनियम के तहत कठोर कार्यवाही अमल में लायी जावेगी।" इसके अतिरिक्त शासन के जारी परिपत्र क्रमांक प.14(1)खान/युप-2/2012 जयपुर दिनांक 09.02.2012 एवं समसंख्यक पत्र दिनांक 05.07.2021 के अनुसार "वन क्षेत्रों में अवैध खनन रोकने की पूर्ण जिम्मेदारी वन विभाग की होगी एवं इसके लिये संबंधित वन क्षेत्र के प्रभारी एवं उपवन संरक्षक/मण्डल वन अधिकारी पालना किये जाने हेतु जिम्मेदार होंगे।"
3	Suggestions regarding respects to be required for stopping illegal sand mining & transportation from Chambal River in NCS	जिला धौलपुर में वन विभाग एवं पुलिस विभाग द्वारा अवैध चम्बल रेंता खनन/परिवहन/भण्डारण के विरुद्ध धारा 29/51 वन्य जीव संरक्षण अधिनियम 1972 व 379 त्तः 210 के तहत कार्यवाही कर वित्तीय वर्ष (21-22) में 89 प्रकरण दर्ज किये गये जिनमें से 65 प्रकरण में न्यायालय में धालान पेश हो चुका है एवं 23 प्रकरण पुलिस स्तर पर पेंडिंग है। एक प्रकरण में एफआर लगाई जा चुकी है। बजरी माफियाओं द्वारा संगठित गिरोह के रूप में अवैध बजरी खनन/निर्गमन को अंजाम दिया जाता है। जिला धौलपुर में चम्बल बजरी का अवैध खनन कर परिवहन करने वाले वाहनों में काफी संख्या में लोग लाठी, पत्थर एवं अन्य शस्त्रों से लैस होते हैं, जिनके द्वारा पूर्व में भी फायर आदि कर कई घटनाओं को अंजाम दिया जा चुका है, एस.आई.टी. द्वारा सार्थक प्रयास

	area effectively.	करते हुए समय-समय पर कार्यवाही को अजाम दिया जाता है परन्तु निम्नानुसार चिन्हित क्षेत्रों में चोरी छुपे बजरी का अवैध खनन होता रहता है। अतः इस विभाग को राय में चम्बल नदी में हो रहे अवैध खनन को रोकने के लिये विशेष फोर्स को तैनात किया जाना उचित रहेगा।
5	Brief details of mechanism framed in the district level to stop illegal sand mining & transportation from Chambal River in NCS area	खनिज बजरी के अवैध खनन/निर्गमन पर प्रभावी कार्यवाही हेतु संजय गर्ग बनाम राजस्थान राज्य व अन्य की याचिका संख्या 9458/2018 में माननीय उच्च न्यायालय, जयपुर द्वारा पारित आदेश दिनांक 03.05.2018 की पालना में मुख्य सचिव, राजस्थान के पत्र दिनांक 10.05.2018 से राज्य के सभी जिलों में जिला कलक्टर की अध्यक्षता में एस.आई.टी. गठन किये जाने के अनुसरण में जिला कलक्टर, धौलपुर द्वारा आदेश दिनांक 11.05.2018 से एस.आई.टी. का गठित की गयी। जिला धौलपुर में अवैध बजरी खनन/निर्गमन/स्टॉक पर एस.आई.टी. द्वारा कार्यवाही के दौरान खान विभाग द्वारा अपेक्षित सहयोग प्रदान किया जाता है।
6	List of Identified/ Reported locations in NCS area from where illegal sand mining carried out with GPS locations.	चम्बल नदी नेशनल चम्बल सेन्चुरी के अन्तर्गत आने के कारण धौलपुर जिले के अन्तर्गत आने वाली चम्बल नदी में खनिज बजरी का कोई खनन पट्टा/एलओआई स्वीकृत नहीं है, परन्तु चम्बल नदी से निम्न स्थानों से बजरी का अवैध खनन होता रहता है। <ol style="list-style-type: none"> 1. समौना तहसील राजाखेडा(78° 12' 15.3", 26° 49' 28.2") 2. जैतपुरा तहसील राजाखेडा(78° 06' 36.4", 26° 47' 38.2") 3. अण्डवापुरानी तहसील राजाखेडा(78° 07' 10.5", 26° 45' 00.3") 4. कलूमरा तहसील राजाखेडा(78° 05' 37.7", 26° 41' 29.3") 5. शंकरपुरा तहसील राजाखेडा(78° 05' 03.6", 26° 40' 32.5") 6. भूरा खेडा तहसील धौलपुर(77° 59' 16.3", 26° 41' 00.5") 7. बसई नीम तहसील धौलपुर(77° 53' 50.2", 26° 39' 07.4") 8. मोरोली बिछिया तहसील धौलपुर(77° 53' 37.6", 26° 37' 02.7") 9. नगर तहसील बाडी(77° 47' 25.3", 26° 33' 07.2") 10. चन्दीलपुरा तहसील बाडी(77° 45' 00.7", 26° 32' 30.6") 11. सेवरपाली तहसील बाडी(77° 27' 06.5", 26° 24' 21.7") 12. झिरी तहसील सरमथुरा(77° 33' 36.8", 26° 25' 16.4") <p>उक्त GPS locations खनि अभियन्ता, धौलपुर कार्यालय के खनि कार्यदेशक द्वितीय के बताये अनुसार जी टी शीट के आधार पर खनि अभियन्ता, धौलपुर कार्यालय मानचित्रकार द्वारा निकाले गये हैं।</p>

चम्बल नदी में खनिज बजरी के अवैध खनन स्थलों का मार्कशुदा जिला मानचित्र की प्रति संलग्न है।
संलग्नक :- उपरोक्तानुसार


(अविनाश कुलदीप)
अधीक्षक खनि अभियन्ता
भरतपुर-दूत, भरतपुर
कैम्प-कोटा

GOVERNMENT OF RAJASTHAN

OFFICE OF THE SUPERINTENDING MINING
ENGINEER, BHARATPUR, BHARATPUR (RAJ)

No.: Aq/ Bharat/ Re. Ap./ Miscellaneous
(Dhaul)/ 2022/Sp 1223 Date: 25.05.2022

To

The Additional Director (Mines),
Department of Mines and Earth Sciences,
Kota-Zone, Kota

Subject: NGT case no. O.A. 248 / 2022
(Division of Chambal)

Ref:- Mining Engineer, Dholpur letter no. 56
dated 24.05.2022

Sir,

In relation to the above subject and letter in reference, it is requested that vide the referenced letter number 56 dated 24.05.2022 of Mining Engineer, Dholpur, point wise reply has been received in the above case (enclosed). According

to which the point wise reply of the office is as follows:

S.NO. OF REF. LETTER	DESCRIPTION OF INFORMATION REQUIRED	REPLY
1	ATR of last year 2021 2022 for stopping illegal sand mining & transportation Chambal River in NCS area	In compliance with the order of the Hon'ble High Court dated 03.09.2019, according to the order of the Mines (Group-2) Department Jaipur dated 08.05.2020 Regarding the prevention of illegal mining and transportation of gravel in the state “upon finding an illegal mining and transport of gravel in the forest area of the forest department area, after confiscating the above vehicles along with the minerals and registering an FIR under the Forest Acts, action shall be taken against the vehicles/vehicle owners as per rules. Strict action will be taken under the Forest Act on mechanical vehicles used for

		<p>transporting illegal gravel through forest land. Apart from this, according to the circular number no.14 (1) Mines / Group-2 / 2012 Jaipur dated 09.02.2012 and letter of even number dated 05.07.2021 issued by the government, the forest department will have the full responsibility of stopping illegal mining in the forest areas. For this, the in-charge of the concerned forest area and the Conservator of Forests / Divisional Forest Officer will be responsible for compliance.</p> <p>The Forest Department and Police Department in District Dholpur, In the financial year (21-22), 89 cases were registered for illegal Chambal sand mining/ transportation/storage under Section 29/51 of Wildlife Protection Act 1972 and 379 __, out of which challan has been presented in the court for 65 cases and 23 cases are pending at the police level. FR has been filed in one case.</p>
3	Suggestions	Gravel mining / issuance is carried out by the gravel mafia as

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	regarding respects to be required for stopping the illegal sand mining & transportation from Chambal River in NCS area effectively.	an organized gang. In the Mining vehicles transporting illegally mined Chambal gravel in district Dholpur, a large number of people are equipped with sticks, stones and other weapons, by which many incidents have been carried out in the past by firing etc., worthwhile effort have been made by SIT and The proceedings are carried out from time to time, But illegal mining of mineral gravel keeps happening secretly in the areas identified as follows. Therefore, in the opinion of this department, Deployment of Special Forces would be appropriate to stop illegal mining in Chambal river area.
5	Brief details of mechanism framed in the district level	In pursuance of the order dated 03.05.2018 passed by the Hon'ble High Court, Jaipur in Sanjay Garg Vs. State of Rajasthan and others, petition No. 9458/2018 for effective action on illegal mining issue of mineral gravel, In pursuance of the letter dated 10.05.2018 of the Chief Secretary, Rajasthan for

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	to stop illegal sand mining & transportation Chambal River in NCS area	the constitution of SIT under the chairmanship of District Collector in all the districts of the state, the SIT was constituted by the District Collector, Dholpur vide his order dated 11.05.2018. The requisite cooperation is provided by the Mines Department during the proceedings of SIT on illegal gravel mining / issue / stock in Dholpur district.
6	List of Identified / reported locations in NCS area from where illegal sand mining carried out with GPS locations	<p>Due to Chambal river falling under National Chambal Sanctuary, no mining lease / LOI of mineral gravel is approved in Chambal river coming under Dholpur district, but illegal mining of gravel from Chambal river continues from the following locations.</p> <ol style="list-style-type: none"> 1. Samauna Tehsil Rajkheda (78° 12' 15" 3' 26° 49' 28.2") 2. Jaitpura Tehsil Rajkheda (78° 06' 36.4, 26 47 39.2) 3. Andvapuraini Tehsil Rajkheda (78 07 105° 28° 45 00.3). 4. Kathumra Tehsil Rajkheda (78° 05' 37.7 26 41 29.3") 5. Shankarpura Tehsil Rajkheda (78 05 03.6, 25 40 32.5)

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		<p>6. Bhura Kheda Tehsil Dholpur (77 59 16:3" 29 41 00.5) 7. Basai Neem Tehsil Dholpur (77 53 50.2 26 39° 07.4) 8. Mauroli Bichiya Tehsil Dholpur (77 53 37.6 26 37 02.7) 9. Nagar Tehsil Badi (77 47 25.3 26 33 07.2) 10. Chandilpura Tehsil Badi (77 45 00.7 26 32 30.6) 11. Sevarpali Tehsil Badi (77 27° 06.5", 26 24 21.7) 12. Jhiri Tehsil Sarmathura (77 33 36.8. 26 26 16.4")</p> <p>The above GPS locations have been worked out by the Mining Engineer, Paulpur Office Cartographer on the basis of GT Sheet as per the Mining Executive II of the Office of Mining Engineer, Dholpur.</p>
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A copy of the marked district map of illegal mining sites of mineral gravel in Chambal River is attached.

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Enclosure :- As above

SD

(Avinash Kuldeep)

Superintending Mining Engineer

Bharatpur- Circle, Bharatpur

Camp Kota

राजस्थान सरकार
खान (युप-2) विभाग

क्रमांक प.11(1)(161)खान/युप-2/2019

जयपुर, दिनांक: 06 MAY 2020

आदेश

माननीय उच्च न्यायालय के आदेश दिनांक 03.09.2019 की पालना में राज्य में खनिज बजरी के अवैध खनन एवं परिवहन की रोकथाम के संबंध में निम्न दिशा निर्देश जारी किये जाते हैं:-

1. खनिज बजरी के अवैध खनन/निर्गमन पर प्रभावी कार्यवाही हेतु संजय गर्ग बनाम राजस्थान राज्य व अन्य की याचिका संख्या 9456/2018 में माननीय उच्च न्यायालय, जयपुर द्वारा पारित आदेश दिनांक 03.05.2018 की पालना में मुख्य सचिव, राजस्थान के पत्र दिनांक 10.05.2018 से राज्य के सभी जिलों में जिला कलक्टर की अध्यक्षता में एस.आई.टी. गठित की हुई है। सभी जिला कलक्टर खनिज बजरी के अवैध खनन/निर्गमन के संबंध में एस.आई.टी. द्वारा की गई कार्यवाही की समीक्षा प्रत्येक माह के द्वितीय सोमवार को करेंगे तथा समीक्षा रिपोर्ट राज्य सरकार को प्रेषित करेंगे।
2. जिला कलक्टर से प्राप्त रिपोर्ट की समीक्षा हेतु शासन स्तर पर पृथक से सेल गठित किया जाएगा तथा प्रगति रिपोर्ट से मुख्य सचिव, राजस्थान को अवगत करवाया जावेगा।
3. राष्ट्रीय हरित प्राधिकरण की मुख्य पीठ, नई दिल्ली द्वारा एन.जी.टी. एक्ट, 2010 की धारा 15 के अन्तर्गत ओ.ए. संख्या 140/2014 (198/2017) में पारित आदेश दिनांक 19.09.2018 में जयसमंद झील के कंचमेंट क्षेत्र में खनिज बजरी के अवैध खनन के संबंध में इकोलोजी रेस्टोरेशन हेतु विभाग को एक लाख रुपये प्रति वाहन वसूल किये जाने हेतु निर्देशित किया है। उक्त राशि वर्तमान में वन विभाग में जमा कराई जा रही है। खान विभाग द्वारा उक्त राशि हेतु पृथक से मद सृजित किया जायेगा जिससे खान विभाग द्वारा कार्यवाही करते समय एक लाख रुपये की शास्ति उक्त मद में जमा कराई जा सके।
4. माननीय उच्च न्यायालय द्वारा आदेश दिनांक 03.09.2019 में अवैध खनन/निर्गमन के दौरान जब की गई बजरी का अवैध खनन स्थल पर पुनर्गमन करने के निर्देश दिये हैं। यदि जब की गई बजरी का नदी में पुनर्गमन किया जाता है तो नदी क्षेत्र में बजरी के ढेर लगने से इसके पुनः अवैध खनन की संभावना अधिक रहेगी व नदी का बहाव क्षेत्र भी प्रभावित हो सकता है। इस संबंध में माननीय न्यायालय के निर्णय के क्रियान्वयन में आने वाली संभावित कठिनाइयाँ/परिस्थितियों को ध्यान में रखते हुए जब की गई बजरी की नीलामी की अनुमति हेतु खान विभाग द्वारा माननीय न्यायालय में प्रार्थना पत्र प्रस्तुत किया जावे।
5. ओवरलोड बजरी परिवहन में जब वाहनों के विरुद्ध परिवहन विभाग द्वारा मोटर वाहन अधिनियम के अन्तर्गत नियमानुसार कार्यवाही की जावेगी।

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6. खान विभाग वन क्षेत्र में बजरी अवैध खनन एवं परिवहन पाये जाने पर उक्त वाहनों को गन खनिज जड़त कर वन अधिनियमों के तहत प्राथमिकी दर्ज कर वाहनों/वाहन मालिकों को विरुद्ध नियमानुसार कार्यवाही की जावेगी। वन भूमि से होकर अवैध बजरी परिवहन करने में प्रयुक्त यात्रिक वाहनों पर वन अधिनियम के तहत कठोर कार्यवाही अमल में लाई जावेगी।
7. बजरी अवैध परिवहन के प्रकरणों में वाहन मालिक एवं वाहन चालक के विरुद्ध एगएमडीआर एक्ट, 1957 की धारा 21 एवं आईपीसी की धारा 379 के तहत राजकीय सम्पत्ति की धोरी बाबत प्राथमिकी संबंधित थाने में दर्ज करवाई जावेगी। बजरी अवैध खनन एवं परिवहन में किसी भी वाहन के एक से अधिक बार पकड़े जाने पर पुलिस विभाग द्वारा दूसरी बार अपराध चिते जाने का तमम माननीय न्यायालय में प्रस्तुत किया जावेगा।

सूचना प्रौद्योगिकी एवं सुदूर संवेदन प्रणाली का उपयोग:

8. खान विभाग की विभागीय वेबसाइट के ऐप में वर्तमान में अवैध खनन/निर्गमन के पंचनामों का 72 घंटे की अवधि में ऑन-लाइन अपलोड किया जाना आवश्यक है। इसमें परिवर्तन करके बजरी अवैध खनन/निर्गमन के संबंध में पकड़े गये वाहनों की प्रारंभिक सूचना (First Intimation Report) वाहन में फोटोग्राफ सहित विभागीय ऐप पर तत्काल अपलोड किया जाना सुनिश्चित किया जायेगा। इसके पश्चात् पंचनाम 72 घंटे की अवधि में ऑन-लाइन अपलोड किया जायेगा। इस संबंध में विभागीय वेबसाइट में आवश्यक प्रावधान किये जायेंगे।

सतर्कता शाखा का सुदृढीकरण:

9. राज्य सरकार द्वारा दिनांक 22.10.2019 से अवैध खनन की रोकथाम हेतु बार्डर होमगार्ड की तीन कंपनियां (333 नफरी) उपलब्ध करवाई हैं। निदेशक, खान द्वारा अवैध खनन के संवेदनशील खनन स्थलों पर उक्त बार्डर होमगार्ड को जवान एवं आर.ए.सी. के जवानों को नियोजित किया जा सकेगा।

विभागों में समन्वय:

10. पुलिस थानों द्वारा बजरी के अवैध वाहनों को डीटेन्ड करके परिवहन एवं खान विभाग के संबंधित जिला स्तरीय अधिकारियों को दूरभाष एवं मेल पर सूचना दी जावेगी जिस पर परिवहन एवं खान विभाग द्वारा अपने-अपने नियमों के अन्तर्गत अदिलम्ब कार्यवाही की जावेगी। इसी प्रकार परिवहन विभाग द्वारा खनिज बजरी के पकड़े गये वाहनों के संबंध में सूचना भी खान विभाग के संबंधित जिला अधिकारी को तत्काल उपलब्ध करवाई जावेगी। विभागों द्वारा की गई उक्त समन्वित कार्यवाही की मासिक समीक्षा भी संबंधित जिला कलक्टर द्वारा की जावेगी। वन भूमि में अवैध खनन पाये जाने पर वन विभाग द्वारा भी वाहनों के विरुद्ध नियमानुसार कार्यवाही की जावेगी।

(प्रमुख) (सहायक) (सहायक)
प्रमुख आसाम सचिव

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. वरिष्ठ शासन उप सचिव, मुख्य सचिव कार्यालय, जयपुर।
2. निजी सचिव, अतिरिक्त मुख्य सचिव, गृह विभाग, जयपुर।
3. निजी सचिव, प्रमुख शासन सचिव, वन विभाग, जयपुर।
4. निजी सचिव, प्रमुख शासन सचिव, खान एवं पेट्रोलियम विभाग, जयपुर।
5. निजी सचिव, शासन सचिव, परिवहन विभाग, जयपुर।
6. महानिदेशक, राजस्थान पुलिस, जयपुर।
7. निदेशक, खान एवं भूविज्ञान विभाग, राजस्थान, उदयपुर।
8. रक्षित पत्रावली।

J. J. J.
उप शासन सचिव

GOVERNMENT OF RAJASTHAN
MINES (GROUP-2) DEPARTMENT

Sl. No. 11(1) (161) Mines/Group-2/2019

Jaipur Date 06 MAY 2020

ORDER

In compliance with the order of the Hon'ble High Court dated 03.09.2019, the following guidelines are being issued regarding the prevention of illegal mining and transportation of mineral gravel in the state:

1. Vide the Letter dated 10.05.2018 of the Chief Secretary, Rajasthan in compliance of the order dated 03.05.2018 passed by the Hon'ble High Court, Jaipur in the petition number 9458/2018, Sanjay Garg vs State of Rajasthan and others, an SIT under the chairmanship of District Collector in all the districts of the state has been constituted for effective action on illegal mining/issuance of mineral gravel. All district collector shall review the action taken by SIT in relation to illegal mining / issuance of mineral gravel on the second Monday of every month and send the review report to the state government.

2. A separate cell will be constituted at the government level to review the reports received from the district collectors and the progress report will be apprised to the Chief Secretary, Rajasthan.
3. National Green Authority, Principal Bench, New Delhi vide order dated 19.09.2018, passed in OA No. 140/2014 (198/2017), Under section 15 of the N.G.T. Act, 2010 In connection with illegal mining of mineral gravel in the catchment area of Jaisamand lake, has directed the department to recover one lakh rupees per vehicle for ecology restoration. The said amount is currently being deposited in the Forest Department. A separate item will be created by the Mines Department for the said amount, so that while taking action by the Mines Department, a penalty of one lakh rupees can be deposited in the said item.
4. Vide order dated 03.09.2019 the Hon'ble High Court, has passed instructions to recharge the gravel seized during illegal mining / issuance at the illegal mining site. If the confiscated gravel

is recharged in the river, there will be more chances of illegal mining due to piles of gravel in the river area and the river flow area may also be affected. Keeping in view the possible difficulties/ circumstances in the implementation of the directions of the Hon'ble Court in this regard, Application should be submitted by the Mines Department before the Hon'ble Court for permission to auction the confiscated gravel.

5. Action will be taken by the Transport Department against the vehicles seized with overloaded gravel transport as per rules under the Motor Vehicles Act.
6. If the forest department is found transporting gravel from illegal mining in the forest area, action will be taken against the vehicle /vehicle owners by confiscating the minerals from the said transport and by registering an FIR under the Forest Acts. Stringent action under the Forest Act will be implemented on mechanical vehicles used for over shifting transport through forest land.

7. In cases of illegal transport, an FIR will be lodged against the owner and the driver of the vehicle under section 21 of MMDR Act 1957 and section 379 of IPC in respect of theft of state property. If any vehicle is caught more than once in illegal mining and transport of gravel, it shall be presented in the Hon'ble court by the police department for the second time the offense is committed.

Use of Information Technology and Remote Sensing System:

8. At present, the Panchnamas of illegal mining/issuance of minerals are required to be uploaded online within a period of 72 hours in the app of the departmental website of the Mines Department. By changing this, it will be ensured that the initial information of vehicles caught in the case of illegal mining / issuance of gravel be uploaded immediately on the departmental app along with the photograph of the vehicle. After this, the Panchnamas will go online within a period of 72 hours. Necessary provisions will be made in this regard in the departmental website.

Strengthening of Vigilance Branch:

9. Three companies (333 nafri) of Border Home Guard have been provided by the State Government from 22.10.2019 for the prevention of illegal mining. The said Border Home Guard personnel and RAC soldiers can be employed by The Director, mines, on the sensitive mining sites of illegal mining.

Coordination across departments:

10. After detaining of illegal gravel vehicles by police stations, information will be given to the concerned district level officers of the Transport and Mines Department on telephone and mail, on which action will be taken immediately by the Transport and Mines Department under their respective rules. Similarly, the information regarding the vehicles caught by the Transport Department of mineral gravel will also be made available to the concerned District Officer of the Mines Department immediately. Monthly review of the above coordinated action taken by the departments will also be done by the concerned District Collector. If illegal

mining is found in the forest land, action will be taken against the vehicles by the Forest Department as per rules.

SD

Chief Secretary

The copy is sent to the following for information and necessary action:

1. Senior Government Deputy Secretary, Office of the Chief Secretary, Jaipur.
2. Personal Secretary, Additional Chief Secretary, Home Department, Jaipur.
3. Personal Secretary, Principal Secretary to Government, Forest Department, Jaipur.
4. Personal Secretary, Principal Secretary to Government, Mines and Petroleum Department, Jaipur.
5. Personal Secretary, Government Secretary, Transport Department, Jaipur.
6. Director General, Rajasthan Police, Jaipur.
7. Director, Department of Mines and Geology, Rajasthan, Udaipur.
8. Guard File

SD

DEPUTY GOVERNMENT SECRETARY

D.M
24/5/22

142

!! कार्यालय पुलिस अधीक्षक जिला धौलपुर (राज0) !!

क्रमांक:-4958 दिनांक:-24.05.2022

खनिअभियंता,
खानएवंभूविज्ञानविभाग,
जिला धौलपुर

विषय:-घडियालपरियोजा क्षेत्र सेअवैध निर्गमितखनिजबजरी के विरुद्ध वर्ष 2021-22 में की गईकार्यवाहीकाविवरणबाबत।

प्रसंग:-आपके पत्र क्रमांकखअ/धौल/अना/2022/453दिनांक 24.05.2022 के संदर्भमें।
महोदय,

उपरोक्तविशय मेंनिवेदनहैकि घडियालपरियोजा क्षेत्र सेअवैध निर्गमितचम्वलबजरी के अवैध खनन /निर्गमन/भन्डारण के विरुद्ध वर्ष 2021-22 में की गईकार्यवाहीकाविवरणनिम्नप्रकारप्रेषितहै :-

क्र0 सं0	वर्ष	दर्जप्रकरण I	चालान	एफआर	पैण्डिंग	न्यायालय मेंपे I	जप्तवा हन	स्टोकरेत I
1	2021-22	89	65	01	23	65	88	04

जिलापुलिस अधीक्षक
धौलपुर।

515
24/5/22

142A

OFFICE OF THE SUPERINTENDENT OF POLICE, DISTRICT DHOLPUR (RAJ.)

Number:- 4958

Dated: 24.05.2022

Miner,

Mines & Geology Department,

District Dholpur

Subject: Regarding the details of the proceedings carried out against the illegal mining from the Gharial project area in the year 2021-22.

Reference: With reference to your letter no. BA / Dhaul / Ana / 2022 / 453 dated 24.05.2022.

Sir,

142B

In reference to the above subject, it is requested that the details of the proceedings carried out against the illegal mining / issue / storage from the Gharial project area in the year 2021-22 are as follows:

S1. No.	Year	Case no.	Chalan	FR	Pending	Pending In court	Vehicle seized	Stock sand
1	2021-22	89	65	01	23	65	88	04

District Superintendent of Police

Dholpur

क्रमांक: प.14(1)खान/सुप-2/2012

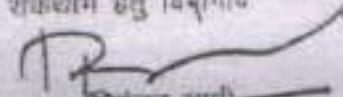
जयपुर, दिनांक: 05 JUL 2021

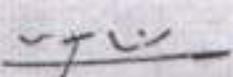
परिपत्र

अवैध खनन की रोकथाम को संबंध में विभिन्न विभागों में समन्वय स्थापित करने एवं मानवीय सर्वोच्च न्यायालय में शपथ पत्र प्रस्तुत करने हेतु अतिरिक्त राजकीय अधिकता डॉ० भनीप सिंघवी के पत्र दिनांक 28.01.2012 के क्रम में इस विभाग के समस्त कार्य परिपत्र दिनांक 09.02.2012 द्वारा दिशा-निर्देश जारी किये गये थे।

यह स्पष्ट है कि खनिजों का खनन वैध खनन पट्टा/साइसेंस/परमिट से अनामत ही किया जा सकता है। इसके अलावा खनन विध्या जाना अवैध खनन की परिभाषा में आता है, जिसे रोकना एवं दोषी व्यक्तियों के विरुद्ध कार्यवाही किया जाना आवश्यक है। वन क्षेत्रों में खनन, भारत सरकार के अनास्थाप स्वीकृति के अंतर विध्या जाना गैर-मान्य गतिविधियों में आता है। उक्त परिपत्र की पालना सुनिश्चित किये जाने हेतु पूर्व परिपत्र की निरन्तरता में निम्नानुसार दिशा-निर्देश जारी किये जाते हैं:-

1. वन क्षेत्रों में अवैध खनन रोकने की पूर्ण जिम्मेदारी वन विभाग की होगी एवं इसके लिए संबंधित वन क्षेत्र के प्रभारी एवं उप वन संरक्षक/मण्डल वन अधिकारी पालना किये जाने हेतु जिम्मेदार रहेंगे। न्यायालय में शपथ पत्र प्रस्तुत करने हेतु संबंधित उप वन संरक्षक/मण्डल वन अधिकारी द्वारा प्रकरण के प्रभारी अधिकारी को शपथ पत्र भिजाया जाएगा।
2. गैर-वन क्षेत्रों में अवैध खनन रोकने की जिम्मेदारी खान विभाग की रहेगी एवं इसके लिए खनि अभियंता/सहायक खनि अभियंता पालना किये जाने हेतु जिम्मेदार रहेंगे। न्यायालय में शपथ पत्र प्रस्तुत करने हेतु संबंधित खनि अभियंता/सहायक खनि अभियंता द्वारा प्रकरण के प्रभारी अधिकारी को शपथ पत्र भिजाया जाएगा।
3. खातोदारी भूमि में अवैध खनन किये जाने पर इसकी सूचना संबंधित तहसीलदार को देने हेतु क्षेत्र का हल्का पटवार जिम्मेदार होगा। पटवारी/खान विभाग द्वारा सूचना दिये जाने पर तहसीलदार द्वारा खातोदार के खातोदारी अधिकार निरस्त किये जाने की कार्यवाही सुनिश्चित की जावे। तहसीलदार द्वारा अवैध खनन हेतु खान विभाग के नियमों में दी गई शक्तियों का उपयोग कर दोषी व्यक्तियों के विरुद्ध कार्यवाही की जाए।
4. यदि कोई भूमि औद्योगिक/अन्य कार्य हेतु सीको/सूआई.टी./अन्य संस्थाओं को आवंटित कर दी गई हो एवं उसमें अवैध खनन होता हो तो संबंधित संस्था के प्रभारी द्वारा पुलिस में एफ.आई.आर. दर्ज कराई जानी चाहिए। यदि उक्त संस्थाएं उन्हें जिस कार्य हेतु भूमि आवंटित की गई है, उसे करने में विफल रहती है तथा अवैध खनन होता हो तो ऐसे आवंटन निरस्त किये जाने हेतु जिस्ता कलक्टर/सहाय अधिकारी द्वारा कार्यवाही की जावे।
5. राज्य सरकार/जिला प्रशासन द्वारा अवैध खनन की रोकथाम हेतु समुदाय अभियान चलाये जाने पर समुदाय दल में नामित अधिकारी अवैध खनन रोकथाम हेतु विभागीय नियमों के तहत समुदाय स्तर से कार्यवाही करेंगे।


(निर्देशन आर्मी)
मुख्य सचिव



5701

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय खान मंत्री, राजस्थान, जयपुर।
2. उप सचिव, मुख्य सचिव, राजस्थान, जयपुर।
3. निजी सचिव, अतिरिक्त मुख्य सचिव, खान एवं गेट्रोलियम विभाग।
4. निजी सचिव, प्रमुख शासन सचिव, वन एवं पर्यावरण विभाग।
5. निजी सचिव, प्रमुख शासन सचिव, राजस्व विभाग।
6. प्रधान मुख्य वन संरक्षक, राजस्थान, जयपुर।
7. निदेशक, खान एवं भू-विज्ञान विभाग, राजस्थान, उदयपुर।
8. समस्त जिला कलक्टर।
9. विशेषाधिकारी (तक.)/उपविधि परामर्शी, शासन सचिवालय, जयपुर।
10. समस्त अतिरिक्त निदेशक (खान)/ (भू-विज्ञान), अधीक्षण खनि अभियंता, खनि अभियंता, सहायक खनि अभियंता द्वारा निदेशक, खान एवं भू-विज्ञान विभाग, राजस्थान, उदयपुर।
11. रक्षित पत्रावली।

शासन उप सचिव

GOVERNMENT OF RAJASTHAN
MINES (GROUP-2) DEPARTMENT

No. 14 (1) Mines / Group-2 /2012

Jaipur, dated 05 JUL 2021

CIRCULAR

In furtherance of the letter dated 25.01.2012 of the Additional Government Advocate Dr. Manish Sindhi, Regarding establishing coordination in various departments for the prevention of illegal mining and to submit affidavit in the Hon'ble Supreme Court, guidelines of this department through were issued vide the circular of even number dated 09.02.2012

It is clear that mining of minerals can be done only under valid mining lease / license / permit. Any mining apart from this comes under the definition of illegal mining, which needs to be stopped and action should be taken against the guilty persons. Mining in forest areas done without permission of the Government of India, comes under non-forestry activities. Following guidelines are issued in continuation of the

earlier circular to ensure compliance of the previous circular:

1. The forest department will have the full responsibility of stopping illegal mining in the area and for the same the in-charge of the forest area and the concerned zonal officer will be responsible for the compliance. Affidavit will be sent to the officer in charge of the case by the concerned Deputy forest officer/ Divisional Forest officer to present the same in the court.
2. The responsibility of stopping illegal mining in non-forest regions will be of the Mines Department and for this the Mining Engineer / Assistant Mining Engineer will be responsible for compliance. Affidavit will be given to the officer-in-charge of the case by the Associated Mining Engineer / Assistant Mining Engineer to present the same in the court.
3. In case of illegal mining being done in the Khatedari (account-holding) land, the halka patwari of the area will be responsible for reporting it to the concerned Tehsildar. On being informed by the Patwari / Mines Department, action should be ensured by the Tehsildar to

cancel the Khedari rights of Khatedar(account-holder). Action shall be taken against the accused persons by exercising the powers given by the Tehsildar in the rules of the Mines Department for illegal mining.

4. If any land is allotted to RIICO/UIT or other institutions for industrial/other purposes, and illegal mining takes place in it, then the FIR shall be registered with the police by the in-charge of the concerned institution. If the said institutions fail to do the work for which the land has been allotted to them, and illegal mining takes place, then action should be taken by the District Collector / Protection Officer to cancel such allotment.
5. If the joint campaign is run by the State Government/District Administration for the prevention of illegal mining, the officers nominated in the joint team will jointly take action under the department for the prevention of illegal mining.

SD
(Niranjan Ani)
Chief Secretary

The copy is sent to the following for information and necessary action:

1. Special Assistant, Hon'ble Minister of Mines, Rajasthan, Jaipur.
2. Deputy Secretary, Chief Secretary, Rajasthan, Jaipur.
3. Personal Secretary, Additional Chief Secretary, Mines and Petroleum Department.
4. Personal Secretary, Principal Secretary to the Government, Forest and Environment Department
5. Personal Secretary, Principal Secretary to Government, Revenue Department.
6. Principal Chief Conservator of Forests, Rajasthan, Jaipur.
7. The Director, Department of Mines and Earth Sciences, Rajasthan, Udaipur.
8. All District Collectors
9. Privileged (Till.) / Bye-law Consultant, Government Secretariat, Jaipur.
10. All Additional Directors (Mines) / (Geology), Superintending Mining Engineer, Mining Engineer, Assistant Mining Engineer through the Director, Mines and Geology Department, Rajasthan Udaipur.
11. Guard Files.

SD

Secretary to Government

परिपत्र

सत्रियों का खान का खान पट्टा / लाइसेंस / सत्रियों को अंतरगत से विना
का लालक है । इसको अलावा खान विभाग जाना उचित खान का परिभाषा में आता है ।
दोसरा खान एक दोसरी व्यक्तियों के विरुद्ध कार्यवाही किया जाना आवश्यक है । इन क्षेत्रों में
खान भारत सरकार के अन्तर्गत स्वीकृति के बिना खान जाना पर-प्राप्तिकी परीक्षाओं में
आता है । अधिसूचना की संख्या के साथ में अधिसूचित कार्यवाही अधिसूचना को संशोधित
विभाग के पर क्रमांक एमएस/007/एस/2012 दिनांक 28.01.2012 को खान में विहित
विभाग में सम्बन्ध स्थापित करने पर खानको स्वीकृत कार्यवाही के साथ पर प्रस्तुत करने
हुं विभागद्वारा विना-निर्देश जारी किया जाये । -

1. खान को वे अतिरिक्त खान रखने की पूर्व विभाग को खान की होगी पर इनको
बिना स्वीकृति खान क्षेत्र के प्रभावी पर खान संसाधन / प्रबंधन पर अधिकारी
प्राप्त्य किने जाने हेतु विभागात् रहेंगे । खान-अप में साथ पर प्रस्तुत करने हेतु
स्वीकृत पर खान संसाधन / प्रबंधन पर अधिसूचना द्वारा प्रकाश के प्रभावी अधिकारी
के साथ पर विभागात् जायें ।
2. खान क्षेत्र में अधिसूचना रखने की विभागात् खान विभाग की रहेंगी पर इनको
बिना स्वीकृति अधिसूचना / संसाधन खान अधिसूचना प्राप्त्य किने जाने हेतु विभागात्
रहेंगे । खान-अप में साथ पर प्रस्तुत करने हेतु स्वीकृत पर अधिसूचना / प्रबंधन
पर अधिसूचना द्वारा प्रकाश के प्रभावी अधिकारी के साथ पर विभागात् जायें ।
3. खानकी भूमि में अधिसूचना किने जाने पर खान सुधार स्वीकृति लक्ष्योत्पत्ता पर
हेतु क्षेत्र का हस्ता प्रत्यक्षी विभागात् खान । प्रभावी / खान विभाग द्वारा
सुधार किने जाने पर लक्ष्योत्पत्ता द्वारा खान-अप के प्रभावी अधिकारी विरुद्ध किने
जायें । खान कार्यवाही सुनिश्चित की जाये । खान-अप द्वारा अधिसूचना हेतु खान
विभाग की विभाग में ही पर स्वीकृत पर खान-अप पर खान-अप की विभाग
कार्यवाही की जाये ।
4. खान को वे भूमि औद्योगिक / अन्य कार्य हेतु खान / सुधार / अन्य प्रभावी
का अधिसूचना खान की गई हो पर खान अधिसूचना खान हो तो स्वीकृत खान को
अपनी द्वारा प्रविष्टि के एक-अप-अप पर खान खान पर खान । खान खान खान
पर खान खान हेतु भूमि अधिसूचना की गई है । खान खान में विभाग खान है खान
अप खान खान हो तो खान अधिसूचना खान किने जाने हेतु विभाग खान-अप /
खान अधिसूचना द्वारा खान-अप की जाये ।
5. खान खान / विभाग प्रशासन द्वारा अधिसूचना की संसाधन हेतु प्रस्तुत अधिसूचना
खान खान पर प्रस्तुत पर वे स्वीकृत अधिसूचना अधिसूचना संसाधन हेतु विभागात्
विभाग के साथ प्रस्तुत पर वे खान-अप की जाये ।

मुख्य सचिव

अधिसूचना खान को सुधार पर आवश्यक कार्यवाही हेतु जारी है -

1. विभाग प्रशासन, खान खान, खान-अप, खान
2. विभाग प्रशासन, मुख्य सचिव, खान-अप, खान
3. विभाग सचिव, अधिसूचना खान, खान खान-अप, खान
4. विभाग सचिव, खान-अप, खान-अप, खान-अप, खान
5. विभाग सचिव, खान-अप, खान-अप, खान-अप, खान
6. विभाग सचिव, खान-अप, खान-अप, खान-अप, खान
7. विभाग सचिव, खान-अप, खान-अप, खान-अप, खान
8. विभाग सचिव, खान-अप, खान-अप, खान-अप, खान
9. विभाग सचिव, खान-अप, खान-अप, खान-अप, खान
10. विभाग सचिव, खान-अप, खान-अप, खान-अप, खान
11. विभाग सचिव (खान-अप) / पर विभाग सचिव, खान-अप, खान
12. खान अधिसूचना विभाग (खान) / सुधार विभाग अधिसूचना खान अधिसूचना खान-अप
का अधिसूचना द्वारा विभाग, खान पर सुधार विभाग खान-अप खान-अप
13. खान-अप खान-अप

GOVERNMENT OF RAJASTHAN
MINES (GROUP-2) DEPARTMENT

No. 14 (1) Mines / Group-2 /2012

Jaipur, dated 09 FEB 2012

CIRCULAR

The mining of minerals can be done only under valid mining lease / license / permit. Any mining apart from this comes under the definition of illegal mining, which needs to be stopped and action should be taken against the guilty persons. Mining in forest areas done without permission of the Government of India, comes under non-forestry activities. Following guidelines are being issued in relation to stopping the illegal mining in furtherance of the letter no. MS/002/S/2012 dated 20.01.2012 of the ___(illegible) to ensure compliance of the following:

1. The forest department will have the full responsibility of stopping illegal mining in the area and for the same the in-charge of the forest area and the concerned zonal officer will be responsible for the compliance. Affidavit will be sent to the officer in charge

of the case by the concerned Deputy Forest officer/ Divisional Forest officer to present the same in the court.

2. The responsibility of stopping illegal mining in non-forest regions will be of the Mines Department and for this the Mining Engineer / Assistant Mining Engineer will be responsible for compliance. Affidavit will be given to the officer-in-charge of the case by the Associated Mining Engineer / Assistant Mining Engineer to present the same in the court.
3. In case of illegal mining being done in the Khatedari (account-holding) land, the halka patwari of the area will be responsible for reporting it to the concerned Tehsildar. On being informed by the Patwari / Mines Department, action should be ensured by the Tehsildar to cancel the Khedari rights of Khatedar(account-holder). Action shall be taken against the accused persons by exercising the powers given by the Tehsildar in the rules of the Mines Department for illegal mining.

4. If any land is allotted to RIICO/UIT or other institutions for industrial/other purposes, and illegal mining takes place in it, then the FIR shall be registered with the police by the in-charge of the concerned institution. If the said institutions fail to do the work for which the land has been allotted to them, and illegal mining takes place, then action should be taken by the District Collector / Protection Officer to cancel such allotment.

5. If the joint campaign is run by the State Government/District Administration for the prevention of illegal mining, the officers nominated in the joint team will jointly take action under the department for the prevention of illegal mining.

SD

Chief Secretary

The copy is sent to the following for information and necessary action:

1. Special Assistant, Hon'ble Minister of Mines,
Rajasthan, Jaipur.
2. Deputy Secretary, Chief Secretary,
Rajasthan, Jaipur.

3. Personal Secretary, Additional Chief Secretary, Mines and Petroleum Department.
4. Personal Secretary, Principal Secretary to the Government, Forest and Environment Department
5. Personal Secretary, Principal Secretary to Government, Revenue Department.
6. Principal Chief Conservator of Forests, Rajasthan, Jaipur.
7. The Director, Department of Mines and Earth Sciences, Rajasthan, Udaipur.
8. All District Collectors
9. Privileged (Till.) / Bye-law Consultant, Government Secretariat, Jaipur.
10. All Additional Directors (Mines) / (Geology), Superintending Mining Engineer, Mining Engineer, Assistant Mining Engineer through the Director, Mines and Geology Department, Rajasthan Udaipur.
11. Guard Files.

SD

Secretary to Government

Amended/4

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Government of Rajasthan
Mines (Gr.-II) Department

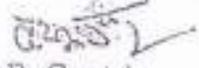
Mines Gr.-II/2618

Jaipur, Dated: 10 MAY 2018

All District Collectors

Sub: To constitute special investigating teams for preventing illegal mining/transportation/stock of bajri.

In above mention subject matter, Hon'ble High Court, Jaipur in S.B.C. Writ Petition no. 9458/2018 vide order dated 03.05.2018 has directed to constitute special investigating teams for preventing illegal mining, transportation and stock of bajri. You are therefore directed to constitute special investigating teams and take all necessary steps to ensure compliance of the order of the Hon'ble Court and submit the progress report to Pr. Secretary, Mines & Petroleum on weekly basis. Copy of the order is enclosed.


(D.B. Gupta)
Chief Secretary

Copy forwarded to the following for necessary action:-

1. Addl. Chief Secretary, Home Department, Rajasthan, Jaipur.
2. Director General of Police, Rajasthan, Jaipur.
3. Divisional Commissioner, Jaipur, Jodhpur, Udaipur, Ajmer, Bharatpur, Kota, Bikaner.
4. Inspector General of Police, Jaipur, Jodhpur, Udaipur, Ajmer, Bharatpur, Kota, Bikaner.
5. Director, Mines & Geology Department, Rajasthan, Udaipur.
6. All Superintendents of Police
7. Guard file.


Pr. Secretary to Govt.

कार्यालय जिला कलेक्टर धौलपुर (राजस्थान)

क्रमांक एच. ४० / (राजस्थान) / २०१७ / ३५

दिनांक ११ मई २०१७

आदेश

श्रीमान मुख्य सचिव महोदय, खात (ग्रुप- १) विभाग जयपुर ने पत्रांक H30(1)/2017/lines.Gr-4/ 2018 दिनांक 10.5.2018 के द्वारा माननीय उच्च न्यायालय जयपुर में एस.डी. सिविल रिट पेटिशन नम्बर 8459/ 2018 में पेटिटर विनांक 03.05.2018 के सुनवाई में बजरी का अवैध रूप से खनन निगमन एवं खनन की निवारण के लक्ष्य में आवश्यक प्रभावी कार्यवाही किये जाने हेतु स्पेशल इन्वेस्टीगेशन टीम गठित कीये जाने का निर्देश दिये गये हैं।

उक्त उक्त निर्देशों की पालना में जिले में बजरी के अवैध रूप से खनन निगमन भण्डारण उपयोग के प्रत्येक स्थल पर रैड करने नवन निर्माण कर्ताओं पर शास्ति आरोपित करने हेतु प्रत्येक उपखण्ड क्षेत्र में निम्नोक्त क्षेत्रल इन्वेस्टीगेशन टीम गठित की जाती है-

उपखण्ड	उपखण्ड	स्पेशल इन्वेस्टीगेशन टीम
1	संजय	1. उपखण्ड मजिस्ट्रेट संजय 2. वृत्ताधिकारी पुलिस संजय 3. सहायक खनि अभियन्ता धौलपुर 4. जिला परिवहन अधिकारी धौलपुर द्वारा नियुक्त अधिकारी
2	धौलपुर	1. उपखण्ड मजिस्ट्रेट धौलपुर 2. वृत्ताधिकारी पुलिस धौलपुर 3. जिला परिवहन अधिकारी धौलपुर 4. खनि अभियन्ता धौलपुर 5. रेजर, चन्नाल भडियाल अभ्यारण धौलपुर
3	बाडी	1. उपखण्ड मजिस्ट्रेट बाडी 2. वृत्ताधिकारी पुलिस बाडी 3. जिला परिवहन अधिकारी धौलपुर द्वारा नियुक्त अधिकारी 4. माईन्स फोरमैन, खात विभाग धौलपुर 5. उम बन संरक्षक धौलपुर द्वारा नियुक्त अधिकारी
4	सरमधुरा	1. उपखण्ड मजिस्ट्रेट सरमधुरा 2. वृत्ताधिकारी पुलिस सरमधुरा 3. जिला परिवहन अधिकारी धौलपुर द्वारा नियुक्त अधिकारी 4. खनि अभियन्ता धौलपुर द्वारा नियुक्त अधिकारी 5. उम बन संरक्षक धौलपुर द्वारा नियुक्त अधिकारी
5	राजखेडा	1. उपखण्ड मजिस्ट्रेट राजखेडा 2. वृत्ताधिकारी पुलिस अनिया 3. जिला परिवहन अधिकारी धौलपुर द्वारा नियुक्त अधिकारी 4. खात विभाग धौलपुर द्वारा नियुक्त अधिकारी
6	बसोडी	1. उपखण्ड मजिस्ट्रेट बसोडी 2. वृत्ताधिकारी पुलिस धाना / सडी / नादनपुर 3. खात विभाग द्वारा नियुक्त अधिकारी 4. जिला परिवहन अधिकारी द्वारा नियुक्त अधिकारी 5. उम बन संरक्षक धौलपुर द्वारा नियुक्त अधिकारी

खनि अभियन्ता, खात विभाग धौलपुर, जिला परिवहन अधिकारी धौलपुर एवं उपरक्त संरक्षक धौलपुर उपरोक्त उपखण्ड क्षेत्रों की टीम में विभाग का अधिकारी नियुक्त कर सूचना क्रम सोबाईल नम्बर आज ही इस कार्यालय में प्रस्तुत करेंगे।

उपरोक्त टीम को उपरोक्त उक्त क्षेत्रों में बजरी के अवैध रूप से उपयोग एवं न निर्देश एवं निगमन के निवारण के लक्ष्य में आवश्यक कार्यवाही करने हेतु शास्ति आरोपित करने में सहायता के लक्ष्य में आवश्यक कार्यवाही करने निर्देशित किया जाता है।

पुलिस अधिकाारी (दत्ताधिकारी / धानाधिकारी) की होगी। माननीय उच्च न्यायालय जयपुर में एच.डी. नं. 11-45-2018/2018 में धारित निर्णय दिनांक 03.05.2018 को प्रति संलग्न कर निर्देश दिए जाते हैं कि माननीय उच्च न्यायालय के उपरोक्त आदेश की प्रालना/क्रियान्विति नहीं की जाती है। जो उक्त मामले में तदुक्त सभी अधिकारी इसके लिए उत्तरदायी होंगे।

इस संबंध में टीम द्वारा की गई प्रभावी कार्यवाही की खानादेक प्रगति रिपोर्ट जति अधिकाारी धौलपुर द्वारा संश्लित की जाकर प्रत्येक शुक्रवार को व्यक्तित्व इस कार्यालय में प्रस्तुति की जायगी।

11-05-2018
जिला अधिकाारी
धौलपुर

क्रमांक 50 45 / 10 / (4) राजस्व / 2017 / 1115

दिनांक 11/05/2018

प्रतिनिधि निम्न को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. श्रीमान प्रमुख सचिव महोदय, खास (ग्रुम-1) विभाग राज 0 जयपुर।
2. श्रीमान सन्मानार्थ आयुक्त महोदय, भरतपुर सन्मान/भरतपुर
3. जिला पुलिस अधिकाारी, धौलपुर
4. उपाय वन संरक्षक धौलपुर
5. जिला पतिवहन अधिकाारी धौलपुर
6. उपअधिकाारी धौलपुर / वाडी / बसडी / राजाखेडा / सैपक / सरमथुरा
7. खास अधिकाारी, खास विभाग धौलपुर
8. दत्ताधिकारी पुलिस धौलपुर / सैपक / वाडी / सरमथुरा / नानेशा
9. धानाधिकारी पुलिस थाना बसडी / वाकनपुर
10. रोजर, न्याय मंडियाल अभ्यासन धौलपुर

11-05-2018
जिला अधिकाारी

क. खस/धौल/क. खस/सं 1-2

दिनांक 14-5-2018

प्रतिनिधि निम्न को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. खसिकाधी इशक, कानमलिन हाका
2. सार्वर, कानमलिन हाका

तलम
खसिकाधी (1/2)
धौलपुर

OFFICE OF THE DISTRICT COLLECTOR
DHOLPUR (RAJASTHAN)

Sl. no. ___/ (4) State/ 2017/34

Dated 11 May 2018

ORDER

The Chief Secretary, Mines (Group) Department Jaipur vide letter no. 530(1)(219/mines/2018 dated 10.05.2018 in compliance of the order dated 03.05.2018 passed by the Hon'ble High Court of Jaipur by in SB Civil Writ petition no. _____, has directed for the constitution of the Special investigation team for regulating the illegal mining/issuance/stocking of gravel.

Therefore, in compliance with the instructions, the Special investigation team is being constituted for the regulation of the illegal mining/issuance/stocking of gravel in district level by raiding the sites os usage of gravel and imposing penalty on the new builders:

Sl. No.	Sub-Division	Special investigation team
1	---	1. Sub-Divisional Magistrate Sampan

		<p>2. Senior Officer Police Sampan</p> <p>3. Assistant Mining Engineer, Dholpur</p> <p>4. District Transport Officer Dholpur through Appointed Officer</p>
	-----	<p>1. Sub-Divisional Magistrate, Dholpur</p> <p>2. Senior Officer Police Dholpur</p> <p>3. District Transport Officer Dholpur</p> <p>4. Mining Engineer Dholpur</p> <p>5. Ranger Sanctuary Gharial, Abhayaran Dholpur</p>
3	-----	<p>1. Sub-Divisional Magistrate, Dholpur</p> <p>2. Senior Officer Police Dholpur</p> <p>3. District Transport Officer Dholpur through appointed officer</p> <p>4. Mines Foreman Mines Department Srilumpur</p> <p>5. Deputy conservator of Forest, Dholpur through appointed officer</p>
4	-----	<p>1. Sub-Divisional Magistrate, Dholpur</p> <p>2. Senior Officer Police Dholpur</p> <p>3. District Transport Officer Dholpur through appointed officer</p>

		<p>4. Mines department Dholpur through appointed officer</p> <p>5. Deputy conservator of Forest, Dholpur through appointed officer</p>
5		<p>1. Sub-Divisional Magistrate, Dholpur</p> <p>2. Senior Officer Police Dholpur</p> <p>3. District Transport Officer Dholpur through appointed officer</p> <p>4. Mines department Dholpur through appointed officer</p>
		<p>1. Sub-Divisional Magistrate, Dholpur</p> <p>2. Senior Officer Police Dholpur</p> <p>3. Mines department Dholpur through appointed officer</p> <p>4. District Transport Officer Dholpur through appointed officer</p> <p>5. Deputy conservator of Forest, Dholpur through appointed officer</p>

(Illegible)

While annexing a copy of the judgment dated 09:05.2010 passed by the Hon'ble High Court, Jaipur in SB Civil Writ Petition no. 9458/2010, I is directed that if the order of the Hon'ble High Court, Jaipur is not complied with, then all the members of the team so constituted shall be responsible for the same.

In this connection the weekly progress report of the effective action taken by the team will be personally submitted to this office on every Friday by the Mining Engineer, Dholpur

SD
District Collector
Dholpur

Sl. no. ___/ (4) State/ 2017/1115

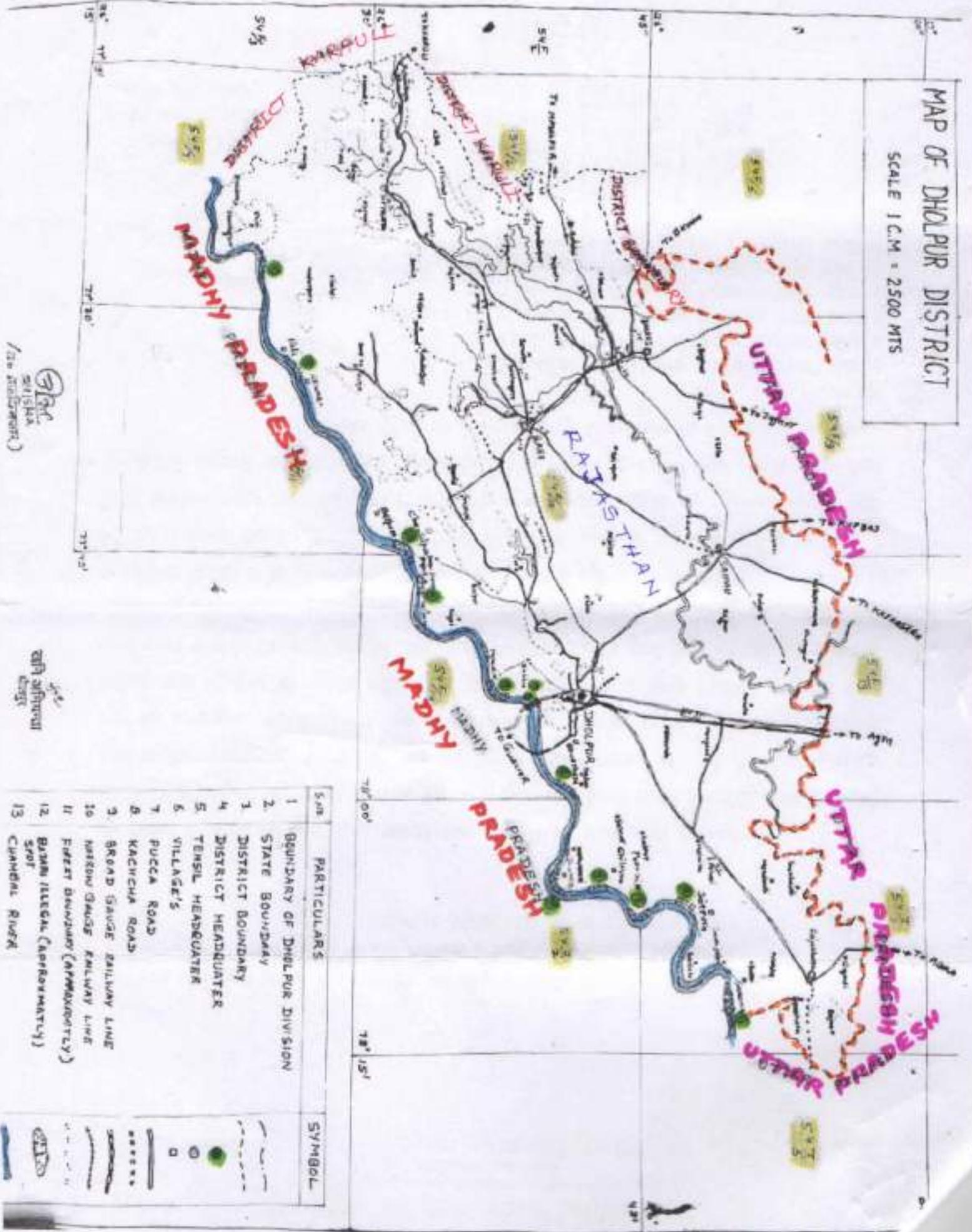
Copy is sent to the following for information
and necessary action

1. The Principal Secretary, Mines (group-1)
Department Raj, Jaipur
2. The Divisional Commissioner Bharatpur
zone, Bharatpur
3. District Superintendent of Police, Dholpur
4. Deputy Conservator of Forest Dholpur
5. District Transport Officer Dholpur
6. SDM, Dholpur/ Bhodi/ Rajakheda/ Sampak/
Saramthura
7. Mining Engineer, Mining department Dholpur
8. Senior Officer Police Dholpur
9. SHO, PS ___/Manavpur
10. Ranger Sanctuary Gharial, Abhayaran
Dholpur

SD
District Collector
Dholpur

MAP OF DHOLPUR DISTRICT

SCALE 1 CM = 2500 MTS



S.No	PARTICULARS	SYMBOL
1	BOUNDARY OF DHOLPUR DIVISION	—
2	STATE BOUNDARY	—
3	DISTRICT BOUNDARY	—
4	DISTRICT HEADQUATER	●
5	TENSIL HEADQUATER	○
6	VILLAGE'S	□
7	PUCCA ROAD	—
8	KACHCHA ROAD	—
9	BROAD GAUGE RAILWAY LINE	—
10	NARROW GAUGE RAILWAY LINE	—
11	FIREZ DIVISION (APPROXIMATELY)	—
12	BATHI (LEGAL (APPROXIMATELY))	—
13	CHANDAL RIVER	—

कार्यालय उष वन संरक्षक, राष्ट्रीय चम्बल सैंक्युरी प्रोजेक्ट, उ०प्र०, आगरा।

पत्रांक 3150/23-1 दिनांक आगरा, जून 22, 2022

सेवा में,

अधिसासी अभिवन्ता/नोडल आफीसर,
ना० राष्ट्रीय हरित अधिकरण समिति,
राज्य नल आफिस,
मध्य प्रदेश प्रदूषण नियन्त्रण बोर्ड,
ग्यालियर (म०प्र०)।

विषय - ना० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० सं० 248/2022 (चम्बल डिवीजन)।

सन्दर्भ - आपका पत्रांक 1579/RO/MPPCB/GwL/2022 दिनांक 20-05-2022

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में राष्ट्रीय चम्बल सैंक्युरी प्रोजेक्ट, आगरा से सम्बन्धित सूचना निम्नवत् है-

S. No.	Description of information required	Report
1	ATR of last year 2021-2022 for stopping illegal sand mining & transportation from Chambal River in NCS area.	राष्ट्रीय चम्बल सैंक्युरी प्रोजेक्ट, आगरा के क्षेत्राधिकार अन्तर्गत आने वाले चम्बल नदी में सगठित अथवा नियमित रूप से बालू का अवैध खनन और अभिवहन कहीं भी नहीं होता है। चम्बल बालू के अवैध खनन व अभिवहन के छिटपुट प्रयासों/वन अपराधों पर नियन्त्रण करने हेतु उपलब्ध संसाधनों का समुचित प्रयोग करते हुए नियमित प्रभावी पैट्रोलिंग की जाती है। आवश्यकतानुसार स्थानीय पुलिस और प्रशासनिक अधिकारियों का भी सहयोग लिया जाता है। क्षेत्र में मुखबिर सिस्टम को भलीभांति तैयार किया गया है, जिससे कि छिटपुट अवैध खनन की घटनायें तत्काल संज्ञान में आ जाती हैं, जिसके सम्बन्ध में सक्षम प्रभावी निरोधात्मक व विधिक कार्यवाही की जाती है। उपरोक्तानुसार प्रभावी कार्यवाही किन्ने जाने का ही परिणाम है कि वर्तमान में राष्ट्रीय चम्बल सैंक्युरी प्रोजेक्ट, आगरा अन्तर्गत आने वाली चम्बल नदी में बालू के अवैध खनन व उसके अभिवहन पर नियन्त्रण प्राप्त हो सका है।
2	Problems faced by NCS/forest department officials to stopping illegal sand mining & transportation from Chambal River in NCS area.	<ul style="list-style-type: none"> ➤ ग्रंट लाइन स्टाफ, वन रक्षक व वन दरोगा की कमी। ➤ अपर्याप्त संसाधन। ➤ चम्बल नदी के बीहड़ के कारण दुरुह एवं जटिल भौगोलिक स्थिति। ➤ अवैध खनन करने वालों को प्राप्त राजनीतिक संरक्षण। ➤ चम्बल के बीहड़ क्षेत्र में निवास करने वाले ग्रामीणों के रोजगार के सीमित विकल्प।
3	Suggestions regarding respects to be required for stopping illegal sand mining & transportation from Chambal River in NCS area effectively.	<ul style="list-style-type: none"> ➤ ग्रंट लाइन स्टाफ पर्याप्त संख्या में तैनात किये जाने तथा उन्हें 2 वर्ष की अवधि के पर्यट क्षेत्र के बाहर स्थानान्तरित कर दिया जाय। ➤ प्रवर्तन कार्य हेतु आवश्यक संसाधन यथा-कहन, मोटर बोट व उनके लिए ईंधन आदि की पर्याप्त उपलब्धता। ➤ निगरानी के आधुनिक संसाधनों यथा- ड्रोन आदि का प्रयोग। ➤ राष्ट्रीय चम्बल सैंक्युरी प्रोजेक्ट उत्तर प्रदेश व मध्य प्रदेश के अधिकारियों/कर्मचारियों से साथ नियमित अंतराल पर बैठक का आयोजन एवं समय-समय पर अवैध खनन को रोकने के सम्बन्ध में संयुक्त कार्यवाही एवं बेहतर समन्वय।

		<ul style="list-style-type: none"> ➤ चम्बल के बीहड़ क्षेत्रों में निवास करने वाले लोगों के लिए रोजगार/आय के अन्य विकल्पों की उपलब्धता। ➤ दबंग एवं शांतिर अवैध खननकर्ताओं के विरुद्ध गैरेस्टर अधिनियम आदि के अन्तर्गत प्रभावी विधिक कार्यवाही करना। ➤ नवन निर्माण में बातु के स्थान पर अन्य सामग्री यथा- कन्स्ट्रक्शन डिमोलिशन वेस्ट से तैयार एग्रीगेट आदि की उपलब्धता बढ़ाना तथा इनके प्रयोग को प्रोत्साहित किया जाना।
4	Month wise Chambal water quality in NCS area of last three years as per IS : 2296 & GPS locations of sampling point.	राष्ट्रीय चम्बल सैक्युरी प्रोजेक्ट, आगरा से सम्बन्धित नहीं है।
5	Brief details of mechanisms framed in the district level to stop illegal sand mining & transportation from Chambal River in NCS area.	इसके सम्बन्ध में स्थिति बिन्दु सं० 01 में स्पष्ट की गयी है।
6	List of Identified/Reported locations in NCS area from where illegal sand mining carried out with GPS locations.	इसके सम्बन्ध में स्थिति बिन्दु सं० 01 में स्पष्ट की गयी है। पुनः स्पष्ट करना है कि राष्ट्रीय चम्बल सैक्युरी प्रोजेक्ट, आगरा के क्षेत्राधिकार अन्तर्गत चम्बल नदी में कहीं भी नियमित और संगठित रूप से अवैध खनन नहीं होता है। छिदपुट होने वाले अवैध खनन की घटनाओं पर तत्काल नियमानुसार प्रभावी निरोधक व विधिक कार्यवाही की जाती है।
7	Gazette notification of NCS	राष्ट्रीय चम्बल सैक्युरी प्रोजेक्ट, आगरा से सम्बन्धित नहीं है।
8	Last census report of NCS area	राष्ट्रीय चम्बल सैक्युरी प्रोजेक्ट, आगरा से सम्बन्धित नहीं है।

उपरोक्तानुसार रिपोर्ट सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

भाष्यीय

उप वन संरक्षक
राष्ट्रीय चम्बल सैक्युरी प्रोजेक्ट,
2020, आगरा।

OFFICE OF THE DEPUTY CONSERVATOR OF
FORESTS, NATIONAL CHAMBAL SANCTUARY
PROJECT, U.P., AGRA

Letter No. 3150/23-1

Dated, Agra June 22, 2022

To

Executive Engineer/Nodal Officer,
Hon'ble National Green Tribunal
Committee
Regional Office,
Madhya Pradesh Pollution Control
Board,
Gwalior (M.P.)

Subject: OA No. 248 / 2022 (Chambal
Division) under consideration before the
Hon'ble National Green Tribunal, New Delhi.

Reference: Your letter no.
1579/RO/MPPCB/GwL/2022 dated 20-05-
2022

Sir

Following is the information related to the
National Chambal Sanctuary Project, Agra in the
order of the letter referred to above.

151B

Sl no.	Description of information required	Report
1	ATR of last year 2021-2022 [for stopping illegal sand mining & transportation from Chambal River in NCS area	There is no organized or regular illegal mining and transportation of Balu anywhere in the Chambal River falling under the jurisdiction of National Chambal Century Project, Agra. To control sporadic efforts / forest crimes in Chambal sand mining, regular effective patrolling is done by making proper use of available resources. The cooperation of the local police and administrative officers is also taken as per the requirement. The informer system has been well prepared in the area, so that sporadic illegal mining incidents come to the notice immediately, in respect

151C

		<p>of which effective preventive legal action is taken at the time.</p> <p>It is the result of taking effective action as mentioned above that at present, control has been achieved on illegal mining of Balu in Chambal River which comes under National Chambal Curie Project, Agra.</p>
2	<p>Problems faced by NCS/forest department officials in stopping illegal sand mining & transportation from Chambal River in NCS area.</p>	<ul style="list-style-type: none">• Shortage of frontline staff, forest guard and forest inspector.• insufficient Resources• Difficult and complex geographical condition due to ___ in Chambal River.• Political patronage to miners.• Limited employment options for those residing in Bihad region of Chambal.

151D

3	Suggestions regarding respects to be required for stopping illegal mining transportation from Chambal River in NCS area effectively	<ul style="list-style-type: none">• Adequate number of frontline staff should be deployed and transferred outside the area after a period of 2 years.• Adequate availability of necessary resources such as transportation, motor boats and engines etc. for enforcement works.• Use of modern resources of monitoring like Drone etc.• Organizing meetings at regular intervals with the officers/employees of National Chambal Sanctuary Project Uttar Pradesh and Madhya Pradesh and joint better coordination in relation to
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151E

		<p>stopping illegal mining from time to time.</p> <ul style="list-style-type: none">• Availability of other employment/income options for the villagers residing in the rugged areas of Chambal.• To take effective legal action under Gangster Act against domineering and vicious illegal miners etc.• In place of sand in building construction, other materials such as aggregate prepared from construction demolition best etc. should be increased and their use should be encouraged.
4	Month wise Chambal water quality in NCS	Not related to National Chambal Sanctuary Project, Agra.

151F

	area of last three years as per IS: 2296 & GPS locations of sampling point.	
5	Brief details of mechanism framed in the district level to stop illegal sand mining & transportation from Chambal River in NCS area	The position regarding this has been clarified in point no. 01
6	List of Identified/Reported locations in NCS area from where illegal sand mining carried out with	In relation to this, the situation has been clarified in point no. 01. It is to be clarified again that there is no regular and organized illegal mining anywhere in Chambal River under the jurisdiction of

151G

	GPS locations	National Reversal Project, Agra. Effective preventive legal action is taken as per rules for Immediate response to sporadic illegal mining incidents.
7	Gazette notification of NCS	Not related to National Chambal Sanctuary Project, Agra.
8	Last census report of NCS area	Not related to National Chambal Sanctuary Project, Agra.

The report as above has been sent for information and necessary action.

Sincerely,

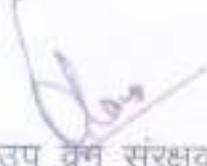
SD

Deputy Conservator of Forests

National Chambal Sanctuary Project, UP, Agra

राष्ट्रीय चम्बल सैक्चुरी प्रोजेक्ट, आगरा अन्तर्गत वर्ष 2021-22 में दर्ज किये गये
अवैध खनन से सम्बन्धित केस

क्र०सं०	दर्ज किये गये कुल केसों की संख्या	खनन प्रभावित कुल क्षेत्रफल	जब्त वाहन
1.	10	501.1405 वर्गमी० या 0.050 हे०	-


उप ग्रम संरक्षक
राष्ट्रीय चम्बल सैक्चुरी प्रोजेक्ट,
उ०प्र०, आगरा

152A

Cases related to illegal mining in National Chambal Sanctuary Project, Agra registered in 2021-22

Sl no.	No. of total cases registered	Total area affected by mining	Seized vehicles
1	10	501.1405 Sq m Or 0.050 hectares	-

SD

Deputy Conservator of Forests

National Chambal Sanctuary Project, UP, Agra

कार्यालय कलेक्टर (खनिज शाखा) जिला मुरैना (म०प्र०) 153

क्रमांक/एन.जी.टी./22/640

मुरैना दिनांक 25/05/2022

प्रति,

Executive Engineer &
Nodal Officer of committee
Regional Office, M.P. PCB,
Gwalior (M.P.)

विषय- N.G.T Case No.O.a 248 2022 Division Of Chambel) ।

संदर्भ- No. 1579/RO/MPPCB/GWL/2022 Gwalior Date 23.05.2022

—000—

विषयान्तर्गत संदर्भित पत्र के पालन में लेख है कि, चम्बल नदी सम्पूर्ण मुरैना जिले की सीमा में राष्ट्रीय चम्बल अभ्यारण्य घोषित होकर वनमण्डल मुरैना के अन्तर्गत आती है। चम्बल नदी के रेत के अवैध उत्खनन/परिवहन के तहत की गई कार्यवाही की जानकारी वनमण्डलाधिकारी सामान्य वनमण्डल से प्राप्त अनुसार निर्धारित प्रपत्र पर तैयार कर आपकी ओर सादर प्रस्तुत है।


प्रभारी खनिज अधिकारी
(खनिज शाखा)
जिला-मुरैना (म.प्र.)

S.No.	Descriptions of information required	Committee member from Whom information sought
1	ATR of last year 2021/2022 for stopping illegal sand mining & transportation from Chambal River in NCS area	वन मण्डल मुरैना एवं राष्ट्रीय चम्बल अभ्यारण्य अन्तर्गत चम्बल नदी में हो रहे अवैध उत्खनन /परिवहन दिनांक 1 जनवरी 2021 से 30 अप्रैल 2022 तक की रोकथाम हेतु की गई कार्यवाही में कुल 193 प्रकरण पंजीयत किये गये हैं।
2	Problems faced by NCS/ forest department officials to stopping illegal sand mining & transportation from Chambal River in NCS area	वन मण्डल मुरैना राष्ट्रीय चम्बल अभ्यारण्य के अन्तर्गत अवैध रेत उत्खनन/परिवहन की रोकथाम के दौरान अपराधियों द्वारा भीड़ के साथ एवं हथियारों से वन कर्मचारियों पर हमला किया जाता है। वर्ष 2021 में अमोल पुरा गांव में अवैध रेत उत्खनन/परिवहन की रोकथाम की कार्यवाही के दौरान अपराधियों द्वारा गोली चलाकर वन कर्मियों पर हमला किया गया था। इससे पूर्व भी वर्ष 2019 में अपराधियों द्वारा वन कर्मी सुवेदार सिंह कुशवाह वनपाल की हत्या की जा चुकी है। तथा पुलिस विभाग द्वारा पूर्ण सहयोग नहीं किया जाता है।
3	Suggestion regarding respects to be required for stopping illegal sand mining & transportation from Chambal River in NCS area	अवैध उत्खनन/परिवहन की रोकथाम के लिए पुलिस विभाग को वन विभाग के साथ एकजुट होकर अवैध उत्खनन/परिवहन करने वाले अपराधियों एवं खनन माफियाओं पर कार्यवाही करना होगी, सभी अवैध उत्खनन /परिवहन पर पूर्ण रूप से रोकथाम की जा सकेगी।

	effectively	
4	Month Wise Chambal Water quality in NCS area of last three years as per IS :2296 & GPS locations of Sampling	खनिज शाखा जिला मुरैना से संबंधित नहीं है।
5	Brief details of mechanism framed in the district Level to Stop illegal Sand mining & transportation from Chambal River in NCS	वन मण्डल मुरैना राष्ट्रीय सम्बल अभ्यारण्य अन्तर्गत वन कर्मियों द्वारा अवैध रेत उत्खनन/परिवहन की रोकथाम हेतु खंती खुदबाई एवं जपती की जाती है, समय-समय पर गश्ती कार्यवाही की जाती है। अवैध उत्खनन/परिवहन करने वाले अपराधियों को न्यायालय में प्रस्तुत कर कार्यवाही की जाती है।
6	List of Identified Reported locations in NCS area from where illegal Sand mining carried out with GPS locations.	खनिज शाखा जिला मुरैना से संबंधित नहीं है।
7	Gazette notification of NCS	मध्यप्रदेश राजपत्र दिनांक 17.06.1983 संलग्न है।
8	Last census report of NCS area	खनिज शाखा जिला मुरैना से संबंधित नहीं है।

प्रभारी खनि अधिकारी
(खनिज शाखा)
जिला-मुरैना (म.प्र.)
मुरैना,दिनांक

पृ क्रमांक/एन.जी.टी./22/
प्रतिलिपि:-

1. क्षेत्रीय प्रमुख/नोडल अधिकारी क्षेत्रीय कार्यालय भौमिकी तथा खनिकर्म मोतीमहल ग्वालियर जिला ग्वालियर (म.प्र.) की ओर सूचनाार्थ।

प्रभारी खनि अधिकारी
(खनिज शाखा)
जिला-मुरैना (म.प्र.)

154A

OFFICE OF COLLECTOR (MINERAL BRANCH) DISTRICT MORENA (M.P.)

No./N.G.T./22/640

Morena dated 25/05/2022

To

The Executive Engineer &

Nodal Officer of committee

Regional Office, M.P. PCB.

Gwalior (M.P)

Subject: N.G.T Case No. OA 248/2022 Division of Chambal)

reference: No. 1579/ RO/ MPPCB/ GWL/ 2022 Gwalior Date 23.05.2022

In reference to the letter mentioned above, it is stated that the Chambal River in the border of the entire Morena district being declared as the National Chambal Sanctuary, comes under the forest division Morena. The information

154B

about the action taken for the illegal excavation/ transportation of sand in Chambal river area is presented in the prescribed form as received from the Forest Divisional Officer, General Forest Division.

SD

Mining Officer-in-Charge

(Mineral Branch)

(District- Morena (M.P.))

SL NO.	DESCRIPTION OF INFORMATION REQUIRED	COMMITTEE MEMBER FROM WHOM DESCRIPTIONS OF INFORMATION REQUIRED
1	ATR of last year 2021-2022 [for stopping illegal sand mining & transportation from Chambal River in NCS	A total of 193 cases have been registered under Forest Division Morena and National Chambal Sanctuary for the prevention of illegal mining/transportation in Chambal River from January 1, 2021 to April 30, 2022.

154C

	area	
2	Problems faced by NCS/forest department officials in stopping illegal sand mining & transportation from Chambal River in NCS area.	During the prevention of illegal sand mining/transportation under the Forest Division Morena National Chambal Sanctuary, criminals along with mobs and weapons attack the forest employees. In the year 2021, during the proceedings of prevention of illegal sand quarrying/transportation in Amolpura village, criminals opened fire on forest employees. Even before this, in the year 2019, Subedar Singh Kushwaha Vanpal, a forest worker, has been murdered by criminals. And there is no full co-operation by the police department.
3	Suggestions regarding respects to be required for stopping illegal mining	For the prevention of illegal mining/transportation, the police department shall unite with the forest department and take action

154D

	transportation from Chambal River in NCS area effectively	against the criminals and mining mafia who carry out illegal mining/transportation, then only all the illegal mining/transportation can be completely stopped.
4	Month wise Chambal water quality in NCS area of last three years as per IS: 2296 & GPS locations of sampling point.	Not related to Mineral branch district Morena.
5	Brief details of mechanism framed in the district level to stop illegal sand mining & transportation from Chambal River in NCS area	Under the Forest Division Morena National Chambal Sanctuary, for the prevention of illegal sand excavation/transportation by forest personnel, digging and confiscation is done, and patrolling action is taken from time to time. Action is taken against the Illegal excavation / transporting criminals by presenting them in the

154E

		court
6	List of Identified/Reported locations in NCS area from where illegal sand mining carried out with GPS locations	Not related to Mineral branch district Morena.
7	Gazette notification of NCS	Gazette notification of NCS Madhya Pradesh Gazette dated 17.06.1983 is attached.
8	Last census report of NCS area	Not related to Mineral branch district Morena.

SD

In-charge Mining Officer

154F

(Mineral Branch)

(District- Morena (M.P.))

S1. No./N.G.T./22/

Morena, Dated

Copy to: 1. Regional Head / Nodal Officer, Regional Office of Geology and Mining
Moti Mahal Gwalior District Gwalior (MP) for information.

SD

In-charge Mining Officer

(Mineral Branch)

(District- Morena (M.P.))

क्रमांक/संरक्षण/2021/1194

देवरी दिनांक 29/09

प्रति,

श्रद्धा प्रभारी

पुलिस थाना - देवगढ, जिला मुरैना (म०प्र०)

विषय- अपराध क्रमांक 46/21 धारा 46/21 धारा 392, 353, 332, 336, 147, 148, 149 भादवि 11,13, एम.पी.डी.पी. के एक्ट की घटना में छुड़ाये गये ट्रैक्टर ट्रॉली का जप्ती पंचनामा प्रदाय करने बावत् ।
संदर्भ- आपका पत्र क्रमांक 439/21 दिनांक 28.09.21 ।

—00—

विषयांतर्गत संदर्भित पत्र के संबंध में लेख है, कि दिनांक 09.06.21 को गश्त के दौरान तत्कालीन अधीक्षक रा०च०अ० देवरी एवं गश्ती टीम द्वारा पकड़े गये चम्बल रेत से भरे ट्रैक्टर ट्रॉली को 100 से अधिक रेत माफियाओं द्वारा गश्ती दल पर हमला कर ट्रैक्टर ट्रॉली को छुड़ा ले गये थे, जिसके बाद आपके थाना देवगढ में अपराध क्रमांक 00/21 कायम किया गया था, जिस पर से अपराध क्रमांक 46/21 धारा 392, 353, 332, 336, 147, 148, 149 भादवि 11,13, एम.पी.डी.पी.के. एक्ट का कायम किया गया था ।

उक्त प्रकरण में तत्कालीन अधीक्षक रा०च०अ० देवरी द्वारा नियमानुसार दरतावेज/अभिलेख तैयार किये गये तथा वन अपराध प्रकरण पंजीबद्ध किया गया था ।

आपके संदर्भित पत्र से प्रकरण से संबंधित पंचनामा चाहा गया है । अतः 02 पंचनामा आपकी ओर आवश्यक कार्यवाही हेतु भेजे जा रहे है ।

संलग्न - पंचनामा - 02

C-1107 29/09/21
श्रद्धा प्रभारी

राष्ट्रीय अधीक्षक
देवरी, मुरैना (म०प्र०)

ANNEXURE C-9

Office of the Superintendent, National
Chambal Sanctuary Devri, Morena(MP).

Number / Protection / 2021 / 1194

Devri dated 29/03/___

To,

SHO

Police Station Deogarh,

District Morena (M.P.)

Subject- Regarding supply of seizure
Panchnama of Tractor Trolley rescued in the
incident of Crime No. 46 / 21 under Section
392, 353, 332, 336, 147, 148, 149 of IPC and
11,13 of MPDP Act.

Reference: Your letter no. 439 / 21 dated
28.09.21.

In relation to the letter referred to in the
subject, it is stated that during patrolling on
09.06.21, the tractor trolley filled with Chambal
sand, caught by the then superintendent R.C and
the patrolling team was taken, when the patrolling
team was attacked by a mob of more than 100 sand
mafia , after which Crime No. 00/21 was registered
out of which 46 / 21 under Section 392, 353, 332,

336, 147, 148, 149 of IPC and 11,13 of MPDP Act was registered at your police station Deogarh.

In the said case, documents/records were prepared by the then superintendent NCS, Deori as per rules and forest crime case was registered.

Panchnama related to the matter has been sought vide your referenced letter. Therefore, 02 Panchnamas are being sent to you for necessary action.

Enclosed: Panchnama - 02

SD
SUPERINTENDENT
National Chambal Sanctuary Morena
Deori, Morena (MP)

क्रमांक/संरक्षण/2021/1052

देवरी दिनांक 14/7/2021

प्रति,

श्रीमान् पुलिस अधीक्षक महोदय,

जिला मुरैना (म०प्र०)

विषय- थाना देवगढ अंतर्गत आरोपी की गिरफ्तारी बाबत ।

—00—

विषयांतर्गत निवेदन है, कि दिनांक 09.06.21 को थाना देवगढ क्षेत्रांतर्गत गश्ती के दौरान जप्त शुदा वाहन ट्रेक्टर ट्रॉली को करीब 100 से अधिक रेत मोफियाओं के द्वारा गश्ती दल पर हमला कर ट्रेक्टर ट्रॉली को छुडा ले गये, जिस पर पुलिस थाना देवगढ में अपराध क्रमांक 46/21 धारा 392, 353, 332, 336, 147, 148, 149 के अंतर्गत एफ.आई.आर. दर्ज की गई थी ।

दिनांक 09.06.21 को हमले के दौरान लूटे गये जप्त शुदा वाहन ट्रेक्टर ट्रॉली क्रमांक एम. पी.06/ए.सी./3471 व उसके मालिक अमित सिकरवार पुत्र अनार सिंह सिकरवार निवासी लोहरी का पुरा पोस्ट सरसैनी थाना देवगढ जिला मुरैना को आज दिनांक तक गिरफ्तार नहीं किया गया है और न ही लूटे गये वाहन ट्रेक्टर ट्रॉली को जप्त किया गया है । ज्ञात हुआ है, कि वाहन मालिक अमित सिकरवार पुत्र अनार सिंह सिकरवार आज की स्थिति में अपने ही गाँव लोहरी के पुरा में छिपा हुआ है एवं लूटा गया वाहन ट्रेक्टर ट्रॉली भी उसी गाँव में है तथा ज्ञात हुआ है, कि आरोपी अमित सिंह के द्वारा उक्त लूटे गये ट्रेक्टर ट्रॉली से पुनः चम्बल नदी के अवैध रेत उत्खनन एवं परिवहन का धंधा किया जा रहा है ।

अतः श्रीमान् जी से निवेदन है, कि आप अपने स्तर से थाना प्रभारी देवगढ को लूटे गये वाहन ट्रेक्टर ट्रॉली क्रमांक एम.पी.06/ए.सी./3471 को जप्त करने एवं वाहन मालिक अमित सिकरवार पुत्र अनार सिंह सिकरवार को गिरफ्तार करने हेतु लेख करने की कृपा करें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना
देवरी, मुरैना (म०प्र०)

OFFICE OF THE SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

Number / Protection / 2021 / 1052

Deori Dated 14/01/2021

To,

The Superintendent of Police,
District Morena (M.P.)

Subject- Regarding the arrest of the accused
under the police station Deogarh

With reference to the above subject, It is requested that on 09.06.21, during the patrolling under the police station Deogarh area, the tractor trolley seized was escaped by more than 100 sand mafia who attacked the patrolling party and rescued the tractor trolley, on which crime no. 46/21 u/s 392, 353, 332, 336, 147, 148, 149 of IPC was registered at the police station Deogarh.

During the attack on 09.06.21 the confiscated vehicle tractor trolley no. MP.06/AC./3471 and its owner Amit Sikarwar son of Amar Singh Sikarwar

resident of Lohri ka Pura post Sarsaini police station, Deogarh district Morena has not been arrested till date, nor has the stolen vehicle tractor trolley been confiscated. It has come to knowledge that the vehicle owner Amit Sikarwar son of Amar Singh Sikarwar is hiding in his own village in Lohri ka Pura even today and the stolen vehicle tractor trolley is also in the same village and it is known that the business of illegal sand mining and transportation of Chambal river is being done again by accused Amit Singh with the said robbed tractor trolley.

Therefore, Sir, you are requested to send written instructions to the station in-charge Deogarh at your level to seize the robbed vehicle tractor trolley number MP 06 / AC / 3471 and arrest the owner of the vehicle Amit Sikarwar son of Amar Singh Sikarwar.

SD

SUPERINTENDENT

National Chambal Sanctuary Morena

Deori, Morena (MP)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 942

देवरी दिनांक 05/07/21

प्रति,

थाना प्रभारी
पुलिस थाना देवगढ

विषय- घटना दिनांक 09.06.21 को ड्यूटी में तैनात गश्ती दल के कर्मचारियों के ड्यूटी प्रमाण पत्र बाकत ।
संदर्भ- आपका पत्र क्रमांक / 285 / 21 दिनांक 23.06.21 ।

—00—

विधायकित एवं संदर्भित पत्र में लेख है, कि अवैध रेत उत्खनन/परिवहन एवं अवैध पत्थर तथा अवैध लकड़ी परिवहन संबंधी अपराधों की रोकथाम हेतु गश्ती दल एवं एस.ए.एफ. बल के द्वारा सतत रूप से निरंतर गश्ती की जा रही है तथा समय - समय पर जप्ती भी की जा रही है । इसी प्रकार दिनांक 09.06.21 को अधीहस्ताक्षरकर्ता के साथ गश्ती दल में शामिल स्टाफ मय शासकीय वाहनों के गश्ती कार्य कर रहा था । अधीहस्ताक्षरकर्ता एवं गश्ती दल तथा एस.ए.एफ. बल सबलगढ, कैलारस, व जीरा क्षेत्र में गश्ती कार्य करता हुआ थाना देवगढ क्षेत्रांतर्गत गश्ती हेतु पहुँचा । जहाँ ग्रामीणों के द्वारा एक जुट होकर जप्त शुदा वाहन ट्रैक्टर को छुड़ो ले गये, जिसके संबंध में आपके थाना देवगढ में एफ.आई.आर. दर्ज कराई गई । दिनांक 09.06.21 को गश्ती दल में शामिल कर्मचारियों की सूची निम्नानुसार है :-

क्रमांक	गश्ती दल के कर्मचारियों के नाम	पद
1	2	3
1	श्री दिनेश शर्मा	वनरक्षक, दल प्रभारी
2	श्री सुरेन्द्र आर्य	वनरक्षक
3	श्री माखन सिंह धाकड	वनरक्षक
4	श्री मोनू डम्डोटिया	वनरक्षक
5	श्री अजय प्रताप माहौर	वनरक्षक
6	श्री संजय कुमार	वनरक्षक
7	श्री विजय वर्मा	वनरक्षक
8	श्री बच्चू प्रजापति	वाहन चालक
9	श्री सतीश शर्मा	दैनिक वेतन भोगी
10	श्री मुकेश सेन	आरक्षक एस.ए.एफ.
11	अन्य आरक्षक एस.ए.एफ.	एस.ए.एफ. के अन्य आरक्षक घटना दिनांक को नौके पर गश्ती दल में शामिल थे, जिनकी आवश्यकतानुसार अधिक जानकारी के लिये कम्पनी कमाण्डर 26 वी. वाहिनी डिपो मुरैना से प्राप्त की जा सकेगी ।

अतः आपके द्वारा चाही गई जानकारी अधीहस्ताक्षरकर्ता के द्वारा मय सूची के पूर्णतः सत्य है, जिसे उक्त घटना में विवेचना हेतु सम्मिलित करें तथा उक्त जानकारी आपकी ओर अग्रेषित है ।

संलग्न - गश्ती दल का ड्यूटी चार्ट दिनांक
जिसमें दल क्रमांक 02 सम्मिलित है ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य मुरैना
देवरी, मुरैना (म-)

OFFICE OF THE SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

Number / Protection / 2021 / 942

Deori Dated 14/01/2021

To,

The Superintendent of Police,
District Morena (M.P.)

Subject: In respect of the duty certificate of the employees of the patrol team posted on duty on the incident date 09.06.21.

Reference- Your letter number / 285 / 21 dated 23.06.21

In reference to the above subject and referenced letter, it is stated that for the prevention of crimes related to illegal sand mining/ transportation and illegal stone and illegal wood transport, Continuous patrolling is being done by the patrol teams and SAF force and seizures are also being done from time to time. Similarly, on 09.06.21, along with the undersigned, the staff involved in the patrol was doing patrolling work in the government vehicle. The undersigned and Patrolling team and S.A.F. force, while

doing patrol work in Sabalgarh, Kailaras, and Jaura area, reached the police station for patrolling under Deogarh area. Where the confiscated vehicles, tractor were taken away by the villagers, regarding which FIR was lodged in your police station Deogarh on 09.06.21 The list of employees involved in the patrol is as follows:

S. NO.	NAME OF THE PATROLLING STAFF	POST
1.	Mr. Dinesh Sharma	Forest Guard, team in-charge
2.	Mr. Surendra Arya	Forest Guard
3.	Mr. Makhan Singh Dhakad	Forest Guard
4.	Mr. Monu Dandoutia	Forest Guard
5.	Mr. Ajay Pratap Mahour	Forest Guard
6.	Mr. Sanjay Kumar	Forest Guard
7.	Mr. Vijay Verma	Forest Guard
8.	Mr. Bacchu Prajapati	vehicle driver
9.	Mr. Satish Sharma	daily wage earner
10.	Mr. Mukesh Sen	Constable S.A.F.
11.	Other constables of SAF	Other constables of SAF were involved in the patrol on the spot on the date of the incident, whose further

		information can be obtained as per requirement from Company Commander 26th Corps Depot Morena.
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Therefore, the information sought by you is annexed as per the list given by the undersigned, which may be included in the investigation of the incident and the information is being forwarded to you.

Enclosed: Duty Chart Dated of the patrol party, in which team number 02 is included.

SD
SUPERINTENDENT
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

क्रमांक / संरक्षण / 2021 / 823

देवरी दिनांक 12/06/21

प्रति,

थाना प्रभारी

पुलिस थाना - देवगढ

विषय- दिनांक 09.06.21 को अधोहस्ताक्षरकर्ता एवं गश्ती टीम पर हुये जानलेवा हमले तथा रेत माफियाओं द्वारा जप्त शुदा ट्रेक्टर ट्रॉली को छुड़ा कर ले जाने संबंधी वीडियो एवं अन्य दस्तावेज धारा 65बी के अन्तर्गत मय प्रमाण पत्र प्रस्तुत करने बाबत ।

—00—

विषयांतर्गत लेख है, कि आपके थाना क्षेत्रांतर्गत ग्राम पठानपुरा पर दिनांक 09.06.21 को स्वयं अधोहस्ताक्षरकर्ता एवं गश्ती टीम पर हुये हमले तथा रेत माफियाओं द्वारा जप्त शुदा ट्रेक्टर ट्रॉली को छुड़ा कर ले जाने संबंधी वीडियो की डी.व्ही.डी. एवं अन्य दस्तावेज धारा 65बी के अन्तर्गत मय प्रमाण पत्र के संलग्न कर आपकी ओर भेजे जा रहे हैं । उक्त वीडियो की डी.व्ही.डी. एवं अन्य दस्तावेज को एफ.आई.आर. क्रमांक 0/2021 दिनांक 10.06.21 जो कि दिनांक 09.06.21 को हुई घटना के संबंध में थाना देवगढ में दर्ज है, में आवश्यक एवं नियमानुसार कार्यवाही हेतु सम्मिलित करें ।

- संलग्न - (1). घटना दिनांक 09.06.21 में हुये हमले के वीडियो की डी.व्ही.डी. मय 65बी के प्रमाण-पत्र सहित
- (2). संबंधित आरोपियों की सूची ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (मध्य प्रदेश)

देवरी दिनांक 12/06/21

क्रमांक / संरक्षण / 2021 / 824

प्रतिलिपि,

श्रीमान वन संभलाधिकारी, वन मण्डल मुरैना की ओर सादर सूचनाार्थ प्रेषित ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (मध्य प्रदेश)

एक आरोपियों की सूची एवं 65 बी के प्रमाण पत्र एक जोड़ कर डिमांड नोटिस 01/06/21 के समेत की प्रतिलिपि DVD 65B के प्रमाण पत्र सहित भेजें।
दस्तावेज लिपि



थाना प्रभारी थाना सिटी कोतवाली

जिला मुरैना (म.प्र.)

विषय - गश्त के दौरान पकड़े गये ट्रैक्टर ट्रोली चम्बल रेत से भरे को छुड़ा ले जाने बाबत ।

महोदय,

उपरोक्त विषयातंगत निवेदन है कि मैं श्रदा पंदरे राष्ट्रीय चम्बल अभ्यारण देवरी मुरैना में अधीक्षक के पद पर पदस्थ होकर कार्यरत हूँ। आज दिनांक 09.06.21 को मैं श्रदा पंदरे वन विभाग एवं एसएफ के जवानों मय आर्म्स एम्युनशन चम्बल नदी के किनारे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्त कर रहे थे। गश्त के दौरान ग्राम पंचमपुरा के पास चम्बल नदी के किनारे घाट में चम्बल रेत से भरा एक ट्रैक्टर गश्ती दल के दौरान जप्त किया गया था जिसे देवगढ थाना पर सुरक्षा रखने ले जा रहे थे किन्तु रास्ते में लगभग 19.30 बजे पठानपुरा गांव पर लगभग 100 से अधिक रेत माफियाओं द्वारा गश्ती दल पर लाठी डंडा एवं पत्थरों से हमला किया गया। तथा माफियाओं को द्वारा गश्ती दल पर अंधाधून हवाई फायर किया गया तथा रेत माफिया पकड़े गये ट्रैक्टर एवं ट्रोली को ले गये हमला करने से गश्ती दल में एसएफ का जवान आर . 97 मुकेश सेन गंभीर रूप से घायल हो गया एवं रेत माफियाओं के द्वारा श्रदा पंदरे के साथ भी धक्का मुक्की कर दी गई। मुझे धर्मेन्द्र सिकरवार ट्रैक्टर मालिक एवं छोटू पुत्र भरत सिंह सिकरवार के द्वारा धक्का दिया गया आत्मारक्षार्थ एसएफ के जवान द्वारा एसएल आर से दो हवाई फायर किये गये तथा आशू गैस से भी एक सैल फायर किया गया। जैसे जैसे गश्ती दल अपनी जान बचाकर मौके से बचकर निकला गश्ती दल के द्वारा रेत माफियाओं के द्वारा किये गये हमले की वीडियो भी बनाई गई है जिसमें रेत माफियाओं के चेहरे स्पष्ट रूप से दिखाई दे रहे हैं। ट्रैक्टर एवं ट्रोली को ले जाने के बाद रेत माफियाओं के द्वारा रेत घाट पर पत्थर एवं डण्डों से भी हमला किया गया है। बदमाशों के नाम, धर्मेन्द्र सिकरवार, छोटू पुत्र भरत सिकरवार, भरत सिकरवार, धर्मा सिकरवार, सरनाम सिकरवार, मरिया पण्डित, रामधन सिकरवार आदि लोगों को मेरे द्वारा एवं मेरे साथ रहे स्टाफ के द्वारा पहचान लिया गया। कृपया मेरे जवानों पर उचित वैधानिक कार्यवाही करने की कृपा करें।



प्रार्थी

अधीक्षक राष्ट्रीय चम्बल अभ्यारण देवरी जिला मुरैना

मोबाइल न. - 9424741241, 9424791819

OFFICE OF THE SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

Number / Protection / 2021 / 823

Deori Dated 17/06/2021

To,

The SHO,
PS Deogarh

Subject- Regarding production of Video and other documents related to the murderous attack on the undersigned and the patrol team on 09.06.21 and the tractor trolley released by the sand mafia and other documents along with certificate under section 65B.

In the subject matter it is stated that the DVD of the video of the attack on the undersigned and the patrol team and the tractor trolley being released by the sand mafia and taken away on 09.06.21 in the village Pathanpura under your police station area, and other documents are sent to you along with the certificate under section 65B. The D.V.D of the said video and other documents may be included in the FIR No. 0/2021 dated 10.06.21

159B

which is registered in the police station Deogarh in relation to the incident on 09.06.21, for necessary and action as per rules.

Encl: (1). The video DVD of the attack on the incident dated 09.06.21 along with certificate u/s 65B.

(2) List of concerned accused.

SD
SUPERINTENDENT
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

Number / Protection / 2021 / 823

Deori Dated 17/06/2021

Copy to:

sent to the Forest Divisional Officer, Forest Division, Morena for information.

SD
SUPERINTENDENT
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

159C

To

SHO Police Station City Kotwali

District Morena (M.P.)

Subject- In respect of taking away the tractor trolley Chambal full of sand caught during patrolling.

Sir,

In reference to the above Subject, it is requested that I Shradda Pandare, am working as superintendent in National Chambal Sanctuary, Deori Morena. Today, on 09.06.21, I Shrada Pandare, was patrolling at the banks of the Chambal River along with the Forest Department and SAF personnel with Arms and Ammunition for the prevention of illegal sand mining and transportation. During the patrol, a tractor filled with Chambal sand was confiscated at the ghat on the banks of the Chambal river near village Panchampura, which was being taken to the Deogarh police station to be kept safe, but on the way around 19:30 at Pathanpura village, The patrol party was attacked with sticks and stones by more than 100 members of the sand Mafia. And air-fires were done on the patrol party indiscriminately by the mafia and the sand mafia

caught the tractor and the trolley. During the attack the SAF jawan R. 97 Mukesh Sen was seriously injured and Shradda Pandare was also pushed by the sand mafia. I was pushed by Dharmendra Sikarwar, the tractor owner and Chhotu son of Bharat Singh Sikarwar, where for self-defense, a soldier of SAF fired two rounds from SLR in the air and one cell was also fired with tear gas. Anyhow the patrol team escaped from the spot after saving their lives, a video of the attack by the mafia of the patrol party has also been made, in which sand mafia is clearly visible. After carrying away the tractor and trolley, sand mafia has also attacked with stones and sticks over the govt. vehicles. The names of the miscreants are Dharmendra Sikarwar, Chhotu Sikarwar, Bharat Sikarwar, Dharma Sikarwar, Sarnaam Sikarwar, Maria Pandit, Ramdhan Sikarwar etc., who were recognized by me and by the staff accompanying me. Kindly take proper legal action against them upon my complaint.

SD

Applicant

Superintendent National Chambal Sanctuary

Deor, Mobile No. - 9424741241, 9424791819

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (160)

अति-आवश्यक

क्रमांक / संरक्षण / 2021 / 782
प्रति,

देवरी दिनांक 10/06/21

थाना प्रभारी

मुलिस थाना - देवगढ जिला मुरैना

विषय- दिनांक 09.06.21 को रेत माफिया द्वारा गश्ती टीम पर किये गये पथराव व गोलियां चलाने संबंधी हमले नामजद आरोपियों के विरुद्ध एफ.आई.आर. पंजीबद्ध करने बाबत ।

—00—

विषयांतर्गत लेख है, कि दिनांक 09.06.21 को गश्ती दल व एस.ए.एफ. बल मेरे नेतृत्व में अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती कार्य कर रहे थे । इसी दौरान मैं स्वयं गश्ती दल व एस.ए.एफ. बल के साथ गश्ती के दौरान पंचमपुरा में अवैध चम्बल रेत भरे परिवहन करते हुये ट्रैक्टर ट्रॉली दिखे । गश्ती दल व एस.ए.एफ. बल ने मेरे नेतृत्व में जप्ती की कार्यवाही हेतु उक्त रेत भरे ट्रैक्टर ट्रॉलियों का पीछा किया, जिससे रेत माफियाओं में भगदोर मच गई । ट्रैक्टर चालको ने गश्ती दल व एस.ए.एफ. बल को अपने पास आता देख अपने वाहनों को तेजी से भगाना शुरू कर दिया । गश्ती दल द्वारा रेत भरे एक ट्रैक्टर ट्रॉली को घेराबंदी कर जप्त किया गया, जिसका चालक वाहन को मोके पर छोड़कर भाग गया । जिसकी सूचना मेरे द्वारा तत्काल आपको दी गई दी और स्टाफ उपलब्ध कराने हेतु निवेदन किया गया । कुछ समय व्यतीत होने के बाद भी आपके धाने से कोई स्टाफ मोके पर नहीं आया । तब मैं स्वयं गश्ती दल व एस.ए.एफ. बल के साथ जप्त शुदा वाहन ट्रैक्टर ट्रॉली को नजदीकी मुलिस थाना देवगढ में सुरक्षा की दृष्टि से अभिरक्षा में रखने हेतु रवाना हुई । रास्ते में ग्राम पठानपुरा के 100 से अधिक रेत माफियाओं ने जप्त शुदा वाहन को छुड़ाने व टीम पर हमला करने के उद्देश्य से रास्ते में अवरोधक झाड़ पत्थर आदि डाल दिये जैसे ही गश्ती दल ने रास्ता अवरोधक देखकर अपनी गाडीयों को धीमा किया वैसे ही 100 से अधिक रेत माफियाओं ने ऊँडे, लाठी, फरसा एवं बन्दूको तथा कदतों से हमला कर दिया । हमले में माफियाओं ने गश्ती टीम व एस.ए.एफ. बल पर पत्थर फेंके व बन्दूकों तथा कदतों से गोलियां भी चलाई । माफियाओं ने हमले के दौरान मेरे शासकीय वाहन को भी क्षति पहुँचाई । हमले के दौरान एस.ए.एफ. बल के जवान श्री मुकेश सेन का भी हाथ फेक्चर हो गया । मुझे स्वयं को धर्मन सिकरवार, ट्रैक्टर मालिक छोदू पुत्र भरत सिकरवार के द्वारा धक्का दिया गया । आत्मरक्षार्थ एस.ए.एफ. के जवान द्वारा एस.एल.आर. से 02 हवाई फायर किये गये तथा आशू गैस से भी एक सैल फायर किया गया । इसी दौरान कुछ रेत माफिया जप्त शुदा वाहन ट्रैक्टर ट्रॉली की ओर गये और उसका सवार गश्ती दल के ड्रायवर के साथ हाथा-पाई कर उसे नीचे उतार दिया और जप्त शुदा वाहन ट्रैक्टर ट्रॉली को रेत माफिया मोके से लेकर फरार हो गये । उक्त घटना उपरांत जब गश्ती दल एवं एस.ए.एफ. बल वापस आ रहा था, तो रेत माफियाओं ने एक बार फिर से गश्ती दल व एस.ए.एफ. बल पर हमला करने की कोशिश की । उक्त घटना के संबंध में एफ.आई.आर. करने हेतु पुनः आपको को निवेदन किया गया लेकिन आपके द्वारा बताया गया कि पहले वह सम्पूर्ण घटना की जांच करेंगे फिर अपने त्रिभू अधिकारियों से चर्चा करेंगे इसके पश्चात ही एफ.आई.आर. दर्ज की जायेगी आपको सुबह तक प्रतिबा करनी होगी क्योंकि मैं अभी थाने में नहीं हूँ मैं अभी बागचीनी में हूँ । तब मेरे स्वयं के द्वारा सम्पूर्ण घटना की जानकारी श्रीमान जी को दी गई । तब श्रीमान जी के द्वारा श्रीमान पुलिस अधीक्षक मुरैना से चर्चा कर संबंधित घटना की एफ.आई.आर. सिटी कोतवाली मुरैना में क्रमांक 00 (शून्य) पर दर्ज की गई ।

उक्त सम्पूर्ण घटना का वीडियो भी बनाया गया है, जिसमें रेत माफियाओं के चेहरे स्पष्ट रूप से दिखाई दे रहे है, जिनमें माफियाओं के नाम निम्नानुसार है :- धर्मन सिकरवार, छोदू पुत्र भरत सिकरवार, भरत सिकरवार, धर्मा सिकरवार, सरनाम सिकरवार, मरिया पुत्र रामनाथ सिकरवार, रामनाथ सिंह सिकरवार, सोनू पुत्र रामवीर, रामधन सिकरवार, रामवीर सिंह, भूपेन्द्र पुत्र नरेन्द्र सिंह, गप्पू सिंह पुत्र जोगेन्द्र सिंह, हरिसोम पुत्र लोकेन्द्र, श्यामवीर पुत्र सुजीत, लाखन सिंह पुत्र सुजित, कमल सिंह पुत्र सुजीत सिंह, अनार सिंह, जीतू सिंह, अमित पुत्र अनार सिंह, जमादार सिंह, छोटे सिंह, त्रिलोकी सिंह पुत्र भोगीराम, अजब सिंह पुत्र भोगीराम, पप्पू सिंह, बिजेन्द्र सिंह, श्यामवीर पुत्र देवी सिंह, सुरेन्द्र सिंह पुत्र दामोदर सिंह आदि है, जिन्हें मेरी टीम के द्वारा पहचान लिया गया है ।

अतः लेख है, कि दिनांक 09.06.21 को गश्ती दल व एस.ए.एफ. बल पर गश्ती के दौरान हुये हमले में लिप्त नामजद आरोपियों के विरुद्ध एफ.आई.आर. दर्ज करना सुनिश्चित करें ।

इसे टीप करें तथा उक्त पत्र को प्राथमिकता दें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

OFFICE OF THE SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

Number / Protection / 2021 / 782

Deori Dated 10/06/2021

To,

The SHO

PS Deogarh District Morena

Subject: Regarding registration of FIR against the named accused sand mafia in stone pelting and firing on patrol team on 09.06.21

In reference to the above subject, it is stated that on 09.06.21, the patrol party and SAF forces were carrying out patrol work under my leadership for the prevention of illegal sand mining and transportation. In the meantime, I myself went with the patrol party and SAF. During patrol with the force, a tractor trolley was seen transporting illegal Chambal sand in Panchampura area. The Patrol team and SAF force chased the said sand filled tractor trolley under my leadership for confiscation proceedings, which caused panic among the sand mafia. Tractor drivers upon seeing the patrol team and SAF force

approaching, started driving away the vehicles rapidly. A tractor trolley filled with sand was cordoned off by the patrol party, whose driver fled leaving the vehicle on the spot. The information of which was given to you by me immediately and request was made to provide staff. Even after lapse of some time, no staff from your police station came to the spot. Then I myself along with the patrol party and the SAF took the confiscated vehicle along and left for keeping the tractor trolley in the custody of the nearest police station Deogarh safely. On the way, more than 100 sand mafia of village Pathanpura put barriers and stones etc. on the way to rescue the confiscated vehicle and attacked the team. As soon as the team and SAF soldiers slowed down their vehicles seeing the barriers, The sand mafia attacked them with sticks, axes and guns and daggers. In the attack, the mafia Threw stones on patrol team and SAF force and also fired bullets with guns and daggers. The mafia also damaged my official vehicle during the attack. During the attack, the hand of one SAF force jawan Shri Mukesh Sen also got fractured. I myself was pushed by Dharmendra Sikarwar tractor owner Chhotu son

of Bharat Sikarwar. In Self Defense, 02 SLR aerial shots were fired S.A.F Jawan and one cell of tear gas was also fired. In the meantime, some sand mafia went towards the confiscated tractor trolley and its rider had a scuffle with the driver of the patrol party and drove him down and the seized vehicle took the tractor trolley to the sand mafia spot and fled. After the said incident, when the patrol party and S.A.F. force was coming back, the sand mafia once again attacked the patrol party and SAF force. You were again requested to register an FIR regarding the said incident, but it was told by you that first he would investigate the entire incident and then discuss it with his senior officers, only after that the FIR would be lodged. You will have to wait till morning because I am not in the police station yet, I am in Bagchini now. Then the information about the whole incident was given to Sir. Then, after discussing it with the Superintendent of Police, Morena, the FIR of the related incident was lodged by sir in City Kotwali Morena and was recorded at the number 00 (zero).

A video of the entire incident has also been made, in which the faces of the sand mafia are clearly visible. In which the names of the mafias are as

follows:- Dharmendra Sikarwar, Chhotu son of Bharat Sikarwar, Bharat Sikarwar, Dharma Sikarwar, Sarnaam Sikarwar, Maria son of Ramnath Sikarwar, Ramnath Singh Sikarwar, Sonu son of Ramveer, Ramdhan Sikarwar, Ramveer Singh, Bhupendra son of Narendra Singh, Gappu Singh son of Jogendra Singh, Hariom son of Lokendra, Shyamveer son of Sujit, Lakhan Singh son of Sujit, Kamal Singh son of Sujit Singh, Amar Singh, Jitu Singh, Amit son of Amar Singh, Jamadar Singh, Chhote Singh, Triloki Singh son of Bhogiram Ajab Singh son of Bhogiram, Pappu Singh, Bijendra Singh, Shyamveer son of Devi Singh, Surendra Singh son of Damodar Singh etc. who have been recognized by my team.

Hence, it is stated that kindly ensure to lodge an FIR against the named accused involved in attack on patrol team and SAF force on 09.06.21

Kindly Note it down and give priority to the said letter.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA

प्रति, युनिट नाम सुमरी
रामा लक्ष्मण राव

विषय :- सर्वेक्षण परीक्षा के लिए कर्मियों/परिवहन में
जिस व्यक्ति इंटर डाली का कर्मचारी का
नाम पर प्रत्येक प्रकाश एवं वन हटाए पर
कर्मचारी द्वारा कर्मचारी का नाम,

विषय-संबंधित लेख है कि आज दिनांक

7/7/2021 का अर्थपूर्ण तरीके एवं वन हटाए तथा सर्वेक्षण
प्रकारों के साथ-साथ नदी से सर्वेक्षण से उत्पन्न भू-परि-
मे एक इंटर डाली का नाम है कि जिस विषयों का
प्राप्त कर्मचारी सुदूर पूर्व भू-परि सुदूर निवासी रिटायर
का। जिसका किया गया। सभी कर्मचारी प्रकाश एवं
प्रकारों पर कर्मचारी सुदूर पूर्व को दिया सुदूर निवासी रिटायर
सुदूर सुदूर पूर्व भू-परि सुदूर निवासी रिटायर, लक्ष्मण एवं
इंटर सुदूर निवासी रिटायर एवं कर्मचारी सुदूर पूर्व इंटर
सुदूर द्वारा हटाए पर प्रकाश का दिया। एवं कर्मचारी सुदूर
इंटर सुदूर द्वारा 12 वार कर्मचारी द्वारा वन हटाए का
इंटर प्रकाश कर्मचारी सुदूर पूर्व का कार्य किष्ट गए। जिससे
कर्मचारी सुदूर प्रकाश का वन हटाए तथा कर्मचारी सुदूर पूर्व भू-परि
सुदूर द्वारा प्रकाश 315 द्वारा हटाए के उपर लक्ष्मण का
प्रकार। किष्ट गए। तथा वन हटाए का वन हटाए, मैं वन हटाए
हटाए से इंटर डाली एवं कर्मचारी सुदूर पूर्व कर्मचारी सुदूर पूर्व
कर्मचारी सुदूर पूर्व का कार्य किष्ट का किष्ट का किष्ट का किष्ट का
इंटर कर्मचारी सुदूर पूर्व का कार्य किष्ट का किष्ट का किष्ट का
जान कर्मचारी। तथा कर्मचारी सुदूर पूर्व कर्मचारी सुदूर पूर्व
प्रकार का इंटर डाली का प्रकाश लगे। तथा कर्मचारी
कर्मचारी सुदूर पूर्व का कार्य किष्ट का किष्ट का किष्ट का किष्ट का
जान कर्मचारी युनिट नाम लक्ष्मण राव सुदूर नाम आया।

इस आप से अनुरोध है कि इंटर डाली प्रकाश
कर्मचारी सुदूर पूर्व भू-परि सुदूर निवासी रिटायर,

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OFFICE OF THE SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

To,

The SHO
PS Station Road

Subject: Regarding rescue of the seized tractor trolley used in sand mining/transport on the pointing of Gun and attack on the forest Staff.

In the above context, it is stated that today on 7/7/2021, a tractor-trolley used for mining and transport of sand from the riverbank was confiscated by the Superintendent, Deori along with the forest staff and SAF force. The driver named Kalle gurjar S/o Samurti Gujjar R/o Rithora was arrested, then upon information on phone by the said driver, the other accused Dharmendra Gujjar, Sahiya Gujjar R/o Rithora Gajendra Gujjar S/o Bhabuti Gujjar R/o Rithora, Lallan S/o Avtar Gujjar R/o ___ and Dilip Gujjar S/o Avtar Gujjar, attacked the staff and the accused Dilip Gujjar fired 2 shots of 12 bore on the tractor driver of the staff named Bunty

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Gujjar, to which Bunty barely escaped. Thereafter, Gajendra Gujjar fired shots of 315 bore gun on the other Staff. Then the government vehicle driven by Staff member Bunty and Rajesh Sharma were stopped by Dilip Gujjar by pointing his gun to them and tried to shoot them but they brought Kalle in front of them and saved their lives. Then Gajendra fired a shot over driver Bunty and rescued the tractor trolley and fled away. Then both the gun holders kept on firing. Anyhow the staff members saved their lives and reached the PS Station Road Morena.

Therefore, it is requested to you that kindly register a case against the driver of the tractor trolley Kalle gurjar S/o Samurti Gujjar R/o Rithora and the other accused Dharmendra Gujjar, Sahiya Gujjar R/o Rithora Gajendra Gujjar S/o Bhabuti Gujjar R/o Rithora, Lallan S/o Avtar Gujjar R/o ___ and Dilip Gujjar S/o Avtar Gujjar, in the case of rescuing the tractor trolley from the patrolling team and SAF Staff and attacking the forest staff and during the incident the accused Dilip Gujjar opened fire on the staff, the video of which has also been made which shall be made available to you.

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Therefore, it is requested to you to ensure the registration of FIR against all the accused,

SD

SUPERINTENDENT,

NATIONAL CHAMBAL SANCTUARY DEORI,

MORENA (M.P.)

क्रमांक / संरक्षण / 2021 / 367

प्रति,

धाना प्रभारी

पुलिस थाना - स्टेशन रोड मुरैना

विषय- दिनांक 07.07.21 को रेत माफिया द्वारा गश्ती टीम पर की गई फायरिंग व हमले तथा जप्त शुदा वाहन ट्रेक्टर ट्रॉली को लूट कर ले जाने संबंधी जांच के संबंध में ।

—00—

विषयांतर्गत लेख है, कि दिनांक 07.07.21 को रेत माफिया द्वारा गश्ती टीम पर की गई फायरिंग व हमले तथा जप्त शुदा वाहन ट्रेक्टर ट्रॉली को लूट कर ले जाने संबंधी जांच के संबंध में फोटोग्राफस, वीडियो, आपकी ओर आवश्यक कार्यवाही हेतु प्रेषित है ।

संलग्न - (1). डिजिटल एविडेंस वीडियो रिकॉर्डिंग संबंधित धारा 85बी.

के अन्तर्गत प्रमाण पत्र नय संलग्न फोटोग्राफस एवं वीडियो की सी.डी. ।


अधीक्षक
राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना
देवरी, मुरैना (म0प्र0)

2/c

163A

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021/ 967

Deora dated 08/07/2021

To,

The SHO
PS Station Road Morena

Subject: In relation to the investigation related to the firing and attack on the patrol team by sand mafia on 07.07.21 and robbing the seized vehicle tractor trolley.

In reference to the above subject, it is stated that, the photographs and videos in relation to the investigation related to the firing and attack on the patrol team by the sand mafia and robbing the confiscated vehicle tractor trolley on 07.07.21, have been sent to you for necessary action.

attached (1) digital evidence video recording. CDs of photographs and videos attached with the certificate u/s Section 65B.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI, MORENA
(M.P.)

कार्यालय अधीक्षक राष्ट्रीय चम्बल अभ्यारण्य, देवरी 164

क्रमांक/ 858

दिनांक/ 19/06/21

प्रति,

थाना प्रभारी
थाना सरायछौला
जिला मुरैना (म.प्र.)

विषय :- घटना दिनांक 08.06.21 की गश्ती के दौरान जप्त रेत से भरे ट्रक क. आर. जे. 11 जी.बी. 4717 की कार्यवाही के दौरान उप. अधिकारी/कर्मचारियों की जानकारी।

उपरोक्त विषयांतर्गत आपका पत्र क्रमांक/मुरैना/सरायछौला/688 दिनांक 12.06.2021 के माध्यम से लेख है कि दिनांक 08.06.2021 को गश्ती दल देवरी द्वारा अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती की जा रही थी। गश्ती दल चैक पोस्ट ए.बी. रोड पर तैनात होकर वाहनों की चैकिंग कर रहा था। इसी दौरान गश्ती दल को एक ट्रक क्रमांक आर. जे.11 जी.बी. 4717 आता दिखा, जिसे दल द्वारा रोकने का प्रयास किया, लेकिन ट्रक चालक ने ट्रक को नहीं रोका और तेजी से भगा ले गया, तत्समय आर. जे.11 जी.बी. 4717 का गश्ती दल उप. अधिकारी/कर्मचारियों श्री दिनेश शर्मा (वर.) मो0न0-7693030572 व शासकीय (वाहन चालक) श्री बच्चू सिंह प्रजापति मो0न0-9907566268 एवं गश्ती दल द्वारा पीछा किया गया। ट्रक चालक ने बंधा गाँव के पास गश्ती टीम के शासकीय वाहन को भी टक्कर मारी। स्टाफ द्वारा सम्पूर्ण घटना की सूचना मुझे मेरे मोबाईल फोन के माध्यम से दी गई, जिसके आधार पर मैं भी स्टाफ को लेकर उक्त वाहन ट्रक का पीछा करने लगे। चालक ने गश्ती दल को पीछा करता देख वह अपने ट्रक को ए.बी. रोड पेट्रोल पम्प पर छोड़कर मौके से भाग गया तथा ट्रक को मौके पर ही छोड़ गया। जिसकी मेरे द्वारा सूचना आपको दी गई।

अतः घटना दिनांक 08.06.2021 से संबंधित जानकारी व उप अधिकारी व कर्मचारी की जानकारी आपकी ओर।


अधीक्षक
राष्ट्रीय चम्बल अभ्यारण्य
देवरी, मुरैना (म.प्र.)

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number / 858

Date 19/06/21

To,

The SHO

Police Station Saraichola

District Morena (M.P.)

Subject: Information of officers/employees During the proceedings of seizure of the truck RJ 11 GB 4717 loaded with sand during the patrol incident dated 08.06.21

In reference to the above subject, vide your letter number: Morena / Saraichola / 688 dated 12.06.2021, it is stated that on 08.06.2021, patrol was being conducted by the patrol team Deori for the prevention of illegal sand mining and transportation. Patrol team was checking vehicles by being posted on the Check Post AB Road. In the meantime, the patrol party saw a truck bearing number RJ 11 GB 4717 coming, which the team tried to stop, but the truck driver did not stop the truck and drove away, at that time, the said truck bearing number RJ 11 GB

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4717 was chased by Deputy Officer/Employees Shri Dinesh Sharma (VR) Mo. No:-7693030572 and Government Vehicle Driver) Shri Bacchu Singh Prajapati Mob. No. 9907566268 and the patrol staff. The truck driver also rammed the government vehicle of the patrol team near Bandha village. The entire incident was informed to me by the staff through mobile phone, on the basis of which I also started chasing the said vehicle with the staff. The driver, seeing the patrol party chasing him, left his truck at AB Road petrol pump and fled from the spot and left the truck on the spot. Which I have informed you.

Therefore, the information related to the incident date 08.06.2021 and the information of the sub-officer and employee is being sent on your side.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

क्रमांक / संरक्षण / 2021 / 764

देवरी दिनांक 08/06/21

प्रति,

थाना प्रभारी

पुलिस थाना सरायछौला जिला मुरैना (म0प्र0)

विषय- पुलिस थाना सरायछौला क्षेत्रांतर्गत मोटरसाईकिल तथा चार पहिया वाहनों में अवैध हथियार लेकर चलने वाले माफियाओं के विरुद्ध नियमानुसार कार्यवाही करने बाबत ।

—00—

विषयांतर्गत लेख है, कि गश्ती दल देवरी एवं एस.ए.एफ. बल द्वारा अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु निरंतर गश्ती कार्य किया जा रहा है तथा समय-समय पर जप्ती भी की जा रही है । कभी-कभी जप्ती के समय रेत माफियाओं द्वारा कई बार टीम पर हमला किया जा चुका है, जिसमें टीम बाल-बाल बची है, जिसकी एफ.आई.आर. संबंधित थानों में दर्ज कराई गई है ।

अतः वरिष्ठ के निर्देशानुसार दिनांक 05.06.21 से 20.06.21 तक गश्ती दल एवं एस.ए.एफ. बल को अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु ए.बी. रोड स्थित चैकिंग नाका पर तैनात किया गया है । यह देखने में आ रहा है, कि जब भी गश्ती दल एवं एस.ए.एफ. बल द्वारा ए.बी. रोड पर कडक कार्यवाही की जाती है तो रेत माफिया कई मोटरसाईकिलों और चार पहिया वाहनों में अवैध हथियार लेकर इधर से उधर हमला करने के लिये घूम रहा है और गश्ती टीम पर हमला करने के लिये आपके थाना क्षेत्रांतर्गत आने वाले होटलों एवं डीजलों की दुकानों तथा गश्ती दल के आने जाने वाले मुख्य मार्गों पर तैयार बैठा रहता है ।

अतः लेख है, कि दिनांक 05.06.21 से 20.06.21 तक 24 घण्टे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु कार्यवाही में लगी हुई टीम के सहयोग हेतु आप अपने थाने की पेट्रोलिंग गाडी को अपने थाने के सीमा अंतर्गत पेट्रोलिंग हेतु ए.बी. रोड पर भेजना सुनिश्चित करें, ताकि पत्र में उल्लेखित स्थानों पर मोटरसाईकिल एवं चार पहिया वाहनों में अवैध हथियार सहित सवार रेत माफियाओं पर नियमानुसार कार्यवाही की जा सके ।

इसे टीप करें तथा उक्त पत्र को प्राथमिकता दें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना
देवरी, मुरैना (म0प्र0)

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number /protection/2021/764

Date 08/06/21

To,

The SHO

Police Station Saraichola

District Morena (M.P.)

Subject- Regarding taking action against the mafia carrying illegal weapons in motor cycles and four wheelers under police station Saraichola area as per rules.

In reference to the above subject, it is stated that for the prevention of illegal sand mining and transportation, continuous patrol work is being done by the patrol teams Deori and SAF force and seizures are also being done from time to time. Sometimes the team has been attacked by sand mafia at the time of confiscation, in which the

team has narrowly survived, the FIR for which has been lodged in the respective police stations.

Therefore, as per the instructions of the senior officers, from 05.06.21 to 20.06.21, for the prevention of illegal sand mining and transportation, the patrol party and SAF, the force has been deployed at the checking post located on the AB road, it is being seen that whenever strong action is taken by the patrol party and SAF force on AB Road, then sand mafia has been roaming in many motorcycles and four wheelers carrying illegal weapons to attack here and there and to attack the patrol team, they Stand ready at the hotels and diesel shops coming under your police station area and on the main roads leading patrol teams.

Therefore, it is stated that from 05.06.21 to 20.06.21, for the cooperation of the team engaged in the action for the prevention of illegal sand mining and transportation 24 hours, kindly ensure send the patrolling vehicle of your police station to AB Road for patrolling within the limits of your police station, so that the action can be taken against sand mafia riding on motor cycles

and four wheelers with illegal weapons as per rules at the places mentioned in the letter.

Kindly Note this and give priority to the said letter.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

क्रमांक /संरक्षण/2021/767

देवरी दिनांक 09.06.21

प्रति,

थाना प्रभारी

पुलिस थाना - सरायछौला जिला मुरैना

विषय- दिनांक 08.06.21 को गश्ती के दौरान जप्त रेत भरे ट्रक क्रमांक आर.जे.11/जी.बी./4717 के विरुद्ध नियमानुसार कार्यवाही करने बाबत ।

—00—

विषयांतर्गत लेख है, कि दिनांक 08.06.21 को गश्ती दल देवरी एवं एस.ए.एफ. बल द्वारा अद्वैत रेत/पाथर उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती की जा रही थी + गश्ती दल चैक पोस्ट ए.बी. रोड पर तैनात होकर वाहनों की चैकिंग कर रहा था । इसी दौरान गश्ती दल को एक ट्रक क्रमांक आर.जे.11/जी.बी./4717 आता दिखा, जिसे दल द्वारा रोकने का प्रयास किया, लेकिन ट्रक चालक ने ट्रक को नहीं रोका और तेजी से भगा ले गया, जिसका स्टाफ द्वारा शासकीय वाहन से पीछा किया गया । ट्रक चालक ने बंधा गाँव के पास गश्ती टीम के शासकीय वाहन को भी टक्कर मारी । स्टाफ द्वारा सम्पूर्ण घटना की सूचना मुझे मेरे मोबाईल फोन पर दी, जिसके आधार पर मैं भी स्टाफ को लेकर उक्त वाहन ट्रक का पीछा करने लगे । ट्रक चालक ने गश्ती दल को अपना पीछा करते देख वह अपने ट्रक को ए.बी. रोड पर पेट्रोल पम्प पर रखकर चौके से भाग गया तथा ट्रक को चौके पर ही छोड़ गया, जिसकी मेरे द्वारा सूचना आपको दी गई । पुलिस थाना सरायछौला से चौके पर स्टाफ पहुँचा । मेरे द्वारा ट्रक संबंधी कागजात एवं ट्रक को आपके थाना स्टाफ को सुपुर्द किया गया ।

अतः लेख है, कि उक्त ट्रक क्रमांक आर.जे.11/जी.बी./4717 के विरुद्ध नियमानुसार कठोर कार्यवाही करें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number /protection/2021/767

Date 09/06/21

To,

The SHO

Police Station Saraichola

District Morena (M.P.)

Subject- Regarding taking action against Sand filled truck No. RJ11GB4717 seized during patrol on 08.08.21 as per rules.

In reference to the above subject, it is stated that on 08.06.21, Patrol was being done by the the patrol teams Deori and SAF force to prevent illegal sand/stone quarrying and transportation. The patrolling team was checking the vehicles while being deployed at AB Road. In the meantime, the patrol party saw the truck number RJ 11/ GB /4717 approaching, which the team tried to stop, but the truck driver did not stop the truck and fled away, which was chased by the staff on the government vehicle. The truck driver also rammed the government vehicle of the patrol

team near Bandha village. The entire incident was informed to me by the staff on my mobile phone, on the basis of which I also started chasing the said vehicle truck with the staff. The driver ran away while leaving the truck on the petrol pump on the road and left the truck on the spot, which was informed to you by me. Staff reached the spot from police station Saraichola. I handed over the truck related papers and the truck to your police station staff.

Therefore, it is stated that Strict action be taken against the said truck no. RJ11 GB 4717 as per rules.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

प्रति

श्रीमान् थाना प्रमात्ते

थाना नूराबाद

विषय:- चम्बल रेत से भरे ट्रक क्रमांक एम पी 06 एच सी 2035 को ग्रामीणों द्वारा सामूहिक हमला बोलकर पूर्वक ट्रक भगाकर ले जाने बावत्।

संदर्भ- इस कार्यालय का पत्र क्रमांक 1056 दिनांक 08.09.17 एवं पत्र क्रमांक 1452 दिनांक 10.11.17

—00—

उपरोक्त विषय में निवेदन है कि चम्बल रेत से ट्रक क्रमांक एम पी 06 एच सी 2035 को जप्त करने गई टीम पर ग्रामीणों द्वारा हमला करते हुए ट्रक जबरजस्ती भगाकर ले जाने के संबंध में अपराध कायम करने ट्रक को जप्त कराने संबंधी आवेदन संदर्भित पत्रों से आपके थाने में दिया गया था। उक्त भागे हुए ट्रक के पंजी नम्बर एम पी 06 एच सी 2035 के आधार पर वाहन मालिक का नाम व पता संबंधी जानकारी प्रदान करने बा श्रीमान परिवहन अधिकारी मुरैना से निवेदन किया गया। श्रीमान परिवहन अधिकारी, मुरैना द्वारा एक पत्रक उपल कराया गया जिसमें उक्त भागे हुए ट्रक पंजीयन नम्बर एम पी 06 एच सी 2035 का वाहन मालिक जसबन्त पुत्र रोशन निवासी- ग्राम कैंथरी पोस्ट जारह तहसील व जिला मुरैना होना बताया गया है। अतः श्रीमानजी से निवेदन कि वर्तमान में प्रकरण में की गयी कार्यवाही की अद्यतन स्थिति से अवगत करावे ताकि अज्ञात ग्रामीणों द्वारा हमला व भगाकर ले जाया गया ट्रक क्रमांक एम पी 06 एच सी 2035 के विरुद्ध गैमरेंज देवरी स्टॉफ द्वारा वैधानिक विभागी तथा न्यायालयीन कार्यवाही की जा सके।

संलग्न - वाहन मालिक के संबंध में जानकारी पत्रक।

गैमरेंजर
राष्ट्रीय चम्बल अभ्यारण्य देवरी, मुरैना
दिनांक /

क्रमांक / 7631/16.5.18

प्रतिलिपि -

1. श्रीमान वन मण्डलाधिकारी महोदय मुरैना की ओर सूचनार्थ सादर सम्प्रेषित।
2. श्रीमान अधीक्षक महोदय, रा.घ.अ. देवरी मुरैना की ओर सूचनार्थ एवं उक्त प्रकरण में वरिष्ठ स्तर पर भी आवश्यक कार्यवाही किये जाने हेतु सादर सम्प्रेषित।

गैमरेंजर
राष्ट्रीय चम्बल अभ्यारण्य देवरी, मुरैना



OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number /protection/2021/

Date 16/05/18

To,

The SHO

Police Station Nurabaad

Subject: Regarding taking away the truck no. MP 06 HC 2035 full of Chambal sand, by calling a mass attack by the villagers and driving away the truck.

Reference- letter number 1056 of this office dated 06.09.17 and letter number 1452 dated 10.11.17.

In reference to the above subject, it is requested that vide the letters in reference it was requested to register a crime in your Police Station with regard to the crime committed when the patrolling team that went to seize the truck number MP 06 HC 2035 filled with Chambal sand was attacked by the villagers and also in relation

to forcibly driving away the truck. On the basis of the registered number MP 06 HC 2035 of the said fledgling truck, the Transport Officer Morena was requested to provide the name and address of the vehicle owner. A memorandum was provided by the Transport Officer, Morena, in which the vehicle owner of the said rescued truck registration number MP 06 HC 2035 has been told to be Jaswant son of Roshan resident of village Kaitri Post Jarah Tehsil and District Morena. Therefore, sir, it is requested to inform about the latest status of action taken in the case so that legal, departmental and court action can be taken against the unidentified villagers who attacked and rescued truck number MP 06 HC 2035.

Enclosed- Information sheet regarding the owner of the vehicle.

SD

Game Ranger

National Chambal Sanctuary Deori,

Morena

Number / 783/16.5.18

Date/

Copy to:

1. Sent to the Forest Divisional Officer Morena for information.
2. Sent to the Superintendent, N.C.A. Deori Morena for information and for taking necessary action in the above case at senior level also.

SD

Game Ranger

National Chambal Sanctuary Deori,

Morena

गोमरेंजर, राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना

दिनांक/ 15/02/18

महोदय,
सिविल लाइन, मुरैना
(म.प्र.)

महोदय, रा.च.अ. देवरी मुरैना।
आरोपियों के विरुद्ध एफ.आर.आर दर्ज कर कार्यवाही करने बाबत।
सिंह कुशवाह, उप वनक्षेत्रपाल दल प्रभारी द्वारा प्रस्तुत आवेदन दिनांक 15.02.18

—09—

विषयान्तर्गत निवेदन है कि चम्बल नदी की रेत का अवैध रूप से रेत खनन/ परिवहन रोकने हेतु एबीरोड पर वन कर्मचारियों की ड्यूटी लगायी गयी है तथा रेत माफियाओं द्वारा लम्बे प्रतियोगिता के दिनांक 15.02.2018 को रात्रि 12:00 बजे से सुबह 08:00 बजे तक की पोलिंग व वन कर्मचारीगण 8 बजे से सुबह 03:00 ए.एम. बजे रेत माफियाओं द्वारा चम्बल नदी किनारे लगभग 50 ट्रेक्टर ड्रॉलियों को वन डिपो नका एबीरोड से निकालने का प्रयास किया। श्री सूबेदार उ.व.क्षे. व वनक्षेत्रपाल दल प्रभारी द्वारा अपने अधीनस्थ स्टाफ व सहायक दल के सहयोग से ट्रैक्टर ड्रॉलियों का रोक प्रयास किया तो अज्ञात रेत माफियाओं द्वारा 02 फायरिंग की गयी तथा कंधारो से रेत ड्रॉलियों पर हमला कर जबलन बलपूर्वक चम्बल नदी की रेत से नरे ट्रैक्टर ड्रॉलियों को बाहने को रोकवाते हेतु जलायी गयी शासकीय लोहे की काटिदार प्लेट सहित भगा ले गये। वनक्षेत्रपाल श्री सूबेदार सिंह कुशवाह द्वारा वन कर्मचारियों को उक्त घटना की सूचना पर भ्रम से देकर उक्त रेत से भ्रम ड्रॉलियों का अधीनस्थ स्टाफ व एस.ए.ए. बल को साथ पीछा किया परन्तु सब तक वे भाग चुके थे जिससे उक्त घटना के आधार पर अज्ञात आरोपियों के विरुद्ध एफ.आर.आर दर्ज कर कार्यवाही करने की सूचना दी जा रही है।

श्री कुशवाह, उ.व.क्षे. का आवेदन दिनांक 15.02.18 की छायाप्रति।


गोमरेंजर

राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना

कृपया विधि/18/212

प्रतिलिपि -> भाना प्रभारी, पुलिस थाना सिविल लाइन मुरैना
श्री ओर उपरोक्त सूचना एफ.आर.आर दर्ज कर कार्यवाही करने की सूचना दी जा रही है।
अधीक्षक
राष्ट्रीय चम्बल अभयारण्य

प्रति,

थाना प्रभारी महोदय,
पुलिस थाना सिविल लाइन, मुरैना
जिला मुरैना (म.प्र.)

द्वारा - श्रीमान अधीक्षक महोदय, रा.च.अ. देवरी, मुरैना।

विषय- अज्ञात आरोपियों के विरुद्ध एफ.आई.आर. दर्ज कर कार्यवाही करने वावत।

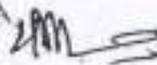
श्री सूबेदार सिंह कुशवाह, उप वनक्षेत्रपाल दल प्रभारी द्वारा प्रस्तुत आवेदन दिनांक 15.02.18

—00—

उपरोक्त विषयान्तर्गत निवेदन है कि चम्बल नदी की रेत का श्वैध रूप से रेत उत्खनन/ परिवहन रोकने हेतु वन डिपो नाका, ए.बी.रोड पर वन कर्मचारियों की ड्यूटी लगायी गयी है तथा रेत माफियाओं द्वारा लगभग प्रतिदिन ड्यूटी पर तैनात वन कर्मचारियों पर पत्थरबाजी, गाली-गलौच कर निरोत्साहित किया जाता है।

यह कि दिनांक 15.02.2018 को रात्रि 12:00 बजे से सुबह 08:00 बजे तक की पाली में वन कर्मचारीगण वन डिपो नाका ए.बी.रोड पर ड्यूटी पर थे। उसी दौरान रात्रि लगभग 03:00 ए.एम. बजे रेत माफियाओं द्वारा चम्बल नदी की रेत से भरे लगभग 50 ट्रैक्टर ट्रॉलियों को वन डिपो नाका ए.बी.रोड से निकालने का प्रयास किया। श्री सूबेदार सिंह कुशवाह, उप वनक्षेत्रपाल दल प्रभारी द्वारा अपने अधीनस्थ स्टाफ व शस्त्र बल के सहयोग से ट्रैक्टर ट्रॉलियों को रोकने का भरसक प्रयास किया तो अज्ञात रेत माफियाओं द्वारा 02 फायर किये गये, तथा पत्थरों से ड्यूटी पर तैनात वन कर्मचारियों पर हमला कर जबरन बलपूर्वक चम्बल नदी की रेत से भरे ट्रैक्टर ट्रॉलियों को वाहनो को रूकवाने हेतु ड्यूटी पर लगायी गयी शासकीय लोहे की कांटेदार प्लेट सहित भगा ले गये। तत्पश्चात् श्री सूबेदार सिंह कुशवाह, उप वनक्षेत्रपाल दल प्रभारी द्वारा वरिष्ठ अधिकारियों को उक्त घटना की सूचना दूरभाष से देकर उक्त रेत से भरी ट्रैक्टर ट्रॉलियों का अधीनस्थ स्टाफ व एस.ए.एफ बल के साथ पीछा किया परन्तु तब तक वे भाग चुके थे जिसके संवंध में श्री कुशवाह, उ.व.क्षे. द्वारा आवेदन दिनांक 15.02.18 इस कार्यालय में प्रस्तुत किया। अतः श्रीमानजी से निवेदन है कि कृपया उक्त घटना के आधार पर अज्ञात आरोपियों के विरुद्ध एफ.आई.आर. दर्ज कर कार्यवाही करने की कृपा करें।

संलग्न- श्री कुशवाह, उ.व.क्षे. का आवेदन दिनांक 15.02.18 की छायाप्रति।



गमरेजर

राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना

क्रमांक/ विविधा/ 18/2/12

प्रतिलिपि → थाना प्रभारी, पुलिस थाना सिविल लाइन मुरैना
की ओर उपरोक्तानुसार एफ.आई.आर. दर्ज कर कार्यवाही
करने की कष्ट कीं

देवरी, दिनांक 15/02/18

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य
देवरी, मुरैना (म.प्र.)

OFFICE OF GAME RANGER, NATIONAL CHAMBAL
SANCTUARY DEORA MORENA

No./242

Dated/15/2/18

To

The SHO

Police Station Civil Line, Morena

District Morena (M.P.)

From: The Superintendent, NCS. Deori, Morena.

Subject: To register FIR against unknown accused and take action.

Ref: Application dated 15.02.18 submitted by Shri Subedar Singh Kushwaha, Deputy Forest Officer, Team In-charge

In reference to the Subject above, it is requested that to stop illegal sand mining/transportation of sand in Chambal River, The duty of forest workers has been imposed on the Forest Depot Naka, AB Road and sand mafia

discourages the forest staff on duty almost daily by pelting stones, abusing them.

That on 15.02.2018, in the shift from 12:00 Am to 08:00 am, the forest employees were on duty at Forest Depot Naka AB road. At the same time around 03:00 A.M. Around 50 tractor trolleys of sand mafia filled with sand of Chambal River Tried to get off Forest Depot Naka AB Road. Subedar Singh Kushwaha, Deputy Forest Officer in-charge, with the help of his subordinate staff and armed forces, tried his best to stop the tractor trolleys, and 02 rounds were fired by unknown sand mafia, and forcibly attacked the forest employees on duty with stones. Tractor trolleys filled with sand of Chambal River were driven away with barbed plates of government iron installed on them to stop the vehicles. Thereafter, Mr. Subedar Singh Kushwaha, Deputy Forest Officer in-charge, informed the senior officers about the above incident by telephone and chased the said sand-filled tractor trolleys with subordinate staff and SAF force, but by then they had fled, in relation to which Mr. Kushwaha, Deputy Forest Officer in-charge had submitted an Application dated 15.02.18 in this office. Therefore, Sir, I request you to kindly take action

by registering an FIR against the unknown accused on the basis of the above incident.

Enclosed - Photocopy of application dated 15.02.18 by Mr. Kushwaha, Deputy Forest Officer in-charge

SD

Game Ranger

National Chambal Sanctuary

Deori Morena

No./legal/ 18/2/2

Dated/15/2/18

Copy to: SHO PS Civil lines with request to take action upon registering the FIR in the above context.

SD

Game Ranger

National Chambal Sanctuary

Deori Morena

कार्यालय गंमरेंजर राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना

170

क्रमांक/

दिनांक/

श्रीमान थाना प्रभारी महोदय
पुलिस थाना सिविल लाइन मुरैना

1- वाहन ट्रक क्रमांक RJ11-GA-8606 द्वारा टक्कर लगने से वन नाका पूर्णतः नष्ट होने बावत्।

—00—

उपरोक्त विषयांतर्गत निवेदन है कि चम्बल नदी की रेत का अवैध रूप से परिवहन पर नियंत्रण माननीय न्यायालय के आदेशानुसार एन0एच0 3 रोड पर धौलपुर मुरैना हाइवे पर पूर्व आर.टी.ओ. बैरियर II के समीप वन अवरोध चेकिंग नाका वन विभाग द्वारा बनवाया गया है जिस पर हर समय वन विभाग एवं सत्र बल के कर्मचारी तैनात होकर ड्यूटी करते हैं। दिनांक 08.11.17 को समय लगभग 05:30 ए.एम. बजे टी पर तैनात कर्मचारियों द्वारा सूचना प्राप्त हुई कि मुरैना की ओर से धौलपुर की तरफ एक ट्रक कू0 11-GA-8606 वन अवरोध नाका से पास हो रहा था। उसी समय हाइवे पर बने हुए गति अवरोधक के पास त वन कर्मचारियों द्वारा गाड़ी की गति धीमी करने हेतु संकेत दिया गया। इसके बावजूद भी वाहन ट्रक के ड्राइवर ने तेज गति से वाहन चलाकर गति अवरोधक से वाहन को पास कर रहा था जिससे गाड़ी ट्रक का बलुन बिगड़ गया और वाहन टकराकर हाइवे के मध्य बनी हुई नवीन चैक पोस्ट भवन से टकराकर पूर्णतः क्षतिग्रस्त कर दिया, जिससे चौकी की बनी दीवारें तथा ऊपर लगी हुई टीन शैड टूटकर पूर्णतया नष्ट हो गईं। मौके पर मौजूद वन चेकिंग स्टॉफ ने वाहन को देखने पर पाया कि गाड़ी की बॉडी में काली गिट्टी भरी थी एवं मौके से वाहन का चालक भाग गया था। इस प्रकार इस ट्रक कू0 RJ11-GA-8606 के अनियंत्रित चलने और टकराने से हाइवे के मध्य बनी हुए वन उपज चेकिंग नाका भवन पूरी तरह क्षतिग्रस्त हो गया है। चौकी के बनने में लगभग 01 लाख रू0 व्यय हो चुका है जिसकी पूर्णतया शासन को हानि हुई है। अतः उपरोक्त वाहन के विरुद्ध नियमानुसार वैधानिक कार्यवाही करने की कृपा करें।

गंमरेंजर

राष्ट्रीय चम्बल अभयारण्य, देवरी

दिनांक/ 8/11/17

क्रमांक/ 1137

तिलिपि-

1. श्रीमान वन मण्डलाधिकारी महोदय, मुरैना की ओर सूचनार्थ सादर सम्प्रेषित।
2. श्रीमान अधीक्षक महोदय, देवरी मुरैना की ओर सूचनार्थ सादर सम्प्रेषित।

गंमरेंजर

राष्ट्रीय चम्बल अभयारण्य, देवरी



OFFICE GAME RANGER, NATIONAL CHAMBAL
SANCTUARY DEORA MORENA

No./

Dated

To

The SHO

Police Station Civil Line, Morena

District Morena (M.P.)

Sub: In case of complete destruction of the forest block due to collision by the vehicle truck number.

Under the above subject, it is requested that as per the order of the Hon'ble Court, for the control of illegal transportation of sand of Chambal River is done and The forest barrier checking naka has been built near former RTO Barrier-11 on Dholpur Morena Highway on NH 3 road by the Forest Department, on which the employees of the Forest Department and Armed Forces are stationed and do duty at all times. On 08.11.17 at about 05:30 A.M, information was received from the staff posted on duty that a truck no. RJ11-GA-8606 was passing from Forest Block Naka from Morena towards Dholpur. At the same

time, near the speed breaker on the highway, a signal was given by the forest staff to slow down the speed of the vehicle. Despite this, the vehicle was approaching the speed barrier by driving the truck at a high speed, due to which the balance of vehicle got lost and the vehicle collided with the new check post building built in the middle of the highway and completely destroyed it, destroying the walls made on the checkpoint and the tin shed above it. On seeing the vehicle, the forest checking staff present on the spot found that the body of the vehicle was filled with black ballast and the driver of the vehicle had fled from the spot. In this way, the forest checking naka and the building built in the middle of the highway has been completely damaged due to the uncontrolled movement and collision of this truck RJ11-GA-8606. About Rs.01 lakh has been spent in the construction of the outpost, which has been a complete loss to the government. Kindly take legal action against the above mentioned vehicle as per rules.

SD

Game ranger

National Chambal Sanctuary, Deori

Sl. No. / 1437

Dated 08/11/21

Copy to:

1. Sent for information to Forest Divisional Officer, Morena.
2. Sent for information to Superintendent, Deori Morena.

SD

Game ranger

National Chambal Sanctuary, Deori

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0) 171

क्रमांक / संरक्षण / 2021 / 769

देवरी दिनांक 09/06/21

प्रति,

धाना प्रभारी

पुलिस थाना - सिटी कोतवाली मुरैना (म0प्र0)

विषय- सिटी कोतवाली थाना क्षेत्रांतर्गत श्री रुरस्तम सिंह मंत्री जी की कोठी आमपुरा रोड पर लगने वाली पत्थर के ट्रेक्टर ट्रॉलियों की मण्डी पर कार्यवाही करने बाबत ।

—00—

विषयांतर्गत लेख है, कि मेरे द्वारा गश्ती दल देवरी एवं एस.ए.एफ. बल को साथ में रखकर अवैध रेत/पत्थर उत्खनन एवं परिवहन की रोकथाम हेतु निरंतर गश्ती कार्य किया जा रहा है तथा समय-समय पर जप्ती भी की जा रही है । कभी-कभी जप्ती के समय रेत माफियाओं द्वारा कई बार टीम पर हमला किया जा चुका है, जिसमें टीम बाल-बाल बची है, जिसकी एफ.आई.आर. संबंधित थानों में दर्ज कराई गई है ।

प्रायः देखने में आ रहा है, कि मंत्री जी की कोठी के पास आमपुरा रोड पर बड़े स्तर पर पत्थर माफियाओं द्वारा बड़े स्तर पर मण्डी लगाई जाती है, समय-समय पर गश्ती टीम द्वारा मौके पर जाकर वाहनों को पकड़ने की कार्यवाही की जाती है, जिसमें कई बार टीम द्वारा वाहन पकड़े भी गये है, लेकिन माफियाओं द्वारा ट्रेक्टर ट्रॉलियों को घनी बस्ती एवं कॉलोनियों में तेज रफ्तार में भगाया जाता है, जिससे आमजन के साथ दुर्घटना होने की पूर्ण संभावना बनी रहती है, जिस कारण कभी-कभी गश्ती टीम को कार्यवाही करने से पीछे हटना पड़ता है ।

अतः निर्देशित किया जाता है, कि उक्त मण्डी क्षेत्र आपके थाना सिटी कोतवाली के अंतर्गत आने से आप पत्थर माफियाओं के विरुद्ध नियमानुसार कार्यवाही करना सुनिश्चित करें तथा समय-समय पर गश्ती टीम देवरी के सहयोग हेतु अपने थाना स्टाफ के साथ सामूहिक गश्ती करें ।




अधीक्षक
राष्ट्रीय चम्बल अभयारण्य
देवरी, मुरैना (म0प्र0)

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number /protection/2021/769

Date 09/06/2021

To,

The SHO

Police Station City Kotwali Morena (M.P.)

Subject: Regarding taking action on the Mandi of stone tractor trolleys to be set up on the Kothi Ampura road of Shri Rustam Singh Mantri under City Kotwali police station.

In reference to the above subject and referenced letter, it is stated that for the prevention of crimes related to illegal sand mining/ transportation and illegal stone and illegal wood transport, Continuous patrolling is being done by the patrol teams and SAF force and seizures are also being done from time to time. Sometimes the team has been attacked several times by sand mafia at the time of confiscation, in which the team has narrowly survived, whose FIR is lodged in the respective police stations.

It is often seen that a large scale Mandi is set up by stone mafia on Aampura Road near Minister's Kothi, the patrol team visits the spot and takes action to nab the vehicles from time to time, In which many vehicles have been caught by the team, but the tractor trolleys are driven by the mafia in the dense settlements and colonies at high speed, due to which there is full possibility of accidents with the general public, due to which sometimes There is a need for the patrol team to step back from taking action.

Therefore, it is directed that since the said Mandi area comes under your police station, City Kotwali, you should ensure to take action against the stone mafia as per rules and from do mass patrol time to time with your police station staff for the cooperation of the patrol team Deori.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

अति-आवश्यक

क्रमांक / संरक्षण / 2021 / 113
प्रति,

देवरी दिनांक 05/06/21

थाना प्रभारी
पुलिस थाना - सिविल लाईन मुरैना

विषय- ए.बी. रोड पर स्थित चैकिंग नाका पर पेट्रोलिंग एवं मोटरसाईकिल तथा चार पहिया वाहनों में अवैध हथियार लेकर चलने वाले माफियाओं के विरुद्ध नियमानुसार कार्यवाही करने बावत् ।

—00—

विषयांतर्गत लेख है, कि गश्ती दल देवरी एवं एस.ए.एफ. बल द्वारा अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु निरंतर गश्ती कार्य किया जा रहा है तथा समय-समय पर जप्ती भी की जा रही हैं । कभी-कभी जप्ती के समय रेत माफियाओं द्वारा कई बार टीम पर हमला किया जा चुका है, जिसमें टीम बाल-बाल बची है, जिसकी एफ.आई.आर. आपके थाने में दर्ज कराई गई है ।

अतः वरिष्ठ के निर्देशानुसार दिनांक 05.06.21 से 09.06.21 तक गश्ती दल एवं एस.ए.एफ. बल को अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु ए.बी. रोड स्थित चैकिंग नाका पर तैनात किया गया है । यह देखने में आ रहा है, कि जब भी गश्ती दल एवं एस.ए.एफ. बल द्वारा ए.बी. रोड पर कड़क कार्यवाही की जाती है तो रेत माफिया कई मोटरसाईकिलों और चार पहिया वाहनों में अवैध हथियार लेकर इधर से उधर हमला करने के लिये घूम रहा है और गश्ती टीम पर हमला करने के लिये घरौना मन्दिर के पास, सोलंकी पेट्रोल पम्प के पास, डिपो के सामने आवासीय कॉलोनी की सड़क पर, ईको सेन्टर देवरी के सामने होटल एवं डीजलों की दुकानों पर तैयार बैठा हुआ है और आपके थाने के अंतर्गत गश्ती टीम पर इन्हीं मोटरसाईकिलों व वाहनों पर सवार अवैध हथियार रखे हुये रेत माफियाओं के द्वारा दिनांक 24.04.21, दिनांक 05.05.2021, दिनांक 02.06.21 एवं 03.06.21 को फायरिंग की गई थी, जिसमें से कुछ की एफ.आई.आर. आपके थाने में की गई है जिसमें से कुछ अज्ञात होने से एफ.आई.आर. नहीं हो सकी तथा एक जिन्दा कारतूस भी रेत माफियाओं का मौके से प्राप्त हुआ ।

आज दिनांक 05.06.21 को घरौना मन्दिर के पास गश्ती टीम के द्वारा चम्बल रेत से भरी एक ट्रेक्टर ट्रॉली को पकड़ने का प्रयास किया गया । इस दौरान 20-25 मोटरसाईकिल सवार माफियाओं अवैध हथियार सहित गश्ती दल पर हमला करते हुये ट्रेक्टर भगा ले गये एवं ट्रॉली को मौके पर ही छोड़ गये, जिसकी सूचना आपके थाने को मेरे द्वारा दी गई ।

अतः लेख है, कि दिनांक 05.06.21 से 09.06.21 तक 24 घण्टे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु कार्यवाही में लगी हुई टीम के सहयोग हेतु आप अपने थाने की पेट्रोलिंग गाडी को पेट्रोलिंग हेतु ए.बी. रोड चैकिंग नाका पर भेजना सुनिश्चित करें, ताकि पत्र में उल्लेखित स्थानों पर मोटरसाईकिल एवं चार पहिया वाहनों में अवैध हथियार सहित सवार रेत माफियाओं पर नियमानुसार कार्यवाही की जा सके ।

इसे टीप करें तथा उक्त पत्र को प्राथमिकता दें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number /protection/2021/719

Date 05/06/2021

To,

The SHO

PS Civil Line Morena

Subject- Regarding patrolling on the checking naka located on the AB road and taking action as per rules against the mafia carrying illegal weapons in motorcycles and four wheelers.

In reference to the above subject and referenced letter, it is stated that Continuous patrolling is being done by the patrol teams Deori and SAF force to prevent illegal sand mining and transportation and seizures are also being done from time to time. Sometimes the team has been attacked several times by sand mafia at the time of confiscation, in which the team has narrowly survived, whose FIR is lodged in your police station.

Therefore, as per the instructions of the seniors, from 05.06.21 to 09.06.21, For the prevention of illegal sand mining and transportation, the patrol party and SAF force has been deployed at the checking naka located on the Ab Road. It is being seen that whenever strong action is taken by the patrol party and SAF force on AB Road, then sand mafia has been roaming in many motorcycles and four wheelers carrying illegal weapons to attack here and there and to attack the patrol team, they Stand ready near Gharauna Mandir, near Solanki Petrol Pump, Depot On the road of residential colony in front of ECO Center, Deori, at hotels and diesel shops and under your police station. Firing was done on patrol team on 24.04.21, 05.05.2021, 02.06.21 and 03.06.21, for some of which FIR could not be registered in your police station, as some of them were unknown and a live cartridge was also received from the sand mafia at the spot.

Today on 05.06.21 an attempt was made to nab a tractor trolley filled with Chambal sand by the patrol team near Gharauna Mandir. During this, 20-25 motorcyclists mafia attacked the patrol team with illegal weapons, took away the

tractor and left the trolley on the spot, which was informed to your police station by me.

Therefore, it is stated that from 05.06.21 to 09.06.21 for the cooperation of the team engaged in the action for the prevention of illegal sand mining and transportation for 24 hours, kindly ensure to send the patrolling vehicle of your police station to check post at AB Road for patrolling, so that action can be taken against sand mafia riding in motorcycles and four wheelers at the places mentioned in the letter carrying illegal weapons.

Kindly Note it down and give priority to the said letter.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 673

देवरी दिनांक 30/05/21

प्रति,

173

थाना प्रभारी
पुलिस थाना कैलारस
जिला मुरैना (म0प्र0)

विषय— दिनांक 28.05.21 को थाना कैलारस क्षेत्रांतर्गत ग्राम कुटरावली से जप्त शुदा वाहन ट्रेक्टर ट्रॉली में जांच होने तक अभिरक्षा में रखने बाबत ।

संदर्भ— आपका पत्र क्रमांक 700 दिनांक 30.05.21 एवं श्रीमान् वन मंडलाधिकारी महोदय मुरैना के मौखिक निर्देश दिनांक 30.05.21 के पालनार्थ ।

—00—

विषयांतर्गत आपके संदर्भित पत्र क्रमांक 700 दिनांक 30.05.21 का अवलोकन किया गया, जिसमें पाया गया, कि दिनांक 28.05.21 को आवेदक रघुराज पुत्र प्यारे लाल जाटव निवासी कुटरावली थाना ने एक टाइप सुदा आवेदन अनावेदक सरपंच रामलखन शर्मा निवासी कुटरावली के घर के सामने रास्ते में सरपंच रामलखन शर्मा का ट्रेक्टर मय ट्रॉली के खड़ा होने से लडका मोनू जाटव पुत्र रघुराज जाटव उम्र 18 साल निवासी कुटरावली द्वारा अपने ट्रेक्टर से गॉवके महेश शर्मा पुत्र काशीगम शर्मा निवासी कुटरावली की ट्रॉली मांग कर लाते समय ट्रेक्टर निकालते समय ट्रेक्टर टकरा जाने से सरपंच रामलखन शर्मा की लेट्रिंग की वाउन्ड्री टूट जाने से लडका मोनू जाटव को रामलखन शर्मा निवासी कुटरावली के परिवार जन नाराज होकर मारपीट करने को तैयार होने से लडका मोनू जाटव पुत्र रघुराज जाटव उम्र 18 साल निवासी कुटरावली का रामलखन शर्मा के मकान के सामने ट्रेक्टर को छोड़कर भाग आया फिर रामलखन शर्मा निवासी कुटरावली के परिवार जनो द्वारा ट्रेक्टर को राजसात कराने की नियत से ट्रॉली में रेत भर दिया ।

अतः लेख है, कि उक्त ट्रेक्टर ट्रॉली जो आपके द्वारा ग्राम कुटरावली से जप्त किया गया है, जिसमें यह ज्ञात होना अति-आवश्यक है, कि आखिर ट्रॉली में भरी रेत कहीं से आई और कहीं पर एकत्रित कर रखी गई थी । क्योंकि घटना दिनांक को ट्रॉली पूरी चम्बल रेत से भरी हुई थी, जिसमें लगभग 2.5 घ.मी. चम्बल का रेत है । उक्त निम्न बिन्दुओं पर जांच किया जाना शेष है । अतः लेख है, कि जब तक प्रकरण में उक्त बिन्दुओं पर जांच नहीं हो जाती है तब तक आप जप्त शुदा वाहन ट्रेक्टर ट्रॉली को सुरक्षा की दृष्टि से अपनी अभिरक्षा में रखें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

E/Surkasha/New Genral letter ..

1289-

थाना पुलिस में पहुंचने पर थाना प्रभारी से जोन पर चर्चा हुई उन्होंने बताया कि केस का निराकरण कर दिया है, जिसका आप अधीक्षक मैडम से हो चुका है और पत्र लेने से मना कर दिया।

173A

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number /protection/2021/673

Date 30/03/2021

To,

The SHO

Police Station Kailaras

District Morena (M.P)

Subject- Regarding keeping the vehicle confiscated from village Kutravali under the police station Kailaras area on 28.05.21 in custody till the tractor trolley is investigated.

Reference- Your letter number 700 dated 30.05.21 and in compliance of the oral instructions of the Forest Divisional Officer Morena dated 30.05.21.

Under the above subject, your letter number 700 dated 30.05.21 in reference was perused, in which it was found that on date 28.05.21 the applicant Raghuraj son of Pyare Lal Jatav resident of Kutravali police station had submitted

a typed application against the non-applicant Ramlakhan Sharma resident of Kutravali to the effect that due to the tractor of the non-applicant Ramlakhan Sharma parked in front of the house of the Sarpanch Ramlakhan Sharma himself, when Monu Jatav son of Raghuraj Jatav, aged 18 years, resident of Kutravali, who had borrowed the trolley of one person from the village named Mahesh Sharma son of Kashiram Sharma resident of Kutravali from his tractor and when the tractor collided with his tractor while taking out the trolley. Ramlakhan Sharma resident of Kutravali got angry on Monu Jatav due to breaking of the boundary wall of his toilet Then the family members of of Ramlakhan Sharma, filled sand in the trolley with the intention of getting the tractor confiscated.

Therefore, it is stated that the said tractor trolley which has been confiscated by you from village Kutravali, in which it is very important to know that from where the sand filled in the trolley came from and where it was stored. Since, on the date of incident the trolley was full of Chambal sand, in which about 2.5 Sq meter Chambal sand. The following points are yet to be investigated. Therefore, it is written that till the

173C

above points are not investigated in the case, you should keep the seized vehicle tractor trolley in your custody for safety.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

On reaching the police station premises, there was a discussion on the phone with the station in-charge, he said that the matter has been resolved, which has been discussed with the superintendent madam and refused to take the letter.

SD

01/06/2024

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 673

174 देवरी दिनांक 30/5/21

प्रति,

थाना प्रभारी

पुलिस थाना कैलारस

जिला मुरैना (म0प्र0)

विषय— दिनांक 28.05.21 को थाना कैलारस क्षेत्रांतर्गत ग्राम कुटरावली से जप्त शुदा वाहन ट्रेक्टर ट्रॉली में जांच होने तक अभिरक्षा में रखने बाबत ।

संदर्भ— आपका पत्र क्रमांक 700 दिनांक 30.05.21 एवं श्रीमान् वन मंडलाधिकारी महोदय मुरैना के मौखिक निर्देश दिनांक 30.05.21 के पालनार्थ ।

—00—

विषयांतर्गत आपके संदर्भित पत्र क्रमांक 700 दिनांक 30.05.21 का अवलोकन किया गया, जिसमें पाया गया, कि दिनांक 28.05.21 को आवेदक रघुराज पुत्र प्यारे लाल जाटव निवासी कुटरावली थाना ने एक टाइप सुदा आवेदन अनावेदक सरपंच रामलखन शर्मा निवासी कुटरावली के घर के सामने रास्ते में सरपंच रामलखन शर्मा का ट्रेक्टर मय ट्रॉली के खड़ा होने से लडका मोनू जाटव पुत्र रघुराज जाटव उम्र 18 साल निवासी कुटरावली द्वारा अपने ट्रेक्टर से गोंवके महेश शर्मा पुत्र काशीराम शर्मा निवासी कुटरावली की ट्रॉली मांग कर लाते समय ट्रेक्टर निकालते समय ट्रेक्टर टकरा जाने से सरपंच रामलखन शर्मा की डेट्रिंग की वाउन्ड्री टूट जाने से लडका मोनू जाटव को रामलखन शर्मा निवासी कुटरावली के परिवार जन नाराज होकर मारपीट करने को तैयार होने से लडका मोनू जाटव पुत्र रघुराज जाटव उम्र 18 साल निवासी कुटरावली का रामलखन शर्मा के मकान के सामने ट्रेक्टर को छोड़कर भाग आया फिर रामलखन शर्मा निवासी कुटरावली के परिवार जनो द्वारा ट्रेक्टर को राजसात कराने की नियत से ट्रॉली में रेत भर दिया ।

अतः लेख है, कि उक्त ट्रेक्टर ट्रॉली जो आपके द्वारा ग्राम कुटरावली से जप्त किया गया है, जिसमें यह ज्ञात होना अति-आवश्यक है, कि आखिर ट्रॉली में भरी रेत कहीं से आई और कहीं पर एकत्रित कर रखी गई थी । क्योंकि घटना दिनांक को ट्रॉली पूरी चम्बल रेत से भरी हुई थी, जिसमें लगभग 2.5 घ.मी. चम्बल का रेत है । उक्त निम्न बिन्दुओं पर जांच किया जाना शेष है । अतः लेख है, कि जब तक प्रकरण में उक्त बिन्दुओं पर जांच नहीं हो जाती है तब तक आप जप्त शुदा वाहन ट्रेक्टर ट्रॉली को सुख्खा की दृष्टि से अपनी अभिरक्षा में रखें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number /protection/2021/673

Date 30/03/2021

To,

The SHO

Police Station Kailaras

District Morena (M.P)

Subject- Regarding keeping the vehicle confiscated from village Kutravali under the police station Kailaras area on 28.05.21 in custody till the tractor trolley is investigated.

Reference- Your letter number 700 dated 30.05.21 and in compliance of the oral instructions of the Forest Divisional Officer Morena dated 30.05.21.

Under the above subject, your letter number 700 dated 30.05.21 in reference was perused, in which it was found that on date 28.05.21 the applicant Raghuraj son of Pyare Lal Jatav resident of Kutravali police station had submitted

a typed application against the non-applicant Ramlakhan Sharma resident of Kutravali to the effect that due to the tractor of the non-applicant Ramlakhan Sharma parked in front of the house of the Sarpanch Ramlakhan Sharma himself, when Monu Jatav son of Raghuraj Jatav, aged 18 years, resident of Kutravali, who had borrowed the trolley of one person from the village named Mahesh Sharma son of Kashiram Sharma resident of Kutravali from his tractor and when the tractor collided with his tractor while taking out the trolley. Ramlakhan Sharma resident of Kutravali got angry on Monu Jatav due to breaking of the boundary wall of his toilet Then the family members of of Ramlakhan Sharma, filled sand in the trolley with the intention of getting the tractor confiscated.

Therefore, it is stated that the said tractor trolley which has been confiscated by you from village Kutravali, in which it is very important to know that from where the sand filled in the trolley came from and where it was stored. Since, on the date of incident the trolley was full of Chambal sand, in which about 2.5 Sq meter Chambal sand. The following points are yet to be investigated. Therefore, it is written that till the

above points are not investigated in the case, you should keep the seized vehicle tractor trolley in your custody for safety.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

E/Suraksha/New General Letter-

अति-आवश्यक

क्रमांक / संरक्षण / 2021 / 165

देवरी दिनांक 08/06/21

प्रति,

थाना प्रभारी

पुलिस थाना - सिविल लाईन मुरैना

विषय- ए.बी. रोड पर स्थित चैकिंग नाका पर पेट्रोलिंग एवं मोटरसाईकिल तथा चार पहिया वाहनों में अवैध हथियार लेकर चलने वाले माफियाओं के विरुद्ध नियमानुसार कार्यवाही करने बावत् ।

—00—

विषयांतर्गत लेख है, कि गश्ती दल देवरी एवं एस.ए.एफ. बल द्वारा अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु निरंतर गश्ती कार्य किया जा रहा है तथा समय-समय पर जप्ती भी की जा रही है । कभी-कभी जप्ती के समय रेत माफियाओं द्वारा कई बार टीम पर हमला किया जा चुका है, जिसमें टीम बाल-बाल बची है, जिसकी एफ.आई.आर. आपके थाने में दर्ज कराई गई है ।

अतः वरिष्ठ के निर्देशानुसार दिनांक 10.06.21 से 20.06.21 तक गश्ती दल एवं एस.ए.एफ. बल को अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु ए.बी. रोड स्थित चैकिंग नाका पर तैनात किया गया है । यह देखने में आ रहा है, कि जब भी गश्ती दल एवं एस.ए.एफ. बल द्वारा ए.बी. रोड पर कडक कार्यवाही की जाती है तो रेत माफिया कई मोटरसाईकिलों और चार पहिया वाहनों में अवैध हथियार लेकर इधर से उधर हमला करने के लिये घूम रहा है और गश्ती टीम पर हमला करने के लिये घरौना मन्दिर के पास, सोलंकी पेट्रोल पम्प के पास, डिपो के सामने आवासीय कॉलोनी की सड़क पर, ईको सेन्टर देवरी के सामने होटल एवं डीजलों की दुकानों पर तैयार बैठा रहता है ।

अतः लेख है, कि दिनांक 10.06.21 से 20.06.21 तक 24 घण्टे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु कार्यवाही में लगी हुई टीम के सहयोग हेतु आप अपने थाने की पेट्रोलिंग गाडी को पेट्रोलिंग हेतु ए.बी. रोड चैकिंग नाका पर भेजना सुनिश्चित करें, ताकि पत्र में उल्लेखित स्थानों पर मोटरसाईकिल एवं चार पहिया वाहनों में अवैध हथियार सहित सवार रेत माफियाओं पर नियमानुसार कार्यवाही की जा सके ।

इसे टीप करें तथा उक्त पत्र को प्राथमिकता दें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य
देवरी, मुरैना (म0प्र0)

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

serial number /protection/2021/765

Date 08/06/2021

To,

The SHO

Police Station Civil Line Morena

Subject- Regarding patrolling at police check post at AB Road and taking action against the mafia carrying illegal weapons in motorcycles and four wheelers as per rules.

In reference to the above subject, it is stated that for the prevention of illegal sand mining and transportation, continuous patrol work is being done by the patrol teams Deori and SAF force and seizures are also being done from time to time. Sometimes the team has been attacked by sand mafia at the time of confiscation, in which the team has narrowly survived, the FIR for which has been lodged in the respective police stations.

Therefore, as per the instructions of the senior officers, from 10.06.21 to 20.06.21, for the prevention of illegal sand mining and transportation, the patrol party and SAF, the force has been deployed at the checking post located on the AB road, it is being seen that whenever strong action is taken by the patrol party and SAF force on AB Road, then sand mafia has been roaming in many motorcycles and four wheelers carrying illegal weapons to attack here and there and to attack the patrol team, they Stand ready at the hotels and diesel shops coming under your police station area and on the main roads leading patrol teams.

Therefore, it is stated that from 10.06.21 to 20.06.21, for the cooperation of the team engaged in the action for the prevention of illegal sand mining and transportation 24 hours, kindly ensure send the patrolling vehicle of your police station to AB Road for patrolling within the limits of your police station, so that the action can be taken against sand mafia riding on motor cycles and four wheelers with illegal weapons as per rules at the places mentioned in the letter.

175C

Kindly Note this and give priority to the said letter.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

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अति-आवश्यक

क्रमांक / संरक्षण / 2021 / 764

देवरी दिनांक 08/06/21

प्रति,

थाना प्रभारी

पुलिस थाना सरायछौला जिला मुरैना (म0प्र0)

विषय- पुलिस थाना सरायछौला क्षेत्रांतर्गत मोटरसाईकिल तथा चार पहिया वाहनों में अवैध हथियार लेकर चलने वाले माफियाओं के विरुद्ध नियमानुसार कार्यवाही करने बावत् ।

—00—

विषयांतर्गत लेख है, कि गश्ती दल देवरी एवं एस.ए.एफ. बल द्वारा अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु निरंतर गश्ती कार्य किया जा रहा है तथा समय-समय पर जप्ती भी की जा रही हैं । कभी-कभी जप्ती के समय रेत माफियाओं द्वारा कई बार टीम पर हमला किया जा चुका है, जिसमें टीम बाल-बाल बची है, जिसकी एफ.आई.आर. संबंधित थानों में दर्ज कराई गई है ।

अतः वरिष्ठ के निर्देशानुसार दिनांक 05.06.21 से 20.06.21 तक गश्ती दल एवं एस.ए.एफ. बल को अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु ए.बी. रोड स्थित चैकिंग नाका पर तैनात किया गया है । यह देखने में आ रहा है, कि जब भी गश्ती दल एवं एस.ए.एफ. बल द्वारा ए.बी. रोड पर कडक कार्यवाही की जाती है तो रेत माफिया कई मोटरसाईकिलों और चार पहिया वाहनों में अवैध हथियार लेकर इधर से उधर हमला करने के लिये घूम रहा है और गश्ती टीम पर हमला करने के लिये आपके थाना क्षेत्रांतर्गत आने वाले होटलों एवं डीजलों की दुकानों तथा गश्ती दल के आने जाने वाले मुख्य मार्गों पर तैयार बैठा रहता है ।

अतः लेख है, कि दिनांक 05.06.21 से 20.06.21 तक 24 घण्टे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु कार्यवाही में लगी हुई टीम के सहयोग हेतु आप अपने थाने की पेट्रोलिंग गाडी को अपने थाने के सीमा अंतर्गत पेट्रोलिंग हेतु ए.बी. रोड पर भेजना सुनिश्चित करें, ताकि पत्र में उल्लेखित स्थानों पर मोटरसाईकिल एवं चार पहिया वाहनों में अवैध हथियार सहित सवार रेत माफियाओं पर नियमानुसार कार्यवाही की जा सके ।

इसे टीम करें तथा उक्त पत्र को प्राथमिकता दें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना
देवरी, मुरैना (म0प्र0)

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

MOST URGENT

serial number /protection/2021/764

Date 08/06/21

To,

The SHO

Police Station Saraichola

District Morena (M.P.)

Subject- Regarding taking action against the mafia carrying illegal weapons in motorcycles and four wheelers under police station Saraichola area as per rules.

In reference to the above subject, it is stated that for the prevention of illegal sand mining and transportation, continuous patrol work is being done by the patrol teams Deori and SAF force and seizures are also being done from time to time. Sometimes the team has been attacked by sand

mafia at the time of confiscation, in which the team has narrowly survived, the FIR for which has been lodged in the respective police stations.

Therefore, as per the instructions of the senior officers, from 05.06.21 to 20.06.21, for the prevention of illegal sand mining and transportation, the patrol party and SAF, the force has been deployed at the checking post located on the AB road, it is being seen that whenever strong action is taken by the patrol party and SAF force on AB Road, then sand mafia has been roaming in many motorcycles and four wheelers carrying illegal weapons to attack here and there and to attack the patrol team, they Stand ready at the hotels and diesel shops coming under your police station area and on the main roads leading patrol teams.

Therefore, it is stated that from 05.06.21 to 20.06.21, for the cooperation of the team engaged in the action for the prevention of illegal sand mining and transportation 24 hours, kindly ensure send the patrolling vehicle of your police station to AB Road for patrolling within the limits of your police station, so that the action can be taken against sand mafia riding on motor cycles

and four wheelers with illegal weapons as per rules at the places mentioned in the letter.

Kindly Note this and give priority to the said letter.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

कार्यालय थाना सिविल लाइन मुरैना जिला मुरैना (म.प्र.)

क्र० / सि.ला. / 654 / 2021

दिनांक - 11/06/21

प्रति,

श्रीमान एसडीओएफ महोदय

अधीक्षका देवरी घड़ियाल अभ्यारण मुरैना (म.प्र.)

विषय:- दिनांक 10/06/2021 को रात्री मे थाना सि.ला. पर रखे गये सोनालिका ट्रेक्टर एम पी 06 ए बी 9514 के संबंध मे कार्यवाही हेतु जानकारी चाहने बावत् ।

महोदय,

निवेदन है कि दिनांक 10/06/2021 को आपके द्वारा आरटीओ वेकपोस्ट मुरैना से सोनालिका ट्रेक्टर एम पी 06 ए बी 9514 पकड़ कर थाना सिविल लाइन मुरैना रखवाया गया है । जिसके संबंध अभी तक आपके तरफ से कार्यवाही हेतु कोई भी पत्राचार नहीं किया गया है। अतः आपसे निवेदन है कि थाना हाजा पर रखे गए उक्त सोनालिका ट्रेक्टर के विरुद्ध कोई वैधानिक कार्यवाही हेतु आदेशित या पत्राचार करने की कृपा करें।

OK

थाना प्रभारी
थाना सिविल लाइन
जिला मुरैना (म.प्र.)
थाना सिविल लाइन मुरैना



कार्यालय अधीक्षक, रा०च०अ०, देवरी

दिनांक/ 11-06-21

क्र/ 783

उक्त प्रकरण में जप्त शुद्ध कलन ड्रैवर श्रेणी No-

MP081A813514 राष्ट्रीय चम्बल अभयारण्य से संवेधित होने से कोई प्रकरण पंजीकृत नहीं किया जा सकता।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य
देवरी, मुरैना (म.प्र.)

OFFICE POLICE STATION CIVIL LINE MORENA
DISTRICT MORENA (M.P.)

No. / S.L. / 654 /2021

Dated 11/06/21

To

The SDOF

Superintendent Deori Gharial Sanctuary
Morena (M.P.)

Subject: For seeking information for action
regarding Sonalika Tractor MP 06AB 9514 kept at
Police Station on night on 10.06.2021

Sir,

It is requested that on 10/06/2021, you
have seized one Sonalika Tractor MP 06AB 9514
from RTO check post Morena and kept it at the
Police Station Morena. Regarding which no
correspondence has been made from your side till
now for action. Therefore, you are requested to
kindly order or correspond for any legal action
against the said Sonalika tractor kept at the
police station.

SHO

police station Civil Line Morena

Sl no. 783

dated: 11/06/2021

Note:

No case can be registered against Sonalika Tractor MP 06AB 9514 due to being connected to the National Chambal Sanctuary.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (MP)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 825

देवरी दिनांक 17/06

प्रति,

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थाना प्रभारी

पुलिस थाना - वानमौर

विषय- दिनांक 17.06.21 को जप्त शुदा वाहन ट्रक क्रमांक एम.पी.06/एच.सी./6876 के संबंध में ।

—00—

विषयांतर्गत लेख है, कि अवैध रेत उत्खनन एवं परिवहन तथा अवैध पत्थर उत्खनन की रोकथाम हेतु गश्ती दल एवं एस.ए.एफ. बल तथा श्रीमान् पुलिस अधीक्षक महोदय मुरैना द्वारा प्रदाय बल के द्वारा सतत रूप से निरंतर गश्ती की जा रही है । इसी दौरान दिनांक 17.06.21 को अधोहस्ताक्षरकर्ता को सूचना समय 09:30 ए.एम. पर सूचना प्राप्त हुई, कि ट्रक क्रमांक एम.पी.06/एच.सी./6876 के द्वारा अवैध पत्थर का उत्खनन कर परिवहन किया जा रहा है, जिसकी लोकेशन भी प्राप्त हुई तब अधोहस्ताक्षरकर्ता द्वारा एस.डी.ओ.पी. वानमौर को समय लगभग 09:45 ए.एम. पर उक्त सूचना दी गई । मेरी उक्त सूचना पर एस.डी.ओ.पी. वानमौर ने पुलिस थाना वानमौर का स्टाफ भेजा, जो कि मौके पर समय लगभग 10:00 ए.एम. पर पहुंचा । साथ ही मौके पर वानमौर स्टाफ भी मौजूद था । तदोपरांत समय लगभग 10:15 ए.एम. पर स्वयं अधोहस्ताक्षरकर्ता भी अपनी टीम के साथ मौके पर पहुंचे तथा ट्रक क्रमांक एम.पी.06/6876 को मय अवैध पत्थर बोल्टर का परिवहन करते जप्त किया तथा सुरक्षा की दृष्टि से पुलिस थाना वानमौर की अभिरक्षा में रखा गया ।

तत्पश्चात् वाहन मालिक के द्वारा वाहन चालक एवं अन्य व्यक्ति के माध्यम से उक्त ट्रक में मय पत्थर बोल्टर से संबंधित रायल्टी आदि दस्तावेज कार्यवाही के उपरांत पहुंचाये, जिसमें रायल्टी जनरेट समय 10:53 ए.एम. एवं रायल्टी प्रदाय समय 10:55 ए.एम. अंकित है, जो पूर्णतः कूटरचित है । रायल्टी में पत्थर बोल्टर के घ.मी. में भी अंतर है । जप्त किये गये वाहन का उपयोग वन अपराध घटित करने में हुआ है तथा अपराध घटित होने में वाहन-मालिक की मौनानुकूलता एवं संलिप्तता सिद्ध हुई है । अतः लेख है, कि उक्त जप्त शुदा वाहन ट्रक क्रमांक एम.पी.06/एच.सी./6876 के नाम फर्जी रायल्टी जारी करने वाले के विरुद्ध नियमानुसार कार्यवाही की जाना सुनिश्चित करें ।

संलग्न - रायल्टी की छायाप्रति ।

o/c
अधीक्षक
राष्ट्रीय चम्बल अभयारण्य
राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना



OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

MOST URGENT

serial number /protection/2021/825

Date 17/06/21

To,

The SHO

Police Station Vanmour

Subject- With respect to vehicle Truck no. MP.06
HC 8876 Confiscated on 17.06.21.

Under the above subject, it is stated that for the prevention of illegal sand mining and transportation and illegal stone quarrying, Continuous patrolling is being done by the patrol teams and SAF force and the force supplied by the Superintendent of Police, Morena. In the meantime, the information on 17.06.21 at 09:3 a.m. was received to the undersigned that truck no. MP 06 HC6876 is carrying the illegally mined stone, whose location was also received, then the undersigned informed the SDOP Vanmour at

approx 09:45 A.M. On my said information. SDOP Vanmour sent the staff of Police Station Vanmour, which reached on the spot at about 10:00 A.M. Along with this, the other staff was also present on the spot. Thereafter at around 10:15 A.M, the undersigned himself along with his team reached the spot and seized the truck number MP 06 HC 6876 while transporting illegal stone and kept it in the custody of police station Vanmaur for security.

After that, the vehicle owner, the driver and other person, sent the royalty etc. documents related to stone boulders in the said truck after proceedings through other persons, in which the royalty generated time was marked as 10:53 A.M. and royalty delivery time was marked as 10:55 A.M., which is completely forged. There is also a difference in Royalty in Sq m of stone boulder. The confiscated vehicle has been used for committing forest crime and the connivance and involvement of the vehicle owner in the crime has been proved. Therefore, it is stated to ensure to take action as per rules against the person issuing fake royalty in the name of the said confiscated vehicle truck number MP06HC6876 8876.

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Attached: Photocopy of royalty.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (MP)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0) 179

कमांक / संरक्षण / 2021 / 823

देवरी दिनांक 18/06/21

प्रति,

थाना प्रभारी

पुलिस थाना स्टेशन रोड मुरैना

विषय- थाना क्षेत्रांतर्गत ग्राम गंजरामपुर क्षेत्र में माफियाओं द्वारा लगाई जा रही अवैध रेत की मण्डी पर कार्यवाही करने बावत् ।

—00—

विषयांतर्गत लेख है, कि चम्बल नदी से हो रहे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती दल एवं एस.ए.एफ. बल तथा श्रीमान् पुलिस अधीक्षक महोदय मुरैना द्वारा प्रदाय बल के द्वारा सतत रूप से निरंतर गश्ती की जा रही है तथा समय - समय पर जप्ती भी की जा रही है । ज्ञात हुआ है, कि अवैध रेत उत्खनन एवं परिवहन करने वाले रेत माफियाओं के द्वारा अपने रेत भरे वाहनों को ए.बी. रोड हाईवे से न ले जाते हुये अन्यत्र गाँव के रास्तों से निकाला जा रहा है जो मुरैना शहर में गंजरामपुर क्षेत्र व अम्बाह बाघप्रान्त पर आकर निकलते हैं । गश्ती दल व एस.ए.एफ. द्वारा गश्ती के दौरान जब गंजरामपुर क्षेत्र में जाते हैं तो इस क्षेत्र में कई रेत से भरे वाहन मिलते है, जिन्हें कई बार टीम के द्वारा जप्त किया गया है । उक्त ग्राम के ग्रामवासियों के द्वारा चम्बल नदी से अवैध रेत उत्खनन परिवहन की रोकथाम हेतु मुझे मेरे मोबाइल फोन पर कई बार अवगत कराया गया है, क्योंकि रेत भरे ट्रैक्टर ट्रॉलीयों को माफियाओं के द्वारा काफी तेज गति से चलाया जाता है, जिससे ग्रामीणों को एक्सीडेंट आदि होने का डर रहता है तथा ग्रामीणों ने यह भी बताया कि इनके द्वारा गाँव की सभी सड़कें खराब कर दी गई हैं । ग्रामीणों द्वारा यह भी शिकायत की है, कि रेत माफियाओं के द्वारा गंजरामपुर गाँव क्षेत्र में बड़े स्तर पर अवैध रेत की मण्डी लगाई जा रही है ।

अतः निर्देशित किया जाता है, कि ग्राम गंजरामपुर में माफियाओं के द्वारा लगाई जा रही अवैध रेत की मण्डी आपके थाना क्षेत्रांतर्गत आने से आप अवैध रेत उत्खनन एवं परिवहन की रोकथाम एवं वाहनों की जप्ती हेतु तथा रेत माफियाओं के विरुद्ध नियमानुसार कार्यवाही करना सुनिश्चित करें तथा समय-समय पर गश्ती टीम देवरी के सहयोग हेतु अपने थाना स्टाफ के साथ सामूहिक गश्ती करें ।

कृपया उक्त पत्र को प्राथमिकता दें ।


अधीक्षक
राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना
देवरी, मुरैना (म0प्र0)

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

MOST URGENT

serial number /protection/2021/829

Date 18/06/21

To,

The SHO

Police Station

Station Road Morena

Subject: Regarding taking action on the illegal sand market being set up by the mafia in Ganjrampur village under the police station area.

Under the above subject, it is state that to prevent illegal sand mining and transportation from Chambal River, Continuous patrolling is being done by the patrol teams and SAF force and the force supplied by Superintendent of Police Morena and seizure is also being carried out from time to

time. It has been seen that illegal sand mining and transporting sand mafia, Instead of taking their sand filled vehicles from the AB road highway, are being taken out from the village roads, which come to Ganjrampur area and Amwah Vivaas in Morena city. During patrolling, when Patrols and S.A.F go to Ganjrampur area, many sand filled vehicles are found in this area, which have been confiscated by several teams. I have been informed many times on my mobile phone by the villagers of the said village to prevent illegal sand mining transport from Chambal River, because sand filled tractor trolleys are run by the mafia at a very high speed, causing accidents etc. to the villagers. There is a fear of being killed and the villagers also told that all the roads in the village have been damaged by them. Villagers have also complained that illegal sand market is being set up by sand mafia in Ganjrampur village area on a large scale.

Therefore, it is directed that since the illegal sand market being planned by the mafia in village Gajrampur comes under your police station area, kindly ensure to take action as per rules for the prevention of illegal sand mining and transportation, and for the seizure of vehicles and sand mafia, do mass patrol with your police station

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staff in co-operation with the patrol team Deori
from time-to-time.

Please give priority to the above letter.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (MP)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना 180

क्रमांक / संरक्षण / 2021 / 828

देवरी दिनांक 18/06/21

प्रति,

धाना प्रभारी

पुलिस थाना - सिटी कोतवाली मुरैना (म0प्र0)

विषय- सिटी कोतवाली थाना क्षेत्रांतर्गत श्री रुस्तम सिंह मंत्री जी की कोठी आमपुरा रोड पर लगने वाली पत्थर के ट्रेक्टर ट्रॉलियों की मण्डी पर कार्यवाही करने बावत् ।

संदर्भ- इस कार्यालय का पत्र क्रमांक / संरक्षण / 21 / 769 देवरी दिनांक 09.06.21 ।

—00—

कृपया संदर्भित पत्र का स्वतः अवलोकन करें । विषयांकित एवं संदर्भित पत्र के तारतम्य में लेख है, कि मेरे द्वारा गश्ती दल देवरी एवं एस.ए.एफ. बल तथा श्रीमान् पुलिस अधीक्षक महोदय मुरैना द्वारा प्रदाय बल के को साथ में रखकर अवैध रेत/पत्थर उत्खनन एवं परिवहन की रोकथाम हेतु निरंतर सतत गश्ती कार्य किया जा रहा है तथा समय-समय पर जप्ती भी की जा रही हैं ।

प्रायः देखने में आ रहा है, कि मंत्री जी की कोठी के पास आमपुरा रोड पर अवैध पत्थर माफियाओं द्वारा बड़े स्तर पर मण्डी लगाई जाती है, समय-समय पर गश्ती टीम द्वारा मौके पर जाकर वाहनों को पकड़ने की कार्यवाही की जाती है, जिसमें कई बार टीम द्वारा वाहन पकड़े भी गये हैं, लेकिन माफियाओं द्वारा ट्रेक्टर ट्रॉलियों को घनी बस्ती एवं कॉलोनियों में तेज रफ्तार में भगाया जाता है, जिससे आमजन के साथ दुर्घटना होने की पूर्ण संभावना बनी रहती है, जिस कारण कभी-कभी गश्ती टीम को कार्यवाही करने से पीछे हटना पड़ता है ।

अतः निर्देशित किया जाता है, कि उक्त मण्डी क्षेत्र आपके थाना सिटी कोतवाली के अंतर्गत आने से आप अवैध पत्थर माफियाओं के विरुद्ध नियमानुसार कार्यवाही करना सुनिश्चित करें तथा समय-समय पर गश्ती टीम देवरी के सहयोग हेतु अपने थाना स्टाफ के साथ सामूहिक गश्ती करें ।

कृपया उक्त पत्र को प्राथमिकता दें ।


अधीक्षक
राष्ट्रीय चम्बल अभयारण्य
देवरी, मुरैना (म.प्र.)

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

MOST URGENT

serial number /protection/2021/828

Date 18/06/21

To,

The SHO

Police Station

City Kotwali Morena (M.P.)

Subject- Regarding taking action upon the Mandi of stone tractor trolleys set up on the Kothi Ampura road of Shri Rustam Singh Mantri under City Kotwali police station.

Reference- Letter No. / Protection / 21 / 769 Deori dated 09.06.21 of this office

Kindly peruse the letter in reference. In the context of the subject and referenced letter, it is stated that continuous patrolling work is being done to prevent illegal sand/stone quarrying and transportation by me the patrol teams Deori and SAF force and the force supplied by the SP, Morena, and confiscation is also being done from time to time.

It is often seen that a large-scale Mandi is set up by illegal stone mafia on Ampura Road near Mantri ji Kothi, and action is taken by the patrol team to nab the vehicles from time to time, in which many Vehicles have also been caught by the team. But the tractor trolleys are driven by the mafia in the dense settlements and colonies at high speed, due to which there is full possibility of accidents with the public, due to which sometimes the patrol team has to back out from taking action.

Hence, it is directed that the said Mandi area comes under your police station, City Kotwali, therefore, you should ensure to take action against illegal stone mafia as per rules and do mass patrol with your police station staff from time to time with the cooperation of patrol team Deori.

Please give priority to this letter.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (MP)

कार्यालय अधीक्षक राष्ट्रीय चम्बल अभ्यारण्य, देवरी

क्रमांक/ 858

दिनांक/ 19/06/21

प्रति,

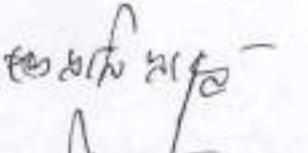
थाना प्रभारी
थाना सरायछौला
जिला मुरैना (म.प्र.)

विषय :- घटना दिनांक 08.06.21 की गश्ती के दौरान जप्त रेत से भरे ट्रक क. आर. जे. 11 जी.बी. 4717 की कार्यवाही के दौरान उप. अधिकारी/कर्मचारियों की जानकारी।

उपरोक्त विषयांतर्गत आपका पत्र क्रमांक/मुरैना/सरायछौला/688 दिनांक 12.06.2021 के माध्यम से लेख है कि दिनांक 08.06.2021 को गश्ती दल देवरी द्वारा अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती की जा रही थी। गश्ती दल चैंक पोस्ट ए.बी. रोड पर तैनात होकर वाहनों की चेंकिंग कर रहा था। इसी दौरान गश्ती दल को एक ट्रक क्रमांक आर. जे. 11 जी.बी. 4717 आता दिखा, जिसे दल द्वारा रोकने का प्रयास किया, लेकिन ट्रक चालक ने ट्रक को नहीं रोका और तेजी से भगा ले गया, तत्समय आर. जे. 11 जी.बी. 4717 का गश्ती दल उप. अधिकारी/कर्मचारियों श्री दिनेश शर्मा (व.र.) मो0न0-7893030572 व शासकीय (वाहन चालक) श्री बच्चू सिंह प्रजापति मो0न0-9907566268 एवं गश्ती दल द्वारा पीछा किया गया। ट्रक चालक ने बंधा गाँव के पास गश्ती टीम के शासकीय वाहन को भी टक्कर मारी। स्टाफ द्वारा सम्पूर्ण घटना की मेरे मोबाईल फोन के माध्यम से दी गई, जिसके आधार पर मैं भी स्टाफ को लेकर उक्त वाहन ट्रक का पीछा करने लगे। चालक ने गश्ती दल को पीछा करता देख वह अपने ट्रक को ए.बी. रोड पेट्रोल पम्प पर छोड़कर मौके से भाग गया तथा ट्रक को मौके पर ही छोड़ गया। जिसकी मेरे द्वारा सूचना आपको दी गई।

अतः घटना दिनांक 08.06.2021 से संबंधित जानकारी व उप अधिकारी व कर्मचारी की जानकारी आपकी ओर।


अधीक्षक
राष्ट्रीय चम्बल अभ्यारण्य
देवरी, मुरैना (म.प्र.)


19/6/21


o/c

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

MOST URGENT

serial number /protection/2021/828

Date 18/06/21

To,

The SHO

Police Station Saraichola

District Morena (M.P.)

Subject: Information of officers/employees present during the proceedings of the truck loaded with sand seized bearing no. RJ 11 GB. 4717 during the patrol of incident dated 08.06.21

Under the above subject, vide your letter number / Morena / Saraichola / 688 dated 12.06.2021, it is stated that on 08.06.2021, patrol was being done by the patrol team Deori for the prevention of illegal sand mining and transportation. Patrol team was checking vehicles by being posted on the Check Post at AB road. In the meantime, the patrol party saw a truck number RJ 11 GB 4717 coming, which the team

tried to stop, but the truck driver did not stop the truck and drove away fast, at that time the truck RJ 11 GB 4717 was chased by Patrol Sub-Officer/Employees Mr. Dinesh Sharma (Sr.) Mr. No.-7693030572 with Government (Driver) Shri Bacchu Singh Prajapati Mob- 9907566268 and patrol team. The truck driver also rammed the government vehicle of the patrol team near Bandha village. The information of the entire incident was given by the staff on my mobile phone, on the basis of which I also started chasing the said vehicle truck along with the staff. The driver, seeing the patrol party chasing him, drove his truck to petrol pump A.B. Road and ran away from the spot leaving the truck at the petrol pump and left the truck on the spot. Which I have informed you.

Therefore, the Information related to incident dated 08.06.2021 and information of the Deputy Officer and Employee being sent to your side.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (MP)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म.प्र.) 182

क्रमांक / संरक्षण / 2021 / 864

देवरी दिनांक 22/06/21

प्रति,

थाना प्रभारी

पुलिस थाना - सिटी कोतवाली मुरैना

विषय- दिनांक 22.06.21 को रेत माफियाओं के द्वारा हमला करने बाबत ।

—00—

विषयांतर्गत लेख है, कि दिनांक 22.06.21 को मैं स्वयं अपने शासकीय वाहन बोलेरो क्रमांक MP02/AV/5638 से शासकीय कार्य हेतु मुरैना कोर्ट गई हुई थी । मुरैना कोर्ट से अपना शासकीय कार्य पूर्ण जब मैं वापस ईको सेन्टर देवरी जा रही थी, तो कोर्ट के सामने बाली रोड पर नगर निगम आयुक्त के निवास के सामने चम्बल नदी की अवैध रेत से भरा एक ट्रेक्टर ट्रॉली जा रहा था, जिसके पीछे मेरा शासकीय वाहन बोलेरो MP02/AV/5638 जा रहा था, जिस कारण ट्रेक्टर चालक ने अपने वाहन का प्रेशर उठाकर उसमें भरी रेत को सड़क पर फेंका दिया तथा खाली ट्रेक्टर ट्रॉली को लेकर के.एस. मिल के पास भागने लगा । ट्रेक्टर ट्रॉली के पीछे मेरा शासकीय वाहन बोलेरो था । ट्रेक्टर चालक ने आगे जाकर ट्रेक्टर को रोक दिया तथा उसमें बैठे अन्य 03 लोगों के द्वारा फावड़ा व ताठी से मेरे व मेरे शासकीय वाहन बोलेरो के ऊपर हमला करने का प्रयास किया और अपने ट्रेक्टर ट्रॉली से मेरे शासकीय वाहन बोलेरो MP02/AV/5638 को भी टक्कर मारने की कोशिश की ।

अतः लेख है, कि उक्त घटना की जांच करने हेतु आप वी.टी.आई. रोड एवं निगम आयुक्त के निवास पर लगे सी.सी.टी.वी. कैमरा के फुटेज प्राप्त कर संबंधित ट्रेक्टर ट्रॉली चालक व उसमें बैठे अन्य 03 लोगों के विरुद्ध कठोर व नियमानुसार कार्यवाही करना सुनिश्चित करें, ताकि रेत माफियाओं के हाँसले बुलन्द न हो सकें ।


अधीक्षक
राष्ट्रीय चम्बल अभयारण्य
राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

0/c

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

MOST URGENT

serial number /protection/2021/864

Date 22/06/21

To,

The SHO

Police Station

City Kotwali Morena (M.P.)

Subject- Regarding attack by sand mafia on date
22.06.21.

Under the subject, it is stated that on
22.06.21, I myself had gone to Morena Court for
government work in my official vehicle Bolero
number MP02/AV/5638. When I was going back
to eco Center Deori from Morena Court after
doing my Govt. Work, a tractor trolley filled with
illegal sand of Chambal river was going in front of
the court on Bali Road in front of the residence of
the Municipal Corporation Commissioner, behind
which my government vehicle Bolero

MP02/AV/5638 was going, due to which the tractor driver raised the pressure of his vehicle and spread the sand filled in it on the road and took the empty tractor trolley to KS mill. My government vehicle Bolero was behind the tractor trolley. The tractor driver went ahead and stopped the tractor and tried to attack me and my government vehicle Bolero with shovel and other 03 people sitting in it attacked with stick and also tried to hit my government vehicle Bolero MP02/AV/5638 with his tractor trolley.

Therefore, it is stated that to investigate the said incident, kindly ensure to get the footage of CCTV installed at VTI Road and the residence of Corporation Commissioner and to take strict and legal action against the concerned tractor trolley driver and other 03 people sitting in it, so that the sand mafia does not get motivated further.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (MP)

थाना - कोतवाली

जिला - मुर्तेना

श्रीमती कुंदा पन्डे D/O स्व. श्रीमानसिंह पन्डे उम्र-34
साल, उप वन संरक्षक / अधीक्षक राष्ट्रीय चम्बल अभ्याष
देवरी, मुर्तेना (म.प्र.) मो. नं. 9424741241.

मे रूढ़ताद पर बलया डि में वर्धमान में
अधीक्षक, राष्ट्रीय चम्बल अभ्याष देवरी में कार्यरत हैं दिनांक
22-06-2021 को अपने आसकीय वाहन बेलरोव. 10P02AV
5638 से अधीनस्थ वन हाफ वन रक्षक प्रमोड कटारे व
अंकित जैन व वाहन चालक सुरारी (प्रडवेट) के साथ वनअपरा
संकलन क्र. 9877/06 दिनांक 24/6/2021 में जब मोटर साइकल
के सुपुर्दगी के विरुद्ध अपील मानीष जिला न्यायालय मुर्तेना
में अपील करने गई थी जिसका अपील क्र. 68/21 है जिला
न्यायालय मुर्तेना से न्यायालयीन कार्य पूर्ण कर जब मैं वापस
इको सेक्टर देवरी आ रही थी तो न्यायालय के सामने वाली
रोड नगर निगम आयुक्त के निवास के सामने चम्बल नदी
के अवैध रेग से भरा ट्रैक्टर डाली जा रहा था जिसमें वाहन
चालक सहित 3 लोग सवार थे जिसके पीछे मेरी गाड़ी थी
मेरी गाड़ी को दोबारा ट्रैक्टर चालक ने प्रेशर उठाकर रैल
फैला दिया और पुलिस को बोलकर NH3 पर आकर ब्रिज
काय कर देनी तरफ भागने लगा। देवरी तरफ जाने पर
ब्रिज समाप्त होता है वहां रोड पर ट्रैक्टर खड़ा कर दिया
और ड्राली में लड़ा हुआ व्यक्ति जिसका नाम गोपनीय
सूत्रों से प्राप्त किया तो कलदा पुत्र परनासिंह गुजरि

न. हमारा व हाथकी साधियों द्वारा हाथ व इशारे व आवाजों से
 ये बोले आजाओ. आजाओ और चकर मारने की नियत
 ने ड्रेक्टर - डाली पीड़े किया. तो डाली में लड़े करुआ
 फरि व एक अन्य साथी द्वारा डाली में रखे फावड़े व
 टा को हाथ में लेकर हमारी गाड़ी पर पटकने का
 प्रयास किया। जब वह अपनी गाड़ी से ड्रेक्टर बैकल
 निकलकर डेवरी की ओर जाने वाले थे तो ड्रेक्टर चालक
 द्वारा प्रेरी गाड़ी में चकर मारने की कोशिश की। ड्रेक्टर
 व दो अन्य लोग वरबाहिन निकासी हैं जिसकी जानकारी
 हमें गुप्त रूप से प्राप्त हुई थी। घटना के दौरान मेरे द्वारा
 फ.। सिविल लाइन को मोबाइल द्वारा ही गई थी एवं शाम
 को सिविल लाइन धाने को पत्र भेजा था यलु उनके द्वारा
 कोतवाली धाने जाने को बोला तो शाम का समय होने से
 अगले दिन कोतवाली धाने में अन्तार लोगों के विरुद्ध
 कार्यवाही के लिए पत्र भेजा जाइये जानकारी मिलने पर
 गायजेट बले हेतु पत्र भेजा। इसे पुलिस अधीक्षक
 द्वारा सुझा हेतु गाई प्राप्त हुई है। यलु उक्त दिन में
 कार्यवाही करने नहीं गई थी तो गाई को बिना कल्पे
 बिना साथ लिए न्यायालय गई थी।

26/6/21
 अधीक्षक
 अ. न. क. व. म. ब. ल.
 अ. न. क. व. म. ब. ल.
 देवी

STATEMENT

PS Kotwali.

District - Morena

Smt. Shraddha Pandre D/o Late. Shri Gyan Singh Pandre Age- 34 years Deputy Conservator of Forest / Superintendent National Chambal Sanctuary, Deori, Morena (MP), Mob: 9424741241.

Stated on being asked that I am currently working as Superintendent, National Chambal Sanctuary, Deori, Morena (MP). On 22-06-2021, I had went with my official vehicle Bolero MP 02 AV 5638, along with subordinate Staff Forest Guard Pramod and Ankit Jain and Driver Murari (Private) to file appeal in Forest case 9877/06 dated 3/6/2021 against the delivery of confiscated motor cycle in Hon'ble District Court Morena whose appeal is 68/21. When I was going back to eco Center Deori from Morena Court after doing my Govt. Work, a tractor trolley filled with illegal sand of Chambal River was going in front of the court on Bali Road in front of the residence of the Municipal Corporation Commissioner, in which there were 3 people along with the driver, behind which my government vehicle was going. Upon seeing my

vehicle, the tractor driver raised the pressure of his vehicle and spread the sand filled in it on the road started to run towards Deori after crossing the bridge on NH3. The bridge ends while going towards Deori, where he parked the tractor, then the person standing the trolley, whose name upon being taken from the private sources, was found to be Puran Singh Gujjar and Kuruwa Gujar with his other companions signaled with hand and shouted "come, Come" and reversed the trolley with an intent to hit and Kuruwa Gujar and one of his companion standing in the trolley tried to attack me and my government vehicle with shovel and when we were about to drive our vehicle towards Deori by passing the tractor, the tractor driver tried to hit my car. The two other people on the tractor are residents of Barwasin, whose information we got from secret sources. During the incident The information was given to TI civil line by mobile by me and sent a letter was sent to the civil line police station in the evening, but when he asked to go to the Kotwali police station, as it was evening, the on the next day, a letter was sent to PS Kotwali to register a case against unknown people in the said police station and then to enter names upon getting the

information. I have received security guards by the order of the Superintendent of Police. But that day I had not gone to take action, so I went to court without informing the guards.

SD/26/6/2021

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (MP)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 /

देवरी दिनांक

प्रति,

थाना प्रभारी

पुलिस थाना - सिटी कोतवाली मुरैना

185

विषय- दिनांक 22.06.21 को रेत माफियाओं के द्वारा हमला करने बावत् ।

—00—

विषयांतर्गत लेख है, कि दिनांक 22.06.21 को मैं स्वयं अपने शासकीय वाहन बोलेरो क्रमांक MP02/AV/5638 से शासकीय कार्य हेतु मुरैना कोर्ट गई हुई थी । मुरैना कोर्ट से अपना शासकीय कार्य पूर्ण जब मैं वापस ईको सेन्टर देवरी जा रही थी, तो कोर्ट के सामने बाली रोड पर नगर निगम आयुक्त के निवास के सामने चम्बल नदी की अवैध रेत से भरा एक ट्रेक्टर ट्रॉली जा रहा था, जिसके पीछे मेरा शासकीय वाहन बोलेरो MP02/AV/5638 जा रहा था, जिस कारण ट्रेक्टर चालक ने अपने वाहन का प्रेशर उठाकर उसमें भरी रेत को सड़क पर फेंका दिया तथा खाली ट्रेक्टर ट्रॉली को लेकर के.एस. मिल के पास भागने लगा । ट्रेक्टर ट्रॉली के पीछे मेरा शासकीय वाहन बोलेरो था । ट्रेक्टर चालक ने आगे जाकर ट्रेक्टर को रोक दिया तथा उसमें बैठे अन्य 03 लोगों के द्वारा फावडा व लाठी से मेरे व मेरे शासकीय वाहन बोलेरो के ऊपर हमला करने का प्रयास किया और अपने ट्रेक्टर ट्रॉली से मेरे शासकीय वाहन बोलेरो MP02/AV/5638 को भी टक्कर मारने की कोशिश की ।

अतः उक्त घटना में ट्रेक्टर ट्रॉली में सवार 03 व्यक्तियों में से 01 व्यक्ति, जिसके द्वारा फावडा व लाठी से शासकीय वाहन के ऊपर हमला किया वह व्यक्ति ग्राम कैमरा का निवासी है, जिसका नाम करूआ पुत्र पूरन सिंह गुर्जर है अन्य 02 व्यक्ति ग्राम बरवासिन के निवासी है, जिनके अभी नाम ज्ञात नहीं हो सके हैं । नाम ज्ञात होने पर सूचित किया जावेगा अथवा कैमरा निवासी पूरन सिंह की गिरफ्तारी पश्चात् ही अन्य 02 व्यक्तियों का नाम ज्ञात हो सकेगा ।

अतः लेख है, कि आप करूआ पुत्र पूरन सिंह गुर्जर निवासी कैमरा के विरुद्ध एफ.आई.आर. दर्ज करें तथा की गई कार्यवाही से इस कार्यालय को अवगत करावें । अगर आज रेत माफियाओं के विरुद्ध कठोर व एफ.आई.आर. संबंधी कार्यवाही नहीं की जाती है तो दिन प्रतिदिन रेत माफियाओं के हासले बुलंद होते चले जायेंगे ।

कृपया उक्त पत्र को प्राथमिकता दें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

OFFICE OF THE SUPERINTENDENT NATIONAL
CHAMBAL SANCTUARY, DEORI

MOST URGENT

serial number /protection/2021/

Deori Date

To,

The SHO

Police Station

City Kotwali Morena (M.P.)

Subject- Regarding attack by sand mafia on date
22.06.21.

Under the subject, it is stated that on 22.06.21, I myself had gone to Morena Court for government work in my official vehicle Bolero number MP02/AV/5638. When I was going back to eco Center Deori from Morena Court after doing my Govt. Work, a tractor trolley filled with illegal sand of Chambal river was going in front of the court on Bali Road in front of the residence of

the Municipal Corporation Commissioner, behind which my government vehicle Bolero MP02/AV/5638 was going, due to which the tractor driver raised the pressure of his vehicle and spread the sand filled in it on the road and took the empty tractor trolley to KS mill. My government vehicle Bolero was behind the tractor trolley. The tractor driver went ahead and stopped the tractor and tried to attack me and my government vehicle Bolero with shovel and other 03 people sitting in it attacked with stick and also tried to hit my government vehicle Bolero MP02/AV/5638 with his tractor trolley.

Therefore, in the said incident, out of 03 persons riding in tractor trolley, 01 person, who attacked the government vehicle with shovel and stick, that person is a resident of village Kamera, whose name is Karua son of Puran Singh Gurjar, other 02 persons resident of village Barwasin, whose names are not yet known. Information will be given when the name is known or the name of other 02 persons will be known only after the arrest of Puran Singh R/o Kamera.

Hence, it is stated that to file an FIR against Karua son of Puran Singh Gurjar R/o Kamera

and inform this office about the action taken. If today, strict action is not taken and FIR against the sand mafia is not registered action, then day by day the sand mafia will be motivated.

Kindly give priority to this letter

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (MP)

कार्यालय प्राधिकृत अधिकारी एवं अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुँरैना (म0प्र0)

186

क्रमांक / संरक्षण / 20 / 1254
प्रति,

देवरी दिनांक 09/11/20

थाना प्रनारी
पुलिस थाना सदर धौलपुर (राजस्थान)

विषय- वन अपराध प्रकरण क्रमांक 9875/20 दिनांक 30.12.19 में जप्त वाहन ट्रक 14 चक्का कत्थई रंग क्रमांक RJ11/GB/3358 को वाहन मालिक श्री सोनू गणेशिया पुत्र श्री दाऊजी शर्मा निवासी ग्राम सामोर तहसील राजाखेडा धौलपुर जिला धौलपुर (राजस्थान) को प्रदाय करने बावत् ।

—00—

उपरोक्त विषयांतर्गत लेख है, कि दिनांक 30.12.19 को वाहन ट्रक 14 चक्का कत्थई रंग क्रमांक RJ11/GB/3358 ईजन नम्बर - ISBE591804081D63687667 चैसिस नम्बर - MAT541039J1D13193 को जप्त कर सुरक्षार्थ आपकी अनिरक्षा में रखा गया था । कार्यवाही के दौरान उक्त जप्त वाहन ट्रक 14 चक्का कत्थई रंग क्रमांक RJ11/GB/3358 को वन विभाग, राष्ट्रीय चम्बल अभयारण्य देवरी (म0प्र0) द्वारा मुक्त कर दिया गया है ।

अतः उक्त वाहन ट्रक 14 चक्का कत्थई रंग क्रमांक RJ11/GB/3358 वन अपराध से मुक्त हो जाने से वाहन मालिक श्री सोनू गणेशिया पुत्र श्री दाऊजी शर्मा निवासी ग्राम सामोर तहसील राजाखेडा धौलपुर जिला धौलपुर (राजस्थान) को प्रदाय करने का कष्ट करें ।

प्राधिकृत अधिकारी एवं अधीक्षक
राष्ट्रीय चम्बल अभयारण्य देवरी, मुँरैना

क्रमांक / संरक्षण / 20 / 1255
प्रतिलिपि,

देवरी दिनांक 09/11/20

1. श्रीमान् वन मंडलाधिकारी महोदय, वन मण्डल मुँरैना की ओर सादर सूचनार्थ प्रेषित ।
2. गेमरेंजर, गेमरेंजर रा0च0अ0 देवरी की ओर भेजकर निर्देशित किया जाता है, कि उक्त वाहन ट्रक 14 चक्का कत्थई रंग क्रमांक RJ11/GB/3358 को पुलिस थाना सदर धौलपुर (राजस्थान) से वाहन मालिक श्री सोनू गणेशिया पुत्र श्री दाऊजी शर्मा निवासी ग्राम सामोर तहसील राजाखेडा धौलपुर जिला धौलपुर (राजस्थान) को प्रदाय करवाकर इस कार्यालय को तत्काल अवगत करावें ।
3. वाहन मालिक श्री सोनू गणेशिया पुत्र श्री दाऊजी शर्मा निवासी ग्राम सामोर तहसील राजाखेडा धौलपुर जिला धौलपुर (राजस्थान) की ओर सूचनार्थ प्रेषित । आप पुलिस थाना सदर धौलपुर (राजस्थान) से अपना उक्त वाहन ट्रक 14 चक्का कत्थई रंग क्रमांक RJ11/GB/3358 को प्राप्त करें ।

प्राधिकृत अधिकारी एवं अधीक्षक
राष्ट्रीय चम्बल अभयारण्य देवरी, मुँरैना

OFFICE OF THE AUTHORIZED OFFICER AND
SUPERINTENDENT, NATIONAL CHAMBAL
SANCTUARY DEORI, MORENA (M.P.)

No./ Protection / 20/1254

Deori Dated 09/11/2021

To,

SHO

Police Station Sadar Dholpur (Rajasthan)

Subject- For handing over confiscated vehicle 14 wheeler truck brown color number RJ11/GB/3358 in Forest crime case number 9875/20, dated 30.12.19, to the vehicle owner Mr. Sonu Ganechia son of Mr. Dauji Sharma resident of village Samor Tehsil Rajkheda Dholpur district Dholpur (Rajasthan)

In reference to the above subject, it is stated that on 30.12.19, Vehicle Truck 14 Wheeled Brown Color bearing No. RJ11/GB/3358 Engine No. ISBE591804081D63687667 Chassis No. MAT541039JID13193 was confiscated and kept in

your custody for safety. During the proceedings, the said confiscated vehicle truck 14-wheel brown color number RJ11/GB/3358 has been released by the Forest Department, National Chambal Sanctuary, Deori (MP).

Therefore, kindly release the said vehicle truck 14-wheel color number RJ11/GB/3358 from forest crime and hand it over to the owner of the vehicle, Mr. Sonu Ganechia, son of Mr. Dauji Sharma, resident of village Samor tehsil, Rajkheda, Dholpur district, Dholpur (Rajasthan)

SD

AUTHORIZED OFFICER AND SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

Number/Protection/20/1255

Deori Dated 03/11/27

Copy to:

1. The Forest Divisional Officer, Forest Division Morena for information.

2. Send to the Game Ranger, Game Range NCS. Deori, with direction that the said vehicle truck 14 wheeler brown color number RJ11/GB/3358 from police station Sadar Dholpur (Rajasthan) and handover the same to the vehicle owner Mr. Sonu Ganechia son of Mr. Dauji Sharma resident of village Samor Tehsil Rajkheda Dholpur District Dholpur (Rajasthan) and inform this office immediately.

3. The owner of the vehicle, Mr. Sonu Ganechia, son of Mr. Dauji Sharma, resident of village Samor, Tehsil, Rajkheda, Dholpur, district Dholpur (Rajasthan) for information. You may get your said vehicle truck 14-wheel brown color number RJ11/GB/3358 from Police Station Sadar Dholpur (Rajasthan).

SD

AUTHORIZED OFFICER AND SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

कार्यालय प्राधिकृत अधिकारी एवं अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

कमांक / संरक्षण / 20 /

देवरी दिनांक

प्रति,

थाना प्रभारी

पुलिस थाना सदर धौलपुर (राजस्थान)

विषय- वन अपराध प्रकरण कमांक 9875/20 दिनांक 30.12.19 में जप्त वाहन ट्रक 14 चक्का कत्थई रंग कमांक RJ11/GB/3358 को वाहन मालिक श्री सोनू गणेचिया पुत्र श्री दाऊजी शर्मा निवासी ग्राम सामोर तहसील राजाखेडा धौलपुर जिला धौलपुर (राजस्थान) को प्रदाय करने बावत् ।

—00—

उपरोक्त विषयांतर्गत लेख है, कि दिनांक 30.12.19 को वाहन ट्रक 14 चक्का कत्थई रंग कमांक RJ11/GB/3358 ईजन नम्बर - ISBE591804081D63687667 चैसिस नम्बर - MAT541039JID13193 को जप्त कर सुरक्षार्थ आपकी अभिरक्षा में रखा गया था । कार्यवाही के दौरान उक्त जप्त वाहन ट्रक 14 चक्का कत्थई रंग कमांक RJ11/GB/3358 को वन विभाग, राष्ट्रीय चम्बल अभयारण्य देवरी (म0प्र0) द्वारा मुक्त कर दिया गया है ।

अतः उक्त वाहन ट्रक 14 चक्का कत्थई रंग कमांक RJ11/GB/3358 वन अपराध से मुक्त हो जाने से वाहन मालिक श्री सोनू गणेचिया पुत्र श्री दाऊजी शर्मा निवासी ग्राम सामोर तहसील राजाखेडा धौलपुर जिला धौलपुर (राजस्थान) को प्रदाय करने का कष्ट करें ।


प्राधिकृत अधिकारी
एवं अधीक्षक रा0च0अ0 देवरी
राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

कमांक / संरक्षण / 20 / 1255

देवरी दिनांक 09/11/20

प्रतिलिपि,

1. श्रीमान् वन मंडलाधिकारी महोदय, वन मण्डल मुरैना की ओर सादर सूचनार्थ प्रेषित ।
2. गेमरेंजर, गेमरेंज रा0च0अ0 देवरी की ओर भेजकर निर्देशित किया जाता है, कि उक्त वाहन ट्रक 14 चक्का कत्थई रंग कमांक RJ11/GB/3358 को पुलिस थाना सदर धौलपुर (राजस्थान) से वाहन मालिक श्री सोनू गणेचिया पुत्र श्री दाऊजी शर्मा निवासी ग्राम सामोर तहसील राजाखेडा धौलपुर जिला धौलपुर (राजस्थान) को प्रदाय करवाकर इस कार्यालय को तत्काल अवगत करावें ।
3. वाहन मालिक श्री सोनू गणेचिया पुत्र श्री दाऊजी शर्मा निवासी ग्राम सामोर तहसील राजाखेडा धौलपुर जिला धौलपुर (राजस्थान) की ओर सूचनार्थ प्रेषित । आप पुलिस थाना सदर धौलपुर (राजस्थान) से अपना उक्त वाहन ट्रक 14 चक्का कत्थई रंग कमांक RJ11/GB/3358 को प्राप्त करें ।


प्राधिकृत अधिकारी
एवं अधीक्षक रा0च0अ0 देवरी
राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

OFFICE OF THE AUTHORIZED OFFICER AND
SUPERINTENDENT, NATIONAL CHAMBAL
SANCTUARY DEORI, MORENA (M.P.)

No./ Protection / 20/

Deori Dated

To,

SHO

Police Station Sadar Dholpur (Rajasthan)

Subject- For handing over confiscated vehicle 14 wheeler truck brown color number RJ11/GB/3358 in Forest crime case number 9875/20, dated 30.12.19, to the vehicle owner Mr. Sonu Ganechia son of Mr. Dauji Sharma resident of village Samor Tehsil Rajkheda Dholpur district Dholpur (Rajasthan)

In reference to the above subject, it is stated that on 30.12.19, Vehicle Truck 14 Wheeled Brown Color bearing No. RJ11/GB/3358 Engine No. ISBE591804081D63687667 Chassis No. MAT541039JID13193 was confiscated and kept in

your custody for safety. During the proceedings, the said confiscated vehicle truck 14-wheel brown color number RJ11/GB/3358 has been released by the Forest Department, National Chambal Sanctuary, Deori (MP).

Therefore, kindly release the said vehicle truck 14 wheel color number RJ11/GB/3358 from forest crime and hand it over to the owner of the vehicle, Mr. Sonu Ganechia, son of Mr. Dauji Sharma, resident of village Samor tehsil, Rajkheda, Dholpur district, Dholpur (Rajasthan)

SD

AUTHORIZED OFFICER AND SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

Number/Protection/20/1255

Deori Dated 03/11/27

Copy to:

1. The Forest Divisional Officer, Forest Division Morena for information.

2. Send to the Game Ranger, Game Range NCS. Deori, with direction that the said vehicle truck 14 wheeler brown color number RJ11/GB/3358 from police station Sadar Dholpur (Rajasthan) and handover the same to the vehicle owner Mr. Sonu Ganechia son of Mr. Dauji Sharma resident of village Samor Tehsil Rajkheda Dholpur District Dholpur (Rajasthan) and inform this office immediately.

3. The owner of the vehicle, Mr. Sonu Ganechia, son of Mr. Dauji Sharma, resident of village Samor, Tehsil, Rajkheda, Dholpur, district Dholpur (Rajasthan) for information. You may get your said vehicle truck 14-wheel brown color number RJ11/GB/3358 from Police Station Sadar Dholpur (Rajasthan).

SD

AUTHORIZED OFFICER AND SUPERINTENDENT,
NATIONAL CHAMBAL SANCTUARY DEORI,
MORENA (M.P.)

कार्यालय गेमरेंजर, राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना

कमांक/

दिनांक/

प्रति,

श्रीमान् थाना प्रभारी

सिटी कोतवाली धौलपुर (राजस्थान)

विषय:- वन अपराध प्रकरण क्रमांक 9876/01 दिनांक 18.08.2018 में जप्त शुदा वाहन ट्रक क्रमांक UP81/CT/0460 के संबंध में।

संदर्भ:- श्रीमान् वन मण्डलाधिकारी महोदय मुरैना का पत्र क्रमांक /संरक्षण/21/9552 मुरैना दिनांक 22.10.2021

—00—

उपरोक्त विषय में निवेदन है कि वन अपराध प्रकरण क्रमांक 9876/01 दिनांक 18.08.2018 में जप्त शुदा वाहन ट्रक क्रमांक UP81/CT/0460 वाहन मालिक श्री वासुदेव सिंह वघेल पुत्र श्री ईदल सिंह वघेल निवासी तालेपुर जिला अलीगढ़ के नाम से पंजीकृत है। जिसको सुरक्षार्थ दिनांक 18.08.2018 को आपके थाने में रखा गया था। संदर्भित पत्र से वाहन को वन विभाग से वन अपराध से निर्मुक्त करने के आदेश प्राप्त हुए हैं। उक्त वाहन ट्रक को वाहन मालिक वासुदेव सिंह वघेल पुत्र श्री ईदल सिंह वघेल निवासी तालेपुर जिला अलीगढ़ को प्रदाय करने का कष्ट करें। इनके हस्ताक्षर निम्नानुसार अभि प्रमाणित है।

संलग्न :- सुरक्षार्थ पत्र की छायाप्रति



गेमरेंजर

राष्ट्रीय चम्बल अभयारण्य, देवरी

कमांक/

दिनांक/

प्रतिलिपि:-

1170

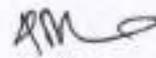
28/11/21

1. श्रीमान् व0म0अ0 महोदय मुरैना की ओर सूचनार्थ सादर प्रेषित है।

2. श्रीमान् अधीक्षक महोदय देवरी की ओर सूचनार्थ सादर प्रेषित है।

श्री बलवीर सिंह परमार वनरक्षक की ओर भेजकर लेख है कि आप थाना सिटी कोतवाली धौलपुर जाकर संबंधित वाहन ट्रक क्रमांक UP81/CT/0460 को वाहन मालिक के सुपुर्द कर पावती प्रति इस कार्यालय में आवश्यक रूप से प्रस्तुत करें।

श्री वासुदेव सिंह वघेल पुत्र ईदल सिंह वघेल निवासी तालेपुर जिला अलीगढ़ की अप्रेषित आप थाने से वाहन को वाहन मालिक के सुपुर्द कर पावती प्रति संबंधित को प्रदाय करें।



गेमरेंजर

राष्ट्रीय चम्बल अभयारण्य, देवरी



OFFICE OF GAME RANGER, NATIONAL CHAMBAL
SANCTUARY DEORA MORENA

No./

Dated/

To

The SHO

Police Station City Kotwali

Dholpur (Rajasthan)

Subject: In relation to the confiscated vehicle truck number UP81/CT/0460 in forest crime case number 9876/01 dated 18.08.2018.

Reference: Letter No. / Conservation / 21 / 9552 Morena dated 22.10.2021 of Forest Divisional Officer, Morena.

In the above subject it is requested that the vehicle truck number UPSI/CT/0460 seized in forest crime case number 9876/01 dated 18.08.2018 is registered in the name of vehicle owner Shri Vasudev Singh Bhaghel son of Shri Idal Singh Bhaghel resident of Talepur district Aligarh, which was kept in your police station on

18.08.2018 for security. Vide the referenced letter, orders have been received from the Forest Department to release the vehicle from forest crime. Kindly release the said vehicle truck to the vehicle owner Vasudev Singh Bhaghel son of Shri Idal Singh Bhaghel, resident of Talepur district, Aligarh. His signature is attested as follows.

Attached :- Photocopy of security letter

SD

Game ranger

National Chambal Sanctuary, Deori

Sl. no.

Dated 28/10/21

Copy to:-

1. The DFO Morena for information.
2. The Superintendent Deori for information.
3. To Shri Balvir Singh Parmar Forest Guard, stating that you must submit the

acknowledgment copy to this office by handing over the concerned vehicle truck number UP81/CT/0460 to the police station Kotwali Dholpur.

4. Shri Vasudev Singh Bhaghel son of Idal Singh Bhaghel resident of Talepur district Aligarh, stated that you may receive the said truck from police station and Provide the acknowledgment copy of said receiving to the concerned.

SD

Game Ranger

National Chambal Sanctuary, Deori

श्रीमान् ज. बी. के. गोयल
रा. च. म. देवी मुर्ती

विषय। -> आग घटना में FIR दर्ज करने का बत

निवेदन की क्र. क्र. 22534/22 दिनांक

24/6/2021 में जल इंसुल के अधिकारियों द्वारा एक घंटा 515 क्व. मीटर

विनाश दिनांक 25/6/2021 को मुझे आपका पत्र मिला था जिसमें लिखा था कि मैं उस

दिनांक 26/6/2021 को मैं उस घटना में FIR दर्ज कराता हूँ

आग घटना में मुझे आपका पत्र मिला था जिसमें लिखा था कि मैं उस

दिनांक 26/6/2021 को मैं उस घटना में FIR दर्ज कराता हूँ

आग घटना में मुझे आपका पत्र मिला था जिसमें लिखा था कि मैं उस

दिनांक 26/6/2021 को मैं उस घटना में FIR दर्ज कराता हूँ

आग घटना में मुझे आपका पत्र मिला था जिसमें लिखा था कि मैं उस

दिनांक 26/6/2021 को मैं उस घटना में FIR दर्ज कराता हूँ

आग घटना में मुझे आपका पत्र मिला था जिसमें लिखा था कि मैं उस

दिनांक 26/6/2021 को मैं उस घटना में FIR दर्ज कराता हूँ

आग घटना में मुझे आपका पत्र मिला था जिसमें लिखा था कि मैं उस

दिनांक 26/6/2021 को मैं उस घटना में FIR दर्ज कराता हूँ



राजीव लाल
वसुधा
28/6/2021

सामान्य वन कण्ठ सुरैजा
आकाश/ 958

प्रातः

दिनांक/ 7/7/2021

श्रीमान वनमण्डलाधिकारी

सामान्य वन कण्ठ सुरैजा

विषय :- पुलिस थाना प्रभारी स्टेशन रोड सी
आशीस राडापुरे के द्वारा मरी वन
विभाग की टीम को धमकी देने व
मनमाने तरीके से ध्यान भिखवाते
एवं सार्वजनिक रूप से शेर साज
उपरी आवाज वात कर अभद्रता
कार्य वाकत

विषयान्वित निर्वेदन है कि दिनांक -

7/7/2021 को समय 5:30 PM पर अवैध रूप
से शेर उल्लंघन/परिवहन में जप्त इंटर डाली
का मुद्दा/उत्तार एवं वन इमला पर डान से भारत
के उद्देश्य से कायस्थों किए जाने के संभाव्य में
एक० आई० आर० कारन के लिए पुलिस थाना स्टेशन
रोड सुरैजा पहुंचे हुए। काफी प्रसन्नता के बाद
थाना स्टेशन रोड में एक० आई० आर० डल की -
गई डल एक० आई० आर० में 05 घण्टे से अधिक
सेर माफियों के द्वारा जप्त चम्बल नदी की सेर से
परा हुआ इंटर डाली को लूटने पर भी डकैती
की धारा में ही पकड़ी गई आरेजाटी बन्दूक से
सेर माफियों के द्वारा डान लेना कायस्थों की गई -
उसके बाद भी आई० पी० सी० की धारा 307 नदी
में गई गई।

१०

कइल के बाद राजा स्टेशन रोड के पास पुमरी
 इंग्लिश राजपूत के निर्देशन पर मौक पर उपा
 बन ल्याय एवं एस० ए० एक० बरग के व्यान लिख
 जोरहे थी तब बन ल्याय के द्वारा बताया गए
 व्यान दर्ज ना करते हुए राजा पुमरी इंग्लिश
 राजपूत के द्वारा मनमाने तरीके से कामपुत्र
 इंग्लिश से व्यान करा रहे की जिस में धरना
 एतल पर रेत माफियों की संख्या ०३ से ०५ लिख
 रहे की। जब कि मौक पर बखाना की इन्डाम
 केन के लिए ०५ से ०५ से अधिक रेत माफि
 मौजूद की। दिन के द्वारा ०५ वाहन में एवार
 बन डमरवा, एस० ए० ए० का वक्त व पुलिस की
 मौजूदगी में भी १२ बरग पट्टे के छूटे ३१५ वर
 कट्टे से जान से मारने की नियत से इन्डाम
 ल्याय पर कार्यालय का डर डर डर डर की
 लुट लोटे।

राजा पुमरी के द्वारा मनमाने तरीके से
 व्यान कर डमरवा ना किया जा रहा जिस का वक्त
 इमजाने विरोध करते हुए मुख्य इन्डाम कराया
 जिस संमन्ध में मने व्यान लिखने वाले कामपुत्र
 इंग्लिश से पूछा कि आप ल्याय के बताए इन्डाम
 व्यान क्यु नही लिख रहे है तब उन्होंने कहा मने
 बरिष्ठ अधिकारी न। साहब के जर्न पर व्यान
 लिखा है मने इनके इंग्लिश का वापन काता है
 तब एस संमन्ध में मने द्वारा न। इंग्लिश राजपूत
 का कान पर चर्चा किया गया तब ये जर्न फुट चर्चा
 एने के सामने जोर से मने ल्याय की बुकार
 डर डर डर डर की इने लो। एकर ही मंड से भी
 डमरवा पूर्व की जोर से बात किये।
 डा. श्रीमानजी की डर प्रतिवद्ध प्रवित
 कर निर्दिष्ट है कि राजा पुमरी स्टेशन रोड

श्री आशीश राजपूत के द्वारा वन वन की
वीरों से चितला कर धमकी दिख गया (हॉरि
मुमसि डाम द्वा पुर्वक वन की गई एवं मारि
में जाना प्रमारी के द्वारा ल्याप के विरुध
सडयेंच बच कर आवेध कार्यवाही की दृष्टि
से वन ल्याप के नाम एवं यत लिख जा रहें
आरे मारिश्य में श्री आशीश राजपूत के
द्वारा मरे ल्याप के प्रति कार्य लडयें
रना जा सकता है इसाणि प्राविण डाबध
वाही हेतु सादर प्रेषित है

07/07/2021
10:06 PM
आशीश

959
07/07/2021

शांकर आंधरी
मुर्खा
07/07/2021

प्रतिलिपि

- ① श्रीमान् अपर प्रधान वन संरक्षक वृत्त
ज्वालियर की कारे सूचनाएं
- ② श्रीमान् पुलिस आशीशक मुर्खा की
आरे सूचनाएं एवं डाबधक कार्य
वाही हेतु सादर प्रेषित

07/07/2021
10:06 PM
आशीश
शांकर आंधरी
मुर्खा

कार्यालय पुलिस थाना सरायछौला जिला मुरैना (म0प्र0)

क्रमांक/थाना सरायछौला/ 1076 /2021
प्रति,

दिनांक 09/09/21

श्रीमान अधीक्षक महोदय,
राष्ट्रीय चम्बल अभ्यारण देवरी,
वन विभाग मुरैना (म0प्र0),

विषय :- दिनांक 08/09/21 को थाना सरायछौला पर पंजीबद्ध रेत संबंधी प्रकरणों के संबंधित दस्तावेज उपलब्ध कराने वावत्।

महोदय,

निवेदन है कि दिनांक 07/09/21 को राजस्व विभाग तथा वन विभाग, खनिज विभाग, पुलिस विभाग एवं राष्ट्रीय चम्बल अभ्यारण देवरी की संयुक्त कार्यवाही में ग्राम जैतपुर चम्बल में चम्बल नदी के प्रतिबंधित क्षेत्र से अवैध रेत उत्खनन कर डम्प किये गये चम्बल रेत को विनष्टीकरण की कार्यवाही की गई है। जिस पर से फरियादी वन रक्षक दिलीप प्रभाकर घडियाल केन्द्र देवरी मुरैना की रिपोर्ट पर से थाना सरायछौला में दिनांक 08/09/21 को अपराध क्रमांक 228/21 से 235/21 धारा 379, 414 आईपीसी, मध्य प्रदेश खनिज (अवैध खनन, परिवहन तथा भण्डारण का निवारण अधि. 2006 की धारा 18(1) के पंजीबद्ध कर विवेचना में लिये गये हैं। उक्त प्रकरणों की विवेचना में वन विभाग द्वारा पंजीबद्ध अपराध, मौका पंचनामा एवं अन्य आवश्यक दस्तावेजों की आवश्यकता है।

वतः श्रीमान जी से निवेदन है कि उक्त प्रकरणों से संबंधित समस्त दस्तावेज उपलब्ध कराये जाने की कृपा करें।



थाना सरायछौला
पुलिस थाना सरायछौला
(म0प्र0)
जिला मुरैना (म0प्र0)

कार्यालय अधीक्षक, रा०व०अ०, देवरी

क्रमांक/1121

दिनांक/10/09/21

मूलतः - गैमरेज्जर श.प.अ. देवरी की डीअर
इंजलकर जैख है कि पुलिस थाना सरायछौला द्वारा
चाही गई जानकारी अगप अपने स्वर से शैलना
शुनिरचल करै !

S. Subey
10-09-21
अधीक्षक

राष्ट्रीय चम्बल अभ्यारण
देवरी, मुरैना (म0प्र0)

OFFICE OF POLICE STATION SARAICHOLA
DISTRICT MORENA (M.P.)

Sr. No. / Police Station Saraichola / 1076/2021

Dated 09/09/21

To,

The Superintendent,

National Chambal Sanctuary Deori,

Forest Department Morena (M.P.),

Subject: Regarding providing the related documents of sand related cases registered on the police station on 08/09/21.

Sir,

It is requested that in the joint action of Revenue Department and Forest Department, Mineral Department, Police Department and National Chambal Sanctuary Deori Proceedings of Destruction have been carried out on 07/09/21, for illegal sand excavation and dumped from the restricted area of Chambal River in village Jaitpur Chambal. On which, on the report of the complainant Forest Guard Dilip Prabhakar Gharial Kendra Deori Morena, the crime number 228/21 to 235/21 under

Section 379, 414 of IPC and Section 18(1) of the Madhya Pradesh Mineral (Prevention of Illegal Mining, Transport and Storage) Act, 2006 was registered on 08/09/21 in police station Saraichona and taken into investigation. In the investigation of the above cases, there is a need for the crime registered by the Forest Department, spot Panchnama and other necessary documents.

Therefore, sir, It is requested to provide all the documents related to above cases.

SD

SHO

Police Station Saraichola

District Morena (M.P.)

No. 1121,

Date /10/09/21

Originally – forwarding to the Game Ranger, RCS it is stated to ensure sending the information sought by Police Station Saraichola District Morena

SD

SUPERINTENDENT,

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (M.P.)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 1056

देवरी दिनांक 15/07/21

प्रति,

थाना प्रभारी

पुलिस थाना - सिटी कोतवाली मुरैना

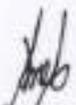
विषय- दिनांक 09.07.21 को मुरैना शहर में महिला थाना भवन निर्माण में मौके पर पाये गये अवैध चम्बल रेत के डम्प की कार्यवाही के संबंध में धारा 85बी के अंतर्गत मय प्रमाण पत्र के जानकारी उपलब्ध कराने बावत् ।

—00—

विषयांतर्गत लेख है, कि दिनांक 09.07.21 को महिला थाना भवन निर्माण में मौके पर पाये गये अवैध चम्बल के डम्प रेत की जांच के संबंध में फोटोग्राफ्स एवं वीडियो, आपकी ओर आवश्यक कार्यवाही हेतु प्रेषित है ।

संलग्न - (1). डिजिटल एविडेंस वीडियो रिकॉडिंग संबंधित धारा 85बी.

के अन्तर्गत प्रमाण पत्र मय संलग्न फोटोग्राफ्स एवं वीडियो की सी.डी. 03-नग ।


अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 1056

Deori Dated 15/07/21

To,

The SHO

Police Station City Kotwali Morena

Subject- Regarding providing the information in relation to the illegal Chambal sand dump found on the spot of the construction of Mahila Thana building in Morena city on 09.07.21 along with certificate under Section 65B.

In the above subject, it is stated that The Photographs and videos regarding the investigation of illegal Chambal sand dump found on the spot of the construction of Mahila Thana building in Morena city on 09.07.21 are sent for necessary action on your behalf.

Attached - (1). CD 03 nos. of photographs and videos attached with the certificate under Section

65B certificate in relation to digital evidence
video recording.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय गेमरेंजर, राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना

कमांक/

दिनांक/

प्रति,

श्रीमान् थाना प्रभारी ,

पुलिस थाना देवगढ़

विषय:- अवैध रूप से डम्प किये गये चम्बल रेत के अज्ञात आरोपियों के विरुद्ध एफ0आई0आर दर्ज करने के संबंध में।

—00—

विषयान्तर्गत निवेदन है कि ग्राम विण्डवा देवगढ़ अन्तर्गत गांव के पास अज्ञात लोगो द्वारा प्रतिबंधित क्षेत्र राष्ट्रीय चम्बल अभयारण्य चम्बल नदी से रेत लगा कर अवैध रूप से परिवहन कर गांव के पास संग्रहण किया गया। पटवारी अभिलेख के अनुसार ग्राम विण्डवा चम्बल के सर्वे 156 रकबा 0.21 हेक्टेयर नोयत शासकीय भूमि पर लगभग 100 ट्रॉली चम्बल रेत / 200 घ0मी0 रेत अवैध रूप से डम्प किया गया सूचना के आधार पर वन राजस्व पुलिस बल एवं खनिज विभाग की संयुक्त कार्यवाही में उक्त डम्प रेत को जेसीबी मशीनों से गहरी खदको में डालकर एवं मिट्टी में मिलाकर रेत का विनिष्टीकरण किया गया।

अतः- श्रीमान् जी से निवेदन है कि अज्ञात व्यक्तियों के विरुद्ध एफ0आई0आर दर्ज कर आरोपी ज्ञात कर इनके विरुद्ध वैधानिक कार्यवाही करने का कष्ट करें।

[Signature]
गेमरेंजर

राष्ट्रीय चम्बल अभयारण्य, देवरी

कमांक/967

प्रतिलिपि:-

दिनांक/ 06/09/21

1. श्रीमान् वन मण्डलाधिकारी महोदय मुरैना की ओर सूचनार्थ सादर प्रेषित है।
2. श्रीमान् अधीक्षक महोदय देवरी की ओर सूचनार्थ सादर प्रेषित है।

[Signature]

गेमरेंजर

राष्ट्रीय चम्बल अभयारण्य, देवरी



seen file.
Lotubey.

OFFICE OF THE GAME RANGER, NATIONAL
CHAMBAL SANCTUARY DEORI MORENA

number /

Date /

To,

The SHO

Police Station Deogarh

Subject: Regarding registration of FIR against unknown accused of illegally dumped Chambal sand.

It is requested that, sand from the restricted area, National Chambal Sanctuary, Chambal River was illegally transported and collected by unknown people near the villages under the village Vindwa Deogarh. According to the Patwari record, in survey 156 of village Vindwa Chambal measuring 0.21 hectares of designated government land, about 100 trolley Chambal sand / 200 sq m of sand was illegally dumped. On the basis of the said information, the said dump sand in joint action of Forest Revenue Police Force and Mineral Department, the Decontamination of sand was done by putting it

in deep pits with JCB machines and mixing it in the soil.

Therefore, Sir, It is request to register FIR against unknown persons and find out the accused and take legal action against them.

SD

Game ranger

National Chambal Sanctuary, Deori

serial number / 967

Date / 06/9/21

copy:

1. To the Divisional Officer Morena for information.
2. To the Superintendent, Deori for information.

SD

Game ranger

National Chambal Sanctuary, Deori

कार्यालय गेमरेंजर, राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना

कमांक/

दिनांक/

प्रति,

श्रीमान् थाना प्रभारी

पुलिस थाना देवगढ़

विषय:- अवैध रूप से डम्प किये गये चम्बल रेत के अज्ञात आरोपियों के विरुद्ध एफ0आई0आर दर्ज करने के संबंध में।

—00—

विषयान्तर्गत निवेदन है कि ग्राम गुढा चम्बल थाना देवगढ़ अन्तर्गत गांव के पास अज्ञात लोगों द्वारा प्रतिबंधित क्षेत्र राष्ट्रीय चम्बल अभयारण्य चम्बल नदी से रेत लगाकर अवैध रूप से परिवहन कर गांव के पास संग्रहण किया गया। पटवारी अभिलेख के अनुसार ग्राम गुढा चम्बल चम्बल के सर्वे 580 रकवा 5.174 हेक्टेयर नोइत ग्राम आबादी शासकीय भूमि पर लगभग 650 ट्रॉली चम्बल रेत / 1300 घ0मी0 रेत अवैध रूप से डम्प किया गया सूचना के आधार पर वन राजस्व पुलिस बल एवं खनिज विभाग की संयुक्त कार्यवाही में उक्त डम्प रेत को जेसीबी मशीनो से गहरी खदको में डालकर एवं मिट्टी में मिलाकर रेत का विनिष्टीकरण किया गया।

अतः- श्रीमान् जी से निवेदन है कि अज्ञात व्यक्तियों के विरुद्ध एफ0आई0आर दर्ज कर आरोपी ज्ञात कर इनके विरुद्ध वैधानिक कार्यवाही करने का कष्ट करें।



राष्ट्रीय चम्बल अभयारण्य, देवरी

कमांक/ 965

दिनांक/ 06/09/2021

प्रतिलिपि:-

1. श्रीमान् वन गण्डलाधिकारी महोदय मुरैना की ओर सूचनार्थ सादर प्रेषित है।
2. श्रीमान् अधीक्षक महोदय देवरी की ओर सूचनार्थ सादर प्रेषित है।



राष्ट्रीय चम्बल अभयारण्य, देवरी



Seen file.
Rafique

OFFICE OF THE GAME RANGER, NATIONAL
CHAMBAL SANCTUARY DEORI MORENA

number /

Date /

To,

The SHO

Police Station Deogarh

Subject: Regarding registration of FIR against unknown accused of illegally dumped Chambal sand.

In the above subject, it is requested that under the village Gudha Chambal police station Deogarh, unidentified people collected sand from the restricted areas of National Chambal Sanctuary, Chambal River and illegally transported and collected it near the village. According to the Patwari record, in the survey no. 580 of village Gudha Chambal measuring 5.174 hectare designated as village population government land, about 650 trolleys of Chambal sand / 1300 sq m of sand was illegally dumped.

On the basis of the said information, the said dump sand in joint action of Forest Revenue

Police Force and Mineral Department, the Decontamination of sand was done by putting it in deep pits with JCB machines and mixing it in the soil.

Therefore, Sir, It is request to register FIR against unknown persons and find out the accused and take legal action against them.

SD

Game ranger

National Chambal Sanctuary, Deori

serial number / 965

Date 06/9/21

copy:

1. To the Forest Divisional Officer, Gurena for information.
2. To the superintendent Deori for information.

SD

Game ranger

National Chambal Sanctuary, Deori

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म०प्र०)

क्रमांक / संस्करण / 2021 / 913

देवरी दिनांक 30/06/21

प्रति,

थाना प्रभारी

पुलिस थाना - जौरा

विषय- ग्राम अग्ररीता मौजे में गौशाला निर्माण हेतु डम्प रेत के जांच के संबंध में ।

संदर्भ- आपका पत्र क्रमांक 781/2021 दिनांक 25.05.21 ।

—00—

विषयांतर्गत लेख है, कि ग्राम अग्ररीता मौजे में निर्माणाधीन गौशाला के निर्माण हेतु डम्प रेत के जांच के संबंध में आपके द्वारा चाहे गये फोटोग्राफ्स, वीडियो, सी.डी. एवं अन्य दस्तावेज एवं अभिलेख आदि तैयार कर आपकी ओर आवश्यक कार्यवाही हेतु प्रेषित है ।

संलग्न - (1). डिजिटल एफडीस वीडियो रिकॉडिंग संबंधित धारा 65बी.

के अन्तर्गत प्रमाण पत्र मय संलग्न फोटोग्राफ्स एवं वीडियो की सी.डी. ।

(2). प्रकरण से संबंधित अभिलेख एवं दस्तावेज की सत्यापित प्रति पृष्ठ क्रमांक 01 लगायत 15 ।


अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

देवरी थाना मय
CD वीडियो रिकॉडिंग
संबंधित धारा 65बी



o/c

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 913

Deori Dated 30/06/21

To,

The SHO

Police Station Jaura

Subject- Regarding the investigation of dump sand for construction of Gaushala in village Agarota Mauje.

Reference- Your letter no. 781 / 2021 dated 25.05.21

Under the above subject, it is stated that in connection with the investigation of dump sand for the construction of the Gaushala under construction in village Agarota Mauj, the photographs, videos, CDs as sought by you and other documents and records etc. have been prepared and sent for necessary action on your behalf.

Attached –

- (1) CDs of photographs and videos along with certificate under Section 65B for Digital Video Recording.
- (2) The true copy of records and documents related to the case, page number 01 to 15.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 913

देवरी दिनांक 30/06/21

प्रति,

थाना प्रभारी

पुलिस थाना - जौरा

विषय- ग्राम अग्ररौता मौजे में गौशाला निर्माण हेतु डम्प रेत के जांच के संबंध में ।

संदर्भ- आपका पत्र क्रमांक 781/2021 दिनांक 25.05.21 ।

—00—

विषयांतर्गत लेख है, कि ग्राम अग्ररौता मौजे में निर्माणाधीन गौशाला के निर्माण हेतु डम्प रेत के जांच के संबंध में आपके द्वारा चाहे गये फोटोग्राफ्स, वीडियो, सी.डी. एवं अन्य दस्तावेज एवं अभिलेख आदि तैयार कर आपकी ओर आवश्यक कार्यवाही हेतु प्रेषित है ।

संलग्न - (1). डिजिटल एफ़ेस वीडियो रिकॉडिंग संबंधित धारा 65बी.

के अन्तर्गत प्रमाण पत्र मय संलग्न फोटोग्राफ्स एवं वीडियो की सी.डी. ।

(2). प्रकरण से संबंधित अभिलेख एवं दस्तावेज की सत्यापित प्रति पृष्ठ क्रमांक 01 लगायत 15 ।

अधीक्षक

राष्ट्रीय चम्बल/अभयारण्य देवरी, मुरैना

देवरी विषय मय
CD के अंतर्गत प्रमाण पत्र



o/c

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 913

Deori Dated 30/06/21

To,

Municipal Superintendent of Police

Morena (M.P.)

Subject- Regarding taking action and providing cooperation on illegal dump sand quantity of about 1000 trolley of Chambal River kept near Sayyid canal on AB Road National Highway.

Under the above subject, it is requested that Illegal sand of Chambal River being kept for construction works near Sayyid Canal on AB Road National Highway has been dumped, the quantity of which is about 1000 trolley. Illegal sand of Chambal is being used on a large scale in the construction works. Tractor trolleys are being filled by the mafia from the said dump sand and sold for government works and other under construction works in Morena city. Due to increased use of Chambal sand by the mafia, it is

very important to take action at the above site in time.

Therefore, it is requested to kindly cooperate to take action at the said place on 11.07.21. Hence, the report is cordially sent for necessary action.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म०प्र०)

क्रमांक / संरक्षण / 2021 / 997

देवरी दिनांक 10/07/21

प्रति,

श्रीमान् नगर पुलिस अधीक्षक, महोदय
मुरैना (म०प्र०)

विषय- ए.बी. रोड नेशनल हाइवे पर सयैद नहर के पास रखे चम्बल नदी के अवैध डम्प रेत मात्रा लगभग 1000 ट्रॉली पर नियमानुसार कार्यवाही करने व सहयोग प्रदान करने बावत् ।

—00—

विषयांतर्गत निवेदन है, कि ए.बी. रोड नेशनल हाइवे पर सयैद नहर के पास निर्माण कार्यो हेतु रखे चम्बल नदी के अवैध रेत को डम्प कर रखा गया है, जिसकी लगभग मात्रा 1000 ट्रॉली है । निर्माणाधीन कार्यो में चम्बल के अवैध रेत का उपयोग बड़े स्तर पर किया जा रहा है । उक्त डम्प रेत से माफियाओं के द्वारा ट्रेक्टर ट्रॉलीयों को भरकर मुरैना शहर में शासकीय कार्यो व अन्य निर्माणाधीन कार्यो के लिये बेचा जा रहा है । माफियाओं के द्वारा बड़े स्तर पर चम्बल रेत का उपयोग किये जाने के कारण समय रहते उक्त स्थल पर कार्यवाही किया जाना अति-आवश्यक है ।

अतः निवेदन है, कि दिनांक 11.07.21 को उक्त स्थल पर कार्यवाही करने हेतु सहयोग प्रदान करने की कृपा करें । अतः प्रतिवेदन आवश्यक कार्यवाही हेतु सादर प्रेषित है ।

अधीक्षक
राष्ट्रीय चम्बल अभयारण्य
देवरी, मुरैना (म०प्र०)

o/c

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 997

Deori Dated 10/07/21

To,

The Superintendent of Police,

District Morena (M.P.)

Subject: Regarding action regarding firing and attack on patrol team by sand mafia on 07.07.21 and robbing the seized vehicle tractor trolley.

Sir,

It is kindly requested that in relation to the firing and attack on the patrol team by Sand Nafia on 07.07.21 and robbing the confiscated vehicle tractor trolley, it has been learned from the informer system that the said confiscated tractor trolley Swaraj 735 FE blue color, which was looted by firing and attacking the patrol party by the sand mafia, is kept in the house of Birwal Gurjar son of Ajmer Singh Gurjar in Chachul village under Nirar area of Tehsil Jaura

police station as on date and The accused Gajendra Gurjar involved in this incident is also present in this house. It is known that the 315-bore gun used by sand mafia on 07.0721 belongs to Lokendra Gurjar, resident of Khabauli, who at present is today hiding in a house in Siddha Nagar, in front of 12 feet Hanuman ji, third street, Galla Mandi side, with whom accused Dharmendra Gurjar, of the incident, is also present.

Therefore, it is requested to Please take immediate action against the blue colored stolen tractor trolley Swaraj 735 FE and gun owner Lokendra Gurjar resident of Khabauli.

SD/10/07/21

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म०प्र०)

कमांक / संरक्षण / 2021 / 992

देवरी दिनांक 10/07/21

प्रति,

श्रीमान् पुलिस अधीक्षक महोदय,
जिला मुरैना (म०प्र०)

विषय— दिनांक 07.07.21 को रेत माफिया द्वारा गश्ती टीम पर की गई फायरिंग व हमले तथा जप्त शुदा वाहन ट्रेक्टर ट्रॉली को लूट कर ले जाने संबंधी कार्यवाही बाबत ।

—00—

महोदय,

विषयांतर्गत सादर निवेदन है, कि दिनांक 07.07.21 को रेत माफिया द्वारा गश्ती टीम पर की गई फायरिंग व हमले तथा जप्त शुदा वाहन ट्रेक्टर ट्रॉली को लूट कर ले जाने के संबंध में मुखबिर तंत्र से ज्ञात हुआ है, कि उक्त जप्त शुदा ट्रेक्टर ट्रॉली स्वराज 735 एफ.ई. नीला रंग, जिसको रेत माफिया गश्ती दल पर फायरिंग व हमला कर लूट ले गये थे वह आज दिनांक की स्थिति में तहसील जौरा के पुलिस थाना निरार क्षेत्रांतर्गत चाधुल गाँव में बीरवल गुर्जर पुत्र अजमेर सिंह गुर्जर के घर में रखा हुआ है तथा इसी घर में घटना का आरोपी गजेन्द्र गुर्जर भी मौजूद है । ज्ञात हुआ है, कि घटना दिनांक 07.07.21 को रेत माफियाओं के द्वारा उपयोग की गई 315 बोर नाउजर बन्दूक लोकेन्द्र गुर्जर निवासी खबरौली की है, जो अभी वर्तमान में आज दिनांक की स्थिति में सिद्ध नगर में 12 फुट हनुमान जी के आगे तीसरी गली, गल्ला नण्डी साईड में एक मकान में छुपा है, जिसके साथ घटना का आरोपी धर्मेन्द्र गुर्जर भी मौजूद है ।

अतः निवेदन है, कि लूटे गये जप्त शुदा ट्रेक्टर ट्रॉली स्वराज 735 एफ.ई. नीला रंग एवं बन्दूक मालिक लोकेन्द्र गुर्जर निवासी खबरौली पर अविलम्ब कार्यवाही करने की कृपा करें ।

10/7/2021
अधीक्षक
राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना
देवरी मुरैना (म०प्र०)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

कमांक / संरक्षण / 2021 / 992

देवरी दिनांक 10/07/21

प्रति,

श्रीमान् पुलिस अधीक्षक महोदय,

जिला मुरैना (म0प्र0)

विषय— दिनांक 07.07.21 को रेत माफिया द्वारा गश्ती टीम पर की गई फायरिंग व हमले तथा जप्त शुदा वाहन ट्रेक्टर ट्रॉली को लूट कर ले जाने संबंधी कार्यवाही बाबत ।

—00—

महोदय,

विषयांतर्गत सादर निवेदन है, कि दिनांक 07.07.21 को रेत माफिया द्वारा गश्ती टीम पर की गई फायरिंग व हमले तथा जप्त शुदा वाहन ट्रेक्टर ट्रॉली को लूट कर ले जाने के संबंध में मुखबिर तंत्र से ज्ञात हुआ है, कि उक्त जप्त शुदा ट्रेक्टर ट्रॉली स्वराज 735 एफ.ई. नीला रंग, जिसको रेत माफिया गश्ती दल पर फायरिंग व हमला कर लूट ले गये थे वह आज दिनांक की स्थिति में तहसील जौरा के पुलिस थाना निरार क्षेत्रांतर्गत चाधुल गाँव में बीरवल गुर्जर पुत्र अजमेर सिंह गुर्जर के घर में रखा हुआ है तथा इसी घर में घटना का आरोपी गजेन्द्र गुर्जर भी मौजूद है । ज्ञात हुआ है, कि घटना दिनांक 07.07.21 को रेत माफियाओं के द्वारा उपयोग की गई 315 बोर माउजर बन्दूक लोकेन्द्र गुर्जर निवासी खबरौली की है, जो अभी वर्तमान में आज दिनांक की स्थिति में सिद्ध नगर में 12 फुट हनुमान जी के आगे तीसरी गली, गल्ला नण्डी साईड में एक मकान में छुपा है, जिसके साथ घटना का आरोपी धर्मेन्द्र गुर्जर भी मौजूद है ।

अतः निवेदन है, कि लूटे गये जप्त शुदा ट्रेक्टर ट्रॉली स्वराज 735 एफ.ई. नीला रंग एवं बन्दूक मालिक लोकेन्द्र गुर्जर निवासी खबरौली पर अविलम्ब कार्यवाही करने की कृपा करें ।

10/7/2021
अधीक्षक
राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना
देवरी मुरैना (म0प्र0)

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 992

Deori Dated 10/07/21

To,

The Superintendent of Police,

District Morena (M.P.)

Subject: Regarding action regarding firing and attack on patrol team by sand mafia on 07.07.21 and robbing the seized vehicle tractor trolley.

Sir,

It is kindly requested that in relation to the firing and attack on the patrol team by Sand Nafia on 07.07.21 and robbing the confiscated vehicle tractor trolley, it has been learned from the informer system that the said confiscated tractor trolley Swaraj 735 FE blue color, which was looted by firing and attacking the patrol party by the sand mafia, is kept in the house of Birwal Gurjar son of Ajmer Singh Gurjar in Chachul village under Nirar area of Tehsil Jaura

police station as on date and The accused Gajendra Gurjar involved in this incident is also present in this house. It is known that the 315-bore gun used by sand mafia on 07.0721 belongs to Lokendra Gurjar, resident of Khabauli, who at present is today hiding in a house in Siddha Nagar, in front of 12 feet Hanuman ji, third street, Galla Mandi side, with whom accused Dharmendra Gurjar, of the incident, is also present.

Therefore, it is requested to Please take immediate action against the blue colored stolen tractor trolley Swaraj 735 FE and gun owner Lokendra Gurjar resident of Khabauli.

SD/10/07/21

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 954

देवरी दिनांक 07.07.21

प्रति,

थाना प्रभारी

पुलिस थाना - सिविल लाईन मुरैना

विषय- दिनांक 06.07.21 को गश्ती के दौरान ईको सेंटर देवरी मैन-गेट पर हुई फायरिंग के संबंध में ।

—00—

विषयांतर्गत लेख है, कि अवैध रेत उत्खनन/परिवहन एवं अवैध पत्थर परिवहन संबंधी अपराधों की रोकथाम हेतु गश्ती दल एवं एस.ए.एफ. बल के द्वारा सतत रूप से निरंतर गश्ती की जा रही है तथा समय - समय पर जप्ती भी की जा रही है । इसी प्रकार दिनांक 06.07.21 को अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती दल के द्वारा मुडियाखेडा, गंजरामपुर, अम्वाह वायपास, तथा ए.बी. रोड क्षेत्र में गश्ती की जा रही थी । गश्ती तदोपरांत गश्ती कार्य समाप्ति के दौरान समस्त स्टाफ एवं शासकीय वाहन ईको सेंटर देवरी मैन गेट पर आये और अधोहस्ताक्षरकर्ता स्वयं अपने वाहन से उतरकर अपने कार्यालय की ओर जाने लगे । तभी अचानक 04-05 मोटरसाईकिलों पर सवार होकर 09-10 रेत माफिया आये और ईको सेंटर देवरी मैन गेट पर फायरिंग कर दी । मैन गेट पर मौके पर गश्ती दल का स्टाफ खडा हुआ था, जो माफिया की फायरिंग से बाल-बाल बचा । स्टाफ द्वारा मोटरसाईकिल पर सवार माफियाओं का पीछा किया तब माफिया अपनी मोटरसाईकिलों से भाग निकले ।

अतः लेख है, कि दिनांक 06.07.21 को ईको सेंटर देवरी मैन गेट पर रेत माफियाओं के द्वारा गश्ती दल पर की गई फायरिंग के संबंध में आप आरोपियों के विरुद्ध नियमानुसार कार्यवाही करने हेतु सूचनार्थ प्रेषित है ।

संलग्न - पंचनामा

अधीक्षक
राष्ट्रीय चम्बल अभयारण्य मुरैना
देवरी, मुरैना (म0प्र0)

o/c

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 954

Deori Dated 07/07/21

To,

The SHO,

PS Civil Line Morena

Subject- Regarding firing at Eco Center Deori
Man-gate during patrol on 06.07.21.

Under the above subject, it is stated that for the prevention of crimes related to illegal sand mining / transportation and illegal stone transportation, Continuous patrolling is being done by the patrol teams and SAF force and seizures are also being done from time to time. Similarly, on 06.07.21 Patrol was being done in the Mudiakheda, Ganjrampur, Ambah Bypass, and A.B Road area. After the patrolling, all the staff and government vehicles arrived at the Eco Center Deori Main Gate and the undersigned

himself got down from his vehicle and started going towards his office. Then suddenly 09-10 sand mafia came riding on 04-05 motorcycles and opened fire at Eco Center Deori Main Gate. The staff of the patrol team was standing on the spot at the main gate, which narrowly escaped the firing of the mafia. When the mafia on a motorcycle was chased by the staff, then the mafia escaped from their motorcycles.

Therefore, it is stated that information regarding the incident is being sent to you to take action against the accused as per rules in relation to the firing done by sand mafia on patrol party at Eco Center Deori Main Gate on 06.07.21.

Attached: Panchnama

SD

SUPERINTENDENT

NATIONAL PETITION MORENA

DEORI, MORENA (M.P.)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 913

देवरी दिनांक 30/06/21

प्रति,

थाना प्रमारी

पुलिस थाना - जौरा

विषय- ग्राम अगरीता मौजे में गौशाला निर्माण हेतु डम्प रेत के जांच के संबंध में ।

संदर्भ- आपका पत्र क्रमांक 781/2021 दिनांक 25.05.21 ।

—00—

विषयांतर्गत लेख है, कि ग्राम अगरीता मौजे में निर्माणाधीन गौशाला के निर्माण हेतु डम्प रेत के जांच के संबंध में आपके द्वारा चाहे गये फोटोग्राफ्स, वीडियो, सी.डी. एवं अन्य दस्तावेज एवं अभिलेख आदि तैयार कर आपकी ओर आवश्यक कार्यवाही हेतु प्रेषित है ।

संलग्न - (1). डिजिटल एण्डेस वीडियो रिकॉडिंग संबंधित धारा 65बी.

के अन्तर्गत प्रमाण पत्र मय संलग्न फोटोग्राफ्स एवं वीडियो की सी.डी. ।

(2). प्रकरण से संबंधित अभिलेख एवं दस्तावेज की सत्यापित प्रति पृष्ठ क्रमांक 01 लगायत 15 ।


अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

0/c

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 913

देवरी दिनांक 30/06/21

प्रति,

थाना प्रभारी

पुलिस थाना - जोरा

विषय- ग्राम अगरौता मौजे में गौशाला निर्माण हेतु डम्प रेत के जांच के संबंध में ।

संदर्भ- आपका पत्र क्रमांक 781/2021 दिनांक 25.05.21 ।

—00—

विषयांतर्गत लेख है, कि ग्राम अगरौता मौजे में निर्माणाधीन गौशाला के निर्माण हेतु डम्प रेत के जांच के संबंध में आपके द्वारा चाहे गये फोटोग्राफ्स, वीडियो, सी.डी. एवं अन्य दस्तावेज एवं अभिलेख आदि तैयार कर आपकी ओर आवश्यक कार्यवाही हेतु प्रेषित है ।

संलग्न - (1). डिजिटल एड्रेस वीडियो रिकॉडिंग संबंधित धारा 65बी.

के अन्तर्गत प्रमाण पत्र नय संलग्न फोटोग्राफ्स एवं वीडियो की सी.डी. ।

(2). प्रकरण से संबंधित अभिलेख एवं दस्तावेज की सत्यापित प्रति पृष्ठ क्रमांक 01 लगायत 15 ।



अधीक्षक

राष्ट्रीय चम्बल/अभयारण्य देवरी, मुरैना

o/c

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 913

Deori Dated 30/06/21

To,

The SHO

Police Station Jaura

Subject- Regarding the investigation of dump sand for construction of Gaushala in village Agarota Mauje.

Reference- Your letter no. 781 / 2021 dated 25.05.21

Under the above subject, it is stated that in connection with the investigation of dump sand for the construction of the Gaushala under construction in village Agarota Mauj, the photographs, videos, CDs as sought by you and other documents and records etc. have been prepared and sent for necessary action on your behalf.

Attached –

- (1) CDs of photographs and videos along with certificate under Section 65B for Digital Video Recording.
- (2) The true copy of records and documents related to the case, page number 01 to 15.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

कमांक/संरक्षण/2021/१११
प्रति,

देवरी दिनांक ०१/०३/२०

थाना प्रभारी
पुलिस थाना - स्टेशन रोड मुरैना

विषय- मुरैना शहर के बडोखर क्षेत्र में शासकीय निर्माणाधीन इन्दिरा सरोवर निर्माण कार्य हेतु अवैध चम्बल के रेत को डम्प करने तथा निर्माण कार्य में उपयोग करने के अपराध में संबंधितों के विरुद्ध नियमानुसार कार्यवाही करने बाबत ।

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विषयातर्गत लेख है, कि अवैध रेत उत्खनन/परिवहन एवं अवैध पत्थर तथा अवैध लकड़ी परिवहन संबंधी अपराधों की रोकथाम हेतु गश्ती दल एवं एस.ए.एफ. बल तथा श्रीमान् पुलिस अधीक्षक महोदय मुरैना द्वारा प्रदाय बल के द्वारा सतत रूप से निरंतर गश्ती की जा रही है । इसी प्रकार दिनांक 09.07.21 को स्वयं अधोहस्ताक्षरकर्ता, गश्ती दल देवरी तथा एस.ए.एफ. बल के साथ चम्बल नदी से हो रहे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती कार्य कर रहे थे । मुरैना शहर में गश्ती के दौरान अचानक गश्ती दल आपके थाना क्षेत्रांतर्गत बडोखर क्षेत्र में पहुँचा । वहाँ देखा कि बडोखर तालाब के अन्दर वाउण्ट्री के पास लगभग 10 ट्रॉली चम्बल का रेत डम्प कर रखा हुआ था तथा मौके पर मिक्श्चर मशीन व सटरिंग प्लेट 30 नग मौके पर पाई गई । मौके पर चौकीदार गिला जिससे स्टाफ द्वारा पूछताछ करने पर उसने अपना नाम दारा सिंह पुत्र लफूरी सिंह उम्र 40 वर्ष निवासी छैरा बताया तथा उसने यह भी बताया कि तालाब निर्माण कार्य कराने का ठेकेदार मनीष बोहरे है, जिसका मोबाइल नम्बर 7000846958 है, जिस पर स्टाफ द्वारा कॉल किया गया, लेकिन कॉल रिसेव नहीं किया गया । चौकीदार ने बताया कि मनीष ठेकेदार ने चम्बल नदी की लगभग 20 ट्रॉली रेत डलवाया है, जिसमें से लगभग 10 ट्रॉली रेत उपयोग में ले ली गई है और आगे बताया कि लेबर का ठेकेदार दिनेश निगम है, जो निर्माण कार्य हेतु मिक्श्चर मशीन व सटरिंग प्लेट लाया है । जिसका उपयोग चम्बल रेत व गिट्टी मिलाने में करते हैं । मौके पर स्टाफ द्वारा दिनेश निगम के मोबाइल नम्बर 9926105618 पर कॉल किया जो रिसेव नहीं किया गया । मौके पर पटवारी द्वारा बडोखर तालाब का सर्वे कमांक 402/3 रकवा 0.219, 402/02 रकवा 0.110 नोडयत मिल्कियत सरकार (तालाब) 404 रकवा 0.867 नोडयत आवादी तालाब पर दर्ज होना बताया । मिक्श्चर के बारे में पप्पू पुत्र गोपाल सपेरा निवासी ग्राम पानिहार ने बताया कि मिक्श्चर मशीन केशू है जिसे मैं दिनेश निगम ठेकेदार के कहने पर बडोखर तालाब पर लाया हूँ । स्टाफ द्वारा पुनः ठेकेदार मनीष बोहरे के मोबाइल नम्बर 7000846958 पर कॉल किया, तब ठेकेदार मनीष बोहरे से बातचीत हुई, तो उनके द्वारा बताया गया कि उक्त निर्माण कार्य अचल एसोशियेशन नाम संस्था द्वारा कराया जा रहा है । मौके पर चम्बल नदी का रेत पाया जाने से भारतीय वन अधिनियम एवं वन्यप्राणी संरक्षण अधिनियम के तहत कार्यवाही की गई । मौके पर रखे चम्बल नदी के अवैध डम्प रेत मात्रा लगभग 10 ट्रॉली को परिवहन के अभाव में दारा सिंह चौकीदार की सुपुर्दगी में दिया गया तथा मिक्श्चर मशीन व सटरिंग प्लेट 30 नग को जप्त कर सुरक्षार्थ डिपो मुरैना की अभिरक्षा में रखा गया । मौके पर रखे डम्प रेत मात्रा लगभग 10 ट्रॉली से स्टाफ के द्वारा सैम्पल लिया गया ।

अतः लेख है, कि चम्बल नदी के अवैध रेत मात्रा लगभग 10 ट्रॉली को डम्प कर शासकीय भवन निर्माण में उपयोग करने अपराध में संबंधितों के विरुद्ध नियमानुसार कार्यवाही करना सुनिश्चित करें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

देवरी दिनांक ०१/०३/२०

कमांक/संरक्षण/2021/११०
प्रतिलिपि,

श्रीमान् वन मंडलाधिकारी, महोदय, वन मण्डल मुरैना की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना



Surkasha New Genral letter ...

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म०१२०६)

देवरी दिनांक ०९/०३/२१

क्रमांक/संरक्षण/2021/१८९

प्रति,

धाना प्रभारी
पुलिस थाना - स्टेशन रोड मुरैना

विषय- मुरैना शहर के बडोखर क्षेत्र में शासकीय निर्माणाधीन इन्दिरा सरोवर निर्माण कार्य हेतु अवैध चम्बल के रेत को डम्प करने तथा निर्माण कार्य में उपयोग करने के अपराध में संबंधितों के विरुद्ध नियमानुसार कार्यवाही करने बाबत ।

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विषयांतर्गत लेख है, कि अवैध रेत उत्खनन/परिवहन एवं अवैध पत्थर तथा अवैध लकड़ी परिवहन संबंधी अपराधों की रोकथाम हेतु गश्ती दल एवं एस.ए.एफ. बल तथा श्रीमान् पुलिस अधीक्षक महोदय मुरैना द्वारा प्रदाय बल के द्वारा सतत रूप से निरंतर गश्ती की जा रही है । इसी प्रकार दिनांक 09.07.21 को स्वयं अधोहस्ताक्षरकर्ता, गश्ती दल देवरी तथा एस.ए.एफ. बल के साथ चम्बल नदी से हो रहे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती कार्य कर रहे थे । मुरैना शहर में गश्ती के दौरान अचानक गश्ती दल आपके थाना क्षेत्रांतर्गत बडोखर क्षेत्र में पहुँचा । वहाँ देखा कि बडोखर तालाब के अन्दर बाउण्ड्री के पास लगभग 10 ट्रॉली चम्बल का रेत डम्प कर रखा हुआ था तथा मौके पर मिक्श्चर मशीन व सटरिंग प्लेट 30 नग मौके पर पाई गई । मौके पर चौकीदार भिला जिससे स्टाफ द्वारा पूछताछ करने पर उसने अपना नाम दारा सिंह पुत्र लफ्फूरी सिंह उम्र 40 वर्ष निवासी छैरा बताया तथा उसने यह भी बताया कि तालाब निर्माण कार्य कराने का ठेकेदार मनीष बोहरे है, जिसका मोबाइल नम्बर 7000846958 है, जिस पर स्टाफ द्वारा कॉल किया गया, लेकिन कॉल रिसीव नहीं किया गया । चौकीदार ने बताया कि मनीष ठेकेदार ने चम्बल नदी की लगभग 20 ट्रॉली रेत डलवाया है, जिसमें से लगभग 10 ट्रॉली रेत उपयोग में ले ली गई है और आगे बताया कि लेबर का ठेकेदार दिनेश निगम है, जो निर्माण कार्य हेतु मिक्श्चर मशीन व सटरिंग प्लेट लाया है । जिसका उपयोग चम्बल रेत व गिट्टी मिलाने में करते है । मौके पर स्टाफ द्वारा दिनेश निगम के मोबाइल नम्बर 9928105818 पर कॉल किया जो रिसीव नहीं किया गया । मौके पर पटवारी द्वारा बडोखर तालाब का सर्वे क्रमांक 402/3 रकबा 0.219, 402/02 रकबा 0.110 नोड्यत मिलिकयत सरकार (तालाब) 404 रकबा 0.867 नोड्यत आवादी तालाब पर दर्ज होना बताया । मिक्श्चर के बारे में पप्पू पुत्र गोपाल सपेरा निवासी ग्राम पनिहार ने बताया कि मिक्श्चर मशीन मेरा है जिसे मैं दिनेश निगम ठेकेदार के कहने पर बडोखर तालाब पर लाया हूँ । स्टाफ द्वारा पुनः ठेकेदार मनीष बोहरे के मोबाइल नम्बर 7000846958 पर कॉल किया, तब ठेकेदार मनीष बोहरे से बातचीत हुई, तो उनके द्वारा बताया गया कि उक्त निर्माण कार्य अबल एसोशियेशन नाम संस्था द्वारा कराया जा रहा है । मौके पर चम्बल नदी का रेत पाया जाने से भारतीय वन अधिनियम एवं वन्यप्राणी संरक्षण अधिनियम के तहत कार्यवाही की गई । मौके पर रखे चम्बल नदी के अवैध डम्प रेत मात्रा लगभग 10 ट्रॉली को परिवहन के अभाव में दारा सिंह चौकीदार की सुपुर्दगी में दिया गया तथा मिक्श्चर मशीन व सटरिंग प्लेट 30 नग को जप्त कर सुरक्षार्थ डिपो मुरैना की अभिरक्षा में रखा गया । मौके पर रखे डम्प रेत मात्रा लगभग 10 ट्रॉली से स्टाफ के द्वारा सैम्पल लिया गया ।

अतः लेख है, कि चम्बल नदी के अवैध रेत मात्रा लगभग 10 ट्रॉली को डम्प कर शासकीय भवन निर्माण में उपयोग करने अपराध में संबंधितों के विरुद्ध नियमानुसार कार्यवाही करना सुनिश्चित करें ।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना

क्रमांक/संरक्षण/2021/१९०

प्रतिलिपि,

प्रेषित ।

श्रीमान् वन मंडलाधिकारी, महोदय, वन मण्डल मुरैना की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना



Surkasha/Genral letter ...

o/c

1390-

OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 989

Deori Dated 09/07/21

To,

The SHO

Station Road Morena

Subject- Regarding acting against the concerned in the crime of dumping illegal Chambal sand and using it in Government construction work for the construction work of Indira Sarovar under government in Barokhar area of Morena city.

Under the subject, it is stated that for the prevention of crimes related to illegal sand quarrying / transportation and illegal stone and illegal wood transport, Continuous patrolling is being done by the patrol teams and SAF force and force supplied Superintendent of Police, Morena. Similarly, on 09.07.21, the undersigned himself, along with the patrol party Deori and S.A.F force, was doing the patrolling work to prevent illegal sand mining and transportation from Chambal

River. During patrol in Morena city, suddenly the patrol team reached Badokhar area under your police station area. It was seen here that around 10 trolley Chambal sand was dumped near the wall inside Barokhar pond and 30 nos. of mixture machine and shuttering plates were found on the spot. The watchman was found on the spot, from whom upon inquiry by the staff, he told his name as Dara Singh son of Laphuri Singh, aged 40 years resident of Chaira and he also stated Manish Bohre is the contractor for the pond construction work, Whose mobile number is 7000846958, which was called by the staff but call was not received. The watchman said that Manish Contractor has put about 20 trolley sand of Chambal River, out of which about 10 trolley sand has been used and further mentioned about Labor contractor Dinesh Nigam, who has brought Shuttering plates and mixture machine for construction, which is used for mixing the Chambal River sand. The staff called Dinesh's mobile number 9926105618 on the spot, which was not received. The survey number of Badokhar pond 402/3 measuring 0.219, 402/02 measuring 0.110 designated ownership of Government (pond) no. 404 measuring 0.867 was

told to be registered Abadi Talab by the area Patwari on the spot. Regarding the mixture, Pappu S/o Gopal Sapera, a resident of village Panihar, told that the mixture machine is his mine, which I have brought at Badokhar pond at the behest of Dinesh Nigam contractor. The staff again called the contractor Manish Bohre on mobile number 7000846955, then there was a conversation with the contractor Manish Bohre, then he told that the said construction work is being done by Achal Association. Having found sand of banks of River Chambal, action was taken under the Forest Act and Wildlife Protection Act. Illegal dump sand of Chambal River kept on the spot, having quantity about 10 trolleys were handed over to watchman Dara Singh due to lack of transport and 30 nos. of mixer machine and shuttering plates were confiscated and kept in the custody of depot Morena for security. Samples were taken by the staff from the dump sand quantity about 10 trolleys kept on the spot.

Therefore, it is stated to ensure to take action as per rules, against those concerned in the crime committed by dumping about 10 trolleys of illegal sand quantity of Chambal River

and using it in the construction of government buildings.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

Number / Protection / 2021 / 990

Dated 09/07/21

Copy to: The Forest Divisional Officer, Forest Division Morena for further information and necessary action

SD/09/7/2021

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, 2017 (मप्र0)

क्रमांक/संरक्षण/2021/ 996

देवरी दिनांक 10/0

प्रति,

थाना प्रमारी

पुलिस थाना - स्टेशन रोड मुरैना

विषय- मुरैना शहर के बडोखर क्षेत्र में शासकीय निर्माणाधीन सरोवर निर्माण कार्य हेतु अवैध चम्बल के रेत को उखराने तथा निर्माण कार्य में उपयोग करने के अपराध में संबंधितों के विरुद्ध एफ.आई.आर. दर्ज करने बावन्

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विषयांतर्गत लेख है, कि दिनांक 09.07.21 को स्वयं अधोहस्ताक्षरकर्ता, गश्ती दल देवरी तथा एस.ए.एफ. बल साथ चम्बल नदी से हो रहे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती कार्य कर रहे थे। मुरैना शहर गश्ती के दौरान अचानक गश्ती दल आपके थाना क्षेत्रांतर्गत बडोखर क्षेत्र में पहुँचा। वहाँ देखा कि बडोखर तालाब अन्दर वाउण्ड्री के पास लगभग 10 ट्रॉली चम्बल का रेत डम्प कर रखा हुआ था तथा मौके पर मिक्स्चर मशीन सटरिंग प्लेट 30 नग मौके पर पाई गई। मौके पर चौकीदार मिला जिससे स्टाफ द्वारा पूछताछ करने पर उसने अपना नाम दास सिंह पुत्र लफूरी सिंह उम्र 40 वर्ष निवासी छैरा बताया तथा उसने यह भी बताया कि तालाब निर्माण कराने का ठेकेदार मनीष बोहरे है तथा लेबर का ठेकेदार दिनेश निगम है। मिक्स्चर मशीन के बारे में पप्पू पुत्र गोपाल सपेरा निवासी ग्राम पानिहार ने बताया कि मिक्स्चर मशीन मेरा है जिसे मैं दिनेश निगम ठेकेदार के कहने पर बडोखर तालाब पर लाया हूँ। स्टाफ द्वारा ठेकेदार मनीष बोहरे के मोबाइल नम्बर 7000846958 पर कॉल किया, तब ठेकेदार मनीष बोहरे से बातचीत हुई, तो उनके द्वारा बताया गया कि उक्त निर्माण कार्य अचल एसोसियेशंस कम्पनी, जय ग्वालियर की है, के द्वारा कराया जा रहा है। मौके पर चम्बल नदी का रेत पाया जाने से भारतीय वन अधिनियम एवं वन्यप्राणी संरक्षण अधिनियम के तहत कार्यवाही की गई तथा वन अपराध प्रकरण क्रमांक 9878/02 दिनांक 09.07.21 पंजीबद्ध किया गया है।

अतः लेख है, कि चम्बल नदी के अवैध रेत मात्र लगभग 10 ट्रॉली को डम्प कर शासकीय भवन निर्माण में उपयोग करने अपराध में अचल एसोसियेशन कम्पनी ग्वालियर, मनीष बोहरे निवासी मुरैना, दिनेश निगम निवासी ग्राम सीतलपुर, विजय श्रीवास्तव निवासी बडोखर, अनिल शिवहरे निवासी बडोखर, संतोष डण्डीतिया निवासी बडोखर व विरुद्ध नामजद एफ.आई.आर. करना सुनिश्चित करें।

संलग्न - प्रकरण से संबंधित सत्यापित दस्तावेज।



राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (मप्र0)

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कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

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क्रमांक/संरक्षण/2021/ 996

देवरी दिनांक 10/07/21

प्रति,

थाना प्रभारी

पुलिस थाना - स्टेशन रोड मुरैना

विषय- मुरैना शहर के बडोखर क्षेत्र में शासकीय निर्माणाधीन सरोवर निर्माण कार्य हेतु अवैध चम्बल के रेत को डम्प करने तथा निर्माण कार्य में उपयोग करने के अपराध में संबंधितों के विरुद्ध एफ.आई.आर. दर्ज करने बाबत ।

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अतः लेख है, कि चम्बल नदी के अवैध रेत मात्रा लगभग 10 ट्रॉली को डम्प कर शासकीय भवन निर्माण में उपयोग करने अपराध में अचल एसोसिएशन कम्पनी ग्वालियर, मनीष बोहरे निवासी मुरैना, दिनेश निगम निवासी ग्राम सीतलपुर, विजय श्रीवास्तव निवासी बडोखर, अनिल शिवहरे निवासी बडोखर, संतोष डण्डीतिया निवासी बडोखर के विरुद्ध नामजद एफ.आई.आर. करना सुनिश्चित करें।

संलग्न - प्रकरण से संबंधित सत्यापित दस्तावेज।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)



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कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

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क्रमांक/संरक्षण/2021/ 996

देवरी दिनांक 10/07/21

प्रति,

धाना प्रभारी

पुलिस धाना - स्टेशन रोड मुरैना

विषय- मुरैना शहर के बडोखर क्षेत्र में शासकीय निर्माणाधीन सरोवर निर्माण कार्य हेतु अवैध चम्बल के रेत को डम्प करने तथा निर्माण कार्य में उपयोग करने के अपराध में संबंधितों के विरुद्ध एफ.आई.आर. दर्ज करने बाबत ।

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विषयांतर्गत लेख है, कि दिनांक 09.07.21 को स्वयं अधोहस्ताक्षरकर्ता, गश्ती दल देवरी तथा एस.ए.एफ. बल के साथ चम्बल नदी से हो रहे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती कार्य कर रहे थे। मुरैना शहर में गश्ती के दौरान अचानक गश्ती दल आपके धाना क्षेत्रांतर्गत बडोखर क्षेत्र में पहुँचा। वहाँ देखा कि बडोखर तालाब के अन्दर बाउण्ड्री के पास लगभग 10 ट्रॉली चम्बल का रेत डम्प कर रखा हुआ था तथा मौके पर मिक्स्चर मशीन व सट्टरिंग प्लेट 30 नग मौके पर पाई गई। मौके पर चौकीदार मिला जिससे स्टाफ द्वारा पूछताछ करने पर उसने अपना नाम दास सिंह पुत्र लंफूरी सिंह उम्र 40 वर्ष निवासी छैरा बताया तथा उसने यह भी बताया कि तालाब निर्माण कार्य कराने का ठेकेदार मनीष बोहरे है तथा लेबर का ठेकेदार दिनेश निगम है। मिक्स्चर मशीन के बारे में पप्पू पुत्र गोपाल सपेश निवासी ग्राम पानिहार ने बताया कि मिक्स्चर मशीन मेरा है जिसे मैं दिनेश निगम ठेकेदार के कहने पर बडोखर तालाब पर लाया हूँ। स्टाफ द्वारा ठेकेदार मनीष बोहरे के मोबाइल नम्बर 7000846958 पर कॉल किया, तब ठेकेदार मनीष बोहरे से बातचीत हुई, तो उनके द्वारा बताया गया कि उक्त निर्माण कार्य अचल एसोसिएशन कम्पनी, जो ग्वालियर की है, के द्वारा कराया जा रहा है। मौके पर चम्बल नदी का रेत पाया जाने से भारतीय वन अधिनियम एवं वन्यप्राणी संरक्षण अधिनियम के तहत कार्यवाही की गई तथा वन अपराध प्रकरण क्रमांक 9878/02 दिनांक 09.07.21 पंजीबद्ध किया गया है।

अतः लेख है, कि चम्बल नदी के अवैध रेत मात्रा लगभग 10 ट्रॉली को डम्प कर शासकीय भवन निर्माण में उपयोग करने अपराध में अचल एसोसिएशन कम्पनी ग्वालियर, मनीष बोहरे निवासी मुरैना, दिनेश निगम निवासी ग्राम सीतलपुर, विजय श्रीवास्तव निवासी बडोखर, अनिल शिवहरे निवासी बडोखर, संतोष डण्डीतिया निवासी बडोखर के विरुद्ध नामजद एफ.आई.आर. करना सुनिश्चित करें।

संलग्न - प्रकरण से संबंधित सत्यापित दस्तावेज।

अधीक्षक

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

10/7/21
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OFFICE OF THE SUPERINTENDENT, NATIONAL
CHAMBAL SANCTUARY DEORI, MORENA (M.P.)

Number / Protection / 2021 / 996

Deori Dated 10/07/21

To,

SHO

Police Station - Station Road Morena

Subject- Regarding registration of FIR against the concerned in the crime of illegally using Chambal sand for construction work and using it in construction work in Barokar area of Morena city.

Under the subject, it is stated that on 09.07.21, patrolling work was done by the undersigned himself, along with the patrol party Deori and S.A.F Force to prevent illegal sand mining and transportation from Chambal River, Morena city. During the patrol, suddenly the patrol team reached Barokhar area under your police station area. There they saw that Inside Badokhar pond, about 10 trolleys of Chambal sand were dumped near the wall and a mixer machine was installed on the spot. 30 nos.

Shuttering plates were found on the spot. The watchman was found on the spot, from whom upon inquiry by the staff, he told his name as Dara Singh son of Laphuri Singh, aged 40 years resident of Chaira and he also stated Manish Bohre is the contractor for the pond construction work. Regarding the mixture, Pappu S/o Gopal Sapera, a resident of village Panihar, told that the mixture machine is his mine, which I have brought at Badokhar pond at the behest of Dinesh Nigam contractor. The staff again called the contractor Manish Bohre on mobile number 7000846955, then there was a conversation with the contractor Manish Bohre, then he told that the said construction work is being done by Achal Association, which is a company based in Gwalior. Having found sand of banks of River Chambal, action was taken under the Forest Act and Wildlife Protection Act and forest crime case number 9878/02 dated 09.07.21 has been registered.

Therefore, it is stated that In the crime of dumping about 10 trolleys quantity of illegal sand of Chambal River, construction of government building, FIR be registered against Achal Association Company Gwalior, Manish

Bohra resident Morena, Dinesh Nigam resident
village Sitalpur, Vijay Srivastava resident of
Badokhar, Anil Shivhare resident of Badokhar
Santosh Dandoutia resident of Barokhar

Attached: True copies of documents related to the
case.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय गेमरेंजर, राष्ट्रीय चम्बल अभयारण्य देवरी मुरैना (म०प्र०)

क्रमांक /

प्रति,

दिनांक /

श्रीमान् थाना प्रभारी

पुलिस थाना देवगढ़ जिला मुरैना

विषय:- अपराध क्रमांक 13/21 धारा 379,414 में जप्तशुदा ट्रैक्टर ट्रॉली राजसात की कार्यवाही करने बाबत।
संदर्भ:-आपका पत्र क्रमांक 260/दिनांक 10.06.2021

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उपरोक्त विषयान्तर्गत लेख है कि थाना हाजा के अपराध क्रमांक 13/21 धारा 379,414 में दिनांक 20.02.2021 को आपके द्वारा अवैध चम्बल रेत से भरकर ले जा रहे ट्रैक्टर ट्रॉली को पकड़ने का प्रयास किया गया। ट्रैक्टर ट्रॉली को भगाते हुए रेत फैलाकर भाग गये, जिसमें आपके द्वारा आरोपी सुरेश मारिया पुत्र भोला शर्मा उम्र 55 वर्ष निवासी लौहरी पुरा को गिरफ्तार किया गया। और जप्त किये गये रेत में से चम्बल रेत पाये जाने के कारण ट्रैक्टर ट्रॉली को जप्ती कर थाना परिसर देवगढ़ में रखकर दिनांक 03.06.2021 को आरोपी के साथ गिरफ्तार किया गया। आरोपी का मैमोरेण्डम लेकर आरोपी कब्जे से एक ट्रैक्टर स्वराज 735 नीला सफेद रंग का ट्रैक्टर जिसका चेसिस नम्बर 89347936 व इंजन नम्बर 3910381896041 है एवं एक ट्रॉली को जमा किया गया है।

अपराध क्रमांक 13/21 जप्त किये गये ट्रैक्टर ट्रॉली की राजसात कार्यवाही हेतु इस कार्यालय को संदर्भित पत्र से कार्यवाही हेतु लेख किया गया है। प्रकरण में कार्यवाही करने हेतु इस कार्यालय के स्टाफ दिनांक 11.06.2021 को थाना परिसर देवगढ़ भेजा गया, गेमरेंजर देवरी स्टाफ द्वारा आपके थाने द्वार जप्त की गई ट्रैक्टर ट्रॉली को चारो तरफ से घूम फिरकर देखा तो पाया गया कि जिस ट्रैक्टर ट्रॉली को आपके द्वारा पकड़ कर लाया गया है उस ट्रैक्टर ट्रॉली की संरचना व स्थिति को देखते हुए इस ट्रैक्टर ट्रॉली द्वारा चम्बल नदी से रेत नहीं लाया जा सकता है। ट्रैक्टर स्वराज 735 नीला सफेद रंग का ट्रैक्टर जिसका चेसिस नम्बर 89347936 व इंजन नम्बर 3910381896041 है जो बहुत ही पुराना एवं चलने की स्थिति में नहीं है। व साथ ही लगी दो पहिया ट्रॉली पुरानी व कई जगह से टूटी फूटी होने के कारण इस बात की पुष्टी होती है कि इस ट्रॉली में रेत भरकर नहीं लाया जा सकता है। और न ही ट्रॉली में कोई रेत पाया गया, जिसका मौका पंचनामा बनाया गया। ट्रैक्टर ट्रॉली जीर्ण शीर्ण खराब हालत होने के कारण नदी से रेत परिवहन में उपयोग नहीं हो सकती है। आपके द्वारा गिरफ्तार किये गये संबंधित आरोपी को करुआ उर्फ रामस्वरूप शर्मा पुत्र सुरेश उर्फ मरिया शर्मा के द्वारा गुमराह कर गलत ट्रैक्टर ट्रॉली जप्त कराई गई है।

अतः आप उक्त आरोपी से चम्बल नदी के अवैध रेत उत्खनन/परिवहन में संलिप्त ट्रैक्टर ट्रॉली को जप्त कराने की कार्यवाही करें। ताकि नियमानुसार प्रकरण में जप्ती कर प्रकरण कायम किया जाकर राजसात की कार्यवाही की जा सकें।

क्रमांक / 721

प्रतिलिपि:- श्रीमान् अधीक्षक महोदय देवरी की ओर सूचनार्थ सादर प्रेषित है।



Sd
गेमरेंजर

राष्ट्रीय चम्बल अभयारण्य, देवरी
दिनांक / 11.6.21

M
गेमरेंजर

राष्ट्रीय चम्बल अभयारण्य, देवरी

OFFICE OF THE GAME RANGER, NATIONAL
CHAMBAL SANCTUARY DEORI MORENA (M.P.)

No. /

Date /

To,

The SHO

Police Station Deogarh

District Morena

Subject: In respect of taking action against seized tractor trolley confiscated in crime number 13/21 u/section 379,414.

Reference: Your letter no. 260 / dated 10.06.2021

In relation to the above subject, it is stated that in the crime no.13/21 under section 379,414, registered at this police station, an attempt was made to nab the tractor trolley carrying illegal Chambal sand by you on 20.02.2021. The tractor trolley ran away by spreading sand, in which the accused Suresh Maria son of Bholu Sharma age 55 years resident Lohri Pura was arrested and since, the Chambal sand was found in the tractor, the tractor trolley was seized by the police and kept in police station premises Deogarh along with the accused on 03.06.2021.

Recording the memorandum of the accused, a tractor Swaraj 735 blue-white colored tractor with chassis number 89347936 and engine number 3910381896041 and a trolley has been deposited from the possession of the accused.

Crime number 13/21 has been given for action to this office vide the letter referred for the treasonous action of the seized tractor trolley. To take action in the matter, the staff of this office was sent to Deogarh station premises on 11.06.2021. When the Tractor Trolley seized by the Game Ranger Deori staff from your police station, by roaming around, it was found that In view of the structure and condition of the tractor trolley caught by you tractor trolley, sand cannot be brought from Chambal river by this tractor trolley. The said Tractor Swaraj 735 blue-white colored tractor with chassis number 89347936 and engine number 3910381896041 which is very old and not in running condition as well as from the two-wheeler trolley being old and broken at many places, it has been confirmed that sand cannot be brought in this trolley. Nor was any sand found in the trolley, whose spot Panchnama was made. Tractor trolley cannot be used for transporting sand from the river due to its

dilapidated condition. Wrong tractor trolley has been confiscated being misguided by the concerned accused arrested by you named Karua alias Ramswaroop Sharma son of Suresh alias Maria Sharma.

Therefore, kindly take action to get the tractor trolley involved in illegal sand mining/transportation of Chambal River confiscated from the said accused. So that, after confiscation in the case, the case is established and the proceedings can be done according to the rules.

SD

Game Ranger

National Chambal Sanctuary,

Deori

Number/ 721

Date/11.6.21

Copy:- To the Superintendent Deori for information.

SD

Game Ranger

National Chambal Sanctuary, Deori

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (MOPRO)

क्रमांक / संरक्षण / 2021 / 1053

देवरी दिनांक 14/07/21

प्रति,

थाना प्रभारी

पुलिस थाना सिविल लाईन मुरैना (MOPRO)

विषय- पुलिस थाना सिविल लाईन मुरैना क्षेत्रान्तर्गत सीवरेज प्लांट ठेकेदार के विरुद्ध नियमानुसार कार्यवाही एवं एफ.आई.आर. दर्ज करने बाबत ।

संदर्भ- इस कार्यालय का पत्र क्रमांक 491 दिनांक 03.05.21 ।

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विषयांतर्गत लेख है, कि आपके थाना क्षेत्रान्तर्गत आने वाले अम्वाह वायपास पर द्वारिका धाम कॉलोनी के सामने सीवरेज प्लांट है, जिसमें सीवरेज के पाईप आदि के निर्माण में चम्बल नदी के अवैध रेत का उपयोग किया जा रहा है । दिनांक 01.05.21 को मैं स्वयं अपने अधीनस्थ स्टाफ एवं एस.ए.एफ. बल के साथ अम्वाह वायपास द्वारिका धाम कॉलोनी के सामने सीवरेज प्लांट पर पहुँचे । जहाँ मौके पर चम्बल नदी का अवैध रेत लगभग 10 घ.मी. डम्प किया हुआ पाया गया । रेत को देखने पर ही स्पष्ट था, कि उक्त रेत चम्बल नदी से ताजा उत्खनन कर लाया गया है । सीवरेज प्लांट पर मौके पर ठेकेदार का मुनीम देवेन्द्र सिंह एवं दिलावर खॉन मिले, जिनसे मौके पर ही पूछताछ करने पर उन्होंने बताया कि ठेकेदार लिम्बा भाई निवासी गुजरात का रहने वाला है । उन्हीं की द्वारा यह चम्बल की रेत खरीदी गई है । मेरे स्वयं के समक्ष वहाँ मौजूद ठेकेदार के व्यक्ति ने ठेकेदार लिम्बा भाई से फोन पर सम्पर्क किया तो ठेकेदार द्वारा बताया गया कि चम्बल नदी से जो ट्रेक्टर ट्रॉली रेत लेकर आते हैं उनसे मेरे द्वारा यह रेत खरीदी गई है । उक्त रेत की मेरे पास कोई रॉयल्टी रसीद या अन्य कोई दस्तावेज नहीं है, जिस कारण भा. व.अ. एवं व.प्रा.सं.अ. के तहत वन अपराध प्रकरण पंजीबद्ध किया गया था । इस कार्यालय के पत्र क्रमांक 491 दिनांक 03.05.21 से आपको ठेकेदार लिम्बा भाई निवासी गुजरात एवं मुनीम देवेन्द्र सिंह तथा दिलावर खॉन के विरुद्ध एफ.आई.आर. पंजीबद्ध करने हेतु लेख किया गया था ।

इसी प्रकार आपका पत्र क्रमांक क्यू/2021 दिनांक 12.07.21 इस कार्यालय को प्राप्त हुआ, जिसमें आपके द्वारा 02 ट्रेक्टर ट्रॉलियों को चम्बल के अवैध रेत उत्खनन एवं परिवहन के अपराध में जप्त होना बताया उक्त पत्र के पालन में गैमरेंज रा0च0अ0 देवरी का स्टाफ आपके थाना सिविल लाईन मुरैना पहुँचा तथा जप्त शुदा दोनों ट्रेक्टर ट्रॉलियों को चारों ओर से घूमफिर कर देखा और पाया कि एक ट्रेक्टर नीले रंग का तथा ट्रॉली हरे रंग की थी, जिसमें चम्बल नदी का अवैध रेत लगभग 02 घ.मी. भरा हुआ था । ट्रेक्टर का रजिस्ट्रेशन नम्बर एम.पी.08/ए.ए./7166 था । ट्रेक्टर ट्रॉली के साथ पकड़े गये वाहन चालक ने पूछताछ के दौरान अपना नाम दीपेश कुशवाह पुत्र अतर सिंह कुशवाह निवासी संजय कॉलोनी मुरैना का होना बताया तथा उसने बताया कि ट्रेक्टर ट्रॉली में भरी रेत को मैं चम्बल रेत से भरकर लाया हूँ । इसी प्रकार दूसरा ट्रेक्टर ट्रॉली मैसी फरगुसन 1035 डी.आई. लाल रंग का है तथा ट्रॉली हरे रंग की है; ट्रेक्टर का रजिस्ट्रेशन नम्बर एम.पी.08/जे.ए./3435 है । उक्त जप्त शुदा ट्रेक्टर ट्रॉली में भी चम्बल नदी का रेत लगभग 02 घ.मी. भरा है । आपके द्वारा मौके से वाहन चालक को भी पकड़ा गया था, जिससे स्टाफ द्वारा पूछताछ करने पर उसने अपना नाम सुभाष शर्मा पुत्र रामसिंह जाति ब्राह्मण उम्र 29 वर्ष निवासी ग्राम नाहरवौली तहसील जीरा थाना बागचीनी जिला मुरैना का होना बताया । दोनों वाहनों के चालकों ने यह भी बताया कि उक्त दोनों ट्रेक्टर ट्रॉलियों में चम्बल का रेत सीवरेज प्लांट पर रखे चम्बल रेत के स्टॉक से भरा है, जो करीब 04 ट्रॉली चम्बल का रेत स्टॉक में है । हम लोग करीब 01 माह से प्लांट पर काम कर रहे हैं । प्लांट का मालिक लिम्बा भाई निवासी गुजरात है । हमने उसी के कहने पर चम्बल रेत के स्टॉक से रेत अपने ट्रेक्टर ट्रॉलियों में भरा था । उक्त जप्त शुदा दोनों ट्रेक्टर ट्रॉलियों में भरी अवैध चम्बल रेत से सम्पल लिया गया ।

मौके पर पंचनामा, जप्तीनामा, मौका नक्शा आदि तैयार कर भारतीय वन अधिनियम एवं वन्यप्राणी संरक्षण अधिनियम की विभिन्न धाराओं के अंतर्गत वन अपराध प्रकरण क्रमांक 9878/03 दिनांक 13.07.21 एवं वन अपराध प्रकरण क्रमांक 9878/04 दिनांक 13.07.21 पंजीबद्ध किया गया है ।

अतः लेख है, कि दिनांक 01.05.21 को चम्बल के अवैध रेत डम्प पर कार्यवाही के दौरान लिम्बा भाई निवासी गुजरात का ठेकेदार के रूप में नाम सामने आया था, जिसके संबंध में इस कार्यालय का पत्र क्रमांक 491 दिनांक 03.05.21 से आपको एफ.आई.आर. दर्ज करने हेतु लेख किया गया था । इसी प्रकार दिनांक 13.07.21 को चम्बल के अवैध रेत उत्खनन एवं परिवहन के अपराध में जप्त शुदा 02 ट्रेक्टर ट्रॉली को जप्त किया गया है, जिसमें दोनों वाहनों के चालकों के द्वारा भी लिम्बा भाई निवासी गुजरात का नाम ठेकेदार के रूप में बताया है । अतः आप सीवरेज प्लांट के ठेकेदार लिम्बा भाई निवासी गुजरात एवं संलिप्त अन्य व्यक्तियों पर नियमानुसार कार्यवाही कर एफ.आई.आर. दर्ज करना सुनिश्चित करें तथा की गई कार्यवाही से इस कार्यालय को अवगत करावें ।

14/7/2021
 अधीक्षक
 राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना
 राष्ट्रीय चम्बल अभयारण्य
 देवरी, मुरैना (MOPRO)

OFFICE OF THE GAME RANGER, NATIONAL
CHAMBAL SANCTUARY DEORI MORENA (M.P.)

No. /Protection / 2021 / 1053

Dated 14.07.21

To,

The Station House Incharge

Police Station Civil Line Morena (M.P.)

Subject- Regarding Action and registering FIR against sewerage plant contractor under Police Station Civil Line Morena area.

Reference- letter no. 491 of this office dated 03.05.21.

Under the subject, it is stated that there is a sewerage plant in front of Dwarka Dham colony on Amwah bypass coming under your police station, in which illegal sand of Chambal River is being used in the construction of sewerage pipes etc. On 01.05.21, I along with my subordinate staff and SAF force, Amwah reached the sewerage plant in front of Bypass Dwarka Dham Colony. Where the illegal sand of Chambal River about 10 Sqm was found dumped on the spot. It was clear only on seeing the sand that the said sand has

been brought freshly excavated from the Chambal River. The contractor's accountants Devendra Singh and Dilawar Khan were found on the spot at the sewerage plant, on interrogation on the spot, they stated that the contractor Limbha Bhai is a resident of Gujarat. This Chambal sand has been bought by him. The person of the contractor present there contacted the contractor Limba Bhai on phone in front of me, then the contractor told that this sand has been purchased by me from the tractor trolley who bring sand from Chambal River. I do not have any royalty receipt or any other document for the said sand, due to which forest offense case was registered under IPC and WPA. Vide this office letter no. 491 dated 03.05.21, it was written to you to register an FIR against contractor Limba Bhai resident of Gujarat and accountant Devendra Singh and Dilawar Khan.

Similarly, your letter number Q/2021 dated 12.07.21 has been received by this office, in which you have stated that 02 tractor trolleys have been confiscated in the crime of illegal sand excavation and transportation of Chambal sand, in compliance with the above letter, the staff of Game Ranger NCS Deori. Reached your PS civil

line Morena and saw both the seized tractor trolleys by roaming around and found that one tractor was blue in color and the trolley was green, in which illegal sand of Chambal River about 2Sq M was filled. The registration number of the tractor was MP 08 / AA / 7155. The driver caught with the tractor trolley, during interrogation, told his name to be Dipesh Kushwaha son of Atar Singh Kushwaha resident of Sanjay Colony Morena and he told that I have brought the sand filled in the tractor trolley from Chambal race. Similarly, the second tractor trolley Massey Ferguson 1035 DI was of red color and trolley is of green color. The registration number of the tractor was MP 06 / JA / 3435. The sand of the Chambal River was filled with about 2 Sq m in the above seized tractor trolley. The driver of the vehicle was also caught by you from the spot, upon inquiry of whom by the staff, he told his name to be Subhash Sharma son of Ram Singh caste Brahmin age 29 years resident of village Nahardauli Tehsil Jaura police station Bagchini district Morena. The drivers of both the vehicles also told that the sand of Chambal in both the above tractor trolleys is filled with the stock of Chambal sand kept at the sewerage

plant, and the stock of Chambal sand is about 04 trolley. We are working on the plant for about 01 month. The owner of the plant is Limba Bhai resident of Gujarat. We had filled sand in our tractor trolleys from the stock of Chambal sand at his behest. Samples were taken from illegal sand filled in both the above confiscated tractor trolleys.

By preparing the Panchnama, seizure memo, site map etc., the Forest crime case number 9878/03 dated 13.07.21 and forest crime case number 9878/04 dated 1307.21 has been registered under various sections of Indian Forest Act and Wildlife Protection Act.

Therefore, it is stated that on 01.05.21, during the proceedings on illegal dump of Chambal sand, the name of Limya Bhai resident of Gujarat came to the fore as a contractor. Regarding which the letter number 491 dated 03.05.21 of this office was sent to you from to register the FIR against the accused. Similarly, on 13.07.21, 02 tractor trolleys seized in the crime of illegal sand mining and transportation of Chambal have been confiscated, in which the name of Limba Bhai resident of Gujarat has been

told by the drivers of both the vehicles as a contractor. Therefore, after taking action against the contractor of sewerage plant Limba Bhai resident of Gujarat and other persons involved, kindly make sure to register an FIR and inform this office about the action taken.

SD 14/7/2021

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA (M.P.)

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म0प्र0)

क्रमांक / संरक्षण / 2021 / 1056

देवरी दिनांक 15/07/21

प्रति,

थाना प्रभारी

पुलिस थाना - सिटी कोतवाली मुरैना

विषय- दिनांक 09.07.21 को मुरैना शहर में महिला थाना भवन निर्माण में मौके पर पाये गये अवैध चम्बल रेत के डम्प की कार्यवाही एवं दिनांक 11.07.21 को जप्त शुदा चम्बल के अवैध डम्प रेत की चोरी के संबंध में धारा 65बी. के अंतर्गत मय प्रमाण पत्र के जानकारी उपलब्ध कराने बावत् ।

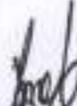
—00—

विषयांतर्गत लेख है, कि दिनांक 09.07.21 को महिला थाना भवन निर्माण में मौके पर पाये गये अवैध चम्बल के डम्प रेत एवं दिनांक 11.07.21 को जप्त शुदा चम्बल के अवैध डम्प रेत की चोरी की जांच के संबंध में फोटोग्राफ्स एवं वीडियो, आपकी ओर आवश्यक कार्यवाही हेतु प्रेषित है ।

संलग्न - (1). डिजिटल एविडेंस वीडियो रिकॉर्डिंग संबंधित धारा 65बी.

के अन्तर्गत प्रमाण पत्र मय संलग्न दिनांक 09.07.21 एवं

दिनांक 11.07.21 के फोटोग्राफ्स एवं वीडियो की सी.डी. - 03 नग


अधीक्षक
 राष्ट्रीय चम्बल अभयारण्य
 देवरी, मुरैना (म0प्र0)

प/स

OFFICE OF THE GAME RANGER, NATIONAL
CHAMBAL SANCTUARY DEORI MORENA (M.P.)

No. /Protection / 2021 / 1056

Dated 15.07.21

To,

The Station House Incharge

Police Station City Kotwali Morena

Subject- Regarding providing the information in relation to the illegal Chambal sand dump found on the spot of the construction of Mahila Thana building in Morena city on 09.07.21 along with certificate under Section 65B.

In the above subject, it is stated that The Photographs and videos regarding the investigation of illegal Chambal sand dump found on the spot of the construction of Mahila Thana building in Morena city on 09.07.21 are sent for necessary action on your behalf.

Attached - (1). CD 03 nos. of photographs and videos attached with the certificate under Section

65B certificate in relation to digital evidence
video recording.

SD

SUPERINTENDENT

NATIONAL CHAMBAL SANCTUARY

DEORI, MORENA

कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म०प्र०)

देवरी दिनांक 16/07/21

कमांक/संरक्षण/2021/1058

प्रति,

थाना प्रमारी

पुलिस थाना - स्टेशन रोड मुरैना

विषय- मुरैना शहर के बड़ोखर क्षेत्र में शासकीय निर्माणाधीन सरोवर निर्माण कार्य हेतु अवैध चम्बल के रेत को डम्प करने तथा निर्माण कार्य में उपयोग करने के अपराध में संबंधितों के विरुद्ध एफ.आई.आर. दर्ज करने बावत् ।
संदर्भ- इस कार्यालय का पत्र कमांक 998 दिनांक 10.07.21 ।

—00—

विषयांतर्गत लेख है, कि दिनांक 09.07.21 को स्वयं अधोहस्ताक्षरकर्ता, गश्ती दल देवरी तथा एस.ए.एफ. बल के साथ चम्बल नदी से हो रहे अवैध रेत उत्खनन एवं परिवहन की रोकथाम हेतु गश्ती कार्य कर रहे थे । मुरैना शहर में गश्ती के दौरान अचानक गश्ती दल आपके थाना क्षेत्रांतर्गत बड़ोखर क्षेत्र में पहुँचा । वहाँ देखा कि बड़ोखर तालाब के अन्दर वाउण्ट्री के पास लगभग 10 ट्रॉली चम्बल का रेत डम्प कर रखा हुआ था तथा मौके पर मिक्शर मशीन व सटर्निंग प्लेट 30 नग मौके पर पाई गई । मौके पर चौकीदार मिला जिससे स्टाफ द्वारा पूछताछ करने पर उसने अपना नाम दारा सिंह पुत्र लफूरी सिंह उम्र 40 वर्ष निवासी छैरा बताया तथा उसने यह भी बताया कि तालाब निर्माण कार्य कराने का ठेकेदार मनीष बोहरे है तथा लेबर का ठेकेदार दिनेश निगम है । मिक्शर मशीन के बारे में पप्पू पुत्र गोपाल सपेरा निवासी ग्राम पनिहार ने बताया कि मिक्शर मशीन मेरा है जिसे मैं दिनेश निगम ठेकेदार के कहने पर बड़ोखर तालाब पर लाया हूँ । स्टाफ द्वारा ठेकेदार मनीष बोहरे के मोबाइल नम्बर 7000846958 पर कॉल किया, तब ठेकेदार मनीष बोहरे से बातचीत हुई, तो उनके द्वारा बताया गया कि उक्त निर्माण कार्य अचल एसोशियेशन कम्पनी, जो ग्वालियर की है, के द्वारा कराया जा रहा है । मौके पर चम्बल नदी का रेत पाया जाने से भारतीय वन अधिनियम एवं वन्यप्राणी संरक्षण अधिनियम के तहत कार्यवाही की गई तथा वन अपराध प्रकरण कमांक 9878/02 दिनांक 09.07.21 पंजीबद्ध किया गया है ।

अतः लेख है, कि चम्बल नदी के अवैध रेत मात्रा लगभग 10 ट्रॉली को डम्प कर शासकीय भवन निर्माण में उपयोग करने अपराध में अचल एसोसिएशन कम्पनी ग्वालियर, मनीष बोहरे निवासी मुरैना, दिनेश निगम निवासी ग्राम सीतलपुर, विजय श्रीवास्तव निवासी बड़ोखर, अनिल शिवहरे निवासी बड़ोखर, संतोष डण्डौतिया निवासी बड़ोखर के विरुद्ध भा.द.सं. 1860 की धारा 379 एवं 414 के तहत नामजद एफ.आई.आर. करना सुनिश्चित करें ।

राष्ट्रीय चम्बल अभयारण्य देवरी, मुरैना (म०प्र०)

प्रति,

श्रीमान श्याम प्रशारी महोदय
पुलिस थाना भिविता लाइन गुरैना (स.प्र.)

विषय:- वनोपज जॉच - नाम गुरैना पर वाहन कोलेजे सि. अप R311682 द्वारा परमाईट कर का विभाग के द्वारा कोलेजे पर उचित कार्यवाही करने लावन।

महोदय

उपरोक्त तथ्य में निवेदन है कि आज दिनांक 20/6/21 को समय दोपहर 4:30 P.M पर वनोपज जॉच नाम वन डिपो गुरैना पर एक वाहन कोलेजे सि. अप R311682146 धौलापुर की तरफ से था गुरैना की ओर जा रही थी। वाहन चालक बुन्दू खां ध/0 मोहमाईट नि.0 लक्ष्मी बाड़ी जिना धौलापुर द्वारा आपरवाही में ले जा गये में वाहन चलाकर वनोपज जॉच पर रथे शासकीय प्रमो पर चरा की स रथे पर आये जा रहे माइकल स्वार व्रिजेण कुमार ध/0 गभरा.थर. पारव. सि. उक्त कोलेजे डिपो में स्वर जा. की जिसमें माइकल स्वार ने जा. सि. मोके पर माइकल चालक को चोर दारि। सि. मोके पर वन विभाग के शासकीय चलाकर के उ दूत जो सड़क पर उक्त के जा में गये थे उक्त वाहन चालक ने स्वर भाकर जादी चलाकर मोड़ दिया है।

अतः श्रीमान के निवेदन है कि हम प्रकरण में वाहन चालक बुन्दू खां एवं वाहन कोलेजे सि. अप R311682146 पर आपरवाही वाहन चलाकर शासकीय सम्पत्त को क्षतिग्रस्त करन एवं माइकल स्वार ने स्वर भाकर के शपथ में आर्डि वी.सी की चाराके के वाहन उक्त कार्यवाही करने की कृपा करें।

PS/वि.स.स.स.स.स.

20/6/21

श्रीमान श्याम प्रशारी
द्वारा प्रशारी
वनोपज जॉच नाम गुरैना
दि. - 20/6/21

प्रति,

श्रीमान थाना प्रभारी महोदय
पुलिस थाना भिखी बाहन भुईना (ए.प्र.)

विषय:- वनोपज जॉन नाम भुईना पर वाहन कोलेरो पिन अप RJ11682
द्वारा फर्माइटर कर का विभाग के द्वारा कोलेरो पर उचित
कार्यवाही करने कावत।

महोदय

उपरोक्त विषय में निवेदन है कि आज दिनांक 20/6/21
समय दोपहर 4:30 P.M पर वनोपज जॉन नाम वन डिपो भुईना पर
एक वाहन कोलेरो पिन अप RJ11682116 धौलापुर की तरफ से धौ
भुईना की ओर जा रही थी। वाहन चालक बुन्दु खं 8/0 मोहम्मद
नि 0 लक्ष्मा बाड़ी पिला धौलापुर द्वारा आपश्वाही में तेज गति से वाहन
चलाकर वनोपज नाके पर रवे शासकीय ड्रमो पर चढ़ा दी
शरीर पर धागे जा रहे माइकल मवार वृजेश कुमार 8/0 रामबाबु
जायव, वि अने केट दिवस में टम्बर गा: दी निम्मे माइकल शक्ति
हो जा पत मौके पर माइकल चालक को चोर दारि। वि मौके
पर वन विभाग के शासकीय एलमवार के उ ड्रम जो मइक पर उठे
के रम में रवे थे उरका वाहन चालक ने टम्बर माइकल गादी
चलाकर लोड दिया है।

अतः श्रीमान को निवेदन है कि इस प्रकार में वाहन-चालक
बुन्दु वि ए व वाहन कोलेरो पिन अप RJ11682116 पर आपश्वाही
वाहन चलाकर शासकीय सम्पत्त को आतंक्रान का वन वि माइकल
में टम्बर माइकल के अकारण में आर्षी पीली की चाराओं के वाहन
उचित कार्यवाही करने की कृपा करें।

PS/वि/0000000000

20/6/2021

राजेश कुमार
दल प्रभारी
वनोपज जॉननाम भुईना
दि- 20/6/21

आमलियम गेम रेंजर गेम रेंजर देवरी मुरैना
 ड्राईड :- 1074 दिनांक 25/9/21
 तारीख

श्रीमान थाना मुख्तारी
 डालिसु थाना डेलारस
 जिला - मुरैना

विषय :- वनविभाग द्वारा जवत जीप बुकरी ड्राईड
 MP06 CA-3673 ओ वाहन मालिक
 ओ सुपुर्द डरने वाकत

सन्दर्भ :- अपीलिय आधिकारी लं पहेन वनसेन्स
 वन हत आधिकारी डे पत्र ड्राईड बानिस/
 13995 दिनांक 24-09-2021 डे पालना

उपरोक्त विषय मे निवेदन हे डि वन
 अफसर मुख्तारी ड्राईड 9869/16 दिनांक 30-09-21
 ओ जवत जीप बुकरी मालिक MP06 CA-3673
 वाहन मालिक वृजेश थाडड 5/0 मुख्तारीलाल थाडड
 निवासी थाम माहागाड डे नाम से पंजीकृत हे।
 जिसको सुरक्षार्थ दिनांक 30-09-2021 ओ आप
 थाने मे रखवायी गई थी। संदर्भित पत्र से
 वाहन को वनविभाग से वनअफसर से निरुक्ति
 रने डे आदेश प्राप्त हुए हे। उक्त जीप डे
 वाहन मालिक वृजेश थाडड 5/0 मुख्तारीलाल थाडड
 ने सहाय डरने आ उल्ट डरे। उनडे एवाइजर
 निम्नानुसार आशुपमाणित हे।
 संलग्न :- ① सुक्षार्थ पत्र ओ कार्रवाई



मुख्तारी
 गेम रेंजर
 रा. च. अ. देवरी, मुरैना
 10/10/21

डे
 गेम रेंजर
 रा. च. अ. देवरी, मुरैना

सूचितिय :- ① श्रीमान व. म. अ. मुरैना की ओर सूचनाथ सादर
 साधत
 ② श्रीमान मुख्तारी देवरी की ओर सूचनाथ साधत
 ③ श्री वृजेश थाडड की ओर सूचनाथ साधत
 थाने से वाहन प्राप्त डरे।
 गेम रेंजर
 रा. च. अ. देवरी, मुरैना

प्रति,

थाना प्रभारी
थाना स्टेरान रोड
जिला, मुरैना

विषय :- प्रकरण में मूल पत्रावली प्रदाय करने का
संदर्भ :- आपका पत्र क्रमांक 323 दिनांक 18/05/21

विषयान्तर्गत संदर्भित पत्र के तारलक्ष्य में
है कि आपके द्वारा भेजे गए पत्र के माध्यम से
स्वराज्य न० 35 FE जैसिस नं. MBNAK48ACKTK2013
नम्बर CJ1354KM010309 का प्रतिवेदन प्राप्त हुआ
प्रकरण में अग्रिम कार्रवाई करने हेतु प्रकरण की
पत्रावली मेजना सुनिश्चित करें। ताकि प्रकरण में
कार्रवाई करने में कोई बाधा न हो एवं समस्त
कार्रवाई पूर्ण की जा सकें।


24/5/21

अधीक्षक
राष्ट्रीय चक्र
देवरी, मुरैना



कार्यालय अनुविभागीय दण्डाधिकारी अनुविभाग जौरा, जिला मुरैना

क्रमांक/स्टेनो/शिका./2021/1059

जौरा, दिनांक 25/05/2021

प्रति,

थाना प्रभारी

थाना जौरा

विषय:- ग्राम गैपरा में अवैध डम्प रेत पर कार्यवाही करने बावत।

संदर्भ:- कार्यालय अधीक्षक, राष्ट्रीय चम्बल अभ्यारण्य देवरी, मुरैना का पत्र क्रमांक/संरक्षण/2021/497/देवरी दिनांक 03.05.2021

-00-

उपरोक्त विषयांतर्गत लेख है, कि अधीक्षक राष्ट्रीय चम्बल अभ्यारण्य देवरी, मुरैना द्वारा अपने प्रतिवेदन क्रमांक/संरक्षण/2021/467 देवरी दिनांक 03.05.2021 से प्रतिवेदन प्रस्तुत किया है, कि तहसील जौरा के अंतर्गत ग्राम गैपरा में सरपंच एवं सचिव के द्वारा एक गौशाला का निर्माण कार्य कराया जा रहा है, जिसमें चम्बल नदी के अवैध रेत का उपयोग कराया जा रहा है। दिनांक 01-05-

2021 को अधीक्षक राष्ट्रीय चम्बल अभ्यारण्य देवरी, मुरैना अपने अधीनस्थ स्टॉफ एवं एस.ए.एफ.

बल के साथ ग्राम गैपरा में पहुंचे। वहां देखा के ग्राम गैपरा में एक गौशाला का निर्माण कार्य चल रहा

है, जहां रा.च.अ.के प्रतिबंधित क्षेत्र चम्बल नदी से रेत का अवैध उत्खनन एवं परिवहन 15 घ.मी.

रेत डम्प कर रखा हुआ पाया गया। मौके पर वहां चौकीदार कल्ली गुर्जर पुत्र नत्थी सिंह गुर्जर निवासी

ग्राम छडेह मिला, जिससे पूछताछ करने पर उसने बताया कि उक्त गौशाला का निर्माण कार्य ग्राम

पंचायत अगरीता के सरपंच एवं सचिव मदनमोहन शर्मा द्वारा कराया जा रहा है। चौकीदार से मौके

पर पड़े डम्प रेत 15 घ.मी. के संबंध में रॉयल्टी रसीद एवं अन्य दस्तावेज मांगे गये, जो कि उसके

प्राप्त नहीं थे। चौकीदार द्वारा डम्प रेत 15 घ.मी. चम्बल नदी से लाना बताया गया। मौके पर मिले

डम्प रेत 15 घ.मी. को जप्त कर मौके पर ही पंचनामा अफ्लीनामा एवं मौका नक्शा तैयार कर वन्य

प्राणी संरक्षण अधिनियम 1972 की विभिन्न धाराओं के तहत ग्राम पंचायत अगरीता के सरपंच/सचिव

श्री मदन मोहन शर्मा के विरुद्ध वन अपराध प्रकरण पंजीबद्ध किया गया है। उक्त कारणों से अगरीता

के सरपंच/सचिव श्री मदन मोहन शर्मा के विरुद्ध कठोर कार्यवाही हेतु प्रतिवेदन प्रस्तुत किया गया है।

कार्यालय अधीक्षक चम्बल
क संरक्षण/सचिव श्री मदन मोहन शर्मा के विरुद्ध कठोर कार्यवाही हेतु प्रतिवेदन प्रस्तुत किया गया है।
क्रं. 458
दि. 26/05/21



उक्त प्रकरण के संलग्न दस्तावेजों अनुसार उपरोक्त सरपंच/सचिव/ग्राम रोजगार सहायक अगरीता के विरुद्ध वन अधिनियम 1972 की विभिन्न धाराओं में अधीक्षक, राष्ट्रीय चम्बल अभ्यारण्य देवरी, मुरैना द्वारा पीओआर काटा गया है।

अतः प्रतिवेदन मूलतः आपकी ओर भेजकर लेख है, कि आप 03 दिवस में प्रकरण में वैधानिक एवं नियमानुसार कार्यवाही कर, की गई कार्यवाही से अधोदस्ताक्षकर्ता को अवगत करावें।

संलग्न- उपरोक्तानुसार।

(सुरेश कुमार)

अनुविभागीय दण्डाधिकारी
अनुविभाग जौरा, जिला मुरैना
जौरा, दिनांक 15/05/2021

क्रमांक/स्टेनो/शिका./2021/060

अतिरिक्त सहायक एवं आवश्यक कार्यवाही हेतु।

1. जिला दण्डाधिकारी महोदय जिला मुरैना।
2. पुलिस अधीक्षक महोदय जिला मुरैना।
3. मुख्य कार्यपालन अधिकारी महोदय जिला पंचायत मुरैना।
4. अनुविभागीय अधिकारी पुलिस जौरा।
5. मुख्य कार्यपालन अधिकारी जनपद पंचायत पहाडगढ।
6. अधीक्षक चम्बल अभ्यारण्य देवरी, मुरैना।

(सुरेश कुमार)

अनुविभागीय दण्डाधिकारी
अनुविभाग जौरा, जिला मुरैना

OFFICE OF THE SUB-DIVISIONAL MAGISTRATE,
SUB-DIVISION JAURA, DISTRICT MORENA

No. / Steno / Shik./2021/1059

Jaura, dated 25/05/2021

To,

The Station house officer

PS Jaura

Subject: Regarding taking action against illegal dumping of sand in village Gapara.

Reference: Office of Superintendent, National Chambal Sanctuary Deori, Morena letter no. / Protection /2021/497/ Deori dated 03.05.2021

Under the above subject, it is stated that the Superintendent National Chambal Sanctuary, Deori, Morena has submitted its report number / Protection / 2021 /467 Deori dated 03.05.2021, that a Gaushala was established by the Sarpanch and Secretary in village Gapara Tehsil Jaura. The Construction work is being done, in which illegal sand of Chambal River is being used. On 01.05.2021, the Superintendent National Chambal Sanctuary, Deori, Morena, along with subordinate staff and S.A.F force reached village

Gapara. There it was seen that the construction work of a Gaushala is going on in Gapara village, where the Illegal mining and transportation of sand from Chambal River in restricted area of N.C.S. was found dumped which was about 15 sq m. On the spot, the watchman Kalli Gurjar son of Natthi Singh Gurjar resident of village Chhadeh was found on inquiry, he told that the construction work of the said Gaushala is being done by the Sarpanch and secretary of Gram Panchayat of Agrita, Madan Mohan Sharma. The royalty receipt and other documents of the 15 Sq m dump sand lying on the spot were sought from the watchman, which he did not have. It was told by watchman to bring the 15 Sqm Dump sand from Chambal river. Dump sand found on the spot 15 sq.m was seized and the Panchnama, the seizure memo and the site map was prepared on the spot and a Forest crime case was registered against Sarpanch/Secretary of Gram Panchayat Agrita under various sections of Wildlife Protection Act 1972. For the above reasons, a report has been submitted for strict action against the Sarpanch/Secretary of Agita Chambal, Sh. Madan Mohan Sharma.

According to the attached documents of the said case, the POR has been cut by the Superintendent, National Chambal Sanctuary, Deoari, Morena under various sections of the Forest Act 1972 against the above Sarpanch Secretary / Village Employment Assistant Agrita.

The report is being sent you and it is stated that you should inform the undersigned about the action taken within 03 days by taking legal and strict action in the matter.

Encl: As Above

SD

(SURESH KUMAR)

SUB-DIVISIONAL MAGISTRATE,

SUB-DIVISION JAURA, DISTRICT MORENA

No./Steno/Shik./2021/1060

Jaura, dated 15/05/2021

Copy to the following for reference and necessary action.

1. District Magistrate, District Morena.
2. Police Inspector District Morena
3. Chief Executive Officer District Panchayat Morena.
4. Sub-Divisional Officer Police Jaura
5. Chief Executive Officer, Janpad Panchayat Pahargarh.
6. Superintendent Chambal Sanctuary Deori, Morena.

SD

(SURESH KUMAR)

SUB-DIVISIONAL MAGISTRATE,
SUB-DIVISION JAURA, DISTRICT MORENA

सर्व

श्री राम पुलिस अधीनस्थ मंडल

पुलिस अधीनस्थ स्टेशन (सुपुल)

विषय - राम सुपुल में सेट का सर्वेक्षण परिवहन वाले विभाग (टैक्स) से रोडों के लक्षण में।

निवेदन है कि राम सुपुल में सेट का सर्वेक्षण परिवहन अधिनियम के तहत किया जा रहा है जो कि कठपौड़ी बाजार, मरी बाजार, बीच के पुल बाजार, हीरापुर बाजार से करके राम रोड के 50 टेकर चलते हैं जो कि सुपुल स्टेशन के ही से निकलते हैं और जो गिरावट के निकलते हैं जिससे हमारे कर्मी वहाँ रुकने को मजबूर कर रही है जिससे हमारे कर्मी की परेशानी हो रही है और जो पत्र भी हमारे को भेजा है उसकी भी हमने पूरी कोशिश की है कि इन टैक्स को रोक जाये और सभी अनुसूचित वर्गों को विभाग स्टेशन अधिनियम में भी है और इन का अतिरिक्त कार्रवाई की जाये

सर्व विधि

- ① पुलिस अधीनस्थ स्टेशन म० १०
- ② वन विभाग ११० कार्यालय सुपुल म० १०
- ③ वन विभाग ११० कार्यालय अधिनियम सुपुल म० १०

हस्ताक्षर -

श्री

जोश

कलम

उमेश

विशेश शर्मा वरुण शर्मा

मनी जोशी

वसुदेव शर्मा

शर्मा



अज्ञान को काबू में आना
2019 में गुणवत्ता पर ध्यान
बढ़ाना ही जल नली - नदी में जीवन दिगम
का प्राप्ति है 20 स्टैंडर्ड को देना

दैनिक भास्कर

शुक्रवार, 12 फरवरी 2021 को 54 पृष्ठों में 2088 पंक्तियाँ

domini.kishan@bharatnir.com

भा.नि.पू. का.ता.सं. 1-4 पृष्ठ, 2021

शुक्रवार, 12 फरवरी 2021 को 54 पृष्ठों में 2088 पंक्तियाँ

011-26104000

जंगल की सुरक्षा से खिलवाड़ • अर्थात् खनन और शिक्कार रोकने के लिए सिर्फ 10 फीसदी वन अमले को दिए गए हैं दक्षिण न दक्षिण तालाने की ट्रेनिंग और न बांदूकों का भेंटेंस, कारतूस भी एक्सपायर्ड, ऐसे कैसे शिकारियों से मुकाबला करेंगे वन रक्षक

अज्ञान-र दक्षिण-तालाने
दक्षिण तालाने में जंगल की सुरक्षा के लिए सरकार ने 10 फीसदी वन अमले को ट्रेनिंग दे दी है, लेकिन शिकारियों से मुकाबला करने के लिए न बांदूकों का भेंटेंस, कारतूस भी एक्सपायर्ड, ऐसे कैसे शिकारियों से मुकाबला करेंगे वन रक्षक

नमी से एक साल में ही खारा से जाते हैं कारतूस... वर्ष 2012 के बाद वर्ष 2021 में दिए गए नए कारतूस, वज्र भी 1 बांदूक के लिए सिर्फ 8 कारतूस

वर्ष	बांदूक प्रति कारतूस
2012	8
2013	8
2014	8
2015	8
2016	8
2017	8
2018	8
2019	8
2020	8
2021	8

वर्ष 2012 के बाद वर्ष 2021 में दिए गए नए कारतूस, वज्र भी 1 बांदूक के लिए सिर्फ 8 कारतूस

खारा से जाते हैं कारतूस... वर्ष 2012 के बाद वर्ष 2021 में दिए गए नए कारतूस, वज्र भी 1 बांदूक के लिए सिर्फ 8 कारतूस

IS : 2296 - 1982

expressing the result of a test or analysis, shall be rounded off in accordance with IS : 2-1960*. The number of significant places retained in the rounded off value should be the same as that of the specified value in this standard.

1. SCOPE

1.1 This standard prescribes the tolerance limits for inland surface waters (see 0.2) subject to pollution which are used for the following purposes:

- a) Drinking water source without conventional treatment but after disinfection;
- b) Outdoor bathing;
- c) Drinking water source with conventional treatment followed by disinfection;
- d) Fish culture and wild life propagation; and
- e) Irrigation, industrial cooling and controlled waste disposal.

2. CLASSIFICATION OF WATERS

2.1 Generally the inland surface water sources are put to multiple uses. However, depending on the best use, inland surface waters subject to pollution shall be classified as given below. In the case of multiple uses, the quality criteria of the water shall be governed by the requirement for the best use.

Class A — Drinking Water Source without Conventional Treatment but after Disinfection.

The quality of inland surface water under this category shall be such that it will be fit for human consumption without any treatment, except disinfection by approved method. This classification is intended primarily for waters having water shed which are uninhabited and otherwise protected, which requires approved disinfection with additional treatment when necessary to remove naturally present impurities. This water is considered safe for drinking, culinary and food processing purposes.

Class B — Outdoor Bathing

This water is useful for bathing. The waters under proper sanitary supervision by the controlling authorities will meet accepted standards of water quality for outdoor bathing places and considered safe and satisfactory for bathing purposes.

* Rules for rounding off numerical values (round).

IS : 2296 - 1982

Class C — Drinking Water Source with Conventional Treatment Followed by Disinfection

This is a source of water supply for drinking, culinary and food processing purposes after it is subjected to approved treatment such as coagulation, sedimentation, filtration and disinfection, with additional treatment, if necessary, to remove naturally present impurities.

Class D — Fish Culture and Wild Life Propagation
The water is fit for fish and wild life propagation.**Class E — Irrigation, Industrial Cooling or Controlled Waste Disposal.**

This water is suitable for agriculture, industrial cooling or process water supply, fish survival, etc. The waters without treatment, except for natural impurities which may be present therein, will be suitable for agricultural uses and will permit fish survival. The waters are also usable after special treatment by the users as may be needed under each particular circumstance for industrial purposes, including cooling and process water.

3. TOLERANCE LIMITS

3.1 Inland Surface Waters for Use as Drinking Water Source Without Conventional Treatment but After Disinfection — Inland surface waters for this use shall satisfy the tolerance limits prescribed in Table 1 when tested as prescribed in col 4 and 5 of the table.

3.2 Inland Surface Waters for Bathing — Inland surface waters for this use shall satisfy the tolerance limits prescribed in Table 2 when tested according to the methods prescribed in col 4 and 5 of the table.

3.2.1 In the inland surface waters used for bathing, no visible floating matter of sewage or industrial waste origin, including oil, and no unpleasant odour shall be present.

3.3 Inland Surface Waters for Use as Drinking Water with Treatment — Inland surface waters for this use shall satisfy the tolerance limits given in Table 3 when tested as prescribed in col 4 and 5 of the table.

3.4 Inland Surface Waters Used for Fish Culture and Wild Life Propagation — Inland surface waters for these uses shall satisfy the tolerance limits given in Table 4 when tested as prescribed in col 4 and 5 of the table.

TABLE 1 TOLERANCE LIMITS FOR INLAND SURFACE WATERS, CLASS A

(Class 3.1)

Sl. No.	CHARACTERISTIC	TOLERANCE LIMIT	METHOD OF TEST	
			Ref to Cl No. in IS : 3025-1984*	Other Method of Test
(1)	(2)	(3)	(4)	(5)
i)	pH value	6.5 to 8.5	8	—
ii)	Dissolved oxygen, mg/l, Min	5	30	—
iii)	Biochemical oxygen demand (5 days at 20°C), mg/l, Max	2	53	—
iv)	Total coliform organisms. MPN/100 ml, Max	50†	—	3.3 of IS : 1022-1981‡
v)	Colour, Hazen units, Max	10	5	—
vi)	Odour	Unobjectionable	7	—
vii)	Taste	Tasteless	—	Test at several dilutions at temp not less than 20°C
viii)	Total dissolved solids, mg/l, Max	300	12	—
ix)	Total hardness (as CaCO ₃), mg/l, Max	300	21	—
x)	Calcium hardness (as CaCO ₃), mg/l, Max	200	33	—
xi)	Magnesium (as CaCO ₃), mg/l, Max	100	34	—
xii)	Copper (as Cu), mg/l, Max	1.5	36	—
xiii)	Iron (as Fe), mg/l, Max	0.3	32	—
xiv)	Manganese (as Mn), mg/l, Max	0.5	35	—
xv)	Chlorides (as Cl), mg/l, Max	250	24	—

*Methods of sampling and test (physical and chemical) for water used in industry.

†If MPN count is noticed to be more than 50, then regular tests should be carried out. The criteria shall be satisfied if during a period of time not more than 5 percent of the samples show more than 100 MPN and not more than 20 percent of the samples show more than 30 MPN. Further the faecal coliforms should not more than 40 percent of the total coliforms.

‡Methods of sampling and microbiological examination of water (first revision).

(Continued)



TABLE 1 TOLERANCE LIMITS FOR INLAND SURFACE WATERS, CLASS A - Contd

Sl. No.	CHARACTERISTIC	TOLERANCE LIMIT	METHOD OF TEST	
			Ref to Cl No. in IS : 2025-1964*	Other Method of Test
(1)	(2)	(3)	(4)	(5)
xvi)	Sulphates (as SO_4), mg/l, Max	400	20	—
xvii)	Nitrates (as NO_3), mg/l, Max	20	48	—
xviii)	Fluorides (as F), mg/l, Max	1.5	23	—
xix)	Phenolic compounds (as C_6H_5OH), mg/l, Max	0.002	54	—
xx)	Mercury (as Hg), mg/l, Max	0.001	—	13 of IS : 2488 (Part II)-1968†
xxi)	Cadmium (as Cd), mg/l, Max	0.01	—	9 of IS : 2488 (Part II)-1968†
xxii)	Selenium (as Se), mg/l, Max	0.01	28	—
xxiii)	Arsenic (as As), mg/l, Max	0.05	40	—
xxiv)	Cyanides (as CN), mg/l, Max	0.05	27	—
xxv)	Lead (as Pb), mg/l, Max	0.1	37	—
xxvi)	Zinc (as Zn), mg/l, Max	15	39	—
xxvii)	Chromium (as Cr^{+6}), mg/l, Max	0.05	38	—
xxviii)	Anionic detergents, (as MBAS) mg/l, Max	0.2	—	Methylene blue-extraction method Spectrophotometry
xxix)	Polynuclear aromatic hydrocarbons (PAH), μ g/l, Max	0.2	—	Gas chromatographic method
xxx)	Mineral oil, mg/l, Max	0.01	—	8 of IS : 2488 (Part II)-1968†
xxxi)	Barium (as Ba), mg/l, Max	1	—	16 of IS : 2488 (Part II)-1968†
xxxii)	Silver (as Ag), mg/l, Max	0.05	—	8 of IS : 2488 (Part III)-1968‡
xxxiii)	Pesticides	Absent	—	—
xxxiv)	Alpha emitters, μ Ci/ml, Max	10^{-4}	58	—
xxxv)	Beta emitters, μ Ci/ml, Max	10^{-4}	58	—

*Methods of sampling and test (physical and chemical) for water used in industry.
 †Methods of sampling and test for industrial effluents, Part II.
 ‡Methods of sampling and test for industrial effluents, Part III.

TABLE 2 TOLERANCE LIMITS FOR INLAND SURFACE WATERS, CLASS B

(Class 3.2)

Sl. No.	CHARACTERISTIC	TOLERANCE LIMIT	METHOD OF TEST	
			Ref to Cl No. in IS : 3025-1964*	Other Method of Test
(1)	(2)	(3)	(4)	(5)
i)	pH value	6.5 to 8.5	8	—
ii)	Dissolved oxygen, mg/l, Min	5	50	—
iii)	Biochemical oxygen demand (5 days at 20°C), Max	5	51	—
iv)	Total coliform organisms, MPN/100 ml, Max	500†	—	3.3 of IS : 1622-1961‡
v)	Fluorides (as F), mg/l, Max	1.5	25	—
vi)	Colour, Hazen units, Max	200	5	—
vii)	Cyanides (as CN), mg/l, Max	0.05	27	—
viii)	Arsenic (as As), mg/l, Max	0.2	40	—
ix)	Phenolic compounds (as C ₆ H ₅ OH), mg/l, Max	0.005	54	—
x)	Chromium (as Cr ⁶⁺), mg/l, Max	0.05	28	—
xi)	Anionic detergents (as MBAS), mg/l, Max	1	—	Methylene blue-extraction method
xii)	Alpha emitters, µCi/ml, Max	10 ⁻⁴	58	—
xiii)	Beta emitters, µCi/ml, Max	10 ⁻⁴	53	—

NOTE — Discharges into the inland surface waters shall be so regulated that the water at the bathing places is not toxic and does not cause irritation, discomfort or infection.

* Methods of sampling and test (physical and chemical) for water used in industry.

† If MPN count is noticed to be more than 500, regular tests should be carried out. The criteria shall be satisfied if during a period of time, not more than 5 percent of the samples show more than 2 000 MPN and not more than 20 percent of samples show more than 500 MPN.

‡ Methods of sampling and microbiological examination of water [first revision].

IS : 2296 - 1982

TABLE 3 TOLERANCE LIMITS FOR INLAND SURFACE WATERS, CLASS C

(Class 3.3)

Sl. No.	CHARACTERISTIC	TOLERANCE LIMIT	METHOD OF TEST	
			Ref to Cl No in IS : 3025-1964*	Other Method of Test
(1)	(2)	(3)	(4)	(5)
✓i)	pH value	6.5 to 8.5	8	—
✓ii)	Dissolved oxygen, mg/l, Min	4	50	—
✓iii)	Biochemical oxygen demand (5 days at 20°C), mg/l, Max	3	53	—
✓iv)	Total coliform organisms, MPN/100 ml, Max	5000†	—	3.3 of IS : 1622-1981‡
v)	Colour, Hazen units, Max	300	5	—
vi)	Fluorides (as F), mg/l, Max	1.5	23	—
vii)	Cadmium (as Cd), mg/l, Max	0.01	—	9 of IS : 2488 (Part II)-1968§
viii)	Chlorides (as Cl), mg/l, Max	600	24	—
ix)	Chromium (as Cr ⁶⁺), mg/l, Max	0.05	38	—
x)	Cyanides (as CN), mg/l, Max	0.05	27	—
xi)	Total dissolved solids, mg/l, Max	1300	12	—
xii)	Selenium (as Se), mg/l, Max	0.05	28	—
xiii)	Sulphates (as SO ₄), mg/l, Max	400	20	—
xiv)	Lead (as Pb), mg/l, Max	0.1	17	—
xv)	Copper (as Cu), mg/l, Max	1.5	36	—
xvi)	Arsenic (as As), mg/l, Max	0.2	40	—
xvii)	Iron (as Fe), mg/l, Max	50	32	—
xviii)	Phenolic compounds (as C ₆ H ₅ OH), mg/l, Max	0.005	54	—

* Methods of sampling and test (physical and chemical) for water used in industry.

† If MPN count is noticed to be more than 5 000 MPN, then regular tests shall be carried out. The criteria shall be retained if during a period of time not more than 5 percent of the samples show more than 20 000 MPN and not more than 20 percent of the samples show more than 5 000 MPN. Further the faecal coliforms should not be more than 40 percent of the total coliforms.

‡ Methods of sampling and microbiological examination of water (first revision).

§ Methods of sampling and test for industrial effluents, Part II.

(Continued)

TABLE 5 TOLERANCE LIMITS FOR INLAND SURFACE WATERS, CLASS C - *Contd.*

(Class 3.3)

Sl. No.	CHARACTERISTIC	TOLERANCE LIMIT	METHOD OF TEST	
			Ref to Cl No. in IS: 3025-1964*	Other Method of Test
(1)	(2)	(3)	(4)	(5)
xix)	Zinc (as Zn), mg/l, <i>Max</i>	15	39	—
xx)	Insecticides, mg/l, <i>Max</i>	Absent	—	8 of IS: 2488 (Part III)-1968†
xxi)	Anionic detergents (as MBAS), mg/l, <i>Max</i>	1	—	Methylene blue-extraction method
xxii)	Oils and grease, mg/l, <i>Max</i>	0.1	—	13 of IS: 2488 (Part I)-1956‡
xxiii)	Nitrates (as NO ₃), mg/l, <i>Max</i>	50	40	—
xxiv)	Alpha emitters, µCi/ml, <i>Max</i>	10 ⁻⁴	58	—
xxv)	Beta emitters, µCi/ml, <i>Max</i>	10 ⁻⁴	59	—

*Methods of sampling and test (physical and chemical) for water used in industry.

†Methods of sampling and test for industrial effluents, Part III.

‡Methods of sampling and test for industrial effluents, Part I.

3.4.1 Test for Freedom from Toxic Substances — When tested for 96 h as prescribed in IS: 6582-1971*, not more than 10 percent of test animals shall die and not less than 90 percent of test animals shall be found in apparently healthy state.

3.5 Inland Surface Waters for Irrigation and Industrial Pooling — Inland surface waters for these uses shall satisfy the tolerance limits given in Table 5 when tested as prescribed in col 4 and 5 of the table.

3.5.1 The choice of crop to be raised depends on the soil type and water quality. Hence a value of electrical conductance of 2250×10^{-6} mhos, *Max* does not mean that for all types of crops and in all types of soil such a water could be used for irrigation. Nevertheless, values of electrical conductance and sodium absorption ratios enable classification of irrigation waters which is helpful in the choice of crops (see Appendix A).

*Bio-assay methods for evaluating acute toxicity of industrial effluents and waste waters.

TABLE 4 TOLERANCE LIMITS FOR INLAND SURFACE WATERS, CLASS D

(Class 3.4)

Sl. No.	CHARACTERISTIC	TOLERANCE LIMIT	METHOD OF TEST	
			Ref to Cl No. in IS : 3025-1964*	Other Indian Standards
(1)	(2)	(3)	(4)	(5)
i)	pH value	6.5 to 8.5	8	—
ii)	Dissolved oxygen, mg/l, Min	4	50	—
iii)	Free ammonia (as N), mg/l, Max	1.2 (See also Note)	—	7 of IS : 2483- (Part IV) : 1974†
iv)	Electrical conductance at 25°C, mhos, Max	1000×10^{-6}	9	—
v)	Free carbon dioxide (as CO ₂), mg/l, Max	8	43	—
vi)	Oils and grease, mg/l, Max	0.1	—	13 of IS : 2483 (Part I) : 1960
vii)	Alpha emitters, µ/ml, Max	10^{-4}	58	—
viii)	Beta emitters, µ/ml, Max	10^{-4}	58	—

NOTE — Growth retardation of some species of fish has been reported even at 0.5 mg/l level of free ammonia.

*Methods of sampling and test (physical and chemical) for water used in industry
†Methods of sampling and test for industrial effluents, Parts IV and I.

TABLE 5 TOLERANCE LIMITS FOR INLAND SURFACE WATERS, CLASS E

(Class 3.5)

Sl. No.	CHARACTERISTIC	TOLERANCE LIMIT	METHODS OF TEST	
			Ref to Cl No. in IS: 3025-1964*	Other Method of Test
(1)	(2)	(3)	(4)	(5)
i)	pH value	6.0 to 8.5	8	—
ii)	Electrical conductance at 25°C, mhos, <i>Max</i>	2250×10^{-6} (see 3.5.1)	9	—
iii)	Sodium absorption ratio <i>Max</i>	20	—	Appendix B
iv)	Boron (as B), mg/l, <i>Max</i>	2	29	—
v)	Total dissolved solids, (inorganic), mg/l, <i>Max</i>	2 100	—	9 of IS: 2468- (Part V)-1978†
vi)	Sulphates (as SO ₄), mg/l, <i>Max</i>	1 000	20	—
vii)	Chlorides (as Cl), mg/l, <i>Max</i>	600	24	—
viii)	Percent sodium, <i>Max</i>	60	—	Appendix B
ix)	Alpha emitters, µCi/ml, <i>Max</i>	10^{-4}	58	—
x)	Beta emitters, µCi/ml, <i>Max</i>	10^{-2}	58	—

NOTE — In agricultural practice, it is usual to express concentration of ions in terms of milliequivalents per litre (meq/l) instead of milligrams per litre. The following conversion factors shall be used to convert values from one system to the other:

Sulphates (as SO ₄)	1	1 meq/l = 40.03 mg/l
Chlorides (as Cl)	1	1 meq/l = 35.46 mg/l
Boron (as B)	1	1 meq/l = 3.61 mg/l

Methods of sampling and test (physical and chemical) for water used in industry.
Methods of sampling and test for industrial effluents, Part V.

Regional Lab, M.P.P.C.B. Gwalior
 Water Quality monitoring during year 2021-22
 Sampling point-Chaurani River Elora Road Bridge, Pooal Bhind
 Chaurani River Lat:26.69760 Long:78.93518

Sl.No	Month	Category	Date of Sampling	Parameters												Unit	Average	Min.	Max.	Remark			
				January	February	March	April	May	June	July	August	September	October	November	December								
1	Appearance	centurite	01/2021	Clear	Clear	Clear	Clear	Clear	Turbid	Clear	Turbid	Clear	Turbid	S.Turbid	Muddy	Muddy	S.Muddy	Colourless	Clear	22.55555556	18	26	
2	Temperature	N.T.U	02/2021	14	12	14	16	18	16	16	16	16	16	16	16	16	16	16	16	16	16	16	16
3	Turbidity	NTU	03/2021	1.4	1.2	1.6	1.8	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6	1.6
4	Colour	PCO scale	04/2021	Colourless	7.842222222	7.42	8.5																
5	Odour	-	05/2021	odourless	7.842222222	7.42	8.5																
6	pH	ph scale	06/2021	7.86	7.46	7.48	7.86	7.42	7.42	7.48	7.88	7.48	7.48	7.48	7.48	7.48	7.48	7.48	7.48	7.48	7.48	7.48	7.48
7	Conductivity	µmhos/cm	07/2021	474	314	446	318	420	420	428	582	100	104	147	147	147	150	156	156	156	331.1111111	100	582
8	Total solid	mg/l	08/2021	334	236	322	370	302	314	314	412	104	104	147	147	147	150	156	156	156	247.5555556	104	412
9	Calc Dissolve	mg/l	09/2021	303	202	286	332	268	274	274	373	64	64	105	105	105	104	104	104	104	207.6666667	64	373
10	Suspended solid	mg/l	10/2021	31	34	36	38	34	34	40	39	40	40	44	44	44	40	42	42	42	39.8888889	34	44
11	ammonical nitro	mg/l	11/2021	0.26	0.24	0.28	0.24	0.2	0.2	0.28	0.24	0.24	0.24	1.22	1.64	1.64	1.68	1.78	1.78	0.833333333	0.2	1.78	
12	nitrate Nitroge	mg/l	12/2021	0.38	0.46	0.48	0.64	0.46	0.46	0.44	0.66	0.48	0.48	1.86	2.4	2.4	2.68	2.6	2.6	2.6	1.577777778	0.44	2.68
13	Phosphate	mg/l	01/2022	0.83	0.46	0.8	0.9	0.8	0.8	0.9	1.4	1	1	1.2	1.2	1.2	1.3	1.2	1.2	1.077777778	0.8	1.4	
14	chloride	mg/l	02/2022	28.17	57.12	59.8	64.84	64.84	64.84	67.7	69.06	12.26	16.4	18.4	18.4	18.4	19.8	19.4	19.4	44.72	16.4	81.7	
15	sulfate	mg/l	03/2022	12.86	16.84	14.64	19.84	18.26	18.8	18.8	19.68	15.4	15.4	18.4	18.4	18.4	19.8	19.4	19.4	35.34755556	12.26	81.7	
16	hardness as calc	mg/l	04/2022	160	140	270	290	220	210	210	380	100	100	90	110	110	120	130	130	183.3333333	90	380	
17	total hardness	mg/l	05/2022	196	172	308	308	220	210	210	380	100	100	90	110	110	120	130	130	183.3333333	90	380	
18	Calcium Hardn	mg/l	06/2022	180	100	188	140	124	124	220	150	76	76	90	104	104	100	120	120	124.8888889	76	220	
19	ammonium hard	mg/l	07/2022	16	12	20	12	12	12	26	8	8	8	5	20	20	20	20	20	15.7777778	6	26	
20	D.O.	mg/l	08/2022	7.9	7.8	7	7.1	7.4	7.4	7.6	6.8	7.8	7.8	7.7	7.1	7.1	7.2	7.3	7.3	7.333333333	6.8	7.8	
21	B.O.D	mg/l	09/2022	1.2	1.6	2.4	2.4	2.4	2.4	2.2	2.2	2.2	2.2	1.8	1.8	1.8	1.8	1.9	1.9	2	1.8	2.4	
22	C.O.D	mg/l	10/2022	30.61	20.2	20.4	18.5	9.5	9.5	18.5	27.7	18.8	12.8	12.6	19.2	19.2	29.4	28.8	28.8	21.07	9.5	29.4	
23	total Chloride	MPN/100 ml	11/2022	1.2	12.84	12.68	12.8	11.68	12.42	12.42	12.6	12.6	12.8	12.6	14.2	14.2	14.8	14.4	14.4	13.44444444	11.68	14.8	
24	Total Sreptia	MPN/100 ml	12/2022	1.8	<2	1.32	1.8	1.6	1.58	1.58	1.6	1.24	1.24	1.38	1.8	1.8	1.68	1.6	1.6	1.586666667	1.24	1.8	
25	Total Coliform	MPN/100 ml	01/2023	34	27	34	41	34	34	43	38	63	63	70	63	63	63	60	60	2.9125	34	70	
26	Total Coliform	MPN/100 ml	02/2023	2	<2	4	<2	2	2	0	4.5	4	4	2	2	2	4	4	4	3.775	2	6	

Prepared by: 




LAB INCHARGE

Regional Labs, M.P.C.B. Goa
Water Quality monitoring during year 2021
Sampling point-Chambal River Pall road, Secapur

River Name		Chambal River Pall road Secapur Lat:25.86346 Long:75.57616												Average	Min.	Max.	Remark
Sampling Point	Month	January	February	March	April	May	June	July	August	September	October	November	December				
1	Appearance	clear	clear	S turbid	Clear	Clear	Clear	Turbid	Turbid	Clear	Clear	S Turbid	Clear	21.55555556	17	25	
2	Temperature	18	20	23	24	22	25	23	22	22	19	20	17	19.22222222	13	25	
3	Turbidity	N.T.U	1.2	4.4	2.2	1.3	1.6	8.4	4.8	2.8	2	9.8	2.4	3.922222222	1.5	9.8	
4	Colour	pl.co scale	Colourless	Colourless	S. muddy	Colourless	Colourless	Muddy	Muddy	Colourless	Colourless	S. Muddy	Colourless	#DIV/0!	#DIV/0!	#DIV/0!	
5	Odour	-	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	7.302222222	7.06	7.84	
6	pH	7.86	7.46	7.86	7.38	7.32	7.44	7.84	7.06	7.06	7.1	7.2	7.3	7.302222222	7.06	7.84	
7	Conductivity	µmhos/cm	284	312	575	420	484	382	372	350	290	256	262	366.4444444	256	484	
8	Total solid	mg/l	217	228	408	302	343	386	280	264	184	200	198	277.4444444	184	386	
9	60l dissolve sol	mg/l	183	200	368	268	308	346	238	224	150	164	168	241.6666667	150	346	
10	suspended sol	mg/l	34	28	40	34	34	40	42	40	34	36	30	35.7777778	30	42	
11	ammonical nitrog	mg/l	0.20	0.24	0.48	0.24	0.64	0.48	0.38	0.32	1.36	1.4	1.68	0.766666667	0.22	1.68	
1	Nitrate Nitrogen	mg/l	0.2	0.4	0.9	0.36	0.86	0.9	0.64	0.62	1.98	1.9	1.88	1.053333333	0.36	1.98	
13	Phosphate	mg/l	0.3	1.0	0.8	0.8	0.9	0.9	0.6	0.6	1.1	1.1	1	0.888888889	0.6	1.1	
14	chloride	mg/l	51.33	47.35	76.55	49.44	107.1	87.47	27.76	44.84	42.18	54.13	47.15	59.96444444	27.76	107.1	
15	sulphate	mg/l	12.24	16.80	16.86	12.4	12.86	13.68	16.48	14.84	18.6	19.8	19.6	16.25111111	12.4	19.8	
16	Hardness as calc	mg/l	220	170	200	230	250	280	90	260	200	190	180	206.6666667	90	280	
17	total hardness	mg/l	68	166	120	240	276	294	132	158	160	128	138	182.8888889	120	294	
18	Nitrum Hardne	mg/l	60	148	102	200	238	258	84	140	144	104	110	153.3333333	84	258	
19	Nitrogen hard	mg/l	8	18	18	40	38	36	48	18	16	34	28	20.55555556	16	48	
20	D.O	mg/l	7.8	7.6	7.2	7.5	7.3	7.5	7.2	7.2	7.7	7.4	7.6	7.411111111	7.2	7.7	
21	B.O.D	mg/l	1.10	1.30	1.80	1.7	1.8	1.90	1.6	1.7	1.7	1.6	1.7	1.7125	1.6	1.9	
22	C.O.D	mg/l	10-10	20-40	20-20	10	9-10	9	9.25	9.25	9.34	9.17	10.36	11.5	9	10.36	
23	sodium	mg/l	9.40	11.86	12.86	12.6	11.68	12.24	18.26	11.6	11.8	11.8	11.6	12.57555556	11.6	18.26	
25	potassium	mg/l	1.10	1.20	2.00	1.68	1.86	1.8	1.25	1.2	1.3	1.3	1.2	1.421111111	1.2	1.86	
25	Total Coliform	MPN/100 ml	<2	<2	2-00	2	1.8	2	2	2	2	2	2	1.942857143	1.8	2	
26	faecal Coliform	MPN/100 ml	24	31	34	34	31	41	43	34	43	46	40	38.44444444	31	46	
27	faecal Coliform	MPN/100 ml	2	<2	2	2	2	2	2	2	1.8	1.8	2	2.133333333	1.8	3.6	

Prepared By

Analyst

Lab Incharge

Regional Lab, M.P.C.S. Gwalior
 Water Quality monitoring during year 2021-
 Sampling point-Chambal River, Dholpur Lat-26.659380, Long- 77.905202

Month	January	February	March	April	May	June	July	August	September	October	November	December	Average	Min.	Max.	Remark	
1	Appearance	Clear	Clear	S turbid	S turbid	S turbid	Clear	Turbid	Clear	S Turbid	S Turbid	S Turbid	22.4444	18	28		
2	Temperature	20	20	19	28	23	26	26	25	20	22	18	22.4444	18	28		
3	Turbidity	N.T.U	1.8	1.6	4.8	3.6	3.2	10.8	2	2.2	2.4	4	4.355556	2	10.8		
4	Colour	pl.co. scale	Colourless	Muddyish	Muddyish	Muddyish	7.407778	7.25	7.48								
5	Odour	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	7.407778	7.25	7.48		
6	pH	7.32	7.42	7.46	7.48	7.32	7.42	7.40	7.48	7.46	7.25	7.38	7.407778	7.25	7.48		
7	biochemical	480	440	600	660	410	428	540	238	240	356	376	403.1111	228	660		
8	Total solid	340	316	424	403	300	308	378	188	226	262	278	298.7778	188	463		
9	total dissolve	311	282	388	423	262	274	348	147	186	228	240	262	147	423		
10	suspended so	38	34	36	40	38	34	30	41	40	34	38	36.77778	30	41		
11	inorganic nit	0.16	0.20	0.24	0.24	0.26	0.28	0.34	0.80	1.08	1.66	1.68	0.824444	0.24	1.68		
12	rate Nitrog	0.2	0.3	0.6	0.9	0.8	0.5	0.4	1.2	1.9	1.8	1.8	1.224444	0.4	1.9		
13	Phosphat	0.9	0.8	0.6	1.8	1.2	1.0	1.1	1.0	1.1	1.6	1.7	1.353333	1	1.8		
14	chloride	43.55	52.71	78.54	121.23	67.83	66.64	82.99	26.89	34.25	47.6	51.4	63.53	26.89	123		
15	sulfate	14.20	12.86	12.68	18.64	16.84	16.64	16.24	16.80	18.80	19.80	19.68	17.81556	16.24	19.8		
16	alkalinity as ca	200	150	230	240	230	180	160	150	210	220	230	204.444	150	240		
17	total hardness	210	170	190	176	178	178	116	120	220	230	228	180.2222	116	230		
18	Hard	160	114	118	100	146	146	100	100	114	120	128	121.5556	100	146		
19	barium base	50	56	72	76	32	36	32	16	20	106	110	58.66667	16	110		
20	CaO	7.7	7.6	7.2	6.9	7.1	6.6	7.4	7.3	7.6	7.5	7.6	7.244444	6.6	7.6		
21	CaO.D	1.70	1.60	1.70	2.00	1.90	2.00	1.80	1.90	1.70	1.80	1.80	1.855556	1.6	2		
22	CaO.D	20.83	21.00	20.00	19.20	9.99	9.25	9.17	9.71	9.25	10.00	10.20	12.598	9.09	19.2		
23	sodium	12.80	10.86	10.80	12.84	12.86	13.42	13.86	11.80	12.06	12.80	12.60	12.78222	11.8	13.9		
24	potassium	<2	<2	1.28	1.64	1.48	1.36	1.40	1.20	1.30	1.40	1.50	1.60	1.431111	1.2	1.64	
25	total Silt/clay	1.10	1.24	1.80	3.70	3.60	3.70	3.70	4.00	3.60	3.60	2.00	3.60	3.5	4		
26	total Coliform	31	34	40	49	47	43	63	70	63	70	50	57.22222	43	70		
27	total Coliform	2	2	2	2	3.7	4	4	4	4	4	4	3.711111	2	4		

Prepared By 

Chemist 

Lab Incharge 

Chambhal River

Sl. No.	River Name	Month	May	June	July	August	September	October	November	December	Average	Min.	Max.	Remark
	Category	A	A	A	A	A	A	A	A	A				
	Date of Sampling	28/05/2020	16/06/2020	07/07/2020	08/08/2020	29/09/2020	04/10/2020	28/11/2020	17/12/2020					
	Parameters	Unit												
1	Appearance	Clear	S. Turbid	Clear	S. Turbid	Clear	Clear	Clear	Clear	Clear	21	16	24	
2	Temperature	centigrade	23	24	23	19	21	22	20	16	7.4625	1.3	20	
3	Turbidity	N.T.U	1.3	9.6	8	20	15	2.2	1.8	1.8	RDIV/01	RDIV/01	RDIV/01	
4	Colour	platinum scale	Colourless	Muddyish	Colourless	Muddyish	Colourless	Colourless	Colourless	Colourless	401V/01	RDIV/01	RDIV/01	
5	Odour	-	odourless	7.56875	7.02	7.98								
6	pH	ph units	7.58	7.98	7.02	7.72	7.59	7.54	7.58	7.54	7.56875	7.02	7.98	
7	Conductivity	microsiemen	380	614	387	262	305	250	240	284	342.875	240	624	
8	Total solid	mg/l	243	446	224	162	189	194	183	209	231.25	162	466	
9	Al dissolved	mg/l	220	406	184	118	151	160	153	181	196.625	118	406	
10	Al precipitated	mg/l	23	40	40	44	38	34	30	28	34.625	23	44	
11	Ironical nitro	mg/l	0.22	0.2	0.18	0.2	0.28	0.22	0.2	0.1	0.2	0.1	0.38	
1	Ironical Nitro	mg/l	0.46	0.66	0.46	0.4	0.48	0.46	0.4	0.4	0.4625	0.38	0.66	
13	Phosphate	mg/l	1.3	1.2	1	1.2	1.1	1	0.98	0.84	1.0775	0.84	1.3	
14	chloride	mg/l	57.12	92.54	54.03	36.68	26.35	42.97	49.98	60.93	53.8	36.35	92.54	
15	sulphate	mg/l	14.6	16.2	14.6	13.8	13.6	13.2	12.4	12.4	13.83	12.24	16.2	
16	activity as ca	mg/l	210	236	130	120	190	170	210	230	185	120	230	
17	total hardness	mg/l	168	204	170	100	140	118	114	124	142.25	100	204	
18	Iron Hardth	mg/l	104	146	120	56	106	90	100	92	101.75	56	146	
19	Ironium hard	mg/l	64	58	30	44	34	28	14	32	40.5	14	64	
20	D.O.	mg/l	7.2	7	7.2	7.4	7	7	7.4	7.3	7.1875	7	7.4	
21	B.O.D	mg/l	1.9	1.8	1.3	1.6	1.6	1.4	1.3	1.2	1.3625	1.2	1.9	
22	C.O.D	mg/l	16.1	16.39	19.04	19.2	16.8	18.3	30	27.77	20.45	16.1	30	
23	sodium	mg/l	12.6	12.4	12.4	12.4	12.8	12.4	12	11.86	12.3575	11.86	12.8	
24	potassium	mg/l	4.4	3.8	3.8	2.4	2.2	2.8	1.8	1.6	2.85	1.6	4.4	
25	cal Sengood	MPN/100 ml	-	-	-	-	-	-	-	<2	2	2	2	
26	total Coliform	MPN/100 ml	-	40	43	34	30	27	26	31	32.25	26	43	
27	fecal Coliform	MPN/100 ml	-	2	2	2	2	2	2	2	2	2	2	

Prepared By 


Chemist

Scientist 

Chambal River

S.no	Month	Category	Date of Sampling												Average	Min.	Max.	Remarks
			April	May	June	July	August	September	October	November	December							
1	Appearance	Clear	Clear	5 Turbid	5 Turbid	Turbid	Turbid	Clear	Clear	Clear	Clear	Clear	Clear	21.44444	18	25		
2	Temperature	22	23	25	24	21	28	18	19	18	18	18	18	7.3	7.3	12	28	
3	Turbidity	N.T.U	1.4	1.8	4	28	18	6	1.2	1.3	1.2	1.2	7.2	7.2	7.2	7.2	7.8	
4	Colour	pl.co scale	Colourless	Colourless	Muddyish	Muddyish	Muddyish	Colourless	Colourless	Colourless	Colourless	Colourless	Colourless	#D/V/0/	#D/V/0/	#D/V/0/	#D/V/0/	
5	Odour	-	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	#D/V/0/	#D/V/0/	#D/V/0/	#D/V/0/	
6	pH	7.64	7.55	7.43	7.44	7.81	7.2	7.28	7.24	7.42	7.44	7.44	7.44	7.44	7.44	7.44	7.44	
7	Conductivity	µmhos/cm	440	450	340	300	366	387	241	230	218	218	218	312.66667	230	450	7.81	
8	Total solid	mg/l	302	288	220	212	214	247	190	180	186	186	228.77778	180	302	302	302	
9	al dissolve s	mg/l	282	256	190	180	200	200	156	148	152	152	197	148	282	282	282	
10	suspended sol	mg/l	20	32	30	32	14	38	34	32	34	34	31.77778	20	38	38	38	
11	ammonical nitro	mg/l	0.26	0.27	0.32	0.33	0.3	0.38	0.24	0.22	0.22	0.2544444	0.22	0.38	0.38	0.38	0.38	
12	free Nitrogen	mg/l	0.48	0.44	0.68	0.66	0.6	0.66	0.66	0.48	0.44	0.44	0.56	0.44	0.68	0.68	0.68	
13	Phosphoric	mg/l	1.2	1.1	1	1.1	1	1.2	1	0.64	0.88	1.0133333	0.64	1.2	1.2	1.2	1.2	
14	chloride	mg/l	93.58	40.32	105.52	77.457	102.25	36.51	50.89	29.11	39.8	63.937	29.11	105.52	105.52	105.52	105.52	
15	sulphate	mg/l	14.2	14.8	14.4	12.8	12.4	13.4	12.4	12.8	12	13.24444	12	14.8	14.8	14.8	14.8	
16	activity an cal	mg/l	130	160	120	110	140	130	140	140	130	137.77778	110	180	180	180	180	
17	total hardness	mg/l	140	148	138	124	140	146	140	114	128	135.33333	114	148	148	148	148	
18	Calcium Hardness	mg/l	94	90	120	100	84	80	120	100	94	98	80	120	120	120	120	
19	precium hard	mg/l	46	58	18	24	56	66	20	14	34	37.33333	14	66	66	66	66	
20	D.O	mg/l	7.8	7.4	7.1	7	7.2	7.4	7.6	7.8	7.7	7.4444444	7	7.8	7.8	7.8	7.8	
21	H.O.D	mg/l	1.2	1.8	1.7	1.4	1.5	1.6	1.3	1.8	1.6	1.5444444	1.2	1.8	1.8	1.8	1.8	
22	C.O.D	mg/l	26.4	16.52	16.94	19.2	18.34	25.86	26.76	36.09	39.8	25.167778	16.52	39.8	39.8	39.8	39.8	
23	sodium	mg/l	11.2	46	34	19	15	14.8	14.2	14.8	14	20.4444444	11.2	46	46	46	46	
24	Fluoride	mg/l	1.1	4.2	4	1.8	1.4	1.6	1.4	1	1	1.9444444	1	4.2	4.2	4.2	4.2	
25	total Calcium	mg/l	31	34	39	33	27	34	31	34	31	32.6666667	27	39	39	39	39	
26	total Chloride	mg/l	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	

Prepared By



AS Chandra's

Scientist

Regional Lab, M.P.C.B. Gwalior
 Water Quality monitoring during year 2020
 Sampling point-Chambal river, Pall road, Sheopur

Sl. No.	River Name	Chambal river, Pall road, Sheopur												Average	Min.	Max.	Remark
		Sampling Point	Month	Year	Parameter	Unit	April	May	June	July	August	September	October				
1	Appearance	-	Clear	Turbid	Clear	Turbid	Turbid	5 TURBID	5 TURBID	5 TURBID	Clear	21.375	16	24			
2	Temperature	-	22	24	23	22	21	23	20	4	2.1	7.125	1.4	18			
3	Turbidity	-	1.4	12	1.5	18	10	8	4	2.1	7.125	1.4	18				
4	Colour	-	Colourless	Muddy	Colourless	Muddy	Muddy	Muddy	Muddy	Muddy	Colourless	#DIV/0!	#DIV/0!	#DIV/0!			
5	Odour	-	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	odourless	#DIV/0!	#DIV/0!	#DIV/0!			
6	pH	-	7.46	7.48	7.55	7.60	7.56	7.54	7.44	7.42	7.51875	7.42	7.64				
7	Conductivity	-	444	362	367	194	184	190	180	220	267.625	180	444				
8	Total solid	-	284	212	206	162	152	152	114	170	181.5	114	284				
9	Total dissolved solid	-	252	168	166	124	118	121	86	140	146.875	86	252				
10	Alkalinity as CaCO3	-	32	44	40	38	34	31	28	30	34.625	28	44				
11	Total Hardness	-	0.22	0.28	0.20	0.30	0.38	0.28	0.20	0.20	0.2575	0.2	0.38				
12	Total Nitrogen	-	0.44	0.5	0.4	0.8	0.7	0.6	0.1	0.1	0.4625	0.1	0.84				
13	Phosphate	-	1.1	1.0	0.8	0.6	0.8	1.0	0.5	0.4	0.77	0.4	1.1				
14	Chloride	-	65.52	42.001	46.07	24.34	24.13	47.15	47.15	48.13	43.061375	24.13	65.52				
15	Sulphate	-	7.68	8.64	7.46	8.66	8.80	8.20	8.00	6.60	8.005	6.6	8.8				
16	Hardness as CaCO3	-	190	190	140	170	160	140	120	130	152.5	110	190				
17	Total Hardness	-	144	156	44	120	126	128	136	100	119.25	44	156				
18	Calcium Hardness	-	90	118	40	90	76	74	78	74	78.75	40	118				
19	Magnesium Hardness	-	54	38	4	40	50	54	58	26	40.5	4	38				
20	DO	-	7.2	7.0	7.4	7.6	7.8	7.9	7.6	7.9	7.55	7	7.9				
21	B.O.D.	-	1.4	1.50	1.20	1.00	1.10	1.00	1.40	1.20	1.225	1	1.5				
22	C.O.D.	-	8.26	21.04	18.48	16.80	8.32	9.25	10.00	9.40	12.69375	8.26	21.04				
23	Sodium	-	24.2	22.80	14.00	9.96	9.86	10.20	9.80	9.60	13.8025	9.6	24.2				
24	Potassium	-	4.6	2.80	1.20	1.02	1.08	1.04	1.00	1.00	1.2175	1	4.6				
25	Streptococci	-	-	-	-	-	-	-	-	-	-	-	-				
26	Total Coliform	-	39	32	26	24	25	27	27	26	26.625	24	32				
27	Total Coliform	-	2	2	1.8	1.2	1.2	1.2	1.2	1.2	1.95	1.8	2				

Prepared By

Regional Lab, M.P.C.B. Gwalior
Water Quality monitoring during year 2020
Sampling point-Chambal River ,Dholpur

Month	Category	April	May	June	July	August	September	October	November	December	Average	Min.	Max.	Remarks
Date of Sampling		4/25/2020	31/05/2020	16/06/2020	09/7/2020	6/8/2020	2/9/2020	6/10/2020	7/11/2020	11/12/2020				
Parameters	Unit	Clear	Clear	S.Turbid	S.Turbid	S.Turbid	S.Turbid	Clear	S.TURBID	Clear				
Appearance	configuration	22	22	24	23	18	20	22	20	16	20.777778	15	24	
Temperature	N.T.U	4	1.8	4.2	6.4	4	14	2.8	7.44	7.48	4.555556	1.8	14	
Turbidity	NTU	4	1.8	4.2	6.4	4	14	2.8	7.44	7.48	4.555556	1.8	14	
Colour	pc/co scale	Colourless	Colourless	Muddyish	Muddyish	S.Muddyish	S.Muddyish	Colourless	Colourless	Colourless	#DIV/0!	#DIV/0!	#DIV/0!	
Odour	-	odourless	odourless	odourless	odourless	odourless	Odourless	Odourless	Odourless	Odourless	7.51	7.12	7.78	
pH	ph units	7.12	7.68	7.55	7.48	7.78	7.58	7.48	7.44	7.48	7.51	7.12	7.78	
conductivity	µmhos/cm	312	420	670	260	253	298	218	271	293	309.44444	218	670	
Total solid	mg/l	212	268	430	204	167	140	174	238	282	235	140	430	
al. dissolve s	mg/l	180	220	400	166	125	104	140	206	252	200.33333	104	400	
uspended sol	mg/l	32	38	30	38	42	36	34	32	30	34.666667	30	42	
chemical nitro	mg/l	0.18	0.33	0.24	0.28	0.24	0.36	0.24	0.22	0.18	0.2522222	0.18	0.36	
trans Nitroge	mg/l	0.3	0.7	0.5	0.5	0.4	0.8	0.5	0.5	0.2	0.4777778	0.24	0.8	
Phosphore	mg/l	1.0	1.1	1.8	1.2	1.3	1.2	1.1	1.2	1.0	1.2111111	1	1.8	
chloride	mg/l	40.75	43.68	84.71	49.53	36.68	36.89	42.04	48.23	58.47	49.44	30.89	84.71	
sulphate	mg/l	10.00	18.20	16.80	14.64	16.80	14.60	14.20	14.40	14.00	14.848889	10	18.2	
salinity in ca	mg/l	110	190	280	170	130	200	180	180	220	183.33333	110	280	
total hardness	mg/l	80	124	192	116	154	136	112	138	160	134.66667	80	192	
Caum Hardne	mg/l	50	94	98	84	122	84	80	92	90	88.222222	50	122	
Magnum hard	mg/l	30	30	94	32	32	52	32	46	70	46.444444	30	94	
D.O.	mg/l	8.0	7.1	7.2	7.0	7.2	7.2	7.5	7.6	7.8	7.377778	7	8	
B.O.D.	mg/l	1.50	1.80	1.50	1.30	1.20	1.40	1.30	1.90	1.80	1.5	1.2	1.9	
C.O.D	mg/l	26.40	24.79	24.48	19.00	19.20	16.80	18.34	18.48	18.51	20.666667	16.8	26.4	
sodium	mg/l	9.60	22.60	14.60	14.00	11.60	12.80	12.40	12.80	12.20	13.622222	9.6	22.6	
at Streptococ	MPN/100 m	-	-	-	-	-	-	-	-	-	<2	<2	<2	
potassium	mg/l	1.00	7.88	6.20	2.80	1.60	1.30	1.20	1.30	1.20	2.72	1	7.88	
total Calcium	MPN/100 m	34	34	33	32	26	26	27	34.00	27	30.33333	26	34	
total Chloride	MPN/100 m	2	2	2	2	2	2	2	2	2	2	2	2	

Prespared By 


Analyst


Scientist

5/19/22, 4:00 PM

Monitoring Report

Rajasthan State Pollution Control Board
National Water Monitoring Programme (NWMP)

RIVER CHAMBAL, NEAR CHAMBAL BRIDGE, DHOLPUR, RAJASTHAN

Station Name:

Station Code:

4769

Printed On: 15/05/2022

From / To Date: 04/02/2020 - 31/12/2020

Parameter	20/01/2020	24/02/2020	21/04/2020	21/05/2020	23/06/2020	16/07/2020	14/08/2020	13/10/2020	05/11/2020	19/12/2020	Minimum	Maximum	Average
Ammonia Nitrogen(mg/l)	0.72	0.54	0.54	0.48	0.39	0.36	0.3	0.24	0.16	0.14	0.14	0.72	0.37
B.O.D.(mg/l)	1.4	1.29	2.81	1.08	0.54	2.06	1.06	3.41	3.5	2.01	0.59	3.5	1.67
Boron	0.23	0.18	0.18	0.15	0.18	0.13	0.21	0.13	0.19	0.16	0.13	0.23	0.18
Dissolved(mg/l)	9.02	8.4	29.88	11.20	4.8	34.92	11.52	37.60	20.74	12.00	4.8	37.6	17.96
C.O.D.(mg/l)	25.2	38.4	40	38.4	36.8	33.6	27.2	36.4	33.6	36.8	27.2	40	35.2
Chloride(mg/l)	68	72	64	120	72	136	84	60	36	36	28	136	78.36
Conductivity (umhos/cm)	670	600	600	630	510	840	790	350	530	390	280	840	518.18
Dissolved Oxygen(mg/l)	6.8	4.64	5.1	5.08	5.47	3.55	4.51	5.02	7.77	5.44	3.55	7.77	5.63
Fecal Coliform (MPN/100ml)	93	93	64	39	93	93	150	93	150	150	39	150	93.3E
Fixed Dissolved Solids(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]									
Fluoride As F(mg/l)	0.9	0.98	1.06	1.1	0.8	21.472	0.82	0.42	0.66	0.62	0.42	1.1	0.82
Magnesium as Mg(mg/l)	14.64	13.664	14.64	16.564	16.564	14.64	10.736	7.808	14.64	16.544	7.81	21.47	14.64
Nitrate as N(mg/l)	2.2	2.06	1.82	1.54	1.66	1.64	1.6	0.8	1.14	0.92	0.8	2.2	1.54
Nitrite As N(mg/l)	0.0064	0.0052	0.0056	0.0066	0.0066	0.0066	0.0084	0.0012	0.0052	0.0036	0	0.01	0.01
OH	8.48	8.18	8.68	8.51	8.36	8.36	8.17	8.55	8.38	8.03	8.03	8.85	8.48
Phenolphthalein Alkalinity	8	8	12	8	4	4	NIL	8	4	NIL	4	12	8
Phosphate As PO4(mg/l)	0.4	0.3	0.2	0.4	0.3	0.3	0.2	0.2	0.2	0.2	0.1	0.4	0.35
Potassium As K(mg/l)	4.9	3.8	4.2	3.9	4.7	7.1	3.3	2.3	3.7	1.4	2.3	7.1	4.07
Sodium(mg/l)	66	64	63	68	59	118	21	21	71	18	19	118	66
Sulphate(mg/l)	85	82	77	76	47	95	21.5	29	78	28	21.5	95	85
Temperature(°C)	17	23	30	32	30	27	25	24	24	18	17	32	24.09
Total Alkalinity (mg/l)	104	108	104	104	104	104	64	64	92	72	60	108	104
Total Calcium(MN/100ml)	150	150	150	150	64	150	210	240	460	460	64	460	150
Total Dissolved Solids(mg/l)	444	475	448	508	394	634	316	252	382	252	208	634	444
Total Hardness As CaCO3(mg/l)	148	148	148	160	172	180	126	120	144	168	100	180	148
Total Kjeldahl Nitrogen(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]									
Total Suspended Solids(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]									
Turbidity(NTU/MTU)	3.2	3.6	3.9	4.7	4.7	4.9	35.7	3.7	5.4	2.9	2.9	35.7	5.3

Rajasthan State Pollution Control Board
National Water Monitoring Programme (NWMP)

Printed On: 16/08/2020

Station Name:	RIVER CHAMBAL AT KARESHWARA SHIV DEUR BANGALACHOR, RAJASTHAN		Station Code:	141		Printed On:	16/08/2020	
From / To Date:	01/01/2020 - 31/12/2020		Year / To Date:	01/01/2020 - 31/12/2020		Minimum:	Maximum:	Average:
Ammonia	0.34	0.38	0.32	0.38	0.3	0.28	0.34	0.34
Nitrogen(mg/l)	0.3	0.34	0.27	0.38	0.33	0.24	0.37	0.33
B.O.D (mg/l)	0.27	0.23	0.18	0.28	0.19	0.14	0.21	0.18
Dissolved(mg/l)	0.24	0.28	0.22	0.28	0.2	0.16	0.24	0.24
C.O.D (mg/l)	26.2	23.4	13.4	26.8	18.2	12.8	25.5	25.8
Calcium as Ca(mg/l)	93	84	74	84	144	48	24	28
Chloride(mg/l)	880	880	870	890	810	770	870	880
Conductivity (µmhos/cm)	6.3	6.26	4.10	4.12	5.88	4.8	6.24	6.37
Dissolved Oxygen(mg/l)	180	180	175	180	180	180	180	180
Free Chlorine (mg/l)	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
Total Dissolved Solids(mg/l)	0.88	0.92	0.84	0.88	1	0.88	0.92	0.94
Fluoride As F(mg/l)	13.712	13.664	13.668	13.664	16.582	19.52	8.78	8.832
Hardness as CaCO3(mg/l)	0.36	0.3	0.34	0.3	1.4	0.66	1.24	1.1
Iron As Fe(mg/l)	0.008	0.0044	0.002	0.0044	0.0084	0.0118	0.008	0.0118
pH	8.53	8.47	8.51	8.48	8.72	8.61	8.54	8.51
Phosphate As P(mg/l)	8	8	12	4	12	12	NIL	8
Alkalinity	0.3	0.2	0.2	0.3	0.2	0.2	0.2	0.1
Phosphate As PO4(mg/l)	2.8	3.4	3.1	3.4	3.7	4.6	3.7	4.4
Potassium As K(mg/l)	87	68	89	80	108	47	18	19.8
Sulphate(mg/l)	84	82	71	80	82	45	19.1	12
Synthetic(mg/l)	18	24	28	24	29	28	27	25
Temperature(°C)	58	56	58	56	52	52	60	52
Total Alkalinity (mg/l)	210	210	138	150	210	180	201	210
Total Calcium(MN) (30mg/l)	442	414	424	432	334	318	184	238
Total Dissolved Solids(mg/l)	138	140	138	148	138	120	82	112
Total Hardness As CaCO3(mg/l)	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
Total Nitrogen(mg/l)	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
Total Suspended Solids(mg/l)	0	0.1	0.2	0.2	0.1	0.2	0.4	0.1
Turbidity(NTU)								

Rajasthan State Pollution Control Board
National Water Monitoring Programme (NWMP)

Printed On: 14/05/2022

Station Name:

RIVER CHAMBAL AT KATSEWAR GHAT NEAR SARAIHACHODUR,
BUNDELKHANDH

Station Code:

1413

From / To Date:

01/05/2021 - 31/12/2021

Parameter	15/01/2021	05/02/2021	09/03/2021	13/04/2021	10/05/2021	20/07/2021	18/08/2021	29/09/2021	15/10/2021	25/11/2021	17/12/2021	Minimum	Maximum	Average
Ammonia Nitrogen(mg/l)	0.28	0.12	0.14	0.22	0.29	0.24	0.14	0.38	0.29	0.36	0.38	0.12	0.38	0.26
BOD ₅ (mg/l)	2.18	2.09	1.1	2.9	3.1	2.21	1.3	2.852	1.8	1.9	2.39	1.1	3.1	2.17
Boron	0.25	0.16	0.23	0.3	0.19	0.23	0.19	0.31	0.26	0.31	0.31	0.16	0.31	0.25
Dissolved(mg/l)	11.12	34.14	12.3	29.93	27.33	29.796	33.12	32.22	38.79	30.4	28.40	11.12	37.31	24.42
CaO ₂ (mg/l)	30.4	33.6	36.8	38.4	36.8	30.4	25.5	27.3	28.8	27.2	30.4	25.5	38.4	31.42
Chloride(mg/l)	48	32	72	96	124	84	48	76	76	100	68	32	124	74.91
Conductivity (umho/cm)	430	370	670	670	850	480	340	370	525	740	736	340	850	561
Dissolved Oxygen(mg/l)	7.46	5.7	5.1	4.3	4.7	4.6	5.8	4.876	6.1	5.9	6.53	4.7	7.46	5.54
Fecal Coliform (MPN/100ml)	150	150	150	93	150	53	39	93	93	123	93	39	150	111.27
Fluoride As F(mg/l)	0.38	0.24	0.56	0.94	0.98	0.52	0.76	0.94	0.54	0.43	0.263	0.24	0.98	0.59
Magnesium as Mg(mg/l)	12.888	14.64	14.592	17.568	21.472	14.64	7.808	10.736	14.616	14.64	20.496	7.83	31.47	15.17
Nitrate as N(mg/l)	3.5	1.1	1.7	2.06	1.84	1.84	1.24	1.4	1.66	1.82	4.14	1.1	4.14	1.66
Nitrite As N(mg/l)	0.0084	0.002	0.0026	0.008	0.0096	0.0044	0.008	0.0012	0.0084	0.003	0.0156	0	0.02	0.01
pH	7.84	7.98	8.18	8.44	8.57	7.94	8.03	7.78	8.14	8.02	7.92	7.78	8.57	8.1
Phenolphthalein Alkalinity	NIL	0	8	8	8	0	0	0	0	0	0	0	8	2.4
Phosphate As PO ₄ (mg/l)	0.1	0.1	0.1	0.3	0.4	0.2	0.2	0.3	0.43	0.41	0.28	0.1	0.43	0.25
Potassium As K (mg/l)	2.3	2.5	2.2	4.4	5.3	3.4	5.3	4.8	3.4	4.4	3.2	2.3	5.3	3.84
Seculum(mg/l)	32	29	77	84	92	80	29	50	62.8	80	118	29	128	67.62
Sulphate(mg/l)	43	34.5	69	72	85.8	43	27.3	41	44	76.8	72	24	85.8	53.85
Temperature(OC)	18	18	21	22	23	20	20	20	20	21	22	18	22	20.27
Total Alkalinity (mg/100ml)	72	84	88	84	88	80	82	80	84	71	60	52	88	70.91
Total Calcium(MPH/100ml)	210	310	340	460	460	330	75	340	240	310	240	75	460	221.91
Total Dissolved Solids(mg/l)	272	234	476	484	608	358	246	288	341	483	478	248	608	371.91
Total Hardness As CaCO ₃ (mg/l)	128	144	180	168	180	136	56	112	136	128	160	56	180	141.91
Turbidity(CFU/NTU)	3.8	4.2	5	5.1	5.5	6.3	31.3	33.7	33.9	32.1	4.58	3.79	33.7	11.61

Rajasthan State Pollution Control Board
National Water Monitoring Programme (NWMP)

Printed On: 14/01/2022

Station Name:

KIVER CHAMBAL, NEAR CHAMBAL BRIDGE, DHOLPUR PURANA ROAD NH

Station Code:

4798

From / To Date:

01/01/2021 - 31/12/2021

Parameter	05/02/2021	09/03/2021	15/04/2021	17/06/2021	16/07/2021	17/08/2021	28/09/2021	15/10/2021	24/11/2021	15/12/2021	Minimum	Maximum	Average
Ammonia Nitrogen(mg/l)	0.26	0.22	0.36	0.48	0.16	0.18	0.62	0.38	0.1	0.38	0.16	0.62	0.32
B.O.D.(mg/l)	2.18	1.1	2.9	2.1	1.84	1.4	2.208	1.6	1.8	2.3	1.1	2.9	1.94
Boron	0.11	0.15	0.21	0.27	0.18	0.15	0.21	0.16	0.15	0.26	0.11	0.27	0.18
Chloride(mg/l)	88.43	13.12	51.98	22.14	24.83	14.35	24.56	16.28	15.2	38.12	10.25	88.43	24.3
Calcium as Ca(mg/l)	33.2	40	41.0	40	78.8	22.4	24	23.0	28.8	30.6	22.4	41.0	33.12
Chloride(mg/l)	28	84	104	144	72	24	76	88	116	52	24	144	77.8
Conductivity (umho/cm)	360	790	710	870	620	260	360	410	792	864	260	870	595.2
Dissolved Oxygen(mg/l)	5.42	4.8	4.4	5.1	5.24	5.6	4.968	5.9	5.7	5.8	4.4	5.9	5.26
Fecal Coliform (MPN/100ml)	150	240	150	41	75	23	75	75	71	150	21	240	110.6
Fluoride As F(mg/l)	0.62	0.52	0.7	0.9	0.54	0.78	0.98	0.42	0.8	0.326	0.33	0.98	0.66
Magnesium as Mg(mg/l)	14.64	17.568	18.544	22.488	16.502	6.872	8.764	10.736	12.088	21.472	6.83	22.48	15.03
Nitrate as N(mg/l)	1.34	1.76	2.1	1.7	1.6	1.34	1.4	1.7	1.7	2.24	1.34	2.24	1.96
Nitrite as N(mg/l)	0.0012	0.0044	0.008	0.0096	0.0036	0.0044	0.0044	0.0044	0.0044	0.0096	0	0.01	0
pH	7.97	8.52	8.5	8.89	8.19	8.12	7.91	8.31	8.26	8.2	7.91	8.89	8.27
Phenol/Chloride Alkalinity	0	0	0	12	0	0	0	4	0	0	0	12	3.1
Phosphate As P(mg/l)	0.2	0.2	0.4	0.3	0.2	0.2	0.2	0.38	0.38	0.26	0.2	0.4	0.27
Potassium as K(mg/l)	1.5	3	4.4	3.8	4.4	3.8	3.6	2.8	4.1	2.8	2.5	4.4	3.52
Sodium(mg/l)	17.5	71	75	97	43	22.3	43	48.8	94	152	22.3	152	67.36
Sulphate(mg/l)	32	86	82	88	30.5	10.5	17	30.5	74	86	10.5	88	55.75
Temperature(OC)	17	22	31	28	32	28	28	28	23	20	17	32	25.7
Total Alkalinity (mg/l)	79	88	92	100	96	48	56	nc	76	54	48	100	75.0
Total	460	460	210	240	150	93	150	210	710	210	93	480	339.3
Coliform(MPN/100ml)													
Total Dissolved Solids(mg/l)	230	266	314	628	464	184	274	370	514	501	184	628	416.5
Total Hardness As CaCO3(mg/l)	148	172	180	192	160	84	96	108	124	180	84	192	144.4
Turbidity(NTU)	1.8	0.3	5.7	0.2	7.8	39.8	24.2	18.95	7.1	8.82	1.8	39.8	12.86

Print / Close



REGIONAL OFFICE

U.P. POLLUTION CONTROL BOARD

H. No. 14, SECTOR-3B, AWAS VIKAS SIKANDRA YOJANA, BODLA, AGRA-282007

Physico chemical and Bacteriological Characteristics of River Chambal Samples Collected & Submitted by Regional Office Ferozabad. (From Jan-2020 To May-2022)

S. No.	Location of sampling points	Date of sample collection	Field Determination										Organic Matter		Other Parameters					Coliforms	
			Temp. (°C)	Colour (CU)	Odour	pH	EC (µmhos/cm)	D.O.	Turbidity (NTU)	B.O.D	C.O.D	CI	Hardness as CaCO ₃	Calcium as CaCO ₃	Magnesium as CaCO ₃	T.S.S	T.D.S	Total Coliforms MPN/100 ml	Faecal Coliforms MPN/100 ml		
1	Chambal River, Udg, Etawah	29.06.2020	31.5	Colourless	Odourless	8.3	350	6.2	38	8.4	16.4	65	--	--	--	15	380	--	--		
2	Chambal River, Udg, Etawah	21.08.2020	26.2	Light Muddy	No Specific	7.7	482	7.5	44	7.2	12	39	--	--	--	26	374	--	--		
3	Chambal River, Udg, Etawah	01.09.2020	27.8	Light Muddy	No Specific	7.7	519	7.4	42	8.8	16	29	--	--	--	28	279	--	--		
4	Chambal River, Udg, Etawah	18.06.2021	--	30	Odourless	7.6	500	7.8	37	7.2	14	78	120	112	58	30	300	920	110		
5	Chambal River, Udg, Etawah	03.09.2021	--	40	No Specific	8.2	436	7.2	57	3.2	16	42	158	97	61	68	219	1100	590		
6	Chambal River, Udg, Etawah	07.12.2021	--	10	No Specific	8.2	622	8	50	3.2	16	80	230	142	88	42	504	1300	500		
7	Chambal River, Udg, Etawah	10.03.2022	22.8	30	No Specific	7.6	782	7.2	47	6.8	20.0	94	220	138	82	43	568	1600	500		

Note- All the parameters are expressed in mg/ltr. Except pH and stated otherwise.
 River water quality as per IS-2296-1982.

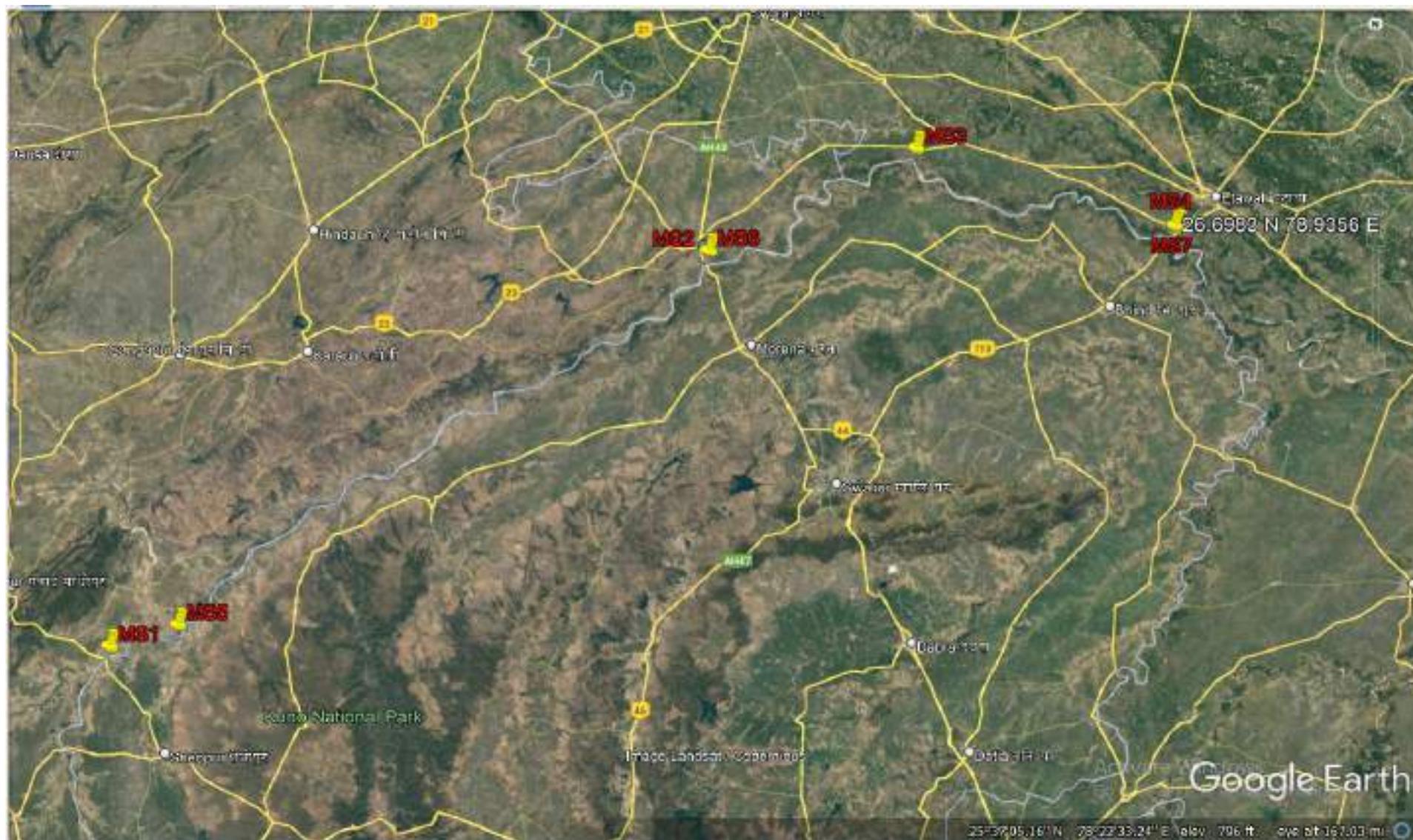
[Signature]
 26/5/22
 SCIENTIFIC ASSISTANT

ASST. SCIENTIFIC OFFICER

[Signature]
 26/5/22

REGIONAL OFFICER (I/C)

GOOGLE MAP SHOWING LOCATION OF 07 WATER QUALITY MONITORING STATIONS OF CHAMBAL RIVER IN NCS



MS1-PALI ROAD, SHEOPUR, MP **MS2-MORENA-DHOLPUR ROAD, RAJGHAT, BHANPUR, MORENA, M.P.** **MS3-PINAHAT ROAD, USETHGHAT, BHIND, MP**
MS4-BHIND-ETAWAH ROAD BRIDGE, BARHI, BHIND MP **MS5-RAMESHWAR GHAT, SAWAI MADHOPUR, RAJASTHAN**
MS6-CHAMBAL BRIDGE, DHOLPUR-MORENA ROAD, DHOLPUR, RAJASTHAN **MS7-UDI MOD BRIDGE, ETAWAH, UP**



PHOTOGRAPHS OF MEETING OF JOINT COMMITTEE HELD ON 17.05.2022 AT DFO OFFICE, MORENA, M.P.
w.r.t. NGT CASE O.A. 248/2022





PHOTOGRAPHS SHOWING ILLEGAL SAND MINING CARRIED OUT DURING VISIT OF JOINT COMMITTEE AT RAJGHAT SITE, VILLAGE BHANPUR, TEHSIL AND DISTRICT MORENA, M.P. ON 17.05.2022
w.r.t. NGT CASE O.A. 248/2022



PHOTOGRAPHS SHOWING NO SAND MINING STATUS DURING VISIT OF JOINT COMMITTEE AT BASAINEEM SITE,
VILLAGE BASAINEEM, TEHSIL DHOLPUR, DISTRICT DHOLPUR, RAJASTHAN ON 17.05.2022
w.r.t. NGT CASE O.A. 248/2022



PHOTOGRAPHS SHOWING NO SAND MINING STATUS DURING VISIT OF JOINT COMMITTEE AT SHANKARPURA SITE,
VILLAGE SHANKARPURA, TEHSIL RAJAKHEDA, DISTRICT DHOLPUR, RAJASTHAN ON 17.05.2022
w.r.t. NGT CASE O.A. 248/2022



Item No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No. 57/2021 (CZ)

Dr. Govind Singh-MLA

Applicant(s)

Versus

State of Madhya Pradesh & Ors.

Respondent(s)

Date of hearing: 25.05.2022

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s):

Mr. Ravi Shankar Yadav, Adv.

For Respondent(s):

Mr. Abheejeet Singh, Adv.
Ms. Parul Bhadoria, Adv.

ORDER

1. Issues raised in this application are rampant illegal mining and that the respondent nos. 1 to 6 i.e. State of Madhya Pradesh, State Pollution Control Board, Principal Secretary, Mineral Resource Department, District Mining Officer, Bhind, Mining Inspector and Collector, Bhind have failed to stop the illegal mining in the basin of holy river Sindh and river Chambal in different places of the districts Bhind, Datia, Gwalior and Murena. As a result, indiscriminate and rampant illegal sand mining by the sand mafia is going on with the uses of heavy machineries i.e. submarine, JCB machine, poelain machine and other heavy machineries, causing disturbance in free flow of rivers and irreparable loss to the environment as well as human beings.
2. The examples as raised by the applicant reveals :-
 - I. Instances where officers and police personal are attacked by sand mafias, fired gun on the officers of the forest department and as per report dated 27.02.2021, a Deputy Ranger was

crushed by the loaded tractor of sand, consequently the officer was died.

II. The concern of Sh. Dipak Saxena (IAS Officer) expressed his worries in the words, *"How long will we be silent after all? It is our responsibility to feel and see the rule of law. Now the problem has come to our house"*.

3. The matter was taken up by this Tribunal and the respondents were directed to submit the reply. In response thereof, the reply submitted by the State Authorities and the Principal Secretary is quoted below :-

"That the fact that law and order situation is deteriorating in the area is unfortunately the true scenario. The death of the Deputy Forest Ranger and statement made by an IAS officer (Dipak Mishra Ji) in itself is a proof of chaotic situation. Therefore, we do hereby request the Hon'ble Tribunal to grant security in form of either STF or CRPF to the respondents so that they can fulfill their duties and obligation towards the general public, without any fear."

5. We are unable to understand the problems as expressed in the above quoted paras. Accordingly we are of the view to inform the facts to the Chief Secretary for taking corrective action and to submit the action taken report as well as suggest sustainable remedial measures to the Tribunal. The copy of the order be sent to the Chief Secretary, Madhya Pradesh through email.

List it on **20th July, 2022.**

Sheo Kumar Singh, JM

Dr. Arun Kumar Verma, EM

25th May, 2022
O.A. No. 57/2021(CZ)
PN

मध्यप्रदेश शासन
खनिज साधन विभाग
मंत्रालय

क्रमांक- एक 14-67/2022/12-1
प्रति,

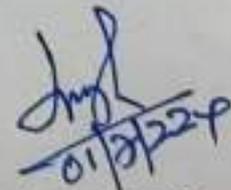
भोपाल, दिनांक 01/7/2022

- | | | | |
|----|---|----|---|
| 1. | अपर मुख्य सचिव,
मध्यप्रदेश शासन,
गृह विभाग। | 2. | प्रमुख सचिव,
मध्यप्रदेश शासन,
वन विभाग। |
| 3. | प्रमुख सचिव,
मध्यप्रदेश शासन,
पर्यावरण विभाग। | 4. | आयुक्त,
ग्वालियर /चंबल संभाग,
मध्यप्रदेश। |
| 5. | पुलिस महानिरीक्षक,
ग्वालियर /चंबल जोन,
मध्यप्रदेश। | 6. | मुख्य वन संरक्षक,
ग्वालियर/चंबल जोन,
मध्यप्रदेश। |
| 7. | कलेक्टर,
जिला - ग्वालियर/भिण्ड/मुरैना/दतिया,
मध्यप्रदेश। | 8. | पुलिस अधीक्षक,
जिला - ग्वालियर/भिण्ड/
मुरैना/ दतिया,
मध्यप्रदेश। |
| 9. | मुख्य वन संरक्षक/वनमंडलाधिकारी,
वाईल्ड लाईफ सेन्चुरी,
मुरैना, मध्यप्रदेश। | | |

विषय- माननीय एन.जी.टी. द्वारा प्रकरण क्रमांक ओ0ए0 57/2021 (द्वारा डॉ. गोविन्द सिंह विरुद्ध मध्यप्रदेश शासन एवं अन्य) के संबंध में।

उपरोक्त विषयांतर्गत माननीय एन.जी.टी. द्वारा प्रकरण क्रमांक ओ.ए. 57/2021 डॉ. गोविन्द सिंह विरुद्ध में पारित आदेश दिनांक 25.05.2022 के अनुक्रम में मुख्य सचिव महोदय की अध्यक्षता में सम्पन्न बैठक दिनांक 27.06.2022 के कार्यवाही वितरण की प्रति आवश्यक कार्यवाही हेतु संलग्न प्रेषित हैं।

संलग्न - उपरोक्तानुसार।



(प्रकाश पन्डे)

अवर सचिव

म0प्र0 शासन, खनिज साधन विभाग

निरंतर.....

ANNEXURE C-19

GOVERNMENT OF MADHYA PRADESH

MINERAL RESOURCES DEPARTMENT

MINISTRY

Number F 14-67/2022/12-1

Bhopal, dated 01/7/2022

To,

1. Additional Chief Secretary, Government of Madhya Pradesh, Home Department.	2. The Principal Secretary, Government of Madhya Pradesh, Forest Department
3. Principal Secretary, Government of Madhya Pradesh, Environment Department.	4. Commissioner, Gwalior Chambal Division, Madhya Pradesh.
5. Inspector General of Police, Gwalior/Chambal Zone, Madhya Pradesh	6. Chief Conservator of Forests, Gwalior / Chambal Zone, Madhya Pradesh
7. Collector, District Gwalior / Bhind / Morena / Datia, Madhya Pradesh	8. Superintendent of Police, District Gwalior / Bhind / Morena / Datia, Madhya Pradesh

9. Chief Conservator of Forests / Divisional Forest Officer, Wildlife Sanctuary, Morena, Madhya Pradesh.	
--	--

Subject In relation to case number OA 57/2021 (Dr. Govind Singh VS State of Madhya Pradesh and others) at Hon'ble N.G.T.

In reference to the above subject, In the sequence of order dated 25.05.2022 passed by the Hon'ble N.G.T. in Case No. O.A 57/2021 against Dr. Govind Singh, a copy of the proceedings details of the meeting held under the chairmanship of Chief Secretary on 27.06.2022 are attached for necessary action.

Enxl: As above.

SD

(Prakash Pandey)

Under Secretary

M.P. Government,

Mineral Resources Department

पृ० क्रमांक एफ 14-67/2022/12-1

भोपाल, दिनांक 01/11/2022

प्रतिलिपि -

1. उप सचिव, मुख्य सचिव कार्यालय की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. संचालक, प्रशासन एवं खनिकर्म, संचालनालय, भौमिकी तथा खनिकर्म, भोपाल।
3. मुख्य कार्यपालन अधिकारी, जिला पंचायत, ग्वालियर/दतिया/मुरैना/भिण्ड।
4. सदस्य सचिव, मध्यप्रदेश प्रदूषण निवारण मंडल, भोपाल।
5. गार्ड फाईल।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



अवर सचिव

म०प्र० शासन, खनिज साधन विभाग

Letter No. F 14-67/2022/12-1 Bhopal, Date
01/07/2022

copy

1. Sent to Deputy Secretary, office of Chief Secretary for information and necessary action.
2. Director, Directorate of Administration and Mining, Geology and Mining, Bhopal.
3. Chief Executive Officer, District Panchayat Gwalior / Datia / Morena / Bhind.
4. Member Secretary, Madhya Pradesh Pollution Control Board, Bhopal.
5. Guard File.

for information and necessary action.

SD

Under Secretary

M.P. Government,

Mineral Resources Department

मध्यप्रदेश शासन
खनिज साधन विभाग
मंत्रालय
:: कार्यवाही विवरण ::

255

1. मान. एन.जी.टी. द्वारा प्रकरण क्रमांक ओ.ए. 57/2021, डॉ. गोविन्द सिंह विरुद्ध म.प्र. शासन दिनांक 25.05.2022 को निम्नानुसार आदेश पारित किये गये हैं :-

“That the fact that law and order situation is deteriorating in the area is unfortunately the true scenario. The death of the Deputy Forest Ranger and Statement made by an IAS officer (Dipak Mishra Ji) in itself is a proof of chaotic situation. Therefore, we do hereby request the Hon'ble Tribunal to grant security in form of either STF or CRPF to the Respondents so that they can fulfill their duties and obligation towards the general public, without any fear.

“Accordingly we are of the view to inform the facts to the Chief Secretary for taking corrective action and to submit the action taken report as well as suggest sustainable remedial measures to the tribunal.”

2. मान. एन.जी.टी. द्वारा पारित उपरोक्त आदेश क्रमांक ओ.ए. 57/2021 दिनांक 25.05.2022 के संदर्भ में मुख्य सचिव म.प्र. शासन की अध्यक्षता में दिनांक 27.06.2022 को बैठक आयोजित की गई। बैठक में संलग्न सूची अनुसार अधिकारी उपस्थित हुये।

3. प्रमुख सचिव, खनिज साधन विभाग द्वारा प्रश्नाधीन आवेदन क्रमांक ओ.ए. 57/2021 के बिन्दुओं पर बैठक में जानकारी दी गई। प्रमुख सचिव द्वारा यह भी बताया गया कि खनिज साधन विभाग द्वारा दिनांक 08.04.2022 से म.प्र. खनिज (अवैध, उत्खनन, परिवहन तथा भंडारण का निवारण) नियम 2022 अधिसूचित किये गये हैं। इन नियमों में खनिजों के अवैध, उत्खनन, परिवहन तथा भंडारण के लिये दण्डात्मक प्रावधान किये गये हैं। इन प्रावधानों के अतिरिक्त पर्यावरण क्षति की वसूली के रूप में पृथक से दण्डात्मक प्रावधान किये गये हैं।

4. बैठक में कलेक्टर मुरैना द्वारा बताया गया कि जिले में रेत खनिज के अवैध उत्खनन, परिवहन की रोकथाम हेतु वन विभाग को एस.ए.एफ. का बल उपलब्ध कराया गया है। जिला स्तरीय टास्क फोर्स द्वारा संयुक्त रूप से नियमित कार्यवाही की जाती है। इसके अतिरिक्त अवैध उत्खनन परिवहन एवं भंडारण के प्रकरणों का निराकरण शीघ्र किया जा रहा है। जिले में चंबल नदी में रेत उपलब्ध है, जो कि चंबल घड़ियाल अभ्यारण्य क्षेत्र में आता है। इस क्षेत्र में 05 स्थानों को रेत खदान हेतु चिन्हित किया गया है। इस चिन्हित क्षेत्र हेतु वन एवं पर्यावरण मंत्रालय से आवश्यक अनुमति प्राप्त करने हेतु प्रस्ताव प्रेषित किये गये हैं।



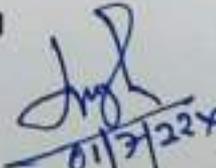
5. कलेक्टर ग्वालियर द्वारा बताया गया कि जिले में खनिजों के अवैध उत्खनन परिवहन के रोकथाम हेतु गठित जिला स्तरीय टास्क फोर्स द्वारा नियमित कार्यवाही की जा रही है। इसकी बैठकें भी सतत रूप से जिले में हो रही हैं। जिले में खनिजों के अवैध उत्खनन परिवहन की रोकथाम के लिये जिला प्रशासन द्वारा पर्याप्त सतर्कता बरती जा रही है। जिले में खनिजों के अवैध, परिवहन की रोकथाम हेतु 7 चेक पोस्ट स्थापित है, जिनके द्वारा भी पर्याप्त निगरानी रखी जा रही है।

6. जिला भिण्ड के कलेक्टर द्वारा भी बताया गया कि जिले में जिला स्तरीय टास्क फोर्स द्वारा नियमित रूप से कार्यवाही की जा रही है। जिले में 6 चेक पोस्ट स्थापित हैं, जिनके द्वारा भी अवैध खनिजों के परिवहन पर पर्याप्त निगरानी रखी जा रही है। उनके द्वारा यह भी बताया गया कि राजस्व एवं वन विभाग की संयुक्त टीम लगातार क्षेत्र में भ्रमण करती हैं। उनके द्वारा यह भी बताया गया कि खनिजों की अवैध उत्खनन की रोकथाम हेतु एक साथ 30 से 40 व्यक्तियों का दल क्षेत्र में भेजा जाता है, जिनके द्वारा खनिजों के अवैध उत्खनन परिवहन पर कार्यवाही की जाती है।

7. जिला दतिया के कलेक्टर द्वारा बैठक में बताया गया कि जिले में जिला स्तरीय टास्क फोर्स द्वारा खनिजों के अवैध, उत्खनन, परिवहन की रोकथाम हेतु सतत रूप से कार्यवाही की जा रही है। इनकी बैठकें भी सतत रूप से आयोजित की जाती हैं। जिले में 7 चेक पोस्ट की स्थापना की गई है इनके द्वारा पर्याप्त निगरानी रखी जा रही है।

8. मुख्य सचिव महोदय द्वारा बैठक में यह निर्देश दिये गये कि, आयुक्त ग्वालियर चंबल संभाग की अध्यक्षता में संभाग स्तरीय समन्वय समिति गठित की जाये। इस दल में पुलिस महानिरीक्षक, ग्वालियर, चंबल रेंज, मुख्य वन संरक्षक ग्वालियर चंबल संभाग, क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण मंडल, क्षेत्रीय परिवहन अधिकारी तथा क्षेत्रीय प्रमुख संचालनालय, भौमिकी तथा खनिकर्म रहेंगे। इस संभागीय स्तर की समिति द्वारा संभाग में खनिजों के अवैध, उत्खनन परिवहन एवं भण्डारण की रोकथाम हेतु सतत रूप से निगरानी रखें एवं जिलों में अवैध उत्खनन, परिवहन आदि की रोकथाम हेतु पर्याप्त बल उपलब्ध कराने की समय-समय पर समीक्षा की जावे।

9. उक्त निर्देश के साथ बैठक समाप्त घोषित की गई।


01/3/22

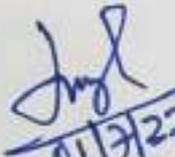
(प्रकाश पन्डे)

अवर सचिव

म.प्र. शासन, खनिज साधन विभाग

उपस्थित अधिकारीगण

1. श्री राजेश राजौरा, अपर प्रमुख सचिव, म.प्र. शासन, गृह विभाग।
2. श्री अशोक वर्णवाल, प्रमुख सचिव, म.प्र. शासन, वन विभाग।
3. श्री सुखवीर सिंह, प्रमुख सचिव, म.प्र. शासन, खनिज साधन विभाग।
4. आयुक्त, ग्वालियर एवं चंबल संभाग, म.प्र. (व्ही.सी. के माध्यम से)
5. श्री राकेश कुमार श्रीवास्तव, अपर सचिव एवं संचालक (प्रशासन एवं खनिकर्म)
6. पुलिस महानिरीक्षक, ग्वालियर एवं चंबल जोन, म.प्र. (व्ही.सी. के माध्यम से)
7. कलेक्टर, पुलिस अधीक्षक, संभागीय वन अधिकारी, मुख्य कार्यपालन अधिकारी जिला पंचायत, जिला ग्वालियर, दतिया, मुरेना एवं भिण्ड (व्ही.सी. के माध्यम से)
8. सदस्य सचिव, प्रदूषण नियंत्रण मण्डल, पर्यावरण विभाग के प्रतिनिधि के रूप में।


01/03/224
(प्रकाश पन्दे)

अवर सचिव

म.प्र. शासन, खनिज साधन विभाग

GOVERNMENT OF MADHYA PRADESH**MINERAL RESOURCES DEPARTMENT****MINISTRY****PROCEEDINGS DETAILS**

1. Following order dated 25.05.2022 has been passed by Hon. NGT in Case No. O.A. 57/2021 titled Dr. Govind Singh Vs state of M.P.:

"That the fact that law and order situation is deteriorating in the area is unfortunately the true scenario. The death of the Deputy Forest Ranger and Statement made by an IAS officer (Dipak Mishra Ji) in itself is a proof of chaotic situation. Therefore, we do hereby request the Hon'ble Tribunal to grant security in form of either STF or CRPF to the Respondents so that they can fulfill their duties and obligation towards the general public, without any fear.

"Accordingly we are of the view to inform the facts to the Chief Secretary for taking corrective action and to submit the action taken report as well as suggest sustainable remedial measures to the tribunal."

2. With reference to order dated 25.05.2022 passed by Hon. NGT in Case No. O.A. 57/2021, The meeting was held on 27.06.2022 under the chairmanship of the Chief Secretary M.P. Officers attended the meeting as per the list attached

3. Information was given in the meeting on the points of the application number O.A. 57/2021 in question by the Principal Secretary, Mineral Resources Department. It was also informed by the Principal Secretary that from 08.04.2022, Minerals (Prevention of Illegal Mining, Transport and Storage) Rules 2022 have been notified by the Mineral Resources Department, MP. Penal provisions have been made in these rules for illegal mining, transportation, and storage of minerals. Apart from these provisions, separate penal provisions have been made in the form of recovery of environmental damage.

4. In the meeting, it was told by the Collector Morena that for the prevention of illegal quarrying and transportation of sand minerals in the district, SAF force has been provided. Regular action is taken jointly by the District Level Task Force.

Apart from this, cases of illegal mining, transportation and storage are being resolved sooner. The sand is available in the Chambal River in the district, which comes under the Chambal Gharial Sanctuary. In this area 05 places have been identified for sand mining. Proposals have been sent for obtaining necessary permission from the Ministry of Forest and Environment for this identified area.

5. The Collector Gwalior informed that regular action is being taken by the District Level Task Force constituted for the prevention of illegal quarrying and transportation of minerals in the district. Meetings are also being held regularly in the district. Adequate vigilance is being taken by the District Administration to prevent illegal mining and transportation of minerals in the district. For the prevention of illegal transportation of minerals, 7 check posts have been established in the district, through which adequate monitoring is being done.
6. It was also informed by the Collector of District Bhind that regular action is being taken by the District Level Task Force in the district. There are

6 check posts established in the district, through which adequate vigilance is being kept on the transportation of illegal minerals. It was also told by him that the joint team of Revenue and Forest Department visits the area regularly. It was also told by him that for the prevention of illegal mining of minerals, teams of 30 to 40 persons are sent together in the area. Through which action is taken against illegal mining and transportation of minerals.

7. It was informed by the Collector of Datia district in the meeting that continuous action is being taken by the District Level Task Force in the district to prevent illegal quarrying and transportation of minerals. Their meetings are also held regularly, and 7 check posts have been established in the district and adequate monitoring is being done by them.
8. Instructions were given by the Chief Secretary In the meeting that a Divisional Level Coordination Committee should be constituted under the chairmanship of Commissioner Gwalior Chambal Division. In this team, the Inspector General of Police, Gwalior, Chambal Range, Chief

Conservator of Forests, Gwalior Chambal Division
Regional Officer, Pollution Control Board, Regional
Transport Officer and Regional Head Directorate,
Geology and Mining should be present. This
divisional level committee should continuously
monitor for the prevention of illegal mining,
transport and storage of minerals in the division
and review should be done from time to time to
provide adequate force for the prevention of illegal
quarrying, transportation etc. in the districts.

9. With the above instructions, the meeting was concluded.

SD

01/7/22

(Prakash Pandrey)

Under Secretary

MP Government, Mineral Resources Department

OFFICERS PRESENT

1. Shri Rajesh Rajoura, Additional Principal Secretary, MP Government, Home Department.

2. Shri Ashok Varnwal, Principal Secretary,
MP. Government, Forest Department
3. Mr. Sukhveer Singh, Principal Secretary, MP.
Government, Mineral Resources Department.
4. Commissioner, Gwalior and Chambal
Division, M.P. (through VC)
5. Shri Rakesh Kumar Srivastava, Additional
Secretary and Director (Administration and
Mining)
6. Inspector General of Police, Gwalior and
Chambal Zone, MP. (Through VC)
7. Collector, Superintendent of Police,
Divisional Forest Officer, Chief Executive
Officer, District Panchayat, District Gwalior
Datia Morena and Bhind (through VC)
8. Member Secretary, Pollution Control Board,
as representative of Environment
Department.

SD
01/7/22
(Prakash Pandrey)
Under Secretary

MP Government, Mineral Resources Department

मध्यप्रदेश शासन
खनिज साधन विभाग
मंत्रालय
-आदेश-

भोपाल, दिनांक 01/7/2022

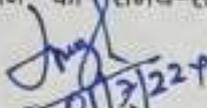
क्रमांक

ग्वालियर/चंबल संभाग में खनिजों के अवैध उत्खनन, परिवहन एवं भण्डारण की रोकथाम के संबंध में राज्य शासन द्वारा निम्नानुसार संभागीय समन्वय समिति का गठन किया जाता है:-

1. आयुक्त, ग्वालियर/चंबल संभाग- अध्यक्ष
2. पुलिस महानिरीक्षक ग्वालियर/चंबल रेंज-
3. मुख्य वन संरक्षक ग्वालियर/चंबल संभाग।
4. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण मंडल ग्वालियर (म.प्र.)।
5. क्षेत्रीय परिवहन अधिकारी, ग्वालियर (म.प्र.)
6. क्षेत्रीय प्रमुख, संचालनालय भौमिकी तथा खनिकर्म, क्षेत्रीय कार्यालय ग्वालियर (म.प्र.)।

उपरोक्त समिति निम्न कार्य करेगी:-

1. ग्वालियर चंबल संभाग में खनिजों के अवैध उत्खनन, परिवहन एवं भण्डारण की रोकथाम हेतु सतत रूप से निगरानी रखेगी।
2. ग्वालियर चंबल संभाग के जिलों में खनिजों के अवैध उत्खनन, परिवहन एवं भण्डारण की रोकथाम हेतु आवश्यक बल उपलब्ध कराने की समय-समय पर समीक्षा करेगी।

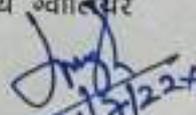

01/7/2022
प्रकाश पन्डे
(अवर सचिव)

म.प्र. शासन, खनिज साधन विभाग

भोपाल दिनांक 01/7/2022.

पृ. क्रमांक
प्रतिलिपि:-

1. स्टॉफ ऑफिसर, मुख्य सचिव कार्यालय मंत्रालय भोपाल।
2. विशेष सहायक, माननीय मंत्री, खनिज साधन विभाग।
3. आयुक्त, ग्वालियर/चंबल संभाग।
4. संचालक प्रशासन एवं खनिकर्म, संचालनालय भौमिकी तथा खनिकर्म भोपाल।
5. पुलिस महानिरीक्षक ग्वालियर/चंबल रेंज।
6. मुख्य वन संरक्षक ग्वालियर/चंबल संभाग।
7. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण मंडल ग्वालियर।
8. क्षेत्रीय परिवहन अधिकारी, ग्वालियर।
9. क्षेत्रीय प्रमुख, संचालनालय भौमिकी तथा खनिकर्म, क्षेत्रीय कार्यालय ग्वालियर
10. गार्ड फाई।


01/7/2022
प्रकाश पन्डे
(अवर सचिव)

म.प्र. शासन, खनिज साधन विभाग

MADHYA PRADESH GOVERNMENT
MINERAL RESOURCES DEPARTMENT

MINISTRY

ORDER

Serial Number Bhopal, dated 01/7/2022

In connection with the prevention of illegal mining, transportation, and storage of minerals in Gwalior / Chambal division, the following divisional coordination committee is constituted by the State Government:

1. Commissioner, Gwalior/Chambal Divisional chairman/President
2. Inspector General of Police Gwalior/Chambal Range
3. Chief Conservator of Forests Gwalior Chambal Division
4. Regional Officer, Pollution Control Board, Gwalior (MP).
5. Regional Transport Officer, Gwalior (M.P.)
6. Regional Head Directorate of Geology and Mining, Regional Office Jaliyar (M.P.).

The above committee perform the following tasks:

1. Continuous monitoring will be done for prevention of Illegal quarrying, transportation and storage of minerals in Gwalior Chambal division.
2. Will review the need to provide necessary force for the prevention of storage Illegal quarrying, transportation and transportation of minerals in the districts of Gwalior Chambal division From time to time to.

SD

01/7/22

(Prakash Pandrey)

Under Secretary

MP Government, Mineral Resources Department

Letter no. Bhopal dated 01/7/2022.

Copy:

1. Staff Officer, Office of the Chief Secretary, Ministry Bhopal.
2. Special Assistant, Hon'ble Minister, Mineral Resources Department.
3. Commissioner, Gwalior Chambal Division.
4. Director of Administration and Mining Directorate of Geology and Mining Bhopal.
5. Inspector General of Police Gwalior Chambal Range.
6. Chief Conservator of Forests Gwalior Chambal Division
7. Regional Officer, Pollution Control Board, Gwalior.
8. Regional Transport Officer, Gwalior.
9. Regional Head Directorate of Geology and Mining, Regional Office Gwalior
10. Guard file.

SD

01/7/22

(Prakash Pandrey)

Under Secretary

MP Government, Mineral Resources Department